

Law and General Books

Sl. No.	Title	Author	Edition	Year	Publisher	Place
1	5000 Legal Maxims & phrases with Meanings and Citations	N.M. Mulchandani	2nd ed Revd.	1990	Daulat publications	Nagpur
2	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
3	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
4	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
5	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
6	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
7	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
8	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
9	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
10	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
11	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
12	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
13	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
14	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
15	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	2nd ed	1959	All India Reporter pvt Ltd	Nagpur
16	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	3rd ed	1969	All India Reporter pvt Ltd	Nagpur
17	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	3rd ed	1969	All India Reporter pvt Ltd	Nagpur
18	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	3rd ed	1969	All India Reporter pvt Ltd	Nagpur
19	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	3rd ed	1969	All India Reporter pvt Ltd	Nagpur
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21	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	3rd ed	1969	All India Reporter pvt Ltd	Nagpur
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23	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	3rd ed	1969	All India Reporter pvt Ltd	Nagpur
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25	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	3rd ed	1969	All India Reporter pvt Ltd	Nagpur
26	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	3rd ed	1969	All India Reporter pvt Ltd	Nagpur
27	A.I.R. Manual (Civil & Criminal)	D.V. Chitale	3rd ed	1969	All India Reporter pvt Ltd	Nagpur

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280	A.I.R. Manual Civil & Criminal	V. R. Manohar	5th ed	1989	All India Reporter pvt Ltd	Nagpur
281	A.I.R. Manual Civil & Criminal	V. R. Manohar	5th ed	1989	All India Reporter pvt Ltd	Nagpur
282	A.I.R. Manual Civil & Criminal	V. R. Manohar	5th ed	1989	All India Reporter pvt Ltd	Nagpur
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289	A.I.R. Manual Civil & Criminal	V. R. Manohar	5th ed	1989	All India Reporter pvt Ltd	Nagpur
290	A.I.R. Manual unrepealed Central Acts (Civil & Criminal)	W.W. Chitaley	4th ed	1979	All India Reporter pvt Ltd	Nagpur
291	A.I.R. Manual unrepealed Central Acts (Civil & Criminal)	W.W. Chitaley	4th ed	1979	All India Reporter pvt Ltd	Nagpur
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361	Account& Audit Establishment	R.K. Upadhyaya	NULL	1992	Indian Law Academy	Lucknow
362	Accounts Cost Valuation of Accounts	M.L. Chandan	NULL	1973	Law Book Co	Allahabad
363	Accounts provident fund & Misc. provisions	S D puri	NULL	2004	Snow White publications pvt. Ltd	Mumbai
364	Administration in Accounts & Audit Establishments(Late st Law Report for)	NULL	NULL	1992	Indian Law Academy	Lucknow
365	Administration in Accounts & Audit Establishments(Late st Law Report for)	NULL	NULL	1992	Indian Law Academy	Lucknow
366	Administrative Action (Judicial reveiu)	S.A. De Smith	4th ed	1980	Stevens & Sons Ltd	London
367	Administrative Action in India , pakistan and Bangladesh (Judicial control of)	M.A. Fazal	3rd ed	2001	Butterworths India	New Delhi
368	Administrative Law	H.W.R. Wade	NULL	1977	Clarendonpress, Oxford	London
369	Administrative Law	I p Massey	4th ed	1995	Eastern Book Company	Lucknow
370	Administrative Law	D.D. Basu	5th ed	1998	Kamal Law House	Calcutta
371	Administrative Law	D.D. Basu	5th ed	1998	Kamal Law House	Calcutta
372	Administrative Law	D.D. Basu	5th Rept. ed	2000	Kamal Law House	Calcutta

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373	Administrative Law	D.D. Basu	5th Rept. ed	2000	Kamal Law House	Calcutta
374	Administrative Law	S. W. Wade	7th ed	1994	Clarendonpress, Oxford	New York
375	Administrative Law	V. G. Ramachandran	2nd ed	1984	Eastern Book Company	Lucknow
376	Administrative Law	W. Wade	9th ed	2004	Oxford University press	New Delhi
377	Administrative Law	D.D. Basu	6th ed Rept.	2006	Kamal Law House	Kolkata
378	Administrative Law	C.K. Thakker	2nd edition	2012	Eastern Book Company	Lucknow
379	Administrative Law	C.K. Thakker	2nd edition	2012	Eastern Book Company	Lucknow
380	Administrative Law	C.K. Thakker	2nd edition	2012	Eastern Book Company	Lucknow
381	Administrative Law	C.K. Thakker	2nd edition	2012	Eastern Book Company	Lucknow
382	Administrative Law (Judicial Review)	S.A. De Smith	3rd ed	1973	Stevens & Sons Ltd	London
383	Administrative Law (principles of)	M p Jain	6th Enlarged	2007	Wadhwa and Company Nagpur	New Delhi
384	Administrative Law (principles of)	M p Jain	6th Enlarged	2007	Wadhwa and Company Nagpur	New Delhi
385	Administrative Law & Tribunals	S. Chakraverti	2nd ed	1988	Law Book Co	Allahabad
386	Administrative Tribunals Act	Lal	3rd ed	2000	Law publishers (India) pvt. Ltd.	Allahabad
387	Administrative Tribunals Act	Lal	3rd ed	2000	Law publishers (India) pvt. Ltd.	Allahabad
388	Administrative Tribunals Act	Lal	3rd ed	2000	Law publishers (India) pvt. Ltd.	Allahabad
389	Administrative Tribunals Act	Lal	3rd ed	2000	Law publishers (India) pvt. Ltd.	Allahabad
390	Administrative Tribunals Act -1985	Lal	2nd ed	1987	Law publishers (India) pvt. Ltd.	Allahabad
391	Administrative Tribunals Act -1985	Lal	2nd ed	1987	Law publishers (India) pvt. Ltd.	Allahabad
392	Adverse possession (law of)	M.R. Murty	1st ed	1978	Law publishers	Allahabad
393	Adverse possession (law of)	M. Krishnaswami	9th	1979	Law Book Co	Allahabad
394	Adverse possession (law of)	M. Krishnaswami	12th ed	1993	Law Book Co	Allahabad
395	Adverse possession (Law of)	p.S. Narayana	2nd ed	1999	Gogia Law Agency	Hyderabad
396	Affidavits (law of)	p.M. Bakshi	1st ed	1992	Law Book Co	Allahabad
397	Affidavits (law of)	p.M. Bakshi	1st Revd. ed	1993	Law Book Co	Allahabad
398	Affidavits (law of)	p.S. Narayana	New ed	1999	Asia Law House	Hyderabad
399	Affidavits (law of)	p.S. Narayana	New ed	1999	Asia Law House	Hyderabad
400	Affidavits(Law of)	ND Basu	2	2007	Eastern Law House	Delhi

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401	AIR READY RECKONER 2007	NULL	NULL	2007	All India Reporter pvt Ltd	Nagpur
402	Ajanta's Learner's Dictionary	NULL	NULL	2012	Ajanta prakashan	Delhi
403	Ajanta's Learner's Dictionary	NULL	New Edition	2012	Ajanta prakashan	Delhi
404	All enland Law Reports 1947	NULL	NULL	1947	The Law Journal	London
405	All enland Law Reports 1947	NULL	NULL	1947	The Law Journal	London
406	All enland Law Reports 1952	NULL	NULL	1952	Butterworth & Co. (publishers) Ltd.	London
407	All enland Law Reports 1952	NULL	NULL	1952	Butterworth & Co. (publishers) Ltd.	London
408	All enland Law Reports 1953	NULL	NULL	1953	Butterworth & Co. (publishers) Ltd.	London
409	All enland Law Reports 1953	NULL	NULL	1953	Butterworth & Co. (publishers) Ltd.	London
410	All enland Law Reports 1954	NULL	NULL	1954	Butterworth & Co. (publishers) Ltd.	London
411	All enland Law Reports 1954	NULL	NULL	1954	Butterworth & Co. (publishers) Ltd.	London
412	All enland Law Reports 1954	NULL	NULL	1954	Butterworth & Co. (publishers) Ltd.	London
413	All enland Law Reports 1955	NULL	NULL	1955	Butterworth & Co. (publishers) Ltd.	London
414	All enland Law Reports 1955	NULL	NULL	1955	Butterworth & Co. (publishers) Ltd.	London
415	All enland Law Reports 1955	NULL	NULL	1955	Butterworth & Co. (publishers) Ltd.	London
416	All enland Law Reports 1956	NULL	NULL	1956	Butterworth & Co. (publishers) Ltd.	London
417	All enland Law Reports 1956	NULL	NULL	1956	Butterworth & Co. (publishers) Ltd.	London
418	All enland Law Reports 1956	NULL	NULL	1956	Butterworth & Co. (publishers) Ltd.	London
419	All enland Law Reports 1957	NULL	NULL	1957	Butterworth & Co. (publishers) Ltd.	London
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421	All enland Law Reports 1957	NULL	NULL	1957	Butterworth & Co. (publishers) Ltd.	London

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422	All enland Law Reports 1958	NULL	NULL	1958	Butterworth & Co. (publishers) Ltd.	London
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428	All enland Law Reports 1960	NULL	NULL	1960	Butterworth & Co. (publishers) Ltd.	London
429	All enland Law Reports 1960	NULL	NULL	1960	Butterworth & Co. (publishers) Ltd.	London
430	All enland Law Reports 1960	NULL	NULL	1960	Butterworth & Co. (publishers) Ltd.	London
431	All enland Law Reports 1961	NULL	NULL	1961	Butterworths	London
432	All enland Law Reports 1961	NULL	NULL	1961	Butterworths	London
433	All enland Law Reports 1961	NULL	NULL	1961	Butterworths	London
434	All enland Law Reports 1962	NULL	NULL	1962	Butterworths	London
435	All enland Law Reports 1962	NULL	NULL	1962	Butterworths	London
436	All enland Law Reports 1962	NULL	NULL	1962	Butterworths	London
437	All enland Law Reports 1963	NULL	NULL	1963	Butterworths	London
438	All enland Law Reports 1963	NULL	NULL	1963	Butterworths	London
439	All enland Law Reports 1963	NULL	NULL	1963	Butterworths	London
440	All enland Law Reports 1964	NULL	NULL	1964	Butterworths	London
441	All enland Law Reports 1964	NULL	NULL	1964	Butterworths	London
442	All enland Law Reports 1964	NULL	NULL	1964	Butterworths	London
443	All enland Law Reports 1965	NULL	NULL	1965	Butterworths	London
444	All enland Law Reports 1965	NULL	NULL	1965	Butterworths	London
445	All enland Law Reports 1965	NULL	NULL	1965	Butterworths	London

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446	All enland Law Reports 1966	NULL	NULL	1966	Butterworths	London
447	All enland Law Reports 1966	NULL	NULL	1966	Butterworths	London
448	All enland Law Reports 1966	NULL	NULL	1966	Butterworths	London
449	All enland Law Reports 1967	NULL	NULL	1967	Butterworths	London
450	All enland Law Reports 1967	NULL	NULL	1967	Butterworths	London
451	All enland Law Reports 1967	NULL	NULL	1967	Butterworths	London
452	All enland Law Reports 1968	NULL	NULL	1968	Butterworths	London
453	All enland Law Reports 1968	NULL	NULL	1968	Butterworths	London
454	All enland Law Reports 1968	NULL	NULL	1968	Butterworths	London
455	All enland Law Reports 1969	NULL	NULL	1969	Butterworths	London
456	All enland Law Reports 1969	NULL	NULL	1969	Butterworths	London
457	All enland Law Reports 1969	NULL	NULL	1969	Butterworths	London
458	All enland Law Reports 1970	NULL	NULL	1970	Butterworths	London
459	All enland Law Reports 1970	NULL	NULL	1970	Butterworths	London
460	All enland Law Reports 1970	NULL	NULL	1970	Butterworths	London
461	All enland Law Reports 1971	NULL	NULL	1971	Butterworths	London
462	All enland Law Reports 1971	NULL	NULL	1971	Butterworths	London
463	All enland Law Reports 1971	NULL	NULL	1971	Butterworths	London
464	All enland Law Reports 1972	NULL	NULL	1972	Butterworths	London
465	All enland Law Reports 1972	NULL	NULL	1972	Butterworths	London
466	All enland Law Reports 1972	NULL	NULL	1972	Butterworths	London
467	All enland Law Reports 1973	NULL	Rept ed	1982	Butterworths	London
468	All enland Law Reports 1973	NULL	Rept ed	1982	Butterworths	London
469	All enland Law Reports 1973	NULL	Rept ed	1982	Butterworths	London
470	All enland Law Reports 1974	NULL	NULL	1974	Butterworths	London
471	All enland Law Reports 1974	NULL	NULL	1974	Butterworths	London
472	All enland Law Reports 1974	NULL	NULL	1974	Butterworths	London
473	All enland Law Reports 1975	NULL	NULL	1975	Butterworths	London

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474	All enland Law Reports 1975	NULL	NULL	1975	Butterworths	London
475	All enland Law Reports 1975	NULL	NULL	1975	Butterworths	London
476	All enland Law Reports 1976	NULL	NULL	1976	Butterworths	London
477	All enland Law Reports 1976	NULL	NULL	1976	Butterworths	London
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479	All enland Law Reports 1977	NULL	NULL	1977	Butterworths	London
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482	All enland Law Reports 1978	NULL	NULL	1978	Butterworths	London
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486	All enland Law Reports 1979	NULL	NULL	1979	Butterworths	London
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488	All enland Law Reports 1980	NULL	NULL	1980	Butterworths	London
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492	All enland Law Reports 1981	NULL	NULL	1981	Butterworths	London
493	All enland Law Reports 1981	NULL	NULL	1981	Butterworths	London
494	All enland Law Reports 1982	NULL	NULL	1982	Butterworths	London
495	All enland Law Reports 1982	NULL	NULL	1982	Butterworths	London
496	All enland Law Reports 1982	NULL	NULL	1982	Butterworths	London
497	All enland Law Reports 1983	NULL	NULL	1983	Butterworths	London
498	All enland Law Reports 1983	NULL	NULL	1983	Butterworths	London
499	All enland Law Reports 1983	NULL	NULL	1983	Butterworths	London
500	All enland Law Reports 1984	NULL	NULL	1984	Butterworths	London
501	All enland Law Reports 1984	NULL	NULL	1984	Butterworths	London

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502	All enland Law Reports 1984	NULL	NULL	1984	Butterworths	London
503	All enland Law Reports 1985	NULL	NULL	1985	Butterworths	London
504	All enland Law Reports 1985	NULL	NULL	1985	Butterworths	London
505	All enland Law Reports 1985	NULL	NULL	1985	Butterworths	London
506	All enland Law Reports 1986	NULL	NULL	1986	Butterworths	London
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509	All enland Law Reports 1987	NULL	NULL	1987	Butterworths	London
510	All enland Law Reports 1987	NULL	NULL	1987	Butterworths	London
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512	All enland Law Reports 1988	NULL	NULL	1988	Butterworths	London
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514	All enland Law Reports 1988	NULL	NULL	1988	Butterworths	London
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529	All enland law Reports 1993	NULL	NULL	1993	Butterworths	London

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530	All enland law Reports 1993	NULL	NULL	1993	Butterworths	London
531	All enland law Reports 1993	NULL	NULL	1993	Butterworths	London
532	All enland law Reports 1993	NULL	NULL	1993	Butterworths	London
533	All enland law Reports 1994	NULL	NULL	1994	Butterworths	London
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539	All enland law Reports 1995	NULL	NULL	1995	Butterworths	London
540	All enland law Reports 1995	NULL	NULL	1995	Butterworths	London
541	All enland law Reports 1996	NULL	NULL	1996	Butterworths	London
542	All enland law Reports 1996	NULL	NULL	1996	Butterworths	London
543	All enland law Reports 1996	NULL	NULL	1996	Butterworths	London
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546	All enland law Reports 1997	NULL	NULL	1997	Butterworths	London
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556	All enland law Reports 1999	NULL	NULL	1999	Butterworths	London
557	All enland law Reports 2000	NULL	NULL	2000	Butterworths	London

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558	All enland law Reports 2000	NULL	NULL	2000	Butterworths	London
559	All enland law Reports 2000	NULL	NULL	2000	Butterworths	London
560	All enland law Reports 2000	NULL	NULL	2000	Butterworths	London
561	All enland Law Reports 2001	NULL	NULL	2001	Butterworths	London
562	All enland Law Reports 2001	NULL	NULL	2001	Butterworths	London
563	All enland Law Reports 2001	NULL	NULL	2001	Butterworths	London
564	All enland Law Reports 2001	NULL	NULL	2001	Butterworths	London
565	All enland Law Reports 2002	NULL	NULL	2002	Butterworths	London
566	All enland Law Reports 2002	NULL	NULL	2002	Butterworths	London
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569	All enland Law Reports 2003	NULL	NULL	2003	Butterworths	London
570	All enland Law Reports 2003	NULL	NULL	2003	Butterworths	London
571	All enland Law Reports 2003	NULL	NULL	2003	Butterworths	London
572	All enland Law Reports 2003	NULL	NULL	2003	Butterworths	London
573	All enland Law Reports 2004	NULL	NULL	2004	Butterworths	London
574	All enland Law Reports 2004	NULL	NULL	2004	Butterworths	London
575	All enland Law Reports 2004	NULL	NULL	2004	Butterworths	London
576	All enland Law Reports 2004	NULL	NULL	2004	Butterworths	London
577	All enland Law Reports 2005	NULL	NULL	2005	Butterworths	London
578	All enland Law Reports 2005	NULL	NULL	2005	Butterworths	London
579	All enland Law Reports 2005	NULL	NULL	2005	Butterworths	London
580	All enland Law Reports 2005	NULL	NULL	2005	Butterworths	London
581	All enland Law Reports 2006	NULL	NULL	2006	Butterworths	London
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584	All enland Law Reports 2006	NULL	NULL	2006	Butterworths	London
585	All enland law Reports 2007	NULL	NULL	2007	Butterworths	London

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586	All enland Law Reports 2007	NULL	NULL	2007	Butterworths	London
587	All enland Law Reports 2008	NULL	NULL	2008	Butterworths	London
588	All enland Law Reports 2008	NULL	NULL	2008	Butterworths	London
589	All enland Law Reports 2008	NULL	NULL	2008	Butterworths	London
590	All enland Law Reports 2008	NULL	NULL	2008	Butterworths	London
591	All enland Law Reports 2009	NULL	2009	2009	LEXIS NEXIS	U.K.
592	All enland Law Reports 2009	NULL	2009	2009	LEXIS NEXIS	U.K.
593	All enland Law Reports 2009	NULL	2009	2009	LEXIS NEXIS	U.K.
594	All enland Law Reports 2009	NULL	2009	2009	LEXIS NEXIS	U.K.
595	All enland Law Reports 2010	NULL	NULL	2010	Butterworths	London
596	All enland Law Reports 2010	NULL	NULL	2010	Butterworths	London
597	All enland Law Reports 2010	NULL	NULL	2010	Butterworths	London
598	All enland Law Reports 2011	NULL	NULL	2011	LEXIS NEXIS	U.K.
599	All enland Law Reports 2011	NULL	NULL	2011	LEXIS NEXIS	U.K.
600	All enland Law Reports 2011	NULL	NULL	2011	LEXIS NEXIS	U.K.
601	All enland Law Reports 2011	NULL	NULL	2011	LEXIS NEXIS	U.K.
602	All enland Law Reports 2012	NULL	NULL	2012	LEXIS NEXIS	New Delhi
603	All enland Law Reports 2012	NULL	NULL	2012	LEXIS NEXIS	New Delhi
604	All enland Law Reports 2012	NULL	NULL	2012	LEXIS NEXIS	New Delhi
605	All enland Law Reports 2012	NULL	NULL	2012	LEXIS NEXIS	New Delhi
606	All enland Law Reports 2012	NULL	NULL	2012	LEXIS NEXIS	New Delhi
607	All enland Law Reports 2012	NULL	NULL	2012	LEXIS NEXIS	New Delhi
608	All enland Law Reports 2012	NULL	NULL	2012	LEXIS NEXIS	New Delhi
609	All enland Law Reports 2012	NULL	NULL	2012	LEXIS NEXIS	New Delhi
610	All enland Law Reports 2013	NULL	NULL	2013	LEXIS NEXIS	U.K.
611	All enland Law Reports 2013	NULL	NULL	2013	LEXIS NEXIS	U.K.
612	All enland Law Reports 2013	NULL	NULL	2013	LEXIS NEXIS	U.K.
613	All enland Law Reports Annotated 1936	NULL	NULL	1936	The Law Journal	London

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614	All enland Law Reports Annotated 1936	NULL	NULL	1936	The Law Journal	London
615	All enland Law Reports Annotated 1936	NULL	NULL	1936	The Law Journal	London
616	All enland Law Reports Annotated 1936	NULL	NULL	1936	The Law Journal	London
617	All enland Law Reports Annotated 1937	NULL	NULL	1937	The Law Journal	London
618	All enland Law Reports Annotated 1937	NULL	NULL	1937	The Law Journal	London
619	All enland Law Reports Annotated 1937	NULL	NULL	1937	The Law Journal	London
620	All enland Law Reports Annotated 1937	NULL	NULL	1937	The Law Journal	London
621	All enland Law Reports annotated 1938	NULL	NULL	1938	The Law Journal	London
622	All enland Law Reports annotated 1938	NULL	NULL	1938	The Law Journal	London
623	All enland Law Reports annotated 1938	NULL	NULL	1938	The Law Journal	London
624	All enland Law Reports annotated 1938	NULL	NULL	1938	The Law Journal	London
625	All enland Law Reports Annotated 1939	NULL	NULL	1939	The Law Journal	London
626	All enland Law Reports Annotated 1939	NULL	NULL	1939	The Law Journal	London
627	All enland Law Reports Annotated 1939	NULL	NULL	1939	The Law Journal	London
628	All enland Law Reports Annotated 1939	NULL	NULL	1939	The Law Journal	London
629	All enland Law Reports Annotated 1940	NULL	NULL	1940	The Law Journal	London
630	All enland Law Reports Annotated 1940	NULL	NULL	1940	The Law Journal	London
631	All enland Law Reports Annotated 1940	NULL	NULL	1940	The Law Journal	London
632	All enland Law Reports Annotated 1940	NULL	NULL	1940	The Law Journal	London

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633	All enland Law Reports Annotated 1941	NULL	NULL	1941	The Law Journal	London
634	All enland Law Reports Annotated 1941	NULL	NULL	1941	The Law Journal	London
635	All enland Law Reports Annotated 1941	NULL	NULL	1941	The Law Journal	London
636	All enland Law Reports Annotated 1942	NULL	NULL	1942	The Law Journal	London
637	All enland Law Reports Annotated 1942	NULL	NULL	1942	The Law Journal	London
638	All enland Law Reports Annotated 1943	NULL	NULL	1943	The Law Journal	london
639	All enland Law Reports Annotated 1943	NULL	NULL	1943	The Law Journal	london
640	All enland Law Reports Annotated 1944	NULL	NULL	1944	The Law Journal	London
641	All enland Law Reports Annotated 1944	NULL	NULL	1944	The Law Journal	London
642	All enland Law Reports Annotated 1945	NULL	NULL	1945	The Law Journal	London
643	All enland Law Reports Annotated 1945	NULL	NULL	1945	The Law Journal	London
644	All enland Law Reports Annotated 1946	NULL	NULL	1946	The Law Journal	London
645	All enland Law Reports Annotated 1946	NULL	NULL	1946	The Law Journal	London
646	All enland law Reports Annual Review 1982	NULL	NULL	1983	Butterworths	London
647	All enland law Reports annual review 1983	NULL	NULL	1984	Butterworths	London
648	All enland law Reports annual review 1984	NULL	NULL	1985	Butterworths	London
649	All enland law Reports annual review 1985	NULL	NULL	1986	Butterworths	London
650	All enland law Reports annual review 1986	NULL	NULL	1987	Butterworths	London
651	All enland law Reports annual review 1987	NULL	NULL	1988	Butterworths	London

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652	All enland law Reports annual review 1988	NULL	NULL	1989	Butterworths	London
653	All enland law Reports annual review 1989	NULL	NULL	1990	Butterworths	London
654	All enland law Reports annual review 1990	NULL	NULL	1991	Butterworths	London
655	All enland law Reports annual review 1991	NULL	NULL	1992	Butterworths	London
656	All enland law Reports annual review 1992	NULL	NULL	1993	Butterworths	London
657	All enland law Reports annual review 1993	NULL	NULL	1994	Butterworths	London
658	All enland law Reports annual review 1994	NULL	NULL	1995	Butterworths	London
659	All enland law Reports annual review 1995	NULL	NULL	1996	Butterworths	London
660	All enland law Reports Consolitated Tables and Index 1936 - 1992	NULL	NULL	1993	Butterworths	London
661	All enland law Reports Consolitated Tables and Index 1936 - 1992	NULL	NULL	1993	Butterworths	London
662	All enland law Reports Consolitated Tables and Index 1936 - 1992	NULL	NULL	1993	Butterworths	London
663	All enland Law Reports Incorporating The Law Times Reports 1948	NULL	NULL	1948	The Law Journal	London
664	All enland Law Reports Incorporating The Law Times Reports 1948	NULL	NULL	1948	The Law Journal	London
665	All enland Law Reports Incorporating The Law Times Reports 1949	NULL	NULL	1949	The Law Journal	London
666	All enland Law Reports Incorporating The Law Times Reports 1949	NULL	NULL	1949	The Law Journal	London

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667	All enland Law Reports Incorporating The Law Times Reports 1950	NULL	NULL	1950	The Law Journal	London
668	All enland Law Reports Incorporating The Law Times Reports 1950	NULL	NULL	1950	The Law Journal	London
669	All enland Law Reports Incorporating The Law Times Reports 1951	NULL	NULL	1951	Butterworth & Co. (publishers) Ltd.	London
670	All enland Law Reports Incorporating The Law Times Reports 1951	NULL	NULL	1951	Butterworth & Co. (publishers) Ltd.	London
671	All enland Law Reports Reprint 1558-1774	NULL	1968 ed	2000	Butterworth & Co. (publishers) Ltd.	London
672	All enland Law Reports Reprint 1775-1802	NULL	1967 ed	2001	Butterworth & Co. (publishers) Ltd.	London
673	All enland Law Reports Reprint 1803-1813	NULL	1967 ed	2000	Butterworth & Co. (publishers) Ltd.	London
674	All enland Law Reports Reprint 1814-1823	NULL	1966 ed Rept.	1993	Butterworth & Co. (publishers) Ltd.	London
675	All enland Law Reports Reprint 1824-1834	NULL	1966 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
676	All enland Law Reports Reprint 1835-1842	NULL	1965 ed Rept.	2006	Butterworth & Co. (publishers) Ltd.	London
677	All enland Law Reports Reprint 1843-1860	NULL	1965 ed rept.	2000	Butterworth & Co. (publishers) Ltd.	London
678	All enland Law Reports Reprint 1861-1873	NULL	1964 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
679	All enland Law Reports Reprint 1874-1880	NULL	1964 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
680	All enland Law Reports Reprint 1881-1885	NULL	1964 ed Rept.	1999	Butterworth & Co. (publishers) Ltd.	London
681	All enland Law Reports Reprint 1886-1890	NULL	1963 ed Rept.	1998	Butterworth & Co. (publishers) Ltd.	London
682	All enland Law Reports Reprint 1891-1894	NULL	1963 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London

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683	All enland Law Reports Reprint 1895-1899	NULL	1963 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
684	All enland Law reports reprint 1900-1903	NULL	1962 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
685	All enland Law Reports Reprint 1904-1907	NULL	1962 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
686	All enland Law Reports Reprint 1908-1910	NULL	1962 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
687	All enland Law Reports Reprint 1911-1913	NULL	1962 ed Rept.	1999	Butterworth & Co. (publishers) Ltd.	London
688	All enland Law Reports Reprint 1914-1915	NULL	1961 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
689	All enland Law Reports Reprint 1916-1917	NULL	1961 ed Rept.	1999	Butterworth & Co. (publishers) Ltd.	London
690	All enland Law Reports Reprint 1918-1919	NULL	1961 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
691	All enland Law Reports Reprint 1920	NULL	1961 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
692	All enland Law Reports Reprint 1921	NULL	1960 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
693	All enland Law Reports Reprint 1922	NULL	1960 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
694	All enland Law Reports Reprint 1923	NULL	1960 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
695	All enland Law Reports Reprint 1924	NULL	1960 ed Rept.	1999	Butterworth & Co. (publishers) Ltd.	London
696	All enland Law Reports Reprint 1925	NULL	1959 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
697	All enland Law Reports Reprint 1926	NULL	1959 ed Rept.	1999	Butterworth & Co. (publishers) Ltd.	London
698	All enland Law Reports Reprint 1927	NULL	1959 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
699	All enland Law Reports Reprint 1928	NULL	1959 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
700	All enland Law Reports Reprint 1929	NULL	1959 ed Rept.	1999	Butterworth & Co. (publishers) Ltd.	London
701	All enland Law Reports Reprint 1930	NULL	1958 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London

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702	All enland Law Reports Reprint 1931	NULL	1958 ed rept.	1999	Butterworth & Co. (publishers) Ltd.	London
703	All enland Law Reports Reprint 1932	NULL	1958 ed Rept.	2000	Butterworth & Co. (publishers) Ltd.	London
704	ALL enLAND LAW REpORTS REpRINT 1933	NULL	1958 ed Repr	2000	Butterworth & Co. (publishers) Ltd.	London
705	All enland Law Reports Reprint 1934	NULL	1957 ed Rept	2000	Butterworth & Co. (publishers) Ltd.	London
706	All enland Law Reports Reprint 1935	NULL	1957 ed Rept	2000	Butterworth & Co. (publishers) Ltd.	London
707	All enland Law reports reprint index 1558 - 1935	NULL	1968 ed Rept	2005	Butterworth & Co. (publishers) Ltd.	London
708	All India Criminal Digest 1961-1970	S.K. Agrawal	Rept.ed	1970	Law Book Co	Allahabad
709	All India Criminal Digest 1961-1970	S.K. Agrawal	Rept.ed	1970	Law Book Co	Allahabad
710	All India Criminal Digest 1961-1970	S.K. Agrawal	Rept.ed	1970	Law Book Co	Allahabad
711	All India Criminal Digest 1961-1970	S.K. Agrawal	Rept.ed	1970	Law Book Co	Allahabad
712	All India Fifteen Years Digest 1985-1999 (Consolidated)	NULL	NULL	1999	Vinod publications pvt. Ltd.	Delhi
713	All India Fifteen Years Digest 1985-1999 (Consolidated)	NULL	NULL	1999	Vinod publications pvt. Ltd.	Delhi
714	All India Fifteen Years Digest 1985-1999 (Consolidated)	NULL	NULL	1999	Vinod publications pvt. Ltd.	Delhi
715	All India Fifteen Years Digest 1985-1999 (Consolidated)	NULL	NULL	1999	Vinod publications pvt. Ltd.	Delhi
716	All India Fifteen Years Digest 1985-1999 (Consolidated)	NULL	NULL	1999	Vinod publications pvt. Ltd.	Delhi
717	All India Fifteen Years Digest 1985-1999 (Consolidated)	NULL	NULL	1999	Vinod publications pvt. Ltd.	Delhi
718	All India Fifteen Years Digest 1985-1999 (Consolidated)	NULL	NULL	1999	Vinod publications pvt. Ltd.	Delhi
719	All India Fifteen Years Digest 1985-1999 (Consolidated)	NULL	NULL	1999	Vinod publications pvt. Ltd.	Delhi

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720	All India Fifteen Years Digest 1985-1999 (Consolidated)	NULL	NULL	1999	Vinod publications pvt. Ltd.	Delhi
721	All India Full Bench Digest Civil - Criminal - Revenue	B.p. Varma	NULL	1954	Eastern Book Company	Lucknow
722	All India Full Bench Digest Civil - Criminal - Revenue	B.p. Varma	NULL	1954	Eastern Book Company	Lucknow
723	All India Full Bench Digest Civil - Criminal - Revenue (1901-1953)	B.p. Varma	NULL	1954	Eastern Book Company	Lucknow
724	All India Services Law Digest (1973-1985)	NULL	NULL	1986	Bahri Brothers	Delhi
725	All India Services Law Digest (1973-1985)	NULL	NULL	1986	Bahri Brothers	Delhi
726	All India Services Law Digest 1973-1988	NULL	NULL	1989	Bahri Brothers	Delhi
727	All India Services Law Digest 1973-1988	NULL	NULL	1989	Bahri Brothers	Delhi
728	All India Services Manual	S.C. Sarkar	5th edition	2013	Dwivedi Law Agency	Allahabad
729	All India Services Manual	S.C. Sarkar	5th edition	2013	Dwivedi Law Agency	Allahabad
730	All India Services Manual	S.C. Sarkar	5th edition	2013	Dwivedi Law Agency	Allahabad
731	All India Services Manual	S.C. Sarkar	5th edition	2013	Dwivedi Law Agency	Allahabad
732	All India Services Manual	S.C. Sarkar	5th edition	2013	Dwivedi Law Agency	Allahabad
733	All India Services Manual	S.C. Sarkar	5th edition	2013	Dwivedi Law Agency	Allahabad
734	All India Travel Companion	NULL	17th ed	2004	Asia publishing Co	Kolkata
735	Alternative Dispute Resolution	p.C. Rao & W. Sheffield	NULL	2010	Universal Law Book Co. pvt. Ltd.	New Delhi
736	Alternative Dispute Resolution	p.C. Rao & W. Sheffield	NULL	2010	Universal Law Book Co. pvt. Ltd.	New Delhi
737	Amid Gods and Lords My life with Votaries of Religion and law	T. Mahmood	1st ed updated	2008	Universal Law publishing Co. pvt. Ltd.	Delhi
738	An Introduction to the study of Comparative Law	NULL	1971 ed	1971	N.M. Tripathi pvt Ltd	Bombay
739	Anti Corruption Laws & Departmental Enquiries.	M.R. Reddy	4th ed.	2010	Orient publishing Co	New Delhi

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740	Anti Corruption Laws & Departmental Enquiries.	M.R. Reddy	4th ed.	2010	Orient publishing Co	New Delhi
741	Anti Corruption Laws & Departmental Enquiries.	M.R. Reddy	4th ed.	2010	Orient publishing Co	New Delhi
742	Anti Corruption Laws in India.	p.V. Ramakrishna	13th ed.	2011	S. Gogia & Company	Hyderabad
743	Anti Corruption Laws in India.	p.V. Ramakrishna	13th ed.	2011	S. Gogia & Company	Hyderabad
744	Anti Corruption Laws in India.	p.V. Ramakrishna	13th ed.	2011	S. Gogia & Company	Hyderabad
745	Anti Corruption Laws in India.	p.V. Ramakrishna	13th ed.	2011	S. Gogia & Company	Hyderabad
746	Anti Corruption Laws in India.	p.V. Ramakrishna	13th ed.	2011	S. Gogia & Company	Hyderabad
747	Anti Corruption Laws in India.	p.V. Ramakrishna	13th ed.	2011	S. Gogia & Company	Hyderabad
748	Anti Corruption Laws with Commentaries on prevention of Corruption Act.	Seth	5th	2014	Law publishers (India) pvt. Ltd.	Allahabad
749	Anti Corruption Laws with Commentaries on prevention of Corruption Act.	Seth	5th	2014	Law publishers (India) pvt. Ltd.	Allahabad
750	Anti Corruption Laws with Commentaries on prevention of Corruption Act.	Seth	5th	2014	Law publishers (India) pvt. Ltd.	Allahabad
751	Anti Corruption Laws with Commentaries on prevention of Corruption Act.	Seth	5th	2014	Law publishers (India) pvt. Ltd.	Allahabad
752	Anti Corruption Laws with Commentaries on prevention of Corruption Act.	Seth	5th	2014	Law publishers (India) pvt. Ltd.	Allahabad
753	Anti Corruption Laws with Commentaries on prevention of Corruption Act.	Seth	5th	2014	Law publishers (India) pvt. Ltd.	Allahabad
754	Anti Corruption Laws with Commentaries on prevention of Corruption Act.	Seth	5th	2014	Law publishers (India) pvt. Ltd.	Allahabad

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755	Anti Corruption Laws with Commentaries on prevention of Corruption Act.	Seth	5th	2014	Law publishers (India) pvt. Ltd.	Allahabad
756	Appeals	p.M. Bakshi	2nd ed	1999	Asia Law House	Hyderabad
757	Appeals & petitions - 2009 (Jan. - Feb.)	A. Kumar	NULL	2009	TDSAT	New Delhi
758	Appointment, Enquiry, and Disciplinary Action of Workmen (Law Relating to) (Service)	N.S. Bindra	2nd ed	1980	Law publishers	Allahabad
759	Arbitration	N D Basu	8th ed	1982	Eastern Law House	Calcutta
760	Arbitration (law & practice of International Commercial)	A Redfern	1st ed	1986	Sweet & Maxwell	London
761	Arbitration (law of)	S.D. Singh	10th ed	1994	Eastern Book Company	Lucknow
762	Arbitration (law of)	A Singh	3rd ed	1994	Eastern Book Company	Lucknow
763	Arbitration (law of)	S D Singh	9th Revd. Edn	1988	Eastern Book Company	Lucknow
764	Arbitration & Conciliation (law of)	S K Roy Chowdhury	4th ed	1996	Eastern Law House	New Delhi
765	Arbitration & Conciliation (law of)	S K Roy Chowdhury	4th ed	1996	Eastern Law House	New Delhi
766	Arbitration & Conciliation (Law Relating to)	M.A. Sujan	2nd ed	2001	Universal Law publishing Co. pvt. Ltd.	Delhi
767	Arbitration & Conciliation Act	S.B. Malik	4th edn.	1999	Universal Law publishing Co. pvt. Ltd.	New Delhi
768	Arbitration & Conciliation Act 1996	p.S. Narayana	4th ed	2007	ALT publications	Hyderabad
769	Arbitration Act	R. D. Agarwal	4th ed	1978	Law Book Co	Allahabad-1
770	Arbitration Agreements & Awards	A.K. Bansal	2nd ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
771	Arbitration and Conciliation	V. A. Mohta	1st ed	2001	All India Reporter pvt Ltd	Nagpur
772	Arbitration and Conciliation	V. A. Mohta	1st ed	2001	All India Reporter pvt Ltd	Nagpur
773	Arbitration and Conciliation (Law of)	N D Basu	9th Rept ed	1999	Orient publishing Co	New Delhi
774	Arbitration and Conciliation (law of)	N D Basu	9th Rept ed	2000	Orient publishing Co	New Delhi
775	Arbitration and Conciliation (law of)	N D Basu	9th rept ed	2001	Orient publishing Co	New Delhi

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776	Arbitration and Conciliation (law of)	N D Basu	9th rept ed	2001	Orient publishing Co	New Delhi
777	Arbitration and Conciliation (law of)	R. S. Bachawat	3rd ed	1999	Wadhwa and Company Nagpur	Agra
778	Arbitration and Conciliation (Law of)	B. p. Saraf	2nd ed	2000	Snow White publications pvt. Ltd	Mumbai
779	Arbitration and Conciliation (Law of)	A. Singh	7th ed Rept.	2006	Eastern Book Company	Lucknow
780	Arbitration and Conciliation (Law of)	N D Basu	9th ed	1998	Orient publishing Co	New Delhi
781	Arbitration and Conciliation (Law of)	N D Basu	9th ed	1998	Orient publishing Co	New Delhi
782	Arbitration and Conciliation (law of)	B. p. Saraf	2nd ed	2000	Snow White publications pvt. Ltd	Mumbai
783	Arbitration and Conciliation (law of)	B. p. Saraf	2nd ed	2000	Snow White publications pvt. Ltd	Mumbai
784	Arbitration And Conciliation Law of India	G.K. Kwatra	1st ed	2000	Indian Council of Arbitration	New Delhi
785	Arbitration Law	S K Roy Chowdhury	2nd ed	1986	Eastern Law House	Calcutta
786	Arbitration Law	S K Roy Chowdhury	3rd ed	1991	Eastern Law House	Calcutta
787	Armed Forces in India (law relating to)	N. Kumar	3rd ed	1999	Universal Law publishing Co. pvt. Ltd.	Delhi
788	Arms & Explosives (Law & pratice of)	Aiyer	7th ed	1974	Law Book Co	Allahabad
789	Arms & Explosives (law & pratice of)	S.K. Aiyer	11th ed	1995	Eastern Book Company	Allahabad
790	Arms & Explosives (law of)	S. K. Ghosh	3rd ed	1978	Law publishers (India) pvt. Ltd.	Allahabad
791	Arms & Explosives (law of)	S. K. Ghosh	3rd ed	1978	Law publishers (India) pvt. Ltd.	Allahabad
792	Arms & Explosives (law of)	R N Saxena	4th ed	1982	Law publishers (India) pvt. Ltd.	Allahabad
793	Arms and Explosives	S.K. Mukherjee	1st ed	2004	Dwivedi Law Agency	Allahabad
794	Arms and Explosives	S.K. Mukherjee	1st ed	2004	Dwivedi Law Agency	Allahabad
795	Arms and Explosives	S.K. Mukherjee	1st ed	2004	Dwivedi Law Agency	Allahabad
796	Arms and Explosives	S.K. Mukherjee	1st ed	2004	Dwivedi Law Agency	Allahabad
797	Arms and Explosives (law and practice of)	S.K. Aiyer	9th ed	1986	Law Book Co	Allahabad
798	Arms and Explosives (law and practice of)	S.K. Aiyer	9th ed	1986	Law Book Co	Allahabad

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799	Arms and Explosives (law and practice of)	S.K. Aiyer	9th ed	1986	Law Book Co	Allahabad
800	Arms and Explosives (law of)	D.R. prem	4th ed	2000	Ashoka Law House	New Delhi
801	Arms and Explosives (law of)	D.R. prem	4th ed	2000	Ashoka Law House	New Delhi
802	Arms and Explosives (law of)	R N Saxena	7th ed	2000	Law publishers (India) pvt. Ltd.	Allahabad
803	Arms and Explosives (law of)	R N Saxena	7th ed	2000	Law publishers (India) pvt. Ltd.	Allahabad
804	Arrest, Bails, Search & Seizure (law of)	R. L. Gupta	1st ed	1961	Eastern Book Company	Lucknow
805	Bails (law of)	V prasad	3rd ed	1984	Hind publishing House	Allahabad
806	Bails (law of)	p. V. Ramakrishna	4th ed	1983	Law Book Co	Allahabad
807	Bails (law of)	Aiyer	4th ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
808	Bails (law of)	p. V. Ramakrishna	6th Rept. ed	1994	Law Book Co	Allahabad
809	Bails (Law of)	p. V. Ramakrishna	7th ed	2002	Butterworths	New Delhi
810	Bails (Law of)	p. Venkatesh	1st ed	1997	premier publishing Company	Allahabad
811	Bails law & procedures	J.R. Jai	1st Rept. ed	1998	Universal Law publishing Co. pvt. Ltd.	New Delhi
812	Ballistic Firearms and Jurisprudence	R.L. Gupta	3rd ed	1981	Law Book Co	Allahabad
813	Bangalore Mediation Centre	NULL	1st ed	2008	Bangalore Mediation Centre	Bangalore
814	Banking Law & practice in India	M.L. Tannan	20th ed	2002	India Law House	New Delhi
815	Banking Law & practice in India	M.L. Tannan	20th ed	2002	India Law House	New Delhi
816	Banking Law & practice in India	M.L. Tannan	20th ed	2002	India Law House	New Delhi
817	Banking Law & practice in India	M.L. Tannan	20th ed	2002	India Law House	New Delhi
818	Banking Law & practice in India	M.L. Tannan	19th Ed.	1997	India Law House	New Delhi
819	Banking Law & practice in India	M.L. Tannan	19th Ed.	1997	India Law House	New Delhi
820	Banking Law and practice in India	M.L. Tannan	19th ed	1997	India Law House	New Delhi
821	Banking Law and practice in India	M.L. Tannan	19th ed	1997	India Law House	New Delhi
822	Banking Law and practice in India	M.L. Tannan	19th ed	1997	India Law House	New Delhi
823	Banking Law and practice in India	M.L. Tannan	19th ed	1997	India Law House	New Delhi
824	Banking Law and practice in India	M.L. Tannan	18th Rept. ed	1995	Kamal Law House	New Delhi

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825	Banking Law and practice in India	Tannan	22nd edition	2008	LEXIS NEXIS	Nagpur
826	Banking Law and practice in India	Tannan	22nd edition	2008	LEXIS NEXIS	Nagpur
827	Banking Law and practice in India	Tannan	22nd edition	2008	LEXIS NEXIS	Nagpur
828	Banking Law and practice in India	Tannan	22nd edition	2008	LEXIS NEXIS	Nagpur
829	Banking Law and practice in India	Tannan	22nd edition	2008	LEXIS NEXIS	Nagpur
830	Banking Law and practice in India	Tannan	22nd edition	2008	LEXIS NEXIS	Nagpur
831	Banking Law and practice in India	Tannan	22nd edition	2008	LEXIS NEXIS	Nagpur
832	Banking Law and practice in India	Tannan	22nd edition	2008	LEXIS NEXIS	Nagpur
833	Banking Law and practice in India	Tannan	22nd edition	2008	LEXIS NEXIS	Nagpur
834	Banking Regulation Act	R.B. Sethi	3rd ed	1981	Delhi Law House	Delhi
835	Bankruptcy practice Handbook	NULL	2nd ed	2006	Sweet & Maxwell	London
836	Bankruptcy practice Handbook	NULL	2nd ed	2006	Sweet & Maxwell	London
837	Bankruptcy practice Handbook	NULL	2nd ed	2006	Sweet & Maxwell	London
838	Banks (Employment Contract in -)	C. Krishnamurthi	1st ed	1987	Gemini publishers	Bombay
839	Benami Transaction (law of)	N Lal	1st ed	1964	Law Book Co	Allahabad
840	Benami Transactions (law of)	N Lal	3rd ed	1977	Law Book Co	Allahabad
841	Benami Transactions (law of)	K.V. Rao	5th ed	1979	Delhi Law House	Allahabad
842	Bhargava's Standard Illustrated Dictionary (Hindi - english)	NULL	5th Revd. & E	2005	Bhargava Book Depot	Varanasi
843	Black's Law Dictionary	NULL	7th Ed.	1999	West Group	St. paul, Minn.
844	Black's Law Dictionary	NULL	8th ed	2007	Thomson	USA
845	Black's Law Dictionary	NULL	8th ed	2007	Thomson	USA
846	Black's Law Dictionary	NULL	8th ed	2007	Thomson	USA
847	Black's Law Dictionary	NULL	8th ed	2007	Thomson	USA
848	Buckley on Companies Acts	NULL	NULL	2006	Butterworths	London
849	Buckley on Companies Acts	NULL	NULL	2006	Butterworths	London
850	Buckley on Companies Acts	NULL	NULL	2006	Butterworths	London

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851	Buckley on Companies Acts	NULL	NULL	2006	Butterworths	London
852	Building & engineering Contracts Law and practice	p.C. Markanda	1st ed	2000	Wadhwa and Company Nagpur	Agra
853	Cable petition 2004	A. Kumar	2004	2004	TDSAT	New Delhi
854	Cable petition 2005	A. Kumar	2005	2005	TDSAT	New Delhi
855	Cable petition 2006	A. Kumar	NULL	2006	TDSAT	New Delhi
856	Cable petition 2007	A. Kumar	NULL	2007	TDSAT	New Delhi
857	Cable petition 2007	A. Kumar	NULL	2007	TDSAT	New Delhi
858	Cable petition 2008	A. Kumar	NULL	2008	TDSAT	New Delhi
859	Case in Constitutional Law	D.L. Keir	6th ed	1997	Universal Law publishing Co. pvt. Ltd.	Delhi
860	Cases and materials on Code of Civil procedure.	M. L. Singhal	5th ed.	2011	Eastern Book Company	Lucknow
861	Cases and materials on Code of Civil procedure.	M. L. Singhal	5th ed.	2011	Eastern Book Company	Lucknow
862	Cases and materials on Code of Civil procedure.	M. L. Singhal	5th ed.	2011	Eastern Book Company	Lucknow
863	Cases and materials on Code of Civil procedure.	M. L. Singhal	5th ed.	2011	Eastern Book Company	Lucknow
864	Cases and materials on Code of Civil procedure.	M. L. Singhal	5th ed.	2011	Eastern Book Company	Lucknow
865	Cases and materials on Code of Civil procedure.	M. L. Singhal	5th ed.	2011	Eastern Book Company	Lucknow
866	Cases and materials on Code of Civil procedure.	M. L. Singhal	5th ed.	2011	Eastern Book Company	Lucknow
867	Cases and materials on Code of Civil procedure.	M. L. Singhal	5th ed.	2011	Eastern Book Company	Lucknow
868	Cases and materials on Code of Civil procedure.	M. L. Singhal	5th ed.	2011	Eastern Book Company	Lucknow
869	CAses and Materials on Rent & Eviction Laws	S.D. Aggarwal	1st edition	2009	Bright Law House	New Delhi
870	CAses and Materials on Rent & Eviction Laws	S.D. Aggarwal	1st edition	2009	Bright Law House	New Delhi
871	Central Acts and Important Rules (Manual of)	NULL	6th ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
872	Central Criminal Minor Acts and Rules	K.K. Singh	2nd ed	1986	Law Book Co	Allahabad
873	Central Excise : Law & practice	A.p. Datar	6th ed	2007	Wadhwa and Company Nagpur	Nagpur

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874	Central Excise : Law & practice	A.p. Datar	6th ed	2007	Wadhwa and Company Nagpur	Nagpur
875	Chambers 20th Century Dictionary	NULL	New Ed	1983	Allied publishers pvt. Ltd.	New Delhi
876	Chambers 21st Century Dictionary	NULL	Revd. ed	2003	Allied publishers pvt. Ltd.	Mumbai
877	Chambers Concise Dictionary	NULL	Deluxe ed	1995	Allied Chambers (India) Ltd.	New Delhi
878	Chambers Dictionary	NULL	New Edition R	1996	Allied Chambers (India) Ltd.	New Delhi
879	Chambers Dictionary	NULL	10th edn.	2007	Allied Chambers (India) Ltd.	New Delhi
880	Chambers Thesaurus	NULL	1st ed	2007	Allied publishers pvt. Ltd.	New Delhi
881	Chambers Thesaurus	NULL	1st ed	2007	Allied publishers pvt. Ltd.	New Delhi
882	Chambers Thesaurus	NULL	1st ed	2007	Allied publishers pvt. Ltd.	New Delhi
883	Chambers Twentyfirst Century Dictionary	NULL	Revd. ed	2003	Allied Chambers (India) Ltd.	New Delhi
884	Chambers Twentyfirst Century Dictionary	M Hunter	Revd. ed	2003	Allied Chambers (India) Ltd.	New Delhi
885	Charles Worth and Percy on Negligence	J. Walton	11th ed	2006	Sweet & Maxwell	London
886	Chaudri's Compilation of the Civil Service Regulations	S. Chakraverti	13th edition	1986	Chaudri publishers	punjab
887	Chaudri's Compilation of the Civil Service Regulations	S. Chakraverti	13th edition	1986	Chaudri publishers	punjab
888	Chitty on Contracts	H.G. Beale	29th ed	2004	Sweet & Maxwell	London
889	Chitty on Contracts	H.G. Beale	29th ed	2004	Sweet & Maxwell	London
890	Chitty on Contracts 3rd Cumulative Supplementary to 29th ed	H.G. Beale	29th ed	2006	Sweet & Maxwell	London
891	Cinematograph Code (Indian)	NULL	5th ed Rept.	1983	Cinematograph Laws Research Institute	Hyderabad
892	Civil Appeals and Revisions	B.N.Banerjee	3rd ed	1974	Law Book Co	Allahabad
893	Civil Appeals and Revisions	B.N.Banerjee	3rd ed	1974	Law Book Co	Allahabad
894	Civil Appeals and Revisions (Law of)	B.N. Banerjee	4th ed	1994	Law Book Company (p) Ltd.	Allahabad
895	Civil Appeals and Revisions (Law of)	B.N. Banerjee	4th ed	1994	Law Book Company (p) Ltd.	Allahabad
896	Civil Appeals and Revisions (Law of)	B.N. Banerjee	4th ed	1994	Law Book Company (p) Ltd.	Allahabad

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897	Civil Appeals, Revision , Referencers and Reviews (law of)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
898	Civil Appeals, Revision , Referencers and Reviews (law of)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
899	Civil Appeals, Revision , Referencers and Reviews (law of)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
900	Civil Appeals, Revision , Referencers and Reviews (law of)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
901	Civil Appeals, Revision , Referencers and Reviews (law of)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
902	Civil Appeals, Revision , Referencers and Reviews (law of)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
903	Civil Appeals, Revision , Referencers and Reviews (law of)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
904	Civil Appeals, Revision , Referencers and Reviews (law of)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
905	Civil Appeals, Revision , Referencers and Reviews (law of)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
906	Civil Appeals, Revision , Referencers and Reviews (law of)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
907	Civil Code (Indian) and Islamic law	T. Mahmood	1st ed	1976	N.M. Tripathi pvt Ltd	Bombay
908	Civil Court Manual (Central Acts)	NULL	12th ed	1995	Madras Law Journal Office	Madras
909	Civil Court Manual (Central Acts)	NULL	12th ed	1995	Madras Law Journal Office	Madras
910	Civil Court Manual (Central Acts)	NULL	12th ed	1995	Madras Law Journal Office	Madras
911	Civil Court Manual (Central Acts)	NULL	12th ed	1995	Madras Law Journal Office	Madras
912	Civil Court Manual (Central Acts)	NULL	12th ed	1995	Madras Law Journal Office	Madras
913	Civil Court Manual (Central Acts)	NULL	12th ed	1995	Madras Law Journal Office	Madras
914	Civil Court Manual (Central Acts)	NULL	12th ed	1995	Madras Law Journal Office	Madras
915	Civil Court Manual (Central Acts)	NULL	12th ed	1995	Madras Law Journal Office	Madras

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972	Civil Court Manual (Central Acts)	NULL	11th ed	1969	Madras Law Journal Office	Madras
973	Civil Court Manual (Central Acts)	NULL	11th ed	1969	Madras Law Journal Office	Madras
974	Civil Court Manual (Central Acts)	NULL	11th ed	1969	Madras Law Journal Office	Madras
975	Civil Court Manual (Central Acts)	NULL	11th ed	1969	Madras Law Journal Office	Madras
976	Civil Court practice & procedure	M.L. Singhal	3rd ed	1993	Law Book Co	Allahabad
977	Civil Liberties	p.B. Mukharji	1st ed	1968	N.M. Tripathi pvt Ltd	Bombay
978	Civil Minor Acts	p.C. Sarkar	4th ed	1999	India Law House	New Delhi
979	Civil Minor Acts	p.C. Sarkar	4th ed	1999	India Law House	New Delhi
980	Civil Minor Acts	p.C. Sarkar	4th ed	1999	India Law House	New Delhi
981	Civil Minor Acts	p.C. Sarkar	4th ed	1999	India Law House	New Delhi
982	Civil procedure (law of)	S.C. Sarkar	6th ed	1979	S.C. Sarkar & Sons pvt. Ltd.	Calcutta
983	Civil procedure (law of)	S.C. Sarkar	7th ed	1986	S.C. Sarkar & Sons pvt. Ltd.	Calcutta
984	Civil procedure (law Of)	S.C. Sarkar	5th ed	1973	S.C. Sarkar & Sons pvt. Ltd.	Calcutta
985	Civil procedure (law of)	S.C. Sarkar	8th Revd. Rep	1996	Wadhwa and Company Nagpur	Nagpur
986	Civil procedure (law of)	S.C. Sarkar	8th Revd. Rep	1996	Wadhwa and Company Nagpur	Nagpur
987	Civil procedure (law of)	S.C. Sarkar	8th Revd. Rep	1996	Wadhwa and Company Nagpur	Nagpur
988	Civil procedure (Law of)	S.C. Sarkar	9th ed	2000	Wadhwa and Company Nagpur	Agra
989	Civil procedure (Law of)	S.C. Sarkar	9th ed	2000	Wadhwa and Company Nagpur	Agra
990	Civil Ready Referencer	A.K. Nandi	4th Rept. ed	1992	Kamal Law House	Calcutta
991	Civil Ready Referencer	A.K. Nandi	4th Rept. ed	1992	Kamal Law House	Calcutta
992	Civil Ready Referencer	A.K. Nandi	4th Rept. ed	1992	Kamal Law House	Calcutta
993	Civil Ready Referencer	A.K. Nandi	5th ed	1997	Kamal Law House	Calcutta
994	Civil Ready Referencer	A.K. Nandi	5th ed	1997	Kamal Law House	Calcutta
995	Civil Ready Referencer	A.K. Nandi	5th ed	1997	Kamal Law House	Calcutta
996	Civil Ready Referencer	A.K. Nandi	5th ed	1997	Kamal Law House	Calcutta
997	Civil Ready Referencer	A.K. Nandi	5th ed	1997	Kamal Law House	Calcutta
998	Civil Ready Referencer	A.K. Nandi	5th ed	1997	Kamal Law House	Calcutta
999	Civil Rights Act and Rules (protection of -)	V. Swarup	3rd ed	1993	Law Book Company (p) Ltd.	Allahabad
1000	Clerk and Lindsell on Torts	NULL	19th ed	2006	Sweet & Maxwell	London
1001	Closing Chapter	Lord Denning	NULL	2011	Oxford University press	New Delhi

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1002	Closing Chapter	Lord Denning	NULL	2011	Oxford University press	New Delhi
1003	Closing Chapter	Lord Denning	NULL	2011	Oxford University press	New Delhi
1004	Cnveyancing (Silver Jubilee Edition)	N.S. Bindra	&th ed Rept.	1990	Law publishers (India) pvt. Ltd.	Allahabad
1005	Code of Civil procedure	J. Woodroffe	3rd Rept. ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
1006	Code of Civil procedure	J. Woodroffe	3rd Rept. ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
1007	Code of Civil procedure	J. Woodroffe	3rd Rept. ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
1008	Code of Civil procedure	J. Woodroffe	3rd Rept. ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
1009	Code of Civil procedure	J. Woodroffe	3rd Rept. ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
1010	Code of Civil procedure	J. Woodroffe	3rd Rept. ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
1011	Code of Civil procedure	N Lal	2nd ed	1977	Law publishers	Allahabad
1012	Code of Civil procedure	N Lal	2nd ed	1977	Law publishers	Allahabad
1013	Code of Civil procedure	N Lal	2nd ed	1977	Law publishers	Allahabad
1014	Code of Civil procedure	N Lal	2nd ed	1977	Law publishers	Allahabad
1015	Code of Civil procedure	S Venkataraman	Rept ed	1996	Madras Law Journal Office	Madras
1016	Code of Civil procedure	S Venkataraman	Rept ed	1996	Madras Law Journal Office	Madras
1017	Code of Civil procedure	S Venkataraman	Rept ed	1996	Madras Law Journal Office	Madras
1018	Code of Civil procedure	S Venkataraman	Rept ed	1996	Madras Law Journal Office	Madras
1019	Code of Civil procedure	S Venkataraman	Rept. ed	1998	Madras Law Journal Office	Madras
1020	Code of Civil procedure	S Venkataraman	Rept. ed	1998	Madras Law Journal Office	Madras
1021	Code of Civil procedure	S Venkataraman	Rept. ed	1998	Madras Law Journal Office	Madras
1022	Code of Civil procedure	S Venkataraman	Rept. ed	1998	Madras Law Journal Office	Madras
1023	Code of Civil procedure	D Bagga	1st ed	1981	Law Book Co	Allahabad
1024	Code Of Civil procedure	A.N. Saha	3rd ed	1986	Eastern Law House	Calcutta
1025	Code of Civil procedure	J.M. Shelat	14th Rept ed	1986	N.M. Tripathi pvt Ltd	Bombay

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1026	Code of Civil procedure	J.M. Shelat	14th Rept ed	1986	N.M. Tripathi pvt Ltd	Bombay
1027	Code of civil procedure	NULL	New ed	1998	professional publishers	New Delhi
1028	Code of civil procedure	NULL	New ed	1998	professional publishers	New Delhi
1029	Code of civil procedure	NULL	New ed	1998	professional publishers	New Delhi
1030	Code of Civil procedure	J. Woodroffe	3rd ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
1031	Code of Civil procedure	J. Woodroffe	3rd ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
1032	Code of Civil procedure	J. Woodroffe	3rd ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
1033	Code of Civil procedure	S Venkataraman	Rept ed	1998	Madras Law Journal Office	Madras
1034	Code of Civil procedure	S Venkataraman	Rept ed	1998	Madras Law Journal Office	Madras
1035	Code of Civil procedure	S Venkataraman	Rept ed	1998	Madras Law Journal Office	Madras
1036	Code of Civil procedure	S Venkataraman	Rept ed	1998	Madras Law Journal Office	Madras
1037	Code of Civil procedure	S Venkataraman	Rept ed	1999	Madras Law Journal Office	Madras
1038	Code of Civil procedure	S Venkataraman	Rept ed	1999	Madras Law Journal Office	Madras
1039	Code of Civil procedure	S Venkataraman	Rept ed	1999	Madras Law Journal Office	Madras
1040	Code of Civil procedure	S Venkataraman	Rept ed	1999	Madras Law Journal Office	Madras
1041	Code of Civil procedure	W.W. Chitale	9th ed	1977	All India Reporter pvt Ltd	Bombay
1042	Code of Civil procedure	W.W. Chitale	9th ed	1977	All India Reporter pvt Ltd	Bombay
1043	Code of Civil procedure	W.W. Chitale	9th ed	1977	All India Reporter pvt Ltd	Bombay
1044	Code of Civil procedure	W.W. Chitale	9th ed	1977	All India Reporter pvt Ltd	Bombay
1045	Code of Civil procedure	R.K. Mitter	12th ed	1953	Eastern Law House	Calcutta
1046	Code of Civil procedure	p.M. Bakshi	11th ed	1982	N.M. Tripathi pvt Ltd	Bombay
1047	Code of Civil procedure	V. R. Manohar	10th ed	1985	All India Reporter pvt Ltd	Bombay
1048	Code of Civil procedure	V. R. Manohar	10th ed	1985	All India Reporter pvt Ltd	Bombay
1049	Code of Civil procedure	V. R. Manohar	10th ed	1985	All India Reporter pvt Ltd	Bombay

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1050	Code of Civil procedure	V. R. Manohar	10th ed	1985	All India Reporter pvt Ltd	Bombay
1051	Code of Civil procedure	V. R. Manohar	10th ed	1985	All India Reporter pvt Ltd	Bombay
1052	Code of Civil procedure	V. R. Manohar	10th ed	1985	All India Reporter pvt Ltd	Bombay
1053	Code of Civil procedure	V. R. Manohar	10th ed	1985	All India Reporter pvt Ltd	Bombay
1054	Code of Civil procedure	V. R. Manohar	10th ed	1985	All India Reporter pvt Ltd	Bombay
1055	Code of Civil procedure	V. R. Manohar	10th ed	1985	All India Reporter pvt Ltd	Bombay
1056	Code of Civil procedure	V. R. Manohar	10th ed	1985	All India Reporter pvt Ltd	Bombay
1057	Code of Civil procedure	p.M. Bakshi	13th ed	1999	Butterworths India	Delhi
1058	Code of Civil procedure	p.M. Bakshi	13th ed	1999	Butterworths India	Delhi
1059	Code of Civil procedure	p.M. Bakshi	13th ed	1999	Butterworths India	Delhi
1060	Code of Civil procedure	p.M. Bakshi	13th ed	1999	Butterworths India	Delhi
1061	Code of Civil procedure	p.K. Majumdar	3rd Rept. ed	1999	Orient publishing Co	New Delhi
1062	Code of Civil procedure	p.K. Majumdar	3rd Rept. ed	1999	Orient publishing Co	New Delhi
1063	Code of Civil procedure	V. Aiyer	6th Revd. ed	2000	Gogia Law Agency	Hyderabad
1064	Code of Civil procedure	V. Aiyer	6th Revd. ed	2000	Gogia Law Agency	Hyderabad
1065	Code of Civil procedure	C.K. Thakker	1st ed	2000	Eastern Book Company	Lucknow
1066	Code of Civil procedure	C.K. Thakker	1st ed	2000	Eastern Book Company	Lucknow
1067	Code of Civil procedure	C.K. Thakker	1st ed	2000	Eastern Book Company	Lucknow
1068	Code of Civil procedure	C.K. Thakker	1st ed	2000	Eastern Book Company	Lucknow
1069	Code of Civil procedure	C.K. Thakker	1st ed	2000	Eastern Book Company	Lucknow
1070	Code of Civil procedure	C.K. Thakker	1st ed	2000	Eastern Book Company	Lucknow
1071	Code of Civil procedure	J.M. Shelat	14th Rept. ed	1986	N.M. Tripathi pvt Ltd	Bombay
1072	Code of Civil procedure	J.M. Shelat	14th Rept. ed	1986	N.M. Tripathi pvt Ltd	Bombay
1073	Code of Civil procedure	S.C. Sarkar	2nd ed	2005	Dwivedi Law Agency	Allahabad
1074	Code of Civil procedure	S.C. Sarkar	2nd ed	2005	Dwivedi Law Agency	Allahabad
1075	Code of Civil procedure	S.C. Sarkar	2nd ed	2005	Dwivedi Law Agency	Allahabad
1076	Code of Civil procedure	S.C. Sarkar	2nd ed	2005	Dwivedi Law Agency	Allahabad
1077	Code of Civil procedure	C.K. Thakker	1st ed	2000	Eastern Book Company	Lucknow

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1078	Code of Civil procedure	C.K. Thakker	1st ed	2000	Eastern Book Company	Lucknow
1079	Code of Civil procedure	C.K. Thakker	1st ed	2000	Eastern Book Company	Lucknow
1080	Code of Civil procedure	S.C. Sarkar	10th ed	2002	Wadhwa and Company Nagpur	New Delhi
1081	Code of Civil procedure	S.C. Sarkar	10th ed	2002	Wadhwa and Company Nagpur	New Delhi
1082	Code of Civil procedure	S.C. Sarkar	2nd ed	2005	Dwivedi Law Agency	Allahabad
1083	Code of Civil procedure	S.C. Sarkar	2nd ed	2005	Dwivedi Law Agency	Allahabad
1084	Code of Civil procedure	S.C. Sarkar	2nd ed	2005	Dwivedi Law Agency	Allahabad
1085	Code of Civil procedure	S.C. Sarkar	2nd ed	2005	Dwivedi Law Agency	Allahabad
1086	Code of Civil procedure	A.N. Saha	5th ed	2000	premier publishing Company	Allahabad
1087	Code of Civil procedure	A.N. Saha	5th ed	2000	premier publishing Company	Allahabad
1088	Code of Civil procedure	p.M. Bakshi	15th Rept. ed	1999	N.M. Tripathi pvt Ltd	Bombay
1089	Code of Civil procedure	p.M. Bakshi	15th Rept. ed	1999	N.M. Tripathi pvt Ltd	Bombay
1090	Code of Civil procedure	p.M. Bakshi	15th Rept. ed	1999	N.M. Tripathi pvt Ltd	Bombay
1091	Code of Civil procedure	Mulla	13th ed	2000	Butterworths India	New Delhi
1092	Code of Civil procedure	Mulla	15th ed	1995	N.M. Tripathi pvt Ltd	Mumbai
1093	Code of Civil procedure	Mulla	15th ed	1995	N.M. Tripathi pvt Ltd	Mumbai
1094	Code of Civil procedure	Mulla	15th ed	1995	N.M. Tripathi pvt Ltd	Mumbai
1095	Code of Civil procedure	C.K. Thakker	2009 ed	2009	Eastern Book Company	Lucknow
1096	Code of Civil procedure	C.K. Thakker	2009 ed	2009	Eastern Book Company	Lucknow
1097	Code of Civil procedure	C.K. Thakker	2009 ed	2009	Eastern Book Company	Lucknow
1098	Code of Civil procedure	Sarkar	11th Edn.	2010	LEXIS NEXIS	Nagpur
1099	Code of Civil procedure	Sarkar	11th Edn.	2010	LEXIS NEXIS	Nagpur
1100	Code of Civil procedure	Sarkar	11th Edn.	2010	LEXIS NEXIS	Nagpur
1101	Code of Civil procedure	Sarkar	11th Edn.	2010	LEXIS NEXIS	Nagpur
1102	Code of Civil procedure	Sarkar	11th Edn.	2010	LEXIS NEXIS	Nagpur
1103	Code of Civil procedure	Sarkar	11th Edn.	2010	LEXIS NEXIS	Nagpur
1104	Code of Civil procedure	C.K. Thakkar	1st edition	2014	Eastern Book Company	Lucknow

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1105	Code of Civil procedure	C.K. Thakkar	1st edition	2014	Eastern Book Company	Lucknow
1106	Code of Civil procedure	C.K. Thakkar	1st edition	2014	Eastern Book Company	Lucknow
1107	Code of Civil procedure	C.K. Thakkar	1st edition	2014	Eastern Book Company	Lucknow
1108	Code of Civil procedure	C.K. Thakkar	1st edition	2014	Eastern Book Company	Lucknow
1109	Code of Civil procedure	C.K. Thakkar	1st edition	2014	Eastern Book Company	Lucknow
1110	Code of Civil procedure	C.K. Thakkar	1st edition	2014	Eastern Book Company	Lucknow
1111	Code of Civil procedure	C.K. Thakkar	1st edition	2014	Eastern Book Company	Lucknow
1112	Code of Civil procedure	C.K. Thakkar	1st edition	2014	Eastern Book Company	Lucknow
1113	Code of Civil procedure	C.K. Thakkar	1st edition	2014	Eastern Book Company	Lucknow
1114	Code of Civil procedure	C.K. Thakkar	1st edition	2014	Eastern Book Company	Lucknow
1115	Code of Civil procedure	C.K. Thakkar	1st edition	2014	Eastern Book Company	Lucknow
1116	Code of Civil procedure (supp. to)	p.M. Bakshi	15th ed	1999	Butterworths India	New Delhi
1117	Code of Civil procedure (supp. to)	p.M. Bakshi	15th ed	1999	Butterworths India	New Delhi
1118	Code of Criminal procedure	p.R. Aiyar	7th ed	1999	Modern publishers India	Allahabad
1119	Code of Criminal procedure	S.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1120	Code of Criminal procedure	S.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1121	Code of Criminal procedure	S.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1122	Code of Criminal procedure	S.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1123	Code of Criminal procedure	S.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1124	Code of Criminal procedure	S.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1125	Code of Criminal procedure	S.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1126	Code of Criminal procedure	S.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1127	Code of Criminal procedure	V. R. Manohar	8th ed	1982	All India Reporter pvt Ltd	Bombay
1128	Code of Criminal procedure	princep	17th ed	1984	Law publishers	Allahabad
1129	Code of Criminal procedure	R. Ranchhoddas	13th ed	1987	Wadhwa and Company Nagpur	Nagpur
1130	Code of Criminal procedure	R. Ranchhoddas	13th ed	1987	Wadhwa and Company Nagpur	Nagpur
1131	Code of Criminal procedure	Sohoni	19th ed	1990	Law Book Co	Allahabad

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1132	Code of Criminal procedure	Sohoni	19th ed	1990	Law Book Co	Allahabad
1133	Code of Criminal procedure	Sohoni	19th ed	1990	Law Book Co	Allahabad
1134	Code of Criminal procedure	Sohoni	19th ed	1990	Law Book Co	Allahabad
1135	Code of Criminal procedure	Sohoni	19th ed	1990	Law Book Co	Allahabad
1136	Code of Criminal procedure	B.B. Mitra	16th ed	1987	Kamal Law House	Calcutta
1137	Code of Criminal procedure	B.B. Mitra	16th ed	1987	Kamal Law House	Calcutta
1138	Code of Criminal procedure	S.Row	3rd ed	1992	Law Book Co	Allahabad
1139	Code of Criminal procedure	p.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1140	Code of Criminal procedure	p.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1141	Code of Criminal procedure	p.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1142	Code of Criminal procedure	p.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1143	Code of Criminal procedure	p.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1144	Code of Criminal procedure	p.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1145	Code of Criminal procedure	p.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1146	Code of Criminal procedure	p.C. Sarkar	1st ed	2005	Dwivedi Law Agency	Allahabad
1147	Code of Criminal procedure	J. Woodroffe	2nd ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
1148	Code of Criminal procedure	J. Woodroffe	2nd ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
1149	Code of Criminal procedure	princep	17th ed	1984	Law publishers	Allahabad
1150	Code of Criminal procedure	V. R. Manohar	8th ed	1982	All India Reporter pvt Ltd	Bombay
1151	Code of Criminal procedure	V. R. Manohar	8th ed	1982	All India Reporter pvt Ltd	Bombay
1152	Code of Criminal procedure	V. R. Manohar	8th ed	1982	All India Reporter pvt Ltd	Bombay
1153	Code of Criminal procedure	R. Ranchhoddas	15th Rept. ed	2000	Wadhwa and Company Nagpur	Agra
1154	Code of Criminal procedure	R. Ranchhoddas	15th Rept. ed	2000	Wadhwa and Company Nagpur	Agra
1155	Code of Criminal procedure	R. Ranchhoddas	15th Rept. ed	2000	Wadhwa and Company Nagpur	Agra
1156	Code of Criminal procedure	R.G. Sager	12th ed	1994	Law publishers (India) pvt. Ltd.	Allahabad
1157	Code of Criminal procedure	Sohoni	19th Rept. ed	1994	Law Book Co	Allahabad
1158	Code of Criminal procedure	Sohoni	19th Rept. ed	1994	Law Book Co	Allahabad
1159	Code of Criminal procedure	Sohoni	19th Rept. ed	1994	Law Book Co	Allahabad

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1160	Code of Criminal procedure	Sohoni	19th Rept. ed	1994	Law Book Co	Allahabad
1161	Code of Criminal procedure	Sohoni	19th Rept. ed	1994	Law Book Co	Allahabad
1162	Code of Criminal procedure	D.V. Chitalley	7th ed	1974	All India Reporter pvt Ltd	Bombay
1163	Code of Criminal procedure	D.V. Chitalley	7th ed	1974	All India Reporter pvt Ltd	Bombay
1164	Code of Criminal procedure	D.V. Chitalley	7th ed	1974	All India Reporter pvt Ltd	Bombay
1165	Code of Criminal procedure	D.V. Chitalley	7th ed	1974	All India Reporter pvt Ltd	Bombay
1166	Code of Criminal procedure	D.V. Chitalley	7th ed	1974	All India Reporter pvt Ltd	Bombay
1167	Code of Criminal procedure	Sohoni	16th ed	1965	Law Book Co	Allahabad
1168	Code of Criminal procedure	Sohoni	16th ed	1965	Law Book Co	Allahabad
1169	Code of Criminal procedure	Sohoni	16th ed	1965	Law Book Co	Allahabad
1170	Code of Criminal procedure	Sohoni	16th ed	1965	Law Book Co	Allahabad
1171	Code of Criminal procedure	Sohoni	16th ed	1965	Law Book Co	Allahabad
1172	Code of Criminal procedure	Sohoni	16th ed	1965	Law Book Co	Allahabad
1173	Code of Criminal procedure	NULL	12th ed	1953	Eastern Law House	Calcutta
1174	Code of Criminal procedure	NULL	12th ed	1953	Eastern Law House	Calcutta
1175	Code of Criminal procedure	K.V. Rao	1st ed	1956	Eastern Book Company	Delhi
1176	Code of Criminal procedure	p.R. Aiyar	7th ed	2000	Modern publishers India	Allahabad
1177	Code of Criminal procedure	Sohoni	19th Ed.	1999	Law Book Company (p) Ltd.	Allahabad
1178	Code of Criminal procedure	Sohoni	19th Ed.	1999	Law Book Company (p) Ltd.	Allahabad
1179	Code of Criminal procedure	Sohoni	19th Ed.	1999	Law Book Company (p) Ltd.	Allahabad
1180	Code of Criminal procedure	Sohoni	19th Ed.	1999	Law Book Company (p) Ltd.	Allahabad
1181	Code of Criminal procedure	Sohoni	19th Ed.	1999	Law Book Company (p) Ltd.	Allahabad
1182	Code of Criminal procedure	S Venkataraman	1st Ed.	1998	Madras Law Journal Office	Madras
1183	Code of Criminal procedure	S Venkataraman	1st Ed.	1998	Madras Law Journal Office	Madras

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1184	Code of Criminal procedure	S Venkataraman	1st Ed.	1998	Madras Law Journal Office	Madras
1185	Code of Criminal procedure	S Venkataraman	1st Ed.	1998	Madras Law Journal Office	Madras
1186	Code of Criminal procedure	NULL	16th Ed	2003	Eastern Book Company	Lucknow
1187	Code of Criminal procedure	S.C. Sarkar	9th ed	2007	Wadhwa and Company Nagpur	Nagpur
1188	Code of Criminal procedure	S.C. Sarkar	9th ed	2007	Wadhwa and Company Nagpur	Nagpur
1189	Code of Criminal procedure	Ratanlal & Dhirajlal	19th edn.	2010	LEXIS NEXIS	Nagpur
1190	Code of Criminal procedure	Ratanlal & Dhirajlal	19th edn.	2010	LEXIS NEXIS	Nagpur
1191	Code of Criminal procedure	Ratanlal & Dhirajlal	19th edn.	2010	LEXIS NEXIS	Nagpur
1192	Code of Criminal procedure	Sarkar	9th edn.	2010	LEXIS NEXIS	Nagpur
1193	Code of Criminal procedure	Sarkar	9th edn.	2010	LEXIS NEXIS	Nagpur
1194	Code of Criminal procedure	Sarkar	9th edn.	2010	LEXIS NEXIS	Nagpur
1195	Code of Criminal procedure	Sarkar	9th edn.	2010	LEXIS NEXIS	Nagpur
1196	Code of Criminal procedure	Sarkar	9th edn.	2010	LEXIS NEXIS	Nagpur
1197	Code of Criminal procedure	Sarkar	9th edn.	2010	LEXIS NEXIS	Nagpur
1198	Code of Criminal procedure	Woodroffe	3rd edition	2010	Law publishers (India) pvt. Ltd.	Allahabad
1199	Code of Criminal procedure	Woodroffe	3rd edition	2010	Law publishers (India) pvt. Ltd.	Allahabad
1200	Code of Criminal procedure	Woodroffe	3rd edition	2010	Law publishers (India) pvt. Ltd.	Allahabad
1201	Code of Criminal procedure	Woodroffe	3rd edition	2010	Law publishers (India) pvt. Ltd.	Allahabad
1202	Code of Criminal procedure	Woodroffe	3rd edition	2010	Law publishers (India) pvt. Ltd.	Allahabad
1203	Code of Criminal procedure	Woodroffe	3rd edition	2010	Law publishers (India) pvt. Ltd.	Allahabad
1204	Code of Criminal procedure	Woodroffe	3rd edition	2010	Law publishers (India) pvt. Ltd.	Allahabad
1205	Code of Criminal procedure	Woodroffe	3rd edition	2010	Law publishers (India) pvt. Ltd.	Allahabad
1206	Code of Criminal procedure	Woodroffe	3rd edition	2010	Law publishers (India) pvt. Ltd.	Allahabad
1207	Code of Criminal procedure	Woodroffe	3rd edition	2010	Law publishers (India) pvt. Ltd.	Allahabad
1208	Code of Criminal procedure (cases & materials on)	B.Nath	3rd ed	1991	Eastern Book Company	Lucknow
1209	Code of Criminal procedure 1973	Sohoni	17th ed	1974	Law Book Co	Allahabad
1210	Code of Criminal procedure 1973	Sohoni	17th ed	1974	Law Book Co	Allahabad

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1211	Code of Criminal procedure 1973	Sohoni	17th ed	1974	Law Book Co	Allahabad
1212	Code of Criminal procedure 1973	Sohoni	17th ed	1974	Law Book Co	Allahabad
1213	Code of Criminal procedure 1973	Sohoni	17th ed	1974	Law Book Co	Allahabad
1214	Code of Criminal procedure 1973	D.D. Basu	1st ed	1979	prentice Hall of India pvt. Ltd.	New Delhi
1215	Code of Criminal procedure, 1973	Sohoni	18th ed	1984	Law Book Co	Allahabad
1216	Code of Criminal procedure, 1973	Sohoni	18th ed	1984	Law Book Co	Allahabad
1217	Code of Criminal procedure, 1973	Sohoni	18th ed	1984	Law Book Co	Allahabad
1218	Code of Criminal procedure, 1973	Sohoni	18th ed	1984	Law Book Co	Allahabad
1219	Code of Criminal procedure, 1973	Sohoni	18th ed	1984	Law Book Co	Allahabad
1220	Code of Criminal procedure, 1973	N Lal	2nd ed	1975	Law publishers	Allahabad
1221	Code of Criminal procedure, 1973	Sohoni	19th ed 9th Re	1999	Law Book Company (p) Ltd.	Allahabad
1222	Code of Criminal procedure, 1973	Sohoni	19th ed 9th Re	1999	Law Book Company (p) Ltd.	Allahabad
1223	Code of Criminal procedure, 1973	Sohoni	19th ed 9th Re	1999	Law Book Company (p) Ltd.	Allahabad
1224	Code of Criminal procedure, 1973	Sohoni	19th ed 9th Re	1999	Law Book Company (p) Ltd.	Allahabad
1225	Code of Criminal procedure, 1973	Sohoni	19th ed 9th Re	1999	Law Book Company (p) Ltd.	Allahabad
1226	Code of Criminal procedure, 1973	Sohoni	19th ed Rept.	1999	Law Book Company (p) Ltd.	Allahabad
1227	Code of Criminal procedure, 1973	Sohoni	19th ed Rept.	1999	Law Book Company (p) Ltd.	Allahabad
1228	Code of Criminal procedure, 1973	Sohoni	19th ed Rept.	1999	Law Book Company (p) Ltd.	Allahabad
1229	Code of Criminal procedure, 1973	Sohoni	19th ed Rept.	1999	Law Book Company (p) Ltd.	Allahabad
1230	Code of Criminal procedure, 1973	Sohoni	19th ed Rept.	1999	Law Book Company (p) Ltd.	Allahabad
1231	Colour Oxford Thesaurus	NULL	3rd ed	2006	Oxford University press	New York
1232	Commentary on Legal Services Authority Act	S. Dhingra Sehgal	2012 edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1233	Commentary on Legal Services Authority Act	S. Dhingra Sehgal	2012 edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi

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1234	Commentary on Legal Services Authority Act	S. Dhingra Sehgal	2012 edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1235	Commentary on Legal Services Authority Act	S. Dhingra Sehgal	2012 edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1236	Commercial Arbitration	NULL	2nd ed	2001	Butterworths	London
1237	Commercial Arbitration	NULL	2nd ed Rept	2005	Butterworths	London
1238	Commisssons of Inquiry Act, 1952	B.M. prasad	NULL	2011	LEXIS NEXIS	Gurgaon
1239	Commisssons of Inquiry Act, 1952	B.M. prasad	NULL	2011	LEXIS NEXIS	Gurgaon
1240	Communal Disturbances (Commission of Enq. on)	S.K. Agnihotri	1st Ed.	2007	National Foundation for Communal Harmony	New Delhi
1241	Communal Disturbances (Commission of Enq. on)	S.K. Agnihotri	1st Ed.	2007	National Foundation for Communal Harmony	New Delhi
1242	Communal Disturbances (Commission of Enq. on)	S.K. Agnihotri	1st Ed.	2007	National Foundation for Communal Harmony	New Delhi
1243	Communal Disturbances (Commission of Enq. on)	S.K. Agnihotri	1st Ed.	2007	National Foundation for Communal Harmony	New Delhi
1244	Companies (National and Multinational)	p.S. Sangal	1st ed	1981	N.M. Tripathi pvt Ltd	Bombay
1245	Companies Act	R.H. pandia	2nd ed	1962	N.M. Tripathi pvt Ltd	Bombay
1246	Companies Act	Wadhwa	9th ed	1996	Wadhwa and Company Nagpur	Agra
1247	Companies Act	Taxmann	1st ed	1999	Taxmann Allied Services pvt. Ltd.	New Delhi
1248	Companies Act	Taxmann	1st ed	1999	Taxmann Allied Services pvt. Ltd.	New Delhi
1249	Companies Act	Taxmann	1st Ed.	1999	Taxmann Allied Services pvt. Ltd.	New Delhi
1250	Companies Act	Taxman	29th Edition	2013	Taxmann publications pvt. Ltd.	New Delhi
1251	Companies Act	Taxman	29th Edition	2013	Taxmann publications pvt. Ltd.	New Delhi
1252	Companies Act	Taxman	29th Edition	2013	Taxmann publications pvt. Ltd.	New Delhi
1253	Companies Act	Taxman	29th Edition	2013	Taxmann publications pvt. Ltd.	New Delhi

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1254	Companies Act	Taxman	29th Edition	2013	Taxmann publications pvt. Ltd.	New Delhi
1255	Companies Act	Taxman	29th Edition	2013	Taxmann publications pvt. Ltd.	New Delhi
1256	Companies Act with Sebi Rules/ Regulations & Sebi Guidelines 2000	Taxmann	1st ed	2000	Taxmann Allied Services pvt. Ltd.	New Delhi
1257	Companies Act with Sebi Rules/ Regulations & Sebi Guidelines 2000	Taxmann	1st ed	2000	Taxmann Allied Services pvt. Ltd.	New Delhi
1258	Companies Act, 1956 (Supplement to)	R.H. pandia	2nd ed	1966	N.M. Tripathi pvt Ltd	Bombay
1259	Companies Statutory Forms	R.H. pandia	1st ed	1962	N.M. Tripathi pvt Ltd	Bombay
1260	Company (Formation & Management of a private)	Nabhi	4th ed Rept.	1986	A Nabhi publication	New Delhi
1261	Company (Formation and Management of a public -)	Nabhi	1st ed	1986	A Nabhi publication	New Delhi
1262	Company Law	A Singh	8th ed	1986	Eastern Book Company	Lucknow
1263	Company Law (Lectures on)	S.M. Shah	18th ed	1981	N.M. Tripathi pvt Ltd	Bombay
1264	Company Law (New Frontiers of)	S.C. Sen	1st ed	1971	Eastern Law House	Calcutta
1265	Company Law in India (principles and practice of)	H.K. Saharay	2nd ed	1984	prentice Hall of India pvt. Ltd.	New Delhi
1266	Company Winding Up (Law & practice of)	L.C. Goyle	1st ed	1987	Eastern Law House	Calcutta
1267	Complete Digest of SCC	S. Malik	NULL	2008	Eastern Book Company	Lucknow
1268	Complete Digest of SCC	S. Malik	NULL	2008	Eastern Book Company	Lucknow
1269	Complete Digest of SCC	S. Malik	NULL	2009	Eastern Book Company	Lucknow
1270	Complete Digest of SCC	S. Malik	NULL	2009	Eastern Book Company	Lucknow
1271	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1272	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1273	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow

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1274	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1275	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1276	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1277	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1278	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1279	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1280	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1281	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1282	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1283	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1284	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1285	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1286	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1287	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1288	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1289	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1290	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1291	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
1292	Complete Digest of Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow

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1293	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1294	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1295	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1296	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1297	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1298	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1299	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1300	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1301	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1302	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1303	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1304	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1305	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1306	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow

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1307	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1308	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1309	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1310	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1311	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1312	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1313	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1314	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1315	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1316	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1317	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1318	Complete Digest of Supreme Court Cases (Since 1950 to date)	NULL	2nd ed	2000	Eastern Book Company	Lucknow
1319	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1320	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi

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1321	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1322	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1323	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1324	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1325	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1326	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1327	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1328	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1329	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1330	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1331	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1332	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1333	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1334	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi

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1335	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1336	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1337	Complete Digest of Supreme Court Cases since 1950-Date	NULL	2nd ed	2000	Eastern Book Company	Delhi
1338	Concise Commentary on Land Acquisition Act, 1894	p.S. Narayana	1st edition	2012	Asia Law House	Hyderabad
1339	Concise Commentary on Land Acquisition Act, 1894	p.S. Narayana	1st edition	2012	Asia Law House	Hyderabad
1340	Concise Commentary on Land Acquisition Act, 1894	p.S. Narayana	1st edition	2012	Asia Law House	Hyderabad
1341	Concise Commentary on Land Acquisition Act, 1894	p.S. Narayana	1st edition	2012	Asia Law House	Hyderabad
1342	Concise Larousse Gastronomique	A. Bourdain	1st ed Rept.	2006	Octopus publishing group Ltd.	Great Britain
1343	Concise Law Dictionary	Osborn	7th ed	1993	Universal Book Traders	Delhi
1344	Concise Law Dictionary	Osborn	8th ed	1999	Universal Law publishing Co. pvt. Ltd.	Delhi
1345	Concise Oxford Dictionary	NULL	17th ed Rept.	1987	Oxford University press	Bombay
1346	Concise Oxford english Dictionary	NULL	11th ed Revd.	2007	Oxford University press	New Delhi
1347	Concise Oxford english Dictionary	NULL	11th ed Revd.	2007	Oxford University press	New Delhi
1348	Concise Oxford english Dictionary	NULL	11th Revd. Ed	2006	Oxford University press	New Delhi
1349	Concise Oxford english Dictionary	NULL	10th ed Revd.	2003	Oxford University press	New Delhi
1350	Concise Oxford english Dictionary	Angus Stevenson	12th Edition	2011	Oxford University press	New York
1351	Concise Oxford english Dictionary	Angus Stevenson	12th Edition	2011	Oxford University press	New York
1352	Concise Oxford english Dictionary	Angus Stevenson	12th Edition	2011	Oxford University press	New York
1353	Concise Oxford Thesaurus	NULL	1st ed	2003	Oxford University press	New Delhi
1354	Condonation of Delay	N.M. Swamy	1st ed	2005	Asia Law House	Hyderabad

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1355	Confession, Approvers and Accomplices (Law of)	R.p.N. Chaudhuri Bahadur	7th ed	1993	Law Book Co	Allahabad
1356	Confessions (Law Relating to)	D.J. Rao	1st ed	1963	Eastern Book Company	Lucknow
1357	Confessions of Guilt (Supreme Court and _)	O.H. Stephens	1st ed	1972	University of Tennessee press	USA
1358	Conflict of Laws	Dacey & Morris	12th ed	1993	Sweet & Maxwell	London
1359	Conflict of Laws	Dacey & Morris	12th ed	1993	Sweet & Maxwell	London
1360	Conflict of Laws	Dacey & Morris	13th ed	2000	Sweet & Maxwell	London
1361	Conflict of Laws	Dacey & Morris	13th ed	2000	Sweet & Maxwell	London
1362	Conflict of Laws (Supplement to 13th ed)	Dacey & Morris	13th ed	2001	Sweet & Maxwell	London
1363	Constituent Assembly Debates	NULL	4th ed Rept.	2003	Jainco Art India	New Delhi
1364	Constituent Assembly Debates	NULL	4th ed Rept.	2003	Jainco Art India	New Delhi
1365	Constituent Assembly Debates	NULL	4th ed Rept.	2003	Jainco Art India	New Delhi
1366	Constituent Assembly Debates	NULL	4th ed Rept.	2003	Jainco Art India	New Delhi
1367	Constituent Assembly Debates	NULL	4th ed Rept.	2003	Jainco Art India	New Delhi
1368	Constituent Assembly Debates (Index to -)	NULL	NULL	1946	Govt. of India	Delhi
1369	Constituent Assembly Debates (Index to -)	NULL	NULL	1946	Govt. of India	Delhi
1370	Constituent Assembly Debates (Index to -)	NULL	NULL	1946	Govt. of India	Delhi
1371	Constituent Assembly Debates (Index to -)	NULL	NULL	1946	Govt. of India	Delhi
1372	Constituent Assembly Debates (Index to -)	NULL	NULL	1946	Govt. of India	Delhi
1373	Constituent Assembly Debates (Index to -)	NULL	NULL	1946	Govt. of India	Delhi
1374	Constituent Assembly Debates (Index to -)	NULL	NULL	1946	Govt. of India	Delhi
1375	Constituent Assembly Debates (Index to -)	NULL	NULL	1946	Govt. of India	Delhi
1376	Constituent Assembly Debates Official Report	NULL	1st ed Rept.	2003	Govt. of India	Delhi

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1377	Constituent Assembly Debates Official Report	NULL	1st ed Rept.	2003	Govt. of India	Delhi
1378	Constituent Assembly Debates Official Report	NULL	1st ed Rept.	2003	Govt. of India	Delhi
1379	Constituent Assembly Debates Official Report	NULL	1st ed Rept.	2003	Govt. of India	Delhi
1380	Constituent Assembly Debates Official Report	NULL	1st ed Rept.	2003	Govt. of India	Delhi
1381	Constitution (Comperative Study of Six Living)	B.B. Gupta	1st ed Rept.	1979	Sterling publishers pvt. Ltd.	New Delhi
1382	Constitution (Development of its laws and)	A. Gledhill	2nd ed	1964	Stevens&Sons	London
1383	Constitution (Development of its laws and)	A. Gledhill	2nd ed	1964	Stevens&Sons	London
1384	Constitution (Indian, Rule of Law and)	J.C. Shah	3rd series	1972	N.M. Tripathi pvt Ltd	Bombay
1385	Constitution (Select)	A.C. Kapur	11th ed	1983	S. Chand & Company pvt. Ltd.	New Delhi
1386	Constitution (Select)	A.C. Kapur	9th ed	1975	S. Chand & Company pvt. Ltd.	New Delhi
1387	Constitution of India	M.C. Jain Kargi	NULL	1984	Metropolitan Book Co (p) Ltd.	New Delhi
1388	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta
1389	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta
1390	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta
1391	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta
1392	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta
1393	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta
1394	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta
1395	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta
1396	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta
1397	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta
1398	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta
1399	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta

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1400	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta
1401	Constitution of India	D.D. Basu	7th ed	1996	Kamal Law House	Calcutta
1402	Constitution of India	S.N. Bagga	1st ed	1974	Law Book Co	Allahabad
1403	Constitution of India	J. Lal	4th ed	1993	Law publishers (India) pvt. Ltd.	Allahabad
1404	Constitution of India	J. Lal	4th ed	1993	Law publishers (India) pvt. Ltd.	Allahabad
1405	Constitution of India	Bharat	1st ed	2000	Bharat publishing House	New Delhi
1406	Constitution of India	M.C.J. Kagzi	6th ed	2004	India Law House	New Delhi
1407	Constitution of India	M.C.J. Kagzi	6th ed	2004	India Law House	New Delhi
1408	Constitution of India	M.C.J. Kagzi	6th ed	2004	India Law House	New Delhi
1409	Constitution of India	M.C.J. Kagzi	6th ed	2004	India Law House	New Delhi
1410	Constitution of India	M.C.J. Kagzi	6th ed	2004	India Law House	New Delhi
1411	Constitution of India	M.C.J. Kagzi	6th ed	2004	India Law House	New Delhi
1412	Constitution of India	J. Lal	1st ed	1975	Delhi Law House	Allahabad
1413	Constitution of India	p.B. Gajendragadkar	1st ed Rept.	1972	Oxford University press	Bombay
1414	Constitution of India	NULL	1st ed	1983	Govt. of India	New Delhi
1415	Constitution of India	NULL	1st ed	1983	Govt. of India	New Delhi
1416	Constitution of India	NULL	1st ed	1983	Govt. of India	New Delhi
1417	Constitution of India	NULL	1st ed	1983	Govt. of India	New Delhi
1418	Constitution of India	V.N. Sukhla	8th ed	1990	Eastern Book Company	Lucknow
1419	Constitution of India	Anand	3rd ed	1989	Law Book Co	Allahabad
1420	Constitution of India	D.D. Basu	6th ed	1972	S.C. Sarkar & Sons pvt. Ltd.	Calcutta
1421	Constitution of India	p.M. Bakshi	1st ed Rept.	1995	Madras Law Journal Office	Madras
1422	Constitution of India	p.M. Bakshi	1st ed Rept.	1995	Madras Law Journal Office	Madras
1423	Constitution of India	p.M. Bakshi	1st ed Rept.	1995	Madras Law Journal Office	Madras
1424	Constitution of India	p.M. Bakshi	1st ed Rept.	1995	Madras Law Journal Office	Madras
1425	Constitution of India	p.M. Bakshi	1st ed Rept.	1998	Madras Law Journal Office	Madras
1426	Constitution of India	p.M. Bakshi	1st ed Rept.	1998	Madras Law Journal Office	Madras
1427	Constitution of India	p.M. Bakshi	1st ed Rept.	1998	Madras Law Journal Office	Madras
1428	Constitution of India	p.M. Bakshi	1st ed Rept.	1998	Madras Law Journal Office	Madras
1429	Constitution of India	p.M. Bakshi	1st ed Rept.	1998	Madras Law Journal Office	Madras
1430	Constitution of India	p.M. Bakshi	1st ed Rept.	1998	Madras Law Journal Office	Madras
1431	Constitution of India	p.M. Bakshi	1st ed Rept.	1998	Madras Law Journal Office	Madras
1432	Constitution of India	p.M. Bakshi	1st ed Rept.	1998	Madras Law Journal Office	Madras
1433	Constitution of India	D.D. Basu	6th ed	1977	J.N. Ghose & Sons	Calcutta

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1434	Constitution of India	D.D. Basu	6th ed	1977	J.N. Ghose & Sons	Calcutta
1435	Constitution of India	M.C. Jain Kargi	4th ed Revd.	1984	Metropolitan Book Co (p) Ltd.	Delhi
1436	Constitution of India	M.C. Jain Kargi	4th ed Revd.	1984	Metropolitan Book Co (p) Ltd.	Delhi
1437	Constitution of India	M.C. Jain Kargi	4th ed Revd.	1984	Metropolitan Book Co (p) Ltd.	Delhi
1438	Constitution of India	M.C. Jain Kargi	4th ed Revd.	1984	Metropolitan Book Co (p) Ltd.	Delhi
1439	Constitution of India	D.V. Chitalley	2nd ed	1970	All India Reporter pvt Ltd	Bombay
1440	Constitution of India	D.V. Chitalley	2nd ed	1970	All India Reporter pvt Ltd	Bombay
1441	Constitution of India	D.V. Chitalley	2nd ed	1970	All India Reporter pvt Ltd	Bombay
1442	Constitution of India	D.V. Chitalley	2nd ed	1970	All India Reporter pvt Ltd	Bombay
1443	Constitution of India	D.V. Chitalley	2nd ed	1970	All India Reporter pvt Ltd	Bombay
1444	Constitution of India	J. Swarup	2nd ed Rept.	2007	Modern Law publications	New Delhi
1445	Constitution of India	J. Swarup	2nd ed Rept.	2007	Modern Law publications	New Delhi
1446	Constitution of India	J. Swarup	2nd ed Rept.	2007	Modern Law publications	New Delhi
1447	Constitution of India	V.N. Sukhla	10th ed	2001	Eastern Book Company	Lucknow
1448	Constitution of India	D.J. De	2nd ed	2005	Asia Law House	Hyderabad
1449	Constitution of India	D.J. De	2nd ed	2005	Asia Law House	Hyderabad
1450	Constitution of India	p.M. Bakshi	9th edn.	2009	Universal Law publishing Co. pvt. Ltd.	New Delhi
1451	Constitution of India	p.M. Bakshi	9th edn.	2009	Universal Law publishing Co. pvt. Ltd.	New Delhi
1452	Constitution of India	p.M. Bakshi	9th edn.	2009	Universal Law publishing Co. pvt. Ltd.	New Delhi
1453	Constitution of India	p.M. Bakshi	9th edn.	2009	Universal Law publishing Co. pvt. Ltd.	New Delhi
1454	Constitution of India	p.M. Bakshi	9th edn.	2009	Universal Law publishing Co. pvt. Ltd.	New Delhi
1455	Constitution of India	p.M. Bakshi	9th edn.	2009	Universal Law publishing Co. pvt. Ltd.	New Delhi
1456	Constitution of India	p.M. Bakshi	9th edn.	2009	Universal Law publishing Co. pvt. Ltd.	New Delhi
1457	Constitution of India (Commentary on the)	D.D. Basu	8th ed	2007	Wadhwa and Company Nagpur	New Delhi
1458	Constitution of India (Commentary on the)	D.D. Basu	8th ed	2007	Wadhwa and Company Nagpur	New Delhi

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1459	Constitution of India (Shorter)	D.D. Basu	12th ed	1996	prentice Hall of India Pvt. Ltd.	New Delhi
1460	Constitution of India (Shorter)	D.D. Basu	13th ed	2001	Vinod publishing House	Nagpur
1461	Constitution of India (Shorter)	D.D. Basu	12th ed Rept.	2000	Wadhwa and Company Nagpur	Nagpur
1462	Constitution of India (Shorter)	D.D. Basu	9th ed	1984	prentice Hall of India Pvt. Ltd.	New Delhi
1463	Constitution of India (Shorter)	D.D. Basu	9th ed	1984	prentice Hall of India Pvt. Ltd.	New Delhi
1464	Constitution of India (Shorter)	D.D. Basu	9th ed	1984	prentice Hall of India Pvt. Ltd.	New Delhi
1465	Constitution of India (Shorter)	D.D. Basu	9th ed	1984	prentice Hall of India Pvt. Ltd.	New Delhi
1466	Constitution of India (Silver Jubilee)	D.D. Basu	6th ed	1975	S.C. Sarkar & Sons Pvt. Ltd.	Calcutta
1467	Constitution of India (Silver Jubilee)	D.D. Basu	6th ed	1975	S.C. Sarkar & Sons Pvt. Ltd.	Calcutta
1468	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1469	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1470	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1471	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1472	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1473	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1474	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1475	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1476	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1477	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1478	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1479	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1480	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1481	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1482	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1483	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1484	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1485	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1486	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta

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1487	Constitution of India (Silver Jubilee ed.)	N D Basu	6th ed	1986	Kamal Law House	Calcutta
1488	Constitution of India Review and Reassessment	S.C. Kashyap	1st ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
1489	Constitution of the World	M.V. pylee	3rd ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
1490	Constitution of the World	M.V. pylee	3rd ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
1491	Constitution of the world	M.V. pylee	4th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1492	Constitution of the world	M.V. pylee	4th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1493	Constitution of the world	M.V. pylee	4th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1494	Constitution of the world	M.V. pylee	4th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1495	Constitution of the world	M.V. pylee	4th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1496	Constitution of the world	M.V. pylee	4th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1497	Constitution of the world	M.V. pylee	4th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1498	Constitution of the world	M.V. pylee	4th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1499	Constitutional Amendments	NULL	1st ed	2006	JBA publishers	Noida
1500	Constitutional Amendments in India	M.V. pylee	2nd ed	2002	Universal Law publishing Co. pvt. Ltd.	Delhi
1501	Constitutional Amendments in India	M.V. pylee	4th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1502	Constitutional Amendments in India	M.V. pylee	4th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1503	Constitutional Amendments in India	M.V. pylee	4th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1504	Constitutional Amendments in India	M.V. pylee	4th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1505	Constitutional and Administrative Law	O.H. phillips	8th ed	2001	Sweet & Maxwell	London
1506	Constitutional Developments Since Independence	NULL	1st ed	1975	N.M. Tripathi pvt Ltd	Bombay

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1507	Constitutional Developments Since Independence	NULL	1st ed	1975	N.M. Tripathi pvt Ltd	Bombay
1508	Constitutional History of India (Legal)	M.R. Jois	1st ed	1984	N.M. Tripathi pvt Ltd	Bombay
1509	Constitutional Law	E.C.S. Wad	8th ed	1971	Longman Group Ltd.	London
1510	Constitutional Law (India)	D.D. Basu	1st ed	1974	S.C. Sarkar & Sons pvt. Ltd.	Calcutta
1511	Constitutional Law (India)	M p Jain	5th ed	2004	Wadhwa and Company Nagpur	Nagpur
1512	Constitutional Law (Indian)	M p Jain	5th ed	2003	Wadhwa and Company Nagpur	New Delhi
1513	Constitutional Law (Indian)	M p Jain	5th ed	2003	Wadhwa and Company Nagpur	New Delhi
1514	Constitutional Law (Supreme Court on)	S. Malik	1st ed	1974	Eastern Book Company	Lucknow
1515	Constitutional Law (Supreme Court on)	S. Malik	1st ed	1974	Eastern Book Company	Lucknow
1516	Constitutional Law of India	T.K. Tope	2nd ed	1992	Eastern Book Company	Lucknow
1517	Constitutional Law of India	D.D. Basu	3rd ed	1983	prentice Hall of India pvt. Ltd.	New Delhi
1518	Constitutional Law of India	T.K. Tope	1st ed	1982	Eastern Book Company	Lucknow
1519	Constitutional Law of India	H.M. Seervai	4th ed	1997	Universal Book Traders	Delhi
1520	Constitutional Law of India	H.M. Seervai	4th ed	1997	Universal Book Traders	Delhi
1521	Constitutional Law of India	H.M. Seervai	4th ed	1997	Universal Book Traders	Delhi
1522	Constitutional Law of India	H.M. Seervai	2nd ed	1975	N.M. Tripathi pvt Ltd	Bombay
1523	Constitutional Law of India	H.M. Seervai	2nd ed	1975	N.M. Tripathi pvt Ltd	Bombay
1524	Constitutional Law of India	H.M. Seervai	2nd ed	1975	N.M. Tripathi pvt Ltd	Bombay
1525	Constitutional Law of India	H.M. Seervai	2nd ed	1975	N.M. Tripathi pvt Ltd	Bombay
1526	Constitutional Law of India	H.M. Seervai	2nd ed	1975	N.M. Tripathi pvt Ltd	Bombay
1527	Constitutional Law of India	H.M. Seervai	2nd ed	1975	N.M. Tripathi pvt Ltd	Bombay
1528	Constitutional Law of India	H.M. Seervai	2nd ed	1975	N.M. Tripathi pvt Ltd	Bombay
1529	Constitutional Law of India	H.M. Seervai	3rd ed	1983	N.M. Tripathi pvt Ltd	Bombay
1530	Constitutional Law of India	H.M. Seervai	3rd ed	1983	N.M. Tripathi pvt Ltd	Bombay
1531	Constitutional Law of India	H.M. Seervai	3rd ed	1983	N.M. Tripathi pvt Ltd	Bombay
1532	Constitutional Law of India	H.M. Seervai	3rd ed	1983	N.M. Tripathi pvt Ltd	Bombay

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1533	Constitutional Law of India	H.M. Seervai	3rd ed	1983	N.M. Tripathi pvt Ltd	Bombay
1534	Constitutional Law of India	H.M. Seervai	3rd ed	1983	N.M. Tripathi pvt Ltd	Bombay
1535	Constitutional Law of India	H.M. Seervai	4th ed	1991	N.M. Tripathi pvt Ltd	Bombay
1536	Constitutional Law of India	H.M. Seervai	4th ed	1991	N.M. Tripathi pvt Ltd	Bombay
1537	Constitutional Law of India	H.M. Seervai	4th ed	1991	N.M. Tripathi pvt Ltd	Bombay
1538	Constitutional Law of India	H.M. Seervai	4th ed	1991	N.M. Tripathi pvt Ltd	Bombay
1539	Constitutional Law of India	H.M. Seervai	4th ed	1991	N.M. Tripathi pvt Ltd	Bombay
1540	Constitutional Law of India	H.M. Seervai	4th ed	1991	N.M. Tripathi pvt Ltd	Bombay
1541	Constitutional Law of India	H.M. Seervai	4th ed	1999	Universal Book Traders	Delhi
1542	Constitutional Law of India	H.M. Seervai	4th ed	1999	Universal Book Traders	Delhi
1543	Constitutional Law of India	H.M. Seervai	4th ed	1999	Universal Book Traders	Delhi
1544	Constitutional Law Of India (Supplement)	H.M. Seervai	3rd ed	1988	N.M. Tripathi pvt Ltd	Bombay
1545	Constitutional Law Of India (Supplement)	H.M. Seervai	3rd ed	1988	N.M. Tripathi pvt Ltd	Bombay
1546	Constitutional Law of India (Supplement to 3rd ed)	H.M. Seervai	Supplementar	1988	N.M. Tripathi pvt Ltd	Bombay
1547	Constitutional Law of India.	T.K. Tope	3rd ed.	2010	Eastern Book Company	Lucknow
1548	Constitutional Law of India.	T.K. Tope	3rd ed.	2010	Eastern Book Company	Lucknow
1549	Constitutional Law of India.	T.K. Tope	3rd ed.	2010	Eastern Book Company	Lucknow
1550	Constitutional Law Versus Lagislatures	S.R. pataballa	1st ed	1982	Vedpal Law House	Indore
1551	Constitutional Miscellany	V.R.K. Iyer	1st ed	1986	Eastern Book Company	Lucknow
1552	Constitutional Remedies and Writs	D.D. Basu	2nd ed	1999	Kamal Law House	Calcutta
1553	Constitutional Remedies and Writs	D.D. Basu	2nd ed	1999	Kamal Law House	Calcutta
1554	Constitutional Remedies and Writs	D.D. Basu	2nd ed	1999	Kamal Law House	Calcutta
1555	Constitutional Remedies and Writs	D.D. Basu	2nd ed	1999	Kamal Law House	Calcutta
1556	Constitutional Remedies and Writs	D.D. Basu	2nd ed	1999	Kamal Law House	Calcutta
1557	Constitutional Rights and Limitations	A.S. Chaudhari	2nd ed	1990	Law Book Co	Allahabad

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1558	Constitutionalism and Constitution of India	S. Deka	NULL	2006	Saraighat Offset press	Guwahati
1559	Constitutionalism and Constitution of India	S. Deka	NULL	2006	Saraighat Offset press	Guwahati
1560	Constitutionalism and Constitution of India	S. Deka	NULL	2006	Saraighat Offset press	Guwahati
1561	Constitutionalism and Constitution of India	S. Deka	NULL	2006	Saraighat Offset press	Guwahati
1562	Constitutionalism and Constitution of India	S. Deka	NULL	2006	Saraighat Offset press	Guwahati
1563	Constitutions Making since 1950	S.C. Kashyap	Rept ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
1564	Constitutions of the world	M.V. pylee	2nd ed	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
1565	Constt. of india	p.M. Bakshi	Rept. Ed	1998	Madras Law Journal Office	Madras
1566	Constt. of india	p.M. Bakshi	Rept. Ed	1998	Madras Law Journal Office	Madras
1567	Constt. of india	p.M. Bakshi	Rept. Ed	1998	Madras Law Journal Office	Madras
1568	Constt. of india	p.M. Bakshi	Rept. Ed	1998	Madras Law Journal Office	Madras
1569	Consumer protection Act	J.N. Barowalia	2nd ed	2000	Universal Law publishing Co. pvt. Ltd.	New Delhi
1570	Consumer protection Act	S. Malik	1st ed	1994	Law publishers (India) pvt. Ltd.	Allahabad
1571	Consumer protection Act	S. Malik	1st ed	1994	Law publishers (India) pvt. Ltd.	Allahabad
1572	Consumer protection Act	J.N. Borowalia	5th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1573	Consumer protection Act	J.N. Borowalia	5th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1574	Consumer protection Act	J.N. Borowalia	5th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1575	Consumer protection Act , 1986	O.p. Garg	1st ed	1990	Vinod publishing House	Delhi
1576	Consumer protection Acts , 1986	B.K. Das	1st ed	1994	Sodhi publication	Allahabad
1577	Consumer protection Acts , 1986	B.K. Das	1st ed	1994	Sodhi publication	Allahabad
1578	Consumer protection Cases Digest 1999-2008	V.K. Jangra	NULL	2014	Dhariwal publications	Chandigarh

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1579	Consumer protection Cases Digest 1999-2008	V.K. Jangra	NULL	2014	Dhariwal publications	Chandigarh
1580	Consumer protection Cases Digest 2008-2013	V.K. Jangra	NULL	2014	Dhariwal publications	Chandigarh
1581	Consumer protection Cases Digest 2008-2013	V.K. Jangra	NULL	2014	Dhariwal publications	Chandigarh
1582	Consumer protection in India (Law of)	p.K. Majumdar	5th ed	2003	Orient publishing Co	New Delhi
1583	Consumer protection in India (Law of)	p.K. Majumdar	5th ed	2003	Orient publishing Co	New Delhi
1584	Consumer protection in India (Law of)	p.K. Majumdar	3rd ed. Rept.	2000	Orient publishing Co	New Delhi
1585	Consumer protection in India (Law of)	p.K. Majumdar	3rd ed. Rept.	2000	Orient publishing Co	New Delhi
1586	Contempt	Aiyer	5th ed	1976	Law Book Co	Allahabad
1587	Contempt (Law of)	S. pal	4th ed	2006	Wadhwa and Company Nagpur	Nagpur
1588	Contempt in India (law of)	B.R. Varma	1st ed	1974	N.M. Tripathi pvt Ltd	Bombay
1589	Contempt in India (law of)	B.R. Varma	1st ed	1974	N.M. Tripathi pvt Ltd	Bombay
1590	Contempt of Court	J.D. Kapoor	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
1591	Contempt of Court	J.D. Kapoor	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
1592	Contempt of Court	J.D. Kapoor	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
1593	Contempt of Court	V. G. Ramachandran	5th ed	1983	Eastern Book Company	Lucknow
1594	Contempt of Court (law of)	Aiyer	3rd ed	1964	Law Book Co	Allahabad
1595	Contempt of Court (law of)	K.J. Aiyer	6th ed	1983	Law Book Co	Allahabad
1596	Contempt of Court (Law of)	J.D. Kapoor	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
1597	Contempt of Courts	Iyer	1st ed	1991	Law publishers (India) pvt. Ltd.	Allahabad
1598	Contempt of Courts Act	Iyer	1st ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
1599	Contempt of Courts Act	G.C.V. Subba Rao	3rd ed	1999	ALT publications	Hyderabad
1600	Contempt of Courts Act	G.C.V. Subba Rao	3rd ed	1999	ALT publications	Hyderabad
1601	Contempt of Courts Act	G.C.V. Subba Rao	3rd ed	1999	ALT publications	Hyderabad

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1602	Contempt of Courts Act	G.C.V. Subba Rao	2nd ed	1988	Asia Law House	Hyderabad
1603	Contempt of Courts(Law of)	Iyer	1st Ed.	1991	Law publishers (India) pvt. Ltd.	Allahabad
1604	Contempt of Courts(Law of)	J.D. Kapoor	1st Ed.	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
1605	Contonments Act	B.N. Misra	1st ed	1984	Hind publishing House	Allahabad
1606	Contract	Dutt	7th ed	1990	Eastern Law House	Calcutta
1607	Contract (Law of)	G.C. Cheshire	8th ed	1972	Butterworths	London
1608	Contract (Law of)	T K Mukherjee	1st ed	2000	premier publishing Company	Allahabad
1609	Contract (Law of)	T K Mukherjee	1st ed	2000	premier publishing Company	Allahabad
1610	Contract (Law of)	T K Mukherjee	1st ed	2000	premier publishing Company	Allahabad
1611	Contract (Law of)	T K Mukherjee	1st ed	2000	premier publishing Company	Allahabad
1612	Contract (Law of)	M.p. Furmston	11th ed	1986	Butterworths	Edinburgh
1613	Contract (Law of) Golden Jubilee Edition	V. Iyer	4th ed	1984	Asia Law House	Hyderabad
1614	Contract & Specific Relief (Law of) with special emphasis on law of Tenders	J. Singh	New ed	1997	Madras Law Journal Office	Madras
1615	Contract & Specific Relief (Law of) with special emphasis on law of Tenders	J. Singh	New ed	1997	Madras Law Journal Office	Madras
1616	Contract & Specific Relief (Law of)	J. Singh	1st Ed.	1997	Madras Law House	New delhi
1617	Contract Act (Indian)	S.Row	4th ed	1955	Law Book Co	Allahabad
1618	Contract Act (Indian)	Mulla	10th ed	1977	N.M. Tripathi pvt Ltd	Bombay
1619	Contract Act (Indian)	Mulla	10th ed	1977	N.M. Tripathi pvt Ltd	Bombay
1620	Contract Act (Indian)	Mulla	10th ed	1977	N.M. Tripathi pvt Ltd	Bombay
1621	Contract Act (Indian)	Singhal	3rd ed	1989	Law Book Co	Allahabad
1622	Contract Act (Indian)	Singhal	3rd ed	1989	Law Book Co	Allahabad
1623	Contract Act and Law Relating to Tenders etc.	S. Row	8th ed Rept.	1977	Law publishers	Allahabad
1624	Contract Act and Law Relating to Tenders etc.	S. Row	8th ed Rept.	1977	Law publishers	Allahabad

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1625	Contract Act and Law Relating to Tenders etc.	S. Row	8th ed Rept.	1977	Law publishers	Allahabad
1626	Contract Act and Law Relating to Tenders etc.	S. Row	8th ed Rept.	1977	Law publishers	Allahabad
1627	Contract Act and Law Relating to Tenders etc.	S. Row	8th ed Rept.	1977	Law publishers	Allahabad
1628	Contract Act and Law Relating to Tenders etc.	S. Row	8th ed Rept.	1977	Law publishers	Allahabad
1629	Contract Act and Law Relating to Tenders etc.	S. Row	9th ed Rept.	1985	Law publishers	Allahabad
1630	Contract Act and Law Relating to Tenders etc.	S. Row	9th ed Rept.	1985	Law publishers	Allahabad
1631	Contract Act and Law Relating to Tenders etc.	S. Row	9th ed Rept.	1985	Law publishers	Allahabad
1632	Contract Act and Law Relating to Tenders etc.	S. Row	9th ed	1994	Law publishers (India) pvt. Ltd.	Allahabad
1633	Contract Act and Law Relating to Tenders etc.	S. Row	9th ed	1994	Law publishers (India) pvt. Ltd.	Allahabad
1634	Contract Act and Law Relating to Tenders etc.	S. Row	9th ed	1994	Law publishers (India) pvt. Ltd.	Allahabad
1635	Contract and Specific Relief Acts (Indian)	R.K. Abichandani	11th ed	1994	N.M. Tripathi pvt Ltd	Bombay
1636	Contract and Specific Relief Acts (Indian)	R.K. Abichandani	11th ed	1994	N.M. Tripathi pvt Ltd	Bombay
1637	Contract and Specific Relief Acts (Indian)	R.K. Abichandani	11th ed	1994	N.M. Tripathi pvt Ltd	Bombay
1638	Contract and Specific Relief Acts (Indian)	R.K. Abichandani	11th ed	1994	N.M. Tripathi pvt Ltd	Bombay
1639	Contract and Specific Relief Acts (Indian)	R.K. Abichandani	11th ed	1994	N.M. Tripathi pvt Ltd	Bombay
1640	Contract and Specific Relief Acts (Indian)	R.K. Abichandani	11th ed	1994	N.M. Tripathi pvt Ltd	Bombay
1641	Contract and Specific Relief Acts (Indian)	J.L. Kapur	10th ed	1986	N.M. Tripathi pvt Ltd	Bombay
1642	Contract and Specific Relief Acts (Indian)	J.L. Kapur	10th ed	1986	N.M. Tripathi pvt Ltd	Bombay
1643	Contracts (Law relating to Govt.)	M.A. Sujan	1st ed	1979	N.M. Tripathi pvt Ltd	Bombay
1644	Contracts & Tenders (Law of)	T.S.V. Iyer	7th ed Rept.	2000	S. Gogia & Company	Hyderabad

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1645	Contracts & Tenders (Law of)	T.S.V. Iyer	7th ed Rept.	2000	S. Gogia & Company	Hyderabad
1646	Contracts & Tenders (Law of)	T.S.V. Iyer	7th ed Rept.	2000	S. Gogia & Company	Hyderabad
1647	Contracts & Tenders (Law of)	T.S.V. Iyer	7th ed Rept.	2000	S. Gogia & Company	Hyderabad
1648	Conveyancer (Indian)	p.C. Mocha	7th ed	1968	Eastern Law House	Calcutta
1649	Conveyancing	N.S. Bindra	7th Edition	2010	Delhi Law House	Delhi
1650	Conveyancing	N.S. Bindra	7th Edition	2010	Delhi Law House	Delhi
1651	Conveyancing	N.S. Bindra	7th Edition	2010	Delhi Law House	Delhi
1652	Conveyancing	N.S. Bindra	7th Edition	2010	Delhi Law House	Delhi
1653	Conveyancing	N.S. Bindra	7th Edition	2010	Delhi Law House	Delhi
1654	Conveyancing	N.S. Bindra	7th Edition	2010	Delhi Law House	Delhi
1655	Conveyancing	N.S. Bindra	7th Edition	2010	Delhi Law House	Delhi
1656	Conveyancing (Modern)	R. Annand	1st ed	1984	Sweet & Maxwell	London
1657	Conveyancing (Silver Jubilee Edition)	N.S. Bindra	7th ed	1985	Law publishers	Allahabad
1658	Conveyancing (Silver Jubilee Edition)	N.S. Bindra	7th ed	1985	Law publishers	Allahabad
1659	Conveyancing (Silver Jubilee Edition)	N.S. Bindra	7th ed	1985	Law publishers	Allahabad
1660	Conveyancing (Silver Jubilee Edition)	N.S. Bindra	7th ed	1985	Law publishers	Allahabad
1661	Conveyancing (Silver Jubilee Edition)	N.S. Bindra	7th ed	1985	Law publishers	Allahabad
1662	Conveyancing (Silver Jubilee Edition)	N.S. Bindra	7th ed	1985	Law publishers	Allahabad
1663	Conveyancing (Silver Jubilee Edition)	N.S. Bindra	7th ed	1985	Law publishers	Allahabad
1664	Conveyancing (Silver Jubilee Edition)	N.S. Bindra	7th ed	1985	Law publishers	Allahabad
1665	Conveyancing (Silver Jubilee Edition)	N.S. Bindra	7th ed	1985	Law publishers	Allahabad
1666	Conveyancing (Silver Jubilee Edition)	N.S. Bindra	7th ed	1985	Law publishers	Allahabad
1667	Conveyancing Draftsman (principles & precedence of)	G.L. Kothari	1st ed	1963	Law Book Co	Allahabad
1668	Conveyancing, Draftsmen and Interpretation of Deeds and Documents (Law of)	G.M. Kothari	3rd ed	1995	Law Book Co	Allahabad

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1669	Conveyancing, Draftsmen and Interpretation of Deeds and Documents (Law of)	G.M. Kothari	3rd ed	1995	Law Book Co	Allahabad
1670	Conveyancing, Draftsmen and Interpretation of Deeds and Documents (Law of)	G.M. Kothari	3rd ed	1995	Law Book Co	Allahabad
1671	Conveyancing, Draftsmen and Interpretation of Deeds and Documents (Law of)	G.M. Kothari	3rd ed	1995	Law Book Co	Allahabad
1672	Conveyancing, Draftsmen and Interpretation of Deeds and Documents (Law of)	G.M. Kothari	3rd ed	1995	Law Book Co	Allahabad
1673	Conveyancing, Draftsmen and Interpretation of Deeds and Documents (Law of)	G.M. Kothari	3rd ed	1995	Law Book Co	Allahabad
1674	Conveyancing, precedents & Forms	S. Gopal	6th ed	2004	Eastern Book Company	Lucknow
1675	Copinger and Stone James on Copyright	K. Garnett	15th ed	2005	Sweet & Maxwell	London
1676	Copinger and Stone James on Copyright	K. Garnett	15th ed	2005	Sweet & Maxwell	London
1677	Copinger and Stone James on Copyright 1st Supplementary	G. Herbottle	15th ed	2006	Sweet & Maxwell	London
1678	Copyright Act	Lal	2nd ed Rept.	1988	Law publishers (India) pvt. Ltd.	Allahabad
1679	Copyright Act, 1957	Lal	4th edition	2013	Delhi Law House	Delhi
1680	Copyright Act, 1957	Lal	4th edition	2013	Delhi Law House	Delhi
1681	Copyright Act, 1957	Lal	4th edition	2013	Delhi Law House	Delhi
1682	Corruption (Anti -) Laws in India	p. V. Ramakrishna	5th ed	1995	S. Gogia & Company	Hyderabad
1683	Corruption (Anti) Laws in India	p. V. Ramakrishna	4th ed Rept.	1994	S. Gogia & Company	Hyderabad
1684	Corruption (Anti) Laws in India	p. V. Ramakrishna	4th ed Rept.	1994	S. Gogia & Company	Hyderabad
1685	Corruption (Anti) Laws in India	R.C. Goel	1st ed	1998	Capital Law House	Delhi
1686	Corruption (Anti) Laws in India	p. V. Ramakrishna	7th ed	1999	S. Gogia & Company	Hyderabad
1687	Corruption (Anti) Laws in India	p. V. Ramakrishna	7th ed	1999	S. Gogia & Company	Hyderabad
1688	Corruption Act (prevention of)	H.L. Capoor	2nd ed	1995	Law publishers (India) pvt. Ltd.	Allahabad

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1689	Corruption Act (prevention of)	H.L. Capoor	2nd ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
1690	Corruption Act (prevention of)	Sethi & Anand	6th ed	1981	Law Book Co	Allahabad
1691	Corruption Act (prevention of)	R.B. Sethi	4th ed	1973	Law Book Co	Allahabad
1692	Corruption Act (prevention of)	A.S. Ramachandra Rao	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
1693	Corruption Act (prevention of)	K. Rao	1st ed	2005	Dwivedi Law publications	Allahabad
1694	Corruption Act (prevention of)	R.B. Sethi	5th ed	1977	Law Book Co	Allahabad
1695	Corruption Act (prevention of)	A.S.R. Rao	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
1696	Corruption Act (prevention of)	A.S.R. Rao	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
1697	Corruption Act 1988 (prevention of) and Accomplice	R.B. Sethi	8th ed	1997	Law Book Company (p) Ltd.	Allahabad
1698	Corruption Act, 1947 (prevention of)	A.p. Mathur	3rd ed	1981	Eastern Book Company	Lucknow
1699	Corruption Act, 1947 (prevention of)	A.p. Mathur	3rd ed	1981	Eastern Book Company	Lucknow
1700	Corruption Act, 1988 (prevention of -)	K. Rao	1st ed	2000	Dwivedi Law publications	Allahabad
1701	Corruption Laws (Anti) & Departmental Enquiries	M.R. Reddi	2nd ed Rept.	2000	Orient publishing Co	New Delhi
1702	Corruption Laws (Anti) & Departmental Enquiries	M.R. Reddi	2nd ed Rept.	2000	Orient publishing Co	New Delhi
1703	Corruption Laws in India (Anti-)	p. V. Ramakrishna	2nd ed	1981	Asia Law House	Hyderabad
1704	Costs, Valuation & Accounts (Law of)	M.L. Chandak	1968th Edition	1973	Law Book Co	AllhaBad
1705	Court Fees Act	M.N. Basu	11th ed	1999	Orient publishing Co	New Delhi
1706	Court Fees Act	M.N. Basu	11th ed	1999	Orient publishing Co	New Delhi
1707	Court Fees and Suits Valuation (Law of)	S. Row	8th ed	1994	Law Book Co	Allahabad
1708	Court Fees and Suits Valuation Acts	S. Row	7th ed	1971	Law Book Co	Allahabad
1709	Court Fees and Suits Valuation in India	S D Singh	1st ed	1965	Eastern Book Company	Lucknow
1710	Crimes (Law of)	Ratanlal	23rd ed	1987	Bharat Law House	New Delhi
1711	Crimes (Law of)	Ratanlal	23rd ed	1987	Bharat Law House	New Delhi

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1712	Crimes (Law of)	Ratanlal	24th ed	1997	Bharat Law House	New Delhi
1713	Crimes (Law of)	Ratanlal	24th ed	1997	Bharat Law House	New Delhi
1714	Crimes (Law of)	Ratanlal	24th ed	1997	Bharat Law House	New Delhi
1715	Crimes (Law of)	Ratanlal	24th ed	1997	Bharat Law House	New Delhi
1716	Crimes (Law of)	Ratanlal	24th ed	1997	Bharat Law House	New Delhi
1717	Crimes (Law of)	Ratanlal	24th ed	1997	Bharat Law House	New Delhi
1718	Crimes (Law of)	Ratanlal	24th ed	1997	Bharat Law House	New Delhi
1719	Crimes (Law of)	Ratanlal	24th ed	1997	Bharat Law House	New Delhi
1720	Crimes (Law of)	Ratanlal	24th ed	1997	Bharat Law House	New Delhi
1721	Crimes (Law of)	V.V. Raghavan	5th ed Rept. R	2000	India Law House	New Delhi
1722	Crimes (Law of)	V.V. Raghavan	5th ed Rept. R	2000	India Law House	New Delhi
1723	Crimes (Law of)	Ratanlal	23rd ed	1987	Bharat Law House	New Delhi
1724	Crimes (Law of)	Ratanlal	23rd ed	1987	Bharat Law House	New Delhi
1725	Crimes (Law of)	R. Ranchhoddas	18th ed	1953	Bombay Law Reporter Office	Bombay
1726	Crimes (Law of)	E. Ahmad	2nd ed	1978	Ashoka Law House	Allahabad
1727	Crimes (Law of)	V.V. Raghavan	4th ed. Rept.	1997	India Law House	New Delhi
1728	Crimes (Law of)	V.V. Raghavan	4th ed. Rept.	1997	India Law House	New Delhi
1729	Crimes (Law of)	V.V. Raghavan	4th ed. Rept.	1997	India Law House	New Delhi
1730	Crimes (Law of)	V.V. Raghavan	4th ed. Rept.	1997	India Law House	New Delhi
1731	Crimes(Law of)	p.M. Bakshi	4th Ed.	1997	India Law House	New Delhi
1732	Crimes(Law of)	p.M. Bakshi	4th Ed.	1997	India Law House	New Delhi
1733	Criminal Appeals & Revisions (Law of)	B.N. Banerjee	4th ed	1986	Law Book Company (p) Ltd.	Allahabad
1734	Criminal Appeals, Revisions, References (law of)	S.K. Mukherjee	1st ed	2004	Dwivedi Law Agency	Allahabad
1735	Criminal Appeals, Revisions, References (law of)	S.K. Mukherjee	1st ed	2004	Dwivedi Law Agency	Allahabad
1736	Criminal Appeals, Revisions, References (law of)	S.K. Mukherjee	1st ed	2004	Dwivedi Law Agency	Allahabad

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1737	Criminal Appeals, Revisions, References (law of)	S.K. Mukherjee	1st ed	2004	Dwivedi Law Agency	Allahabad
1738	Criminal Appeals, Revisions, References (law of)	S.K. Mukherjee	1st ed	2004	Dwivedi Law Agency	Allahabad
1739	Criminal Appeals, Revisions, References (law of)	S.K. Mukherjee	1st ed	2004	Dwivedi Law Agency	Allahabad
1740	Criminal Appeals, Revisions, References (law of)	S.K. Mukherjee	1st ed	2004	Dwivedi Law Agency	Allahabad
1741	Criminal Breach of Trust, misappropriation and Embezzlement (Law relating to)	E. Ahmad	2nd ed	1972	Manison & co	Calcutta
1742	Criminal Court Handbook	N D Basu	6th ed	1953	Eastern Law House	Calcutta
1743	Criminal Court Handbook	N D Basu	6th ed	1953	Eastern Law House	Calcutta
1744	Criminal Court Handbook , Indian	ND Basu	8th ed	1987	Eastern Law House	Calcutta
1745	Criminal Court Manual	V.J. Rao	2nd ed	1983	Asia Law House	Hyderabad
1746	Criminal Court Manual	R.N. Lal	23 Revd. ed	1975	Law publishers	Allahabad
1747	Criminal Digest 1974-1985	V. R. Manohar	NULL	1986	All India Reporter pvt Ltd	Bombay
1748	Criminal Digest 1974-1985	V. R. Manohar	NULL	1986	All India Reporter pvt Ltd	Bombay
1749	Criminal Digest 1974-1985	V. R. Manohar	NULL	1986	All India Reporter pvt Ltd	Bombay
1750	Criminal Digest 1974-1985	V. R. Manohar	NULL	1986	All India Reporter pvt Ltd	Bombay
1751	Criminal Investigation and prosecution	Behari	5th ed	1995	Hind publishing House	Allahabad
1752	Criminal Justice India Series Volume 18 Sikkim	NULL	NULL	2005	Allied publishers pvt. Ltd.	Calcutta
1753	Criminal Law (Cases and Materials)	K.D. Gaur	3rd ed	1999	Butterworths India	New Delhi
1754	Criminal Law (Supreme Court on)	R.p. Kataria	5th ed	1996	professional publishers	New Delhi
1755	Criminal Law (Supreme Court on)	R.p. Kataria	5th ed	1996	professional publishers	New Delhi
1756	Criminal Law (Supreme Court on)	R.p. Kataria	5th ed	1996	professional publishers	New Delhi

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1757	Criminal Law (Supreme Court on)	R.p. Kataria	5th ed	1996	professional publishers	New Delhi
1758	Criminal Law (Supreme Court on)	R.p. Kataria	5th ed	1996	professional publishers	New Delhi
1759	Criminal Law (Supreme Court on)	A.N. Saha	1st ed	1999	Ashoka Law House	New Delhi
1760	Criminal Law (Supreme Court on)	A.N. Saha	1st ed	1999	Ashoka Law House	New Delhi
1761	Criminal Law (Supreme Court on)	A.N. Saha	2nd ed. Rept.	2000	Ashoka Law House	New Delhi
1762	Criminal Law (Supreme Court on)	A.N. Saha	2nd ed. Rept.	2000	Ashoka Law House	New Delhi
1763	Criminal Law (Supreme Court on)	A.N. Saha	2nd ed. Rept.	2000	Ashoka Law House	New Delhi
1764	Criminal Law (Supreme Court on)	R.p. Kathuria	5th ed	1996	professional publishers	New Delhi
1765	Criminal Law (Supreme Court on)	R.p. Kathuria	5th ed	1996	professional publishers	New Delhi
1766	Criminal Law (Supreme Court on)	R.p. Kathuria	5th ed	1996	professional publishers	New Delhi
1767	Criminal Law (Supreme Court on)	R.p. Kathuria	5th ed	1996	professional publishers	New Delhi
1768	Criminal Law (Supreme Court on)	R.p. Kathuria	5th ed	1996	professional publishers	New Delhi
1769	Criminal Law (Supreme Court on)	R.p. Kathuria	6th ed	2002	professional publishers	New Delhi
1770	Criminal Law (Supreme Court on)	R.p. Kathuria	6th ed	2002	professional publishers	New Delhi
1771	Criminal Law (Supreme Court on)	R.p. Kathuria	6th ed	2002	professional publishers	New Delhi
1772	Criminal Law (Supreme Court on)	R.p. Kathuria	6th ed	2002	professional publishers	New Delhi
1773	Criminal Law (Supreme Court on)	R.p. Kathuria	6th ed	2002	professional publishers	New Delhi
1774	Criminal Law (Supreme Court on)	R.p. Kathuria	6th ed	2002	professional publishers	New Delhi
1775	Criminal Law (Treatise on)	K.K. Dutta	2nd ed	1987	Eastern Book Company	Lucknow
1776	Criminal Law (Suprem court on)	R.p. Kathuria	5th Ed.	1996	professional publishers	New Delhi

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1777	Criminal Law (Suprem court on)	R.p. Kathuria	5th Ed.	1996	professional publishers	New Delhi
1778	Criminal Law (Suprem court on)	R.p. Kathuria	5th Ed.	1996	professional publishers	New Delhi
1779	Criminal Law (Suprem court on)	R.p. Kathuria	5th Ed.	1996	professional publishers	New Delhi
1780	Criminal Law (Suprem court on)	R.p. Kathuria	5th Ed.	1996	professional publishers	New Delhi
1781	Criminal Law Cases and Materials	K.D. Gaur	3rd ed	1999	Butterworths India	New Delhi
1782	Criminal Law Cases and Materials	K.D. Gaur	3rd ed	1999	Butterworths India	New Delhi
1783	Criminal Major Act	J. Lal	1st ed	1977	Delhi Law House	Allahabad
1784	Criminal Major Acts	NULL	10th ed	1984	Delhi Law House	Delhi
1785	Criminal Major Acts	NULL	10th ed	1984	Delhi Law House	Delhi
1786	Criminal Major Acts	R. Mitra	10th ed	1987	Law publishers	Allahabad
1787	Criminal Major Acts	R.p. Kataria	Rept. ed	1986	Orient Law House	New Delhi
1788	Criminal Major Acts	R.p. Kataria	Rept. ed	1986	Orient Law House	New Delhi
1789	Criminal Major Acts	R.p. Kataria	Rept. ed	1986	Orient Law House	New Delhi
1790	Criminal Major Acts	R.p. Kataria	Rept. ed	1986	Orient Law House	New Delhi
1791	Criminal Major Acts	R.p. Kataria	Rept. ed	1986	Orient Law House	New Delhi
1792	Criminal Major Acts	E. Ahmad	2nd ed	1995	Ashoka Law House	New Delhi
1793	Criminal Major Acts	E. Ahmad	2nd ed	1995	Ashoka Law House	New Delhi
1794	Criminal Major Acts	E. Ahmad	2nd ed	1995	Ashoka Law House	New Delhi
1795	Criminal Major Acts	N D Basu	9th Rept ed	1999	Orient publishing Co	New Delhi
1796	Criminal Major Acts	N D Basu	9th Rept ed	1999	Orient publishing Co	New Delhi
1797	Criminal Major Acts	S.C. Sarkar	2nd ed	2005	Dwivedi Law Agency	Allahabad
1798	Criminal Major Acts	S.C. Sarkar	2nd ed	2005	Dwivedi Law Agency	Allahabad
1799	Criminal Major Acts	S.C. Sarkar	2nd ed	2005	Dwivedi Law Agency	Allahabad
1800	Criminal Major Acts	S.C. Sarkar	2nd ed	2005	Dwivedi Law Agency	Allahabad
1801	Criminal Major Acts	D.N. Sen	2nd ed	2001	Bharat Law House	New Delhi
1802	Criminal Manual	NULL	6th ed	1990	Eastern Book Company	Lucknow
1803	Criminal Manual	NULL	6th ed	1990	Eastern Book Company	Lucknow
1804	Criminal Manual	NULL	6th ed	1990	Eastern Book Company	Lucknow
1805	Criminal Manual	NULL	6th ed	1990	Eastern Book Company	Lucknow
1806	Criminal Minor Act	K. Aiyer	3rd ed	1995	Malhotra Law House	Allahabad

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1807	Criminal Minor Acts	R. Mitra	2nd ed.	1982	Law publishers	Allahabad
1808	Criminal Minor Acts	R. Mitra	1st ed	1972	Law publishers	Allahabad
1809	Criminal Minor Acts	R. Mitra	1st ed	1972	Law publishers	Allahabad
1810	Criminal Minor Acts	R. Mitra	1st ed	1972	Law publishers	Allahabad
1811	Criminal Minor Acts	R. Mitra	1st ed	1972	Law publishers	Allahabad
1812	Criminal Minor Acts	N D Basu	9th ed. Revd.	2000	Orient publishing Co	New Delhi
1813	Criminal Minor Acts	N D Basu	9th ed. Revd.	2000	Orient publishing Co	New Delhi
1814	Criminal Minor Acts	N D Basu	9th ed. Revd.	2000	Orient publishing Co	New Delhi
1815	Criminal Minor Acts	N D Basu	9th ed. Revd.	2000	Orient publishing Co	New Delhi
1816	Criminal Minor Acts	A.Sarkar	2nd ed Rept.	2005	Dwivedi Law Agency	Allahabad
1817	Criminal Minor Acts	A.Sarkar	2nd ed Rept.	2005	Dwivedi Law Agency	Allahabad
1818	Criminal Minor Acts	A.Sarkar	2nd ed Rept.	2005	Dwivedi Law Agency	Allahabad
1819	Criminal Minor Acts	A.Sarkar	2nd ed Rept.	2005	Dwivedi Law Agency	Allahabad
1820	Criminal Minor Acts	p.C. Sarkar	5th ed. Rept.	2000	India Law House	New Delhi
1821	Criminal Minor Acts	p.C. Sarkar	5th ed. Rept.	2000	India Law House	New Delhi
1822	Criminal Minor Acts	A.Sarkar	2nd ed Rept.	2005	Dwivedi Law Agency	Allahabad
1823	Criminal Minor Acts	p.C. Sarkar	5th ed Rept.	1998	India Law House	New Delhi
1824	Criminal Minor Acts	p.C. Sarkar	5th ed Rept.	1998	India Law House	New Delhi
1825	Criminal Minor Acts	A.Sarkar	2nd ed Rept.	2005	Dwivedi Law Agency	Allahabad
1826	Criminal Minor Acts	A.Sarkar	2nd ed Rept.	2005	Dwivedi Law Agency	Allahabad
1827	Criminal Minor Acts	A.Sarkar	2nd ed Rept.	2005	Dwivedi Law Agency	Allahabad
1828	Criminal Minor Acts	p.C. Sarkar	5th Ed.	1998	India Law House	New Delhi
1829	Criminal Minor Acts	p.C. Sarkar	5th Ed.	1998	India Law House	New Delhi
1830	Criminal Minors Act	p.C. Sarkar	5th ed Rept.	1998	India Law House	New Delhi
1831	Criminal Minors Act	p.C. Sarkar	5th ed Rept.	1998	India Law House	New Delhi
1832	Criminal practice	D.R. prem	7th ed Rept.	1983	Rajasthan Law House	Jodhpur
1833	Criminal practice	D.R. prem	7th ed Rept.	1983	Rajasthan Law House	Jodhpur
1834	Criminal practice	D.R. prem	7th ed Rept.	1983	Rajasthan Law House	Jodhpur
1835	Criminal practice	D.R. prem	7th ed Rept.	1983	Rajasthan Law House	Jodhpur
1836	Criminal practice	D.R. prem	7th ed Rept.	1983	Rajasthan Law House	Jodhpur
1837	Criminal practice	D.R. prem	7th ed Rept.	1983	Rajasthan Law House	Jodhpur
1838	Criminal practice	D.R. prem	7th ed Rept.	1983	Rajasthan Law House	Jodhpur
1839	Criminal procedure	p.C. Sarkar	8th Revd. Rep	2004	India Law House	New Delhi
1840	Criminal procedure	p.C. Sarkar	8th Revd. Rep	2004	India Law House	New Delhi
1841	Criminal procedure	p.C. Sarkar	8th Revd. Rep	2004	India Law House	New Delhi
1842	Criminal procedure	p.C. Sarkar	7th ed	1996	India Law House	New Delhi

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1843	Criminal procedure (law of)	p.C. Sarkar	7th Rept. ed	1998	India Law House	New Delhi
1844	Criminal procedure (law of)	p.C. Sarkar	7th Rept. ed	1998	India Law House	New Delhi
1845	Criminal procedure (law of)	p.C. Sarkar	7th Rept. ed	1998	India Law House	New Delhi
1846	Criminal procedure (law of)	p.C. Sarkar	7th Rept. ed	1998	India Law House	New Delhi
1847	Criminal procedure Code	D.D. Basu	1st ed	1979	prentice Hall of India Pvt. Ltd.	New Delhi
1848	Criminal Ready Referencer	A.K. Nandi	1st ed	1995	Kamal Law House	Calcutta
1849	Criminal Ready Referencer	A.K. Nandi	1st ed	1995	Kamal Law House	Calcutta
1850	Criminal Ready Referencer	A.K. Nandi	1st ed	1995	Kamal Law House	Calcutta
1851	Criminal Ready Referencer	A.K. Nandi	1st ed	1995	Kamal Law House	Calcutta
1852	Criminal Reference	A.N. Saha	5th Rept. ed	1996	Eastern Law House	Calcutta
1853	Criminal Trial and Judgment	H.p. Varshni	3rd ed	1990	Eastern Book Company	Lucknow
1854	Criminal Trials (Law Relating to)	B. Malik	3rd ed	2000	Law publishers (India) Pvt. Ltd.	Allahabad
1855	Cross Examination (practical Hints on)	B. Malik	2nd ed	1979	Delhi Law House	Delhi
1856	Cross Examination (practical Hints on)	B. Malik	3rd ed Rept.	1995	Law publishers (India) Pvt. Ltd.	Allahabad
1857	Cross Examination (The Art of)	p.R. Aiyar	7th ed	1984	Law Book Co	Allahabad
1858	Cross Examination (The Art of)	p.R. Aiyar	7th ed	1984	Law Book Co	Allahabad
1859	Customary Law	W.H. Rattigan	16th ed	2007	Universal Law publishing Co. Pvt. Ltd.	Delhi
1860	Customs Act	T.p. Mukherjee	6th ed	1994	Law publishers (India) Pvt. Ltd.	Allahabad
1861	Customs Act	T.p. Mukherjee	2nd ed	1979	Law publishers	Allahabad
1862	Customs Act	T.p. Mukherjee	3rd ed	1982	Law publishers	Allahabad
1863	Customs Act with Rules and Notifications	T.p. Mukherjee	4th ed	1985	Law publishers	Allahabad
1864	Customs Act, 1962	T.p. Mukherjee	12 Edition	2012	Delhi Law House	Delhi
1865	Customs Act, 1962	T.p. Mukherjee	12 Edition	2012	Delhi Law House	Delhi
1866	Customs Act, 1962	T.p. Mukherjee	12 Edition	2012	Delhi Law House	Delhi
1867	Customs Act, 1962	T.p. Mukherjee	12 Edition	2012	Delhi Law House	Delhi
1868	Customs Act, 1962	T.p. Mukherjee	12 Edition	2012	Delhi Law House	Delhi
1869	Customs Act, 1962	T.p. Mukherjee	12 Edition	2012	Delhi Law House	Delhi

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1870	Customs Tariff Of India	R.K. Jain	10th ed	1986	Central Law Office	New Delhi
1871	Custums Law Manual	R.K. Jain	1st ed	1986	Central Law Office	New Delhi
1872	Cyber Law	Y. Singh	3rd ed Rept.	2008	Universal Law publications	Delhi
1873	Cyber Laws	Y. Singh	3rd ed	2007	Universal Law publishing Co. pvt. Ltd.	Delhi
1874	Cyber Laws	Yatindra Singh	5th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1875	Cyber Laws	Yatindra Singh	5th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1876	Cyber Laws	Yatindra Singh	5th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1877	Cyber Laws	Yatindra Singh	5th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1878	Cyber Laws and Crimes	Barkha	3rd edition	2012	Asia Law House	Hyderabad
1879	Cyber Laws and Crimes	Barkha	3rd edition	2012	Asia Law House	Hyderabad
1880	Cyber Laws and Crimes	Barkha	3rd edition	2012	Asia Law House	Hyderabad
1881	Cyber Laws and Crimes	Barkha	3rd edition	2012	Asia Law House	Hyderabad
1882	Damages and Compensation	C. Kameswara Rao	4th ed	1968	Law publishers	Allahabad
1883	Damages and Compensation	C. Kameswara Rao	4th ed	1968	Law publishers	Allahabad
1884	Damages and Compensation	C. Kameswara Rao	4th ed	1968	Law publishers	Allahabad
1885	Damages and Compensation	C. Kameswara Rao	5th ed Rept.	1987	Delhi Law House	New Delhi
1886	Damages and Compensation	C. Kameswara Rao	5th ed Rept.	1987	Delhi Law House	New Delhi
1887	Damages and Compensation	C. Kameswara Rao	5th ed Rept.	1987	Delhi Law House	New Delhi
1888	Damages and Compensation	J.p. Singhal	1st ed	1970	Law Book Co	Allahabad
1889	Damages and Compensation (Law of)	C. Kameshwara Rao	5th ed	1986	Delhi Law House	Delhi
1890	Damages and Compensation (Law of)	C. Kameshwara Rao	5th ed	1986	Delhi Law House	Delhi
1891	Damages and Compensation (Law of)	C. Kameshwara Rao	5th ed	1986	Delhi Law House	Delhi

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1892	Damages and Compensation (Law of)	C. Kameshwara Rao	5th ed	1986	Delhi Law House	Delhi
1893	Debt Recovery Law	B.L. Bansal	1st ed	2000	Ashoka Law House	New Delhi
1894	Debt Recovery Law	B.L. Bansal	1st ed	2000	Ashoka Law House	New Delhi
1895	Debt Recovery Law (Banks & Financial Institutions)	R.G. Chaturvedi	2nd ed	1999	Western Law publishers	Jaipur
1896	Deeds (Guide to the)	p.K. Majumdar	2nd ed Rept.	2000	Orient publishing Co	New Delhi
1897	Defamation and Malicious prosecution (Law of)	K.C. Mehrotra	4thy ed	2000	Delhi Law House	Delhi
1898	Defamation and Malicious prosecution (Law of)	K.C. Mehrotra	4thy ed	2000	Delhi Law House	Delhi
1899	Defamation and Malicious prosecution (Law of)	K.C. Mehrotra	3rd ed	1987	Law publishers	Allahabad
1900	Defamation and Malicious prosecution (Law of)	V. Mitter	7th ed	1978	Law Book Co	Allahabad
1901	Defence of India Act & Rules	B.N. Dutta	3rd ed	1972	Law Book Co	Allahabad
1902	Defence Services (Law of)	B.R. Beotra	1st ed	1970	Law Book Co	Allahabad
1903	Departmental Enquiries	B.R. Ghayes	NULL	2012	Eastern Book Company	Lucknow
1904	Departmental Enquiries	B.R. Ghayes	NULL	2012	Eastern Book Company	Lucknow
1905	Departmental Enquiries	B.R. Ghayes	NULL	2012	Eastern Book Company	Lucknow
1906	Departmental Enquiries	B.R. Ghayes	NULL	2012	Eastern Book Company	Lucknow
1907	Departmental Enquiries	B.R. Ghayes	NULL	2012	Eastern Book Company	Lucknow
1908	Departmental Enquiries	B.R. Ghayes	NULL	2012	Eastern Book Company	Lucknow
1909	Departmental Enquiries	B.R. Ghayes	NULL	2012	Eastern Book Company	Lucknow
1910	Departmental Enquiries	B.R. Ghayes	NULL	2012	Eastern Book Company	Lucknow
1911	Departmental Enquiries (Law and procedure of -) in private and public sectors	B.R. Ghaiye	2nd ed	1976	Eastern Book Company	Lucknow
1912	Departmental Enquiries (Law relating to)	A.S. Ramachandra Rao	1st ed	1997	Universal Law publishing Co. pvt. Ltd.	Delhi

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1913	Departmental Enquiries Against Government Servants (Guide To)	p. V. Ramakrishna	4th ed	1993	ALT publications	Hyderabad
1914	Departmental Enquiries and Disciplinary Actions	R.G. Chaturvedi	1st ed	1985	Law Book Company (p) Ltd.	Allahabad
1915	Departmental Enquiries, Wrongful Dismissals and Disciplinary Actions (Law and procedure of)	S.C. Sarkar	1st ed	2006	Dwivedi Law Agency	Allahabad
1916	Departmental Enquiries, Wrongful Dismissals and Disciplinary Actions (Law and procedure of)	S.C. Sarkar	1st ed	2006	Dwivedi Law Agency	Allahabad
1917	Departmental promotions, Enquiries , punishments & Appeals (Guide to)	A.S. Bhatnagar	4th ed	1983	Orient Law House	Allahabad
1918	Digest of Civil Law for the punjab Chiefly based on the Customary Law	W.H. Rattigan K.C.	15th ed	1977	University Book Agency	Allahabad
1919	Digest of Civil Law for the punjab Chiefly based on the Customary Law	W.H. Rattigan K.C.	15th ed	1977	University Book Agency	Allahabad
1920	Digest of Estate Duty Cases	K.B. Bhatnagar	1st ed	1974	Central Law Agency	Allahabad
1921	Disability (Law of) (Medical & Non-Medical)	S.p. Singh parmar	1st ed Rept.	2004	Dwivedi & Company	Allahabad
1922	Disability & the Law	G. Banerjee	NULL	2005	Commercial Law publishers India pvt. Ltd.	Delhi
1923	Disciplinary Cases 1990-2000 (Digest of)	DVSR prabhakara Rao	2nd ed	2000	Asia Law House	Hyderabad
1924	Disciplinary Cases 1990-2000 (Digest of)	DVSR prabhakara Rao	2nd ed	2000	Asia Law House	Hyderabad
1925	Discipline of Law	Lord Denning	NULL	2007	Oxford University press	New Delhi
1926	Discipline of Law	Lord Denning	NULL	2007	Oxford University press	New Delhi
1927	Discipline of Law	Lord Denning	NULL	2007	Oxford University press	New Delhi
1928	Dishonour of Cheques	S.N. Gupta	2nd ed Revd.	1993	Universal Book Traders	Delhi
1929	Dishonour of Cheques	Bharat	2nd ed Rept.	2000	Bharat Law House	New Delhi

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1930	Dishonour of Cheques (Law of)	A.N. Saha	2nd ed Rept.	2000	Orient publishing Co	New Delhi
1931	Dishonour of Cheques (Law of)	A.N. Saha	2nd ed Rept.	2000	Orient publishing Co	New Delhi
1932	Dishonour of Cheques (Law of)	A.N. Saha	2nd ed Rept.	2000	Orient publishing Co	New Delhi
1933	Dishonour of Cheques (Law of)	A.N. Saha	2nd ed Rept.	2000	Orient publishing Co	New Delhi
1934	Dismissal, Discharge, Termination of Service and punishment	L.C. Malhotra	12th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1935	Dismissal, Discharge, Termination of Service and punishment	L.C. Malhotra	12th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1936	Dismissal, Discharge, Termination of Service and punishment	L.C. Malhotra	12th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1937	Dismissal, Discharge, Termination of Service and punishment	L.C. Malhotra	12th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
1938	Dismissals Etc. (Law of)	S. Chakraverti	7th ed	1985	Law Book Co	Allahabad
1939	Domestic Violence (Law relating to protection of Women from -)	S. Rai	1st ed	2008	Orient publishing Co	New Delhi
1940	Domestic Violence (Law relating to protection of Women from)	S. Rai	1st ed	2008	Orient publishing Co	Allahabad
1941	Don't ask any old bloke for direction	p.G. Tenzing	NULL	2009	pauls press	New Delhi
1942	Dowry prohibition	S.K. Awasthi	1st ed	1984	National Law Agency	Allahabad
1943	Dowry prohibition Act (along with dowry death and bride burning cases)	J.p. Bhatnagar	1st ed	1989	Ashoka Law House	New Delhi
1944	Dowry prohibition Act (along with dowry death and bride burning cases)	J.p. Bhatnagar	1st ed	1989	Ashoka Law House	New Delhi
1945	Dowry prohibition Act and Allied & Cognate Offences	K. Aiyer	1st ed Rept.	1995	Malhotra Law House	Allahabad
1946	Dowry prohibition Act, 1961 (Cases & Materials on)	J.p. Bhatnagar	1st ed	1988	Ashoka Law House	Allahabad

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1947	Dowry prohibition in India	V. Singh	1st ed	1985	Alkesh Agencies	Jaipur
1948	Drug Laws (Hand book of)	M.L. Mehra	5th ed	1985	University Book Agency	Allahabad
1949	Drug Laws (Hand book of)	M.L. Mehra	6th new ed	1990	University Book Agency	Allahabad
1950	Drugs (Law of)	S.N. Katju	2nd ed	1983	Delhi Law House	Delhi
1951	Drugs (Law of)	S.N. Katju	3rd ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
1952	Drugs (Law of)	S.N. Katju	3rd ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
1953	Drugs (Narcotic) & psychotropic Substances Act, 1985	A.K. Banerjee	3rd ed	2000	Ashoka Law House	New Delhi
1954	Drugs (Narcotic) and psychotropic Substances (Law of)	S.K. Ghosal	1st ed Rept.	1995	Law Book Co	Calcutta
1955	Drugs (Narcotic) and psychotropic Substances Act	A.K. Banerjee	3rd Revd. ed	1997	Ashoka Law House	New Delhi
1956	Drugs (Narcotic) and psychotropic Substances Act	A.K. Banerjee	2nd ed Rept.	1994	Ashoka Law House	New Delhi
1957	Drugs (Narcotic) and psychotropic Substances Act with Rules	A.N. Chaudhary	1st ed	2000	Law Vision publications	Allahabad
1958	Drugs (Narcotic) and psychotropic Substances Act with Rules	A.N. Chaudhary	1st ed	2000	Law Vision publications	Allahabad
1959	Drugs (Narcotic) and psychotropic Substances Act, 1985 (Cases & Materials on)	S.C. Ghosh	1st ed	1992	Capital Law House	Delhi
1960	Drugs (Narcotic) And psychotropic Substances Act, 1985 (Supreme Court on)	A. Talukdar	2nd ed Rept.	2005	Dwivedi Law Agency	Allahabad
1961	Drugs (Narcotic) And psychotropic Substances Act, 1985 (Supreme Court on)	A. Talukdar	2nd ed Rept.	2005	Dwivedi Law Agency	Allahabad
1962	Drugs (Narcotic) And psychotropic Substances Act, 1985 (Supreme Court on)	A. Talukdar	2nd ed Rept.	2005	Dwivedi Law Agency	Allahabad
1963	Drugs (Narcotic) and psychotropic Substances in India (Law Relating to)	R.p. Kataria	2nd ed Rept.	2007	Orient publishing Co	New Delhi

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1964	Drugs Cases (Narcotics)	NULL	NULL	2000	Inernational Law Book Company	Delhi
1965	Drugs Medicines & Cosmetics (Law of)	B.R. Beotra	4th ed	1992	Law Book Co	Allahabad
1966	Drugs Medicines & Cosmetics (Law of)	B.R. Beotra	4th ed	1992	Law Book Co	Allahabad
1967	Due process of Law	Lord Denning	NULL	2011	Oxford University press	New Delhi
1968	Easements (Indian) Act,1882 And Licences	S. Row	5th ed	2005	Delhi Law House	Delhi
1969	Easements & Licences	B.B. Katiyar	10th ed	1984	Law Book Co	Allahabad
1970	Easements (Indian) Act, 1882	S. Row	2nd ed	1980	Law publishers	Allahabad
1971	Easements and Licences in India (Law of)	B.B. Katiyar	9th ed	1979	Law Book Co	Allahabad
1972	Education And Educational Institutions (Law of)	R. D. Agarwal	1st ed	1982	Law Book Company (p) Ltd.	Singapore
1973	Education And Educational Institutions (Law of)	R. D. Agarwal	1st ed	1982	Law Book Company (p) Ltd.	Singapore
1974	Education And Educational Institutions (Law of)	R. D. Agarwal	1st ed	1982	Law Book Company (p) Ltd.	Singapore
1975	Education and Educational Institutions Cases	A.K. Shah	1st ed	1992	Malhotra Law House	Allahabad
1976	Education and Educational Institutions Cases	A.K. Shah	1st ed	1992	Malhotra Law House	Allahabad
1977	Education and Educational Institutions Cases	A.K. Shah	1st ed	1992	Malhotra Law House	Allahabad
1978	Education and Educational Institutions Cases	A.K. Shah	1st ed	1992	Malhotra Law House	Allahabad
1979	Education and Educational Institutions Cases	A.K. Shah	1st ed	1992	Malhotra Law House	Allahabad
1980	Education and Educational Institutions Cases	A.K. Shah	1st ed	1992	Malhotra Law House	Allahabad
1981	Education and Educational Institutions Cases	A.K. Shah	1st ed	1992	Malhotra Law House	Allahabad
1982	Education and Educational Institutions Cases	A.K. Shah	1st ed	1992	Malhotra Law House	Allahabad

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1983	Education and Educational Institutions Cases	A.K. Shah	1st ed	1992	Malhotra Law House	Allahabad
1984	Education and Educational Institutions Cases	A.K. Shah	1st ed	1992	Malhotra Law House	Allahabad
1985	Educational Institutions Cases (Supreme Court)	S. Malik	5th ed	2005	Eastern Book Company	Lucknow
1986	Educational Institutions Cases (Supreme Court)	S. Malik	5th ed	2005	Eastern Book Company	Lucknow
1987	Educational Institutions Cases (Supreme Court)	S. Malik	4th ed	2005	Eastern Book Company	Lucknow
1988	Educational planning	NULL	NULL	1967	N.M. Tripathi pvt Ltd	Bombay
1989	Electins Law and practice	D.D. Chawla	5th ed	1995	Bahri Brothers	Delhi
1990	Election Case (prime Minister's) (Supreme Court Judgment on)	NULL	1st ed	1975	Eastern Book Company	Lucknow
1991	Election Law (Supreme Court on)	B.A. Masodkar	1st ed	1967	Wadhwa and Company Nagpur	Agra
1992	Election Law and procedures	M.M. Dube	1st ed	1985	Vedpal Law House	Indore
1993	Election Law in India (Manual of)	D. Inder	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
1994	Election Law in India (Manual of)	D. Inder	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
1995	Election Law in India (Manual of)	D. Inder	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
1996	Election Laws	S. K. Ghosh	3rd ed	1997	Law publishers (India) pvt. Ltd.	Allahabad
1997	Election Laws (Manual of)	S. Malhotra	3rd ed	1998	Bahri Brothers	Delhi
1998	Election Laws (Supreme Court on)	B.A. Masodkar	1st ed	1972	Wadhwa and Company Nagpur	Agra
1999	Election Laws and practice	Chawla	6th ed	1998	Bahri Brothers	Delhi
2000	Election Laws and practice in India	R.N. Choudhry	1st ed	1999	Orient publishing Co	Allahabad
2001	Election Laws and practice in India	R.N. Choudhry	1st ed	1999	Orient publishing Co	Allahabad
2002	Election Laws and practice in India	R.N. Choudhry	1st ed	1999	Orient publishing Co	Allahabad
2003	Election Laws and practice in India	R.N. Choudhry	2nd ed	2004	Orient publishing Co	New Delhi
2004	Election Laws and practice in India	R.N. Choudhry	2nd ed	2004	Orient publishing Co	New Delhi
2005	Election Laws and practice in India	R.N. Choudhry	2nd ed	2004	Orient publishing Co	New Delhi

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2006	Election Laws and practice in India	R.N. Choudhry	2nd ed	2004	Orient publishing Co	New Delhi
2007	Elections and Election petitions (Indian)	G.L. Srivastava	2nd ed	1958	Eastern Book Company	Lucknow
2008	Elections and politics in India	NULL	1st ed	1988	Deep & Deep publications	New Delhi
2009	Elections Law and practice	D.D. Chawla	2nd ed	1977	Bahri Brothers	Delhi
2010	Elections Law and practice	D.D. Chawla	3rd ed	1985	Bahri Brothers	Delhi
2011	Elections Law and practice	D.D. Chawla	8th ed	2004	Bahri Brothers	Delhi
2012	Electoral Disqualification (Law Relating to)	B.A. Masodkar	1st ed	1986	N.M. Tripathi pvt Ltd	Bombay
2013	Electricity (Law relating to)	R.M. Vats	1st ed	2002	Universal Law publishing Co. pvt. Ltd.	Delhi
2014	Electricity in India (Law of)	S.S. Sarkar	5th ed	2000	Orient publishing Co	New Delhi
2015	Electricity in India (Law of)	S.S. Sarkar	5th ed	2000	Orient publishing Co	New Delhi
2016	Electricity in India (Law of)	S.S. Sarkar	5th ed	2000	Orient publishing Co	New Delhi
2017	Electricity in India (Law of)	S.S. Sarkar	7th ed	2008	Orient publishing Co	New Delhi
2018	Electricity Law in India (Guide to)	R.S. Niranjana	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
2019	Electricity Laws (Guide to the)	N. Bharucha	4th ed	2004	Wadhwa and Company Nagpur	New Delhi
2020	Electricity Laws (Guide to the)	N. Bharucha	4th ed	2004	Wadhwa and Company Nagpur	New Delhi
2021	Electricity Laws (Guide to the)	N. Bharucha	4th ed	2004	Wadhwa and Company Nagpur	New Delhi
2022	Electricity Laws (Hand Book of)	NULL	7th ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
2023	Electricity Laws of India	A. Dayal	1st ed	1993	Law Book Company (p) Ltd.	Allahabad
2024	Electricity Laws of India	S.K. Chatterjee	2nd edition	2013	Delhi Law House	Delhi
2025	Electricity Laws of India	S.K. Chatterjee	2nd edition	2013	Delhi Law House	Delhi
2026	Electricity Laws of India	S.K. Chatterjee	2nd edition	2013	Delhi Law House	Delhi
2027	Electricity Laws of India	S.K. Chatterjee	2nd edition	2013	Delhi Law House	Delhi
2028	Emergency (Rule of Law in a State of)	S.R. Chowdhury	1st ed	1989	printer publishers, London	London
2029	Emergency and Security (Law of)	M.N. Morje	1st ed	1975	S.S. pradnya prakasan	Bombay
2030	Employees Compensation Act 1923	S.D. puri	2nd Edition	2012	Snow White publications pvt. Ltd	Mumbai

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2031	Employees Compensation Act 1923	S.D. puri	2nd Edition	2012	Snow White publications pvt. Ltd	Mumbai
2032	Employees Compensation Act 1923	S.D. puri	2nd Edition	2012	Snow White publications pvt. Ltd	Mumbai
2033	Employees provident Funds & Miscellaneous provisions Act, 1952(Guide To)	S D puri	3rd Edition	2004	Snow White publications pvt. Ltd	Mumbai
2034	Employees provident Funds & Miscellaneous provisions Act, 1952(Guide To)	S D puri	3rd Edition	2004	Snow White publications pvt. Ltd	Mumbai
2035	Employees' Victimization (Law of)	S. Chakraverti	1st ed	1966	Law Book Co	Allahabad
2036	Empowerment of Women and Gender Justice in India	Gour	3rd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
2037	Empowerment of Women and Gender Justice in India	Gour	3rd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
2038	Empowerment of Women and Gender Justice in India	Gour	3rd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
2039	Empowerment of Women and Gender Justice in India	Gour	3rd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
2040	Empowerment of Women and Gender Justice in India	Gour	3rd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
2041	Encyclopaedia Britannica 2006 Book of the Year	NULL	NULL	2006	Encyclopaedia Britannica Inc.	Chicago
2042	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2043	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2044	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2045	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2046	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2047	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2048	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad

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2049	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2050	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2051	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2052	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2053	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2054	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2055	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2056	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2057	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2058	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2059	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2060	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2061	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2062	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2063	Encyclopaedia of Statutory Rules under central Acts	Malik & Manchanda	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2064	Encyclopaedia of Statutory Rules under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
2065	Encyclopaedia of Statutory Rules under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
2066	Encyclopaedia of Statutory Rules under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
2067	Encyclopaedia of Statutory Rules under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad

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2068	Encyclopaedia of Statutory Rules under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
2069	Encyclopaedia of Statutory Rules under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
2070	Encyclopaedia of Statutory Rules under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
2071	Encyclopaedia of Statutory Rules under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
2072	Encyclopaedia of Statutory Rules under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
2073	Encyclopaedia of Statutory Rules under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
2074	Encyclopaedia of Statutory Rules under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
2075	Encyclopaedia of Statutory Rules under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
2076	Encyclopaedia of Statutory Rules under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
2077	enendering law	A. Dhanda	NULL	1999	Eastern Book Company	Lucknow
2078	enendering law	A. Dhanda	NULL	1999	Eastern Book Company	Lucknow
2079	enendering law	A. Dhanda	NULL	1999	Eastern Book Company	Lucknow
2080	Environment (protection of) And prevention of pollution (Law on)	R.G. Chaturvedi	1st ed	1993	Law Book Company (p) Ltd.	Allahabad
2081	Environment (protection of) And prevention of pollution (Law on)	R.G. Chaturvedi	1st ed	1993	Law Book Company (p) Ltd.	Allahabad
2082	Environment and prvention of pollution (Law on protection of)	R.G. Chaturvedi	3rd ed Rept.	1997	Law Book Company (p) Ltd.	Allahabad
2083	Environment Law	S. Malik	2nd edition	2012	Eastern Book Company	Lucknow
2084	Environment Law	S. Malik	2nd edition	2012	Eastern Book Company	Lucknow
2085	Environment Law	S. Malik	2nd edition	2012	Eastern Book Company	Lucknow
2086	Environment Law	S. Malik	2nd edition	2012	Eastern Book Company	Lucknow
2087	Environment Law.	S. Malik	2nd ed. rept.	2007	Eastern Book Company	Lucknow
2088	Environment Law.	S. Malik	2nd ed. rept.	2007	Eastern Book Company	Lucknow

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2089	Environment Law.	S. Malik	2nd ed. rept.	2007	Eastern Book Company	Lucknow
2090	Environmental (protection) (Water Air pollution _) Laws	Lal	3rd ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
2091	Environmental (protection) (Water Air pollution _) Laws	Lal	3rd ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
2092	Environmental Law in India	S.C. Shastri	1st ed	2002	Eastern Book Company	Lucknow
2093	Environmental pollution & protection	M. Swamy	4th edn.	2009	Asia Law House	Hyderabad
2094	Environmental pollution & protection	M. Swamy	4th edn.	2009	Asia Law House	Hyderabad
2095	Environmental pollution and the law	V.R.K. Iyer	1st ed	1984	Vedpal Law House	Indore
2096	EQUITY : A course of lectures	F.W. Maitland	2nd ed Rept.	1969	Cambridge University press	London
2097	Essential Commodities Act	J. prakash	3rd ed	1975	Law Book Co	Allahabad
2098	Essential Commodities Act	J. prakash	4th ed	1979	Law Book Co	Allahabad
2099	Essential Commodities Act	J. prakash	4th ed	1979	Law Book Co	Allahabad
2100	Essential Commodities Act	Jai parkash	5th ed	1981	Law Book Co	Allahabad
2101	Essential Commodities Act	Jai parkash	6th ed	1984	Law Book Co	Allahabd
2102	Essential Commodities Act	Jai parkash	6th ed	1984	Law Book Co	Allahabd
2103	Essential Commodities Act	Jai parkash	6th ed	1984	Law Book Co	Allahabd
2104	Essential Commodities Act	S. prasad	9th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2105	Essential Commodities Act	S. prasad	9th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2106	Essential Commodities Act	S. prasad	9th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2107	Essential Commodities Act (With Central Control Orders)	J. prakash	7th ed	1988	Law Book Company (p) Ltd.	Allahabad
2108	Essential Commodities Act with Central Control Orders	M.S. Ansari	3rd ed	1999	Rajasthan Law House	Jodhpur
2109	Essential Commodities Act with Central Control Orders	S. prasad	5th ed	1992	Law publishers (India) pvt. Ltd.	Allahabad
2110	Essential Commodities Act with Central Control Orders	S. prasad	4th ed	1980	Law publishers	Allahabad

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2111	Essential Commodities Act, 1955	S. prasad	3rd ed	1977	Law publishers	Allahabad
2112	Establishment and Administration	Muthuswamy	10th ed	2006	Swamy publishers pvt. Ltd.	Chennai
2113	Establishments in India	R.C. Gupta	NULL	2009	Jay Kay Book House	J&K
2114	Establishments in India	R.C. Gupta	NULL	2009	Jay Kay Book House	J&K
2115	Establishments in India	R.C. Gupta	NULL	2009	Jay Kay Book House	J&K
2116	Establishments in India	R.C. Gupta	NULL	2009	Jay Kay Book House	J&K
2117	Establishments in India	R.C. Gupta	NULL	2009	Jay Kay Book House	J&K
2118	Establishments in India	R.C. Gupta	NULL	2009	Jay Kay Book House	J&K
2119	Evedince (Law of)	J. Singh	1st Ed.	1997	Madras Law Journal Office	madras
2120	Evedince (Law of)	J. Singh	1st Ed.	1997	Madras Law Journal Office	madras
2121	Evedince(Law of)	p.M. Bakshi	6th Ed.	1998	India Law House	New Delhi
2122	Evedince(Law of)	p.M. Bakshi	6th Ed.	1998	India Law House	New Delhi
2123	Evedince(Law of)	p.M. Bakshi	6th Ed.	1998	India Law House	New Delhi
2124	Evedince(Law of)	p.M. Bakshi	6th Ed.	1998	India Law House	New Delhi
2125	Evidence	p.C. Sarkar	13th ed	1981	S.C. Sarkar & Sons pvt. Ltd.	Calcutta
2126	Evidence	p.C. Sarkar	13th ed	1981	S.C. Sarkar & Sons pvt. Ltd.	Calcutta
2127	Evidence	p.C. Sarkar	13th ed	1980	S.C. Sarkar & Sons pvt. Ltd.	Calcutta
2128	Evidence	p.C. Sarkar	13th ed	1980	S.C. Sarkar & Sons pvt. Ltd.	Calcutta
2129	Evidence	M.C. Sarkar	15th ed	1999	Wadhwa and Company Nagpur	New Delhi
2130	Evidence	M.C. Sarkar	15th ed	1999	Wadhwa and Company Nagpur	New Delhi
2131	Evidence (Cross on)	R. Cross	5th ed	1979	Butterworths	London
2132	Evidence (Expert) Medical and Non Medical	C.D. Field	3rd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2133	Evidence (Expert) Medical and Non Medical	C.D. Field	3rd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2134	Evidence (Expert) Medical and Non Medical	C.D. Field	3rd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2135	Evidence (Law of)	J. Woodroffe	13th ed	1973	Law Book Co	Allahabad
2136	Evidence (Law of)	J. Woodroffe	13th ed	1973	Law Book Co	Allahabad
2137	Evidence (Law of)	J. Woodroffe	13th ed	1973	Law Book Co	Allahabad
2138	Evidence (Law of)	J. Woodroffe	13th ed	1973	Law Book Co	Allahabad
2139	Evidence (Law of)	M. Monir	6th ed	1988	University Book Agency	Allahabad
2140	Evidence (Law of)	M. Monir	6th ed	1988	University Book Agency	Allahabad

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2141	Evidence (Law of)	Basu	6th ed	1998	India Law House	New Delhi
2142	Evidence (Law of)	Basu	6th ed	1998	India Law House	New Delhi
2143	Evidence (Law of)	Basu	6th ed	1998	India Law House	New Delhi
2144	Evidence (Law of)	J. Woodroffe	15th ed	1991	Law Book Company (p) Ltd.	Allahabad
2145	Evidence (Law of)	J. Woodroffe	15th ed	1991	Law Book Company (p) Ltd.	Allahabad
2146	Evidence (Law of)	J. Woodroffe	15th ed	1991	Law Book Company (p) Ltd.	Allahabad
2147	Evidence (Law of)	J. Woodroffe	15th ed	1991	Law Book Company (p) Ltd.	Allahabad
2148	Evidence (Law of)	R. Ranchhoddas	7th ed	1987	Wadhwa and Company Nagpur	Nagpur
2149	Evidence (Law of)	R. Ranchhoddas	7th ed	1987	Wadhwa and Company Nagpur	Nagpur
2150	Evidence (Law of)	J. Woodroffe	15th ed Rept.	1993	Law Book Co	Allahabad
2151	Evidence (Law of)	J. Woodroffe	15th ed Rept.	1993	Law Book Co	Allahabad
2152	Evidence (Law of)	J. Woodroffe	15th ed Rept.	1993	Law Book Co	Allahabad
2153	Evidence (Law of)	J. Woodroffe	15th ed Rept.	1993	Law Book Co	Allahabad
2154	Evidence (Law of)	Batuk Lal	5th ed Rept.	2005	Orient publishing Co	New Delhi
2155	Evidence (Law of)	J. Woodroffe	17th ed	2001	Butterworths	New Delhi
2156	Evidence (Law of)	J. Woodroffe	17th ed	2001	Butterworths	New Delhi
2157	Evidence (Law of)	J. Woodroffe	17th ed	2001	Butterworths	New Delhi
2158	Evidence (Law of)	J. Woodroffe	17th ed	2001	Butterworths	New Delhi
2159	Evidence (Law of)	N D Basu	6th ed	1998	India Law House	New Delhi
2160	Evidence (Law of)	N D Basu	6th ed	1998	India Law House	New Delhi
2161	Evidence (Law of)	N D Basu	6th ed	1998	India Law House	New Delhi
2162	Evidence (Law of)	N D Basu	6th ed	1998	India Law House	New Delhi
2163	Evidence (Law of)	N D Basu	6th ed	1998	India Law House	New Delhi
2164	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2165	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2166	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2167	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2168	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2169	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2170	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2171	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2172	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2173	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2174	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2175	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2176	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2177	Evidence (Law of)	N D Basu	6th ed	2001	India Law House	New Delhi
2178	Evidence (Law of)	N D Basu	6th ed	2001	India Law House	New Delhi
2179	Evidence (Law of)	N D Basu	6th ed	2001	India Law House	New Delhi
2180	Evidence (Law of)	N D Basu	6th ed	2001	India Law House	New Delhi
2181	Evidence (Law of)	N D Basu	6th ed	2001	India Law House	New Delhi
2182	Evidence (Law of)	N D Basu	6th ed	2001	India Law House	New Delhi
2183	Evidence (Law of)	N D Basu	6th ed	2001	India Law House	New Delhi

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2184	Evidence (Law of)	N D Basu	6th ed	2001	India Law House	New Delhi
2185	Evidence (Law of)	N D Basu	6th ed	2001	India Law House	New Delhi
2186	Evidence (Law of)	J. Singh	New Ed	1997	Madras Law Journal Office	Madras
2187	Evidence (Law of)	J. Singh	New Ed	1997	Madras Law Journal Office	Madras
2188	Evidence (Law of)	J. Singh	New Ed	1997	Madras Law Journal Office	Madras
2189	Evidence (Law of)	J. Singh	New Ed	1997	Madras Law Journal Office	Madras
2190	Evidence (Law of)	S.C. Sarkar	1st ed Rept.	2005	Dwivedi Law Agency	Allahabad
2191	Evidence (Law of)	S.C. Sarkar	1st ed Rept.	2005	Dwivedi Law Agency	Allahabad
2192	Evidence (Law of)	S.C. Sarkar	1st ed Rept.	2005	Dwivedi Law Agency	Allahabad
2193	Evidence (Law of)	S.C. Sarkar	1st ed Rept.	2005	Dwivedi Law Agency	Allahabad
2194	Evidence (Law of)	S.C. Sarkar	1st ed Rept.	2005	Dwivedi Law Agency	Allahabad
2195	Evidence (Law of)	S.C. Sarkar	1st ed Rept.	2005	Dwivedi Law Agency	Allahabad
2196	Evidence (Law of)	S.C. Sarkar	1st ed Rept.	2005	Dwivedi Law Agency	Allahabad
2197	Evidence (Law of)	S.C. Sarkar	1st ed Rept.	2005	Dwivedi Law Agency	Allahabad
2198	Evidence (Law of)	V.p. Sarathi	6th ed	2006	Eastern Book Company	Lucknow
2199	Evidence (Law of)	J. Woodroffe	15th ed	1989	Law Book Company (p) Ltd.	Allahabad
2200	Evidence (Law of)	J. Woodroffe	15th ed	1989	Law Book Company (p) Ltd.	Allahabad
2201	Evidence (Law of)	J. Woodroffe	15th ed	1989	Law Book Company (p) Ltd.	Allahabad
2202	Evidence (Law of)	J. Woodroffe	15th ed	1989	Law Book Company (p) Ltd.	Allahabad
2203	Evidence (Law of)	M.C. Sarkar	14th ed Rept.	1996	Wadhwa and Company Nagpur	Nagpur
2204	Evidence (Law of)	M.C. Sarkar	14th ed Rept.	1996	Wadhwa and Company Nagpur	Nagpur
2205	Evidence (Law of) (A Treatise on)	S.H.A. Raza	1st ed	2001	Hind publishing House	Allahabad
2206	Evidence (Law of) (Centenary Edition)	C.D. Field	4th ed	1985	Law publishers	Allahabad
2207	Evidence (Law of) (Centenary Edition)	C.D. Field	4th ed	1985	Law publishers	Allahabad
2208	Evidence (Law of) (Centenary Edition)	C.D. Field	4th ed	1985	Law publishers	Allahabad

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2209	Evidence (Law of) (Centenary Edition)	C.D. Field	4th ed	1985	Law publishers	Allahabad
2210	Evidence (Law of) (Centenary Edition)	C.D. Field	4th ed	1985	Law publishers	Allahabad
2211	Evidence (Law of) (principles and Digest of the)	M. Monir	5th ed	1975	University Book Agency	Allahabad
2212	Evidence (Oral and Documentary)	S.K. Awasthi	1st ed Rept	1997	Ashoka Law House	New Delhi
2213	Evidence (Oral and Documentary)	S.K. Awasthi	1st ed Rept	1997	Ashoka Law House	New Delhi
2214	Evidence (principles of the Law of)	A Singh	5th ed	1987	Central Law Agency	Allahabad
2215	Evidence Act ,1872 (Indian)	M.K. Majumdar	1st ed	1999	Rajasthan Law House	Jodhpur
2216	Evidence Act ,1872 (Indian)	M.K. Majumdar	1st ed	1999	Rajasthan Law House	Jodhpur
2217	Evidence of Acomplices (Law of Comfessions)	R.p.N. Chaudhuri Bahadur	1st ed	1972	Law Book Co	Allahabad
2218	Excise (Central) (Law and procedure Relating to)	Sethi	5th ed	1993	Law publishers (India) pvt. Ltd.	Allahabad
2219	Excise (Central) Act and Rules	R.B. Sethi	2nd ed	1978	Delhi Law House	Allahabad
2220	Excise (Central) Manual	N. Benerjea	2nd ed	1975	International Law Book Centre	Calcutta
2221	Excise (Law of Central _)	V.J. Taraporevala	2nd ed	1983	N.M. Tripathi pvt Ltd	Bombay
2222	Excise (Law Relating to Central _)	Y.G. Ramamurty	1st ed	1976	Institute of Tax Study & Labour Laws	Hyderabad
2223	Excise (Law Relating to Central -)	Y.G. Ramamurty	2nd ed	1988	Yenmandra Law House	Hyderabad
2224	Excise (Law Relating to Central -)	Y.G. Ramamurty	2nd ed	1988	Yenmandra Law House	Hyderabad
2225	Excise Manual (Central)	R.K. Jain	4th ed	1986	Central Law Office	New Delhi
2226	Excise Tariff 1986-87 (Central)	R.K. Jain	14th ed	1986	Central Law Office	New Delhi
2227	Experiment in Advocacy	NULL	NULL	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
2228	Extraordinary Trials from Law Courts	Bhawani Lal	NULL	2011	Eastern Book Company	Lucknow
2229	Extraordinary Trials from Law Courts	Bhawani Lal	NULL	2011	Eastern Book Company	Lucknow
2230	Extraordinary Trials from Law Courts	Bhawani Lal	NULL	2011	Eastern Book Company	Lucknow
2231	Extraordinary Trials from Law Courts	Bhawani Lal	NULL	2011	Eastern Book Company	Lucknow

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2232	Factories Act , 1948	D.D. Khanna	1st ed	1981	Khanna Law publications	Chandigarh
2233	Factories Act, 1948	K.K. Khandelwal	1st ed	2005	Bright Law House	Delhi
2234	Family Law	p.L. Khandelwal	1st ed	1997	Universal Law publications	Jodhpur
2235	Family Law (principles of)	S.M. Cretney	6th ed	1997	Sweet & Maxwell	London
2236	Family Law Manual	Sumeet Malik	1st edition	2012	Eastern Book Company	Lucknow
2237	Family Law Manual	Sumeet Malik	1st edition	2012	Eastern Book Company	Lucknow
2238	Fifteen Years Digest 1951-1965 (Civil , Criminal and Revenue)	D.V. Chitalley	14th	1975	All India Reporter pvt Ltd	Bombay
2239	Fifteen Years Digest,1951-1965 (Civil, Criminal and Revenue)	D.V. Chitalley	13th	1967	All India Reporter pvt Ltd	Bombay
2240	Fifteen Years' Digest 1951-65	S D puri	NULL	1966	All India Reporter pvt Ltd	Bombay
2241	Fifteen Years' Digest 1951-65	S D puri	NULL	1966	All India Reporter pvt Ltd	Bombay
2242	Fifteen Years' Digest 1951-65	S D puri	NULL	1966	All India Reporter pvt Ltd	Bombay
2243	Fifteen Years' Digest 1951-65	S D puri	NULL	1966	All India Reporter pvt Ltd	Bombay
2244	Fifteen Years' Digest 1951-65	S D puri	NULL	1966	All India Reporter pvt Ltd	Bombay
2245	Fifteen Years' Digest 1951-65	S D puri	NULL	1966	All India Reporter pvt Ltd	Bombay
2246	Fifteen Years' Digest 1951-65	S D puri	NULL	1966	All India Reporter pvt Ltd	Bombay
2247	Fifteen Years' Digest 1951-65	S D puri	NULL	1966	All India Reporter pvt Ltd	Bombay
2248	Fifteen Years' Digest 1951-65	S D puri	NULL	1966	All India Reporter pvt Ltd	Bombay
2249	Fifteen Years' Digest 1951-65	S D puri	NULL	1966	All India Reporter pvt Ltd	Bombay
2250	Fifteen Years' Digest 1951-65	S D puri	NULL	1966	All India Reporter pvt Ltd	Bombay
2251	Fifteen Years' Digest 1951-65	S D puri	NULL	1966	All India Reporter pvt Ltd	Bombay
2252	Financial Rules & principals of Govt. Accounts	S.K. Gupta	4th Ed.	2004	Bahri Brothers	Delhi
2253	Fire-arms, Forensic Ballistics, Forensic Chemistry and Criminal Jurisprudence	A.N. Gaur	1st ed	1964	Law publishers	Allahabad
2254	Firearms and Forensic Ballistics	A.N. Gaur	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
2255	Food Adulteration Act (prevention of -)	R.B. Sethi	10th ed	1993	Law Book Company (p) Ltd.	Allahabad

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2256	Food Adulteration Act (prevention of -)	J.p. Gupta	5th ed	1967	Hindustan Law publishing Company	Meerut
2257	Food Adulteration Act (prevention of -)	J.p. Gupta	7th ed	1977	Hindustan Law publishing Company	Meerut
2258	Food Adulteration Act (prevention of -)	J.p. Gupta	7th ed	1977	Hindustan Law publishing Company	Meerut
2259	Food Adulteration Act (prevention of -)	J.p. Gupta	7th ed	1977	Hindustan Law publishing Company	Meerut
2260	Food Adulteration Act (prevention of -) , 1954	A. Subzwari	1st ed	2000	prayag publishing Company	Allahabad
2261	Food Adulteration Act (prevention of -) , 1954	A. Subzwari	1st ed	2000	prayag publishing Company	Allahabad
2262	Food Adulteration Act (prevention of -) with rules	J.p. Bhatnagar	3rd ed Rept.	1999	Ashoka Law House	New Delhi
2263	Food Adulteration Act (prevention of -) with rules	J.p. Bhatnagar	3rd ed Rept.	1999	Ashoka Law House	New Delhi
2264	Food Adulteration Act (prevention of -) with rules	J.p. Bhatnagar	3rd ed Rept.	1999	Ashoka Law House	New Delhi
2265	Food Adulteration Act (prevention of -) with rules	J.p. Bhatnagar	3rd ed Rept.	1999	Ashoka Law House	New Delhi
2266	Food Adulteration Act (prevention of -) with rules	J.p. Bhatnagar	3rd ed Rept.	1999	Ashoka Law House	New Delhi
2267	Food Adulteration Act (prevention of -) with rules	J.p. Bhatnagar	3rd ed Rept.	2000	Ashoka Law House	New Delhi
2268	Food Adulteration Act (prevention of -) with rules	J.p. Bhatnagar	3rd ed Rept.	2000	Ashoka Law House	New Delhi
2269	Food Adulteration Act & Rules (prevention of -)	R.B. Sethi	9th ed Rept.	1980	Law Book Co	Allahabad
2270	Food Adulteration Act & Rules (prevention of -)	R.B. Sethi	9th ed Rept.	1980	Law Book Co	Allahabad
2271	Food Adulteration Act, 1954 and prevention of Food Adulteration Rules, 1955	R.p. Kataria	1st ed	1979	Orient Law House	Allahabad
2272	Food Adulteration Cases (prevention of) 2001(1)	NULL	NULL	2001	Inernational Law Book Company	Delhi
2273	Food Adultration Act with Rules(prevention of)	J.p. Bhatnagar	3rd Ed.	1999	Ashoka Law House	New Delhi

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2274	Foregners, passports and Citizenship in India (Law Relating to -)	M. Husain	5th ed	1974	Eastern Book Company	Lucknow
2275	Foreign Collaborations And Investments in India	D.C. Singhania	1st ed	1999	Universal Law publishing Co. pvt. Ltd.	Delhi
2276	Foreign Companies and Foreign Collaboration in India (Law Relating to -)	Nabhi	1st ed	1986	A Nabhi publication	New Delhi
2277	Foreign Exchange Regulation Act, 1973	R.B. Sethi	1st ed	1979	Law publishers	Allahabad
2278	Foreigners (Law of Citizenship -) & passports	V.K. Dewan	3rd ed	1997	Orient Law House	New Delhi
2279	Foreigners (Law of Citizenship -) & passports	V.K. Dewan	3rd ed	1997	Orient Law House	New Delhi
2280	Foreigners (Law of Citizenship -) & passports	V.K. Dewan	3rd ed	1997	Orient Law House	New Delhi
2281	Foreigners (Law of Citizenship -) and passports	V.K. Dewan	2nd ed	1989	Orient Law House	New Delhi
2282	Foreigners and Citizenship (Law of -)	R.B. Sethi	2nd ed	1974	Law publishers	Allahabad
2283	Foreigners Citizenship And passports (Law of -)	Consul	3rd ed	1977	Law Book Co	Allahabad
2284	Foreigners in India (Manual for -)	Nabhi	1st ed	1986	A Nabhi publication	New Delhi
2285	Foreigners, Citizenship and passports (Law of -)	Consul	4th ed	1981	Law Book Co	Allahabad
2286	Foreigners, Counterfeiting And Cheating (Law of -)	R.L. Gupta	2nd ed	1977	Law Book Co	Allahabad
2287	Forest in India (Law of -)	R.N. Choudhry	1st ed	1999	Orient publishing Co	Allahabad
2288	Forest in India (Law of -)	R.N. Choudhry	1st ed	1999	Orient publishing Co	Allahabad
2289	Forest Laws (Central and States)	C.B. Upadhyay	8th ed Rept.	1995	Hind publishing House	Allahabad
2290	Forest Laws (Central and States)	C.B. Upadhyay	7th ed	1990	Hind publishing House	Allahabad
2291	Fourth Supplementary to Index to Case Law	B.L. Goswamy	2nd ed	1980	Jain Law Agency	Chandigarh

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2292	Fraud & Mistake in Law	H.G. Basu	3rd ed	1992	Law Book Company (p) Ltd.	Allahabad
2293	Fraud & Mistake in Law	H.G. Basu	3rd ed	1992	Law Book Company (p) Ltd.	Allahabad
2294	Full Court Farewell Reference of Hon'ble Chief Justice Dr. A. H. Saikia	NULL	NULL	2010	High Court of Sikkim	Gangtok
2295	Fundamental Rights (Law of -)	Chaudhury	3rd ed	1985	Law Book Co	Allahabad
2296	Fundamental Rights (Law of -)	Chaudhury	3rd ed	1985	Law Book Co	Allahabad
2297	Fundamental Rights (Law of -)	Chaudhari	4th ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
2298	Fundamental Rights and the Supreme Court	S.p. Misra	1st ed	1984	Deep & Deep publications	New Delhi
2299	Gale on Easements	J. Gaunt QC	17th ed	2005	Sweet & Maxwell	London
2300	Gale on Easements 1st Supplement	J. Gaunt QC	17th ed	2002	Sweet & Maxwell	London
2301	Gambling , Betting , lotteries with Lotteries Regulation Act, 1998	Sethi	3rd ed	2000	Law publishers (India) pvt. Ltd.	Allahabad
2302	Gambling , Betting , lotteries with Lotteries Regulation Act, 1998	Sethi	3rd ed	2000	Law publishers (India) pvt. Ltd.	Allahabad
2303	Gambling in India (Law and practice of -)	S.M.A. Sami	9th ed	1991	Law Book Company (p) Ltd.	Allahabad
2304	Gazetteer of Sikkim	NULL	NULL	1990	Benal Secretariat press	Calcutta
2305	General Clauses Act	p.M. Bakshi	1st ed	1982	All India Reporter pvt Ltd	Bombay
2306	General Clauses Act	p.M. Bakshi	1st ed	1982	All India Reporter pvt Ltd	Bombay
2307	General Clauses Act	Swamikamu	2nd ed	1983	Delhi Law House	Delhi
2308	General Clauses Act	K. prasad	1st ed	2005	Dwivedi Law publications	Allahabad
2309	General Clauses Act	Swamikamu	7th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2310	General Clauses Act	Swamikamu	7th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2311	General Clauses Act	Swamikamu	7th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2312	General Clauses Act (Central and States)	N.S. Bindra	10th ed	2002	Butterworths	New Delhi
2313	General clauses Act Central and States	N.S. Bindra	4th ed	1964	Law Book Co	Allahabad

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2314	General Clauses Act Central and States	N.S. Bindra	9th ed	1993	Law Book Company (p) Ltd.	Allahabad
2315	General Clauses Act Central and States	N.S. Bindra	9th ed	1993	Law Book Company (p) Ltd.	Allahabad
2316	General Clauses Act Central and States	N.S. Bindra	9th ed	1993	Law Book Company (p) Ltd.	Allahabad
2317	General Clauses Act Central and States	N.S. Bindra	9th ed	1993	Law Book Company (p) Ltd.	Allahabad
2318	General Clauses Act, 1897	V.D. Mahajan	4th ed	1972	Eastern Book Company	Lucknow
2319	General Clauses Acts	N.S. Bindra	8th ed	1985	Law Book Co	Allahabad
2320	General Clauses Acts	N.S. Bindra	8th ed	1985	Law Book Co	Allahabad
2321	General Statutory Rules & Orders	NULL	NULL	1961	Govt. of India	Delhi
2322	General Statutory Rules & Orders	NULL	NULL	1961	Govt. of India	Delhi
2323	General Statutory Rules & Orders	NULL	NULL	1961	Govt. of India	Delhi
2324	General Statutory Rules & Orders	NULL	NULL	1961	Govt. of India	Delhi
2325	General Statutory Rules & Orders	NULL	NULL	1961	Govt. of India	Delhi
2326	General Statutory Rules & Orders	NULL	NULL	1961	Govt. of India	Delhi
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2337	General Statutory Rules & Orders	NULL	NULL	1961	Govt. of India	Delhi
2338	General Statutory Rules & Orders	NULL	NULL	1961	Govt. of India	Delhi
2339	General Statutory Rules & Orders	NULL	NULL	1961	Govt. of India	Delhi

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2340	General Statutory Rules & Orders	NULL	NULL	1961	Govt. of India	Delhi
2341	General Statutory Rules & Orders	NULL	NULL	1961	Govt. of India	Delhi
2342	Gold Control (Law Relating to -)	Y.G. Ramamurty	1st ed	1976	Institute of Tax Study & Labour Laws	Hyderabad
2343	Government Contracts (Law relating to)	M.A. Sujana	3rd ed	2003	Universal Law publishing Co. Pvt. Ltd.	Delhi
2344	Guarantees (Law relating to)	S.N. Gupta	5th ed	2006	Universal Law publishing Co. Pvt. Ltd.	Delhi
2345	Guardians & Wards Act and Indian Majority Act	E.S. Subrahmany an	3rd ed 4th Re	1999	Law Book Company (p) Ltd.	Allahabad
2346	Guardians and Wards Act	p.S. Narayana	2nd edition Re	2013	Gogia Law Agency	Hyderabad
2347	Guardians and Wards Act	p.S. Narayana	2nd edition Re	2013	Gogia Law Agency	Hyderabad
2348	Guardians and Wards Act	p.S. Narayana	2nd edition Re	2013	Gogia Law Agency	Hyderabad
2349	Guardians and Wards Act & Indian Majority Act	E.S. Subrahmany an	3rd ed	1992	Law Book Company (p) Ltd.	Allahabad
2350	Guardians and Wards Act, 1890	E.S. Subrahmany an	1st ed	1977	Law Book Co	Allahabad
2351	Gurantees with model forms (Law Relating to -)	S.N. Gupta	4th ed	1999	Universal Book Traders	Delhi
2352	Halsbury's Laws of enland	NULL	4th Edition Re	1991	Butterworths	London
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2464	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2465	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2466	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2467	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2468	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2469	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2470	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2471	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2472	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2473	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2474	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2475	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2476	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London

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2477	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2478	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2479	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2480	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2481	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2482	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2483	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2484	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2485	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2486	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2487	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2488	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2489	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2490	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2491	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2492	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2493	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2494	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2495	Halsbury's Laws of enland	NULL	4th Ed. Reissu	1989	Butterworths	London
2496	Halsbury's Laws of enland (Annual Abridgment)	NULL	4th Ed.	2000	Butterworths	London
2497	Halsbury's Laws of enland (Cumulative Suppliments 2001)	NULL	4th Ed.	2001	Butterworths	London
2498	Halsbury's Laws of enland (Cumulative Suppliments 2001)	NULL	4th Ed.	2001	Butterworths	London
2499	Halsbury's Laws of enland (p-1 1998 Cumulative Suppliments)	NULL	4th Ed.	1998	Butterworths	Londom
2500	Halsbury's Laws of enland (p-1 1998 Cumulative Suppliments)	NULL	4th Ed.	1998	Butterworths	Londom

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2501	Halsbury's Laws of enland Annual Abridgment 1974	NULL	NULL	1975	Butterworths	London
2502	Halsbury's Laws of enland Annual Abridgment 1975	NULL	NULL	1976	Butterworths	London
2503	Halsbury's Laws of enland Annual Abridgment 1976	NULL	NULL	1977	Butterworths	London
2504	Halsbury's Laws of enland Annual Abridgment 1977	NULL	NULL	1978	Butterworths	London
2505	Halsbury's Laws of enland Annual Abridgment 1978	NULL	NULL	1979	Butterworths	London
2506	Halsbury's Laws of enland Annual Abridgment 1979	NULL	NULL	1980	Butterworths	London
2507	Halsbury's Laws of enland Annual Abridgment 1980	NULL	NULL	1981	Butterworths	London
2508	Halsbury's Laws of enland Annual Abridgment 1981	NULL	NULL	1982	Butterworths	London
2509	Halsbury's Laws of enland Annual Abridgment 1982	NULL	NULL	1983	Butterworths	London
2510	Halsbury's Laws of enland Annual Abridgment 1983	NULL	NULL	1984	Butterworths	London
2511	Halsbury's Laws of enland Annual Abridgment 1984	NULL	NULL	1985	Butterworths	London
2512	Halsbury's Laws of enland Annual Abridgment 1985	NULL	NULL	1986	Butterworths	London
2513	Halsbury's Laws of enland Annual Abridgment 1986	NULL	NULL	1987	Butterworths	London
2514	Halsbury's Laws of enland Annual Abridgment 1987	NULL	NULL	1988	Butterworths	London
2515	Halsbury's Laws of enland Annual Abridgment 1988	NULL	NULL	1989	Butterworths	London
2516	Halsbury's Laws of enland Annual Abridgment 1989	NULL	NULL	1990	Butterworths	London
2517	Halsbury's Laws of enland Annual Abridgment 1990	NULL	NULL	1991	Butterworths	London
2518	Halsbury's Laws of enland Annual Abridgment 1991	NULL	NULL	1992	Butterworths	London
2519	Halsbury's Laws of enland Annual Abridgment 1992	NULL	NULL	1993	Butterworths	London

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2520	Halsbury's Laws of enland Annual Abridgment 1993	NULL	4th Edition	1994	Butterworths	London
2521	Halsbury's Laws of enland Annual Abridgment 1994	NULL	4th Edition	1995	Butterworths	London
2522	Halsbury's Laws of enland Annual Abridgment 1995	NULL	4th Edition	1996	Butterworths	London
2523	Halsbury's Laws of enland Annual Abridgment 1996	NULL	4th Edition	1997	Butterworths	London
2524	Hindu Adoptions And Maintenance Act	T.p. Gopalakrishn an	3rd ed	1972	Law Book Co	Allahabad
2525	Hindu Adoptions And Maintenance Act , 1956	T.p. Gopalakrishn an	4th ed	1994	Law Book Company (p) Ltd.	Allahabad
2526	Hindu Code	H.S. Gour	6th ed	1992	Law publishers (India) pvt. Ltd.	Allahabad
2527	Hindu Code	H.S. Gour	5th ed	1976	Law publishers	Allahabad
2528	Hindu Code	H.S. Gour	5th ed	1976	Law publishers	Allahabad
2529	Hindu Code	H.S. Gour	5th ed	1976	Law publishers	Allahabad
2530	Hindu Code	H.S. Gour	5th ed	1976	Law publishers	Allahabad
2531	Hindu Law	Mulla	17th ed	1999	Butterworths	New Delhi
2532	Hindu Law	Mulla	17th ed	1999	Butterworths	New Delhi
2533	Hindu Law	Mulla	18th ed	2004	Butterworths	New Delhi
2534	Hindu Law	Mulla	18th ed	2004	Butterworths	New Delhi
2535	Hindu Law	Mulla	18th ed	2004	Butterworths	New Delhi
2536	Hindu Law	Mulla	18th ed	2004	Butterworths	New Delhi
2537	Hindu Law	Mulla	17th ed	2000	Butterworths India	New Delhi
2538	Hindu Law	Mulla	17th ed	2000	Butterworths India	New Delhi
2539	Hindu Law	Mulla	17th ed	2000	Butterworths India	New Delhi
2540	Hindu Law	D Bagga	1st ed	1979	Law Book Co	Allahabad
2541	Hindu Law	T. Mahmood	1st ed	1981	Law Book Co	Allahabad
2542	Hindu Law	S.V. Gupte	3rd ed	1981	All India Reporter pvt Ltd	Nagpur
2543	Hindu Law	S.V. Gupte	3rd ed	1981	All India Reporter pvt Ltd	Nagpur
2544	Hindu Law	Mulla	13th ed	1966	N.M. Tripathi pvt Ltd	Bombay
2545	Hindu Law	A.G. Roy	1st ed	1963	Wadhwa and Company Nagpur	Indore
2546	Hindu Law	A. Shuklendra	1st ed	2002	Modern Law publications	Allahabad
2547	Hindu Law	S.K. Mitra	Millennium ed	2000	Orient publishing Co	New Delhi
2548	Hindu Law (principles of -)	D.F. Mulla	11th ed	1952	Eastern Law House	Calcutta
2549	Hindu Law (principles of -)	Mulla	15 ed Rept.	1986	N.M. Tripathi pvt Ltd	Bombay
2550	Hindu Law (principles of -)	Mulla	14th ed	1974	N.M. Tripathi pvt Ltd	Bombay

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2551	Hindu Law (principles of -)	Mulla	15th ed	1986	N.M. Tripathi pvt Ltd	Bombay
2552	Hindu Law (principles of -)	Mulla	15th ed	1986	N.M. Tripathi pvt Ltd	Bombay
2553	Hindu Law (principles of -)	Mulla	16th ed	1990	N.M. Tripathi pvt Ltd	Bombay
2554	Hindu Law (principles of)	Mulla	18th ed	2004	Butterworths	New Delhi
2555	Hindu Law (principles of)	Mulla	18th ed	2004	Butterworths	New Delhi
2556	Hindu Law (Supreme Court on -)	V.J. Rao	1st ed	1983	progressive Law publication	Hyderabad
2557	Hindu Law and the Constitution	A.M. Bhattacharjee	1st ed	1983	Eastern Law House	Calcutta
2558	Hindu Law and the Constitution	A.M. Bhattacharjee	1st ed	1983	Eastern Law House	Calcutta
2559	Hindu Law and the Constitution	A.M. Bhattacharjee	1st ed	1983	Eastern Law House	Calcutta
2560	Hindu Law and the Constitution	A.M. Bhattacharjee	1st ed	1983	Eastern Law House	Calcutta
2561	Hindu Law And Usage	Mayne	12th ed	1986	Bharat Law House	New Delhi
2562	Hindu Law Marriage and Divorce	D. Nandan	1st ed	1989	University Book Agency	Allahabad
2563	Hindu Law of Marriage and Divorce	H.S. Gour	1st ed	1977	Law publishers	Allahabad
2564	Hindu Marriage Act, 1955 (Cases and Materials on -)	p.K. Deb	1st ed	1991	Law Booksellers publisher	Lucknow
2565	hindu Religious & Charitable Endowments (Law of -)	V.K. Varadachari	2nd ed	1977	Eastern Book Company	Lucknow
2566	Hindu Undivided Family	S. Singh	1st ed	1982	Modern Law House	Allahabad
2567	Hire purchase Act	D.D. Seth	2nd ed	1979	Law publishers	Allahabad
2568	Homer : The Odyssey	NULL	NULL	2003	penuin Books Ltd.	enland
2569	Human Right (Law Relating to -)	NULL	11th ed	2006	Asia Law House	Hyderabad
2570	Human Right (Law relating to protection of)	p. Basu	1st ed Rept.	2004	Modern Law publications	Allahabad
2571	Human Right (Law Relating to the protection of -)	S.K. Awasthi	1st ed	2000	Orient publishing Co	New Delhi
2572	Human Right (Law Relating to the protection of -)	S.K. Awasthi	1st ed	2000	Orient publishing Co	New Delhi
2573	Human Rights	S.K. Awasthi	1st ed	2000	Orient publishing Co	New Delhi

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2574	Human Rights	S.K. Awasthi	1st ed	2000	Orient publishing Co	New Delhi
2575	Human Rights	S.R. Myneni	1st edition	2012	Asia Law House	Hyderabad
2576	Human Rights	S.R. Myneni	1st edition	2012	Asia Law House	Hyderabad
2577	Human Rights	S.R. Myneni	1st edition	2012	Asia Law House	Hyderabad
2578	Human Rights	S.R. Myneni	1st edition	2012	Asia Law House	Hyderabad
2579	Human Rights : Some Reflections	S. Rajkhowa	NULL	2006	North Eastern Law House	Guwahati
2580	Human Rights : Some Reflections	S. Rajkhowa	NULL	2006	North Eastern Law House	Guwahati
2581	Human Rights : Some Reflections	S. Rajkhowa	NULL	2006	North Eastern Law House	Guwahati
2582	Human Rights : Some Reflections	S. Rajkhowa	NULL	2006	North Eastern Law House	Guwahati
2583	Human Rights : Some Reflections	S. Rajkhowa	NULL	2006	North Eastern Law House	Guwahati
2584	Human Rights (Basic Documents on -)	NULL	1st ed	1971	Clarendonpress, Oxford	London
2585	Human Rights (Basic Documents on -)	NULL	4th ed	2002	Oxford University press	New York
2586	Human Rights (Dialectics & Dynamics of -)	V.R.K. Iyer	1st ed Rept	2000	Eastern Law House	Calcutta
2587	Human Rights (Dialectics & Dynamics of -)	V.R.K. Iyer	1st ed Rept	2000	Eastern Law House	Calcutta
2588	Human Rights (Law Relating to -)	B.L. Bansal	1st ed	2000	Capital Law House	Delhi
2589	Human Rights (Law Relating to protection of -)	p. Basu	1st ed Rept.	2004	Modern Law publications	Allahabad
2590	Human Rights (Seminar on _)	NULL	NULL	1980	ILA, Allahabad Centre	Allahabad
2591	Human Rights (Seminar on _)	NULL	NULL	1980	ILA, Allahabad Centre	Allahabad
2592	Human Rights (Seminar on _)	NULL	NULL	1980	ILA, Allahabad Centre	Allahabad
2593	Human Rights (Seminar on _)	NULL	NULL	1980	ILA, Allahabad Centre	Allahabad
2594	Human Rights (Seminar on Emplementation of -)	NULL	NULL	1981	American Centre, Calcutta	Calcutta
2595	Human Rights (The new universe of -)	J.S. Verma	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
2596	Human Rights (The new universe of -)	J.S. Verma	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
2597	Human Rights (The new universe of -)	J.S. Verma	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
2598	Human Rights and the Law	V.R.K. Iyer	1st ed	1984	Vedpal Law House	Indore

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2599	Human Rights Commission (National) Annual Report 2001-02	NULL	NULL	2002	National Human Rights Commission	New Delhi
2600	Human Rights in Constitutional Law	D.D. Basu	1st ed	1994	prentice Hall of India pvt. Ltd.	New Delhi
2601	Human Rights to Equality (Legal Aid)	S. Singh	1st ed	1998	Deep & Deep publications	New Delhi
2602	Human Rights Year-book	NULL	NULL	1989	International Institute of Human Rights Society	New Delhi
2603	Immoral Traffic (prevention) Act	B.R. Beotra	4th ed	1993	Law Book Company (p) Ltd.	Allahabad
2604	Immoral Traffic (prevention) Act, 1956 (With State Rules)	B.R. Beotra	5th ed	1996	Law Book Company (p) Ltd.	Allahabad
2605	Immoral Traffic (Suppression of) In Women And Girls Act, 1956	B.R. Beotra	2nd Ed	1975	Law Book Co	Allahabad
2606	Immoral Traffic in Women & Girls Act, (Suppression of -)	B.R. Beotra	3rd ed	1981	Law Book Co	Allahabad
2607	Immoral Trffic (prevention) Act, 1956	B.R. Beotra	4th ed	1993	Law Book Company (p) Ltd.	Allahabad
2608	Income Tax (Indian) Law and practice	S. Bhattacharya	12th ed	1978	Nababharat publishers	Calcutta
2609	Income Tax (Law and practice of _)	D. Vyas	9th ed	2004	Butterworths	New Delhi
2610	Income Tax (Law and practice of _)	D. Vyas	9th ed	2004	Butterworths	New Delhi
2611	Income Tax (Law of _)	A. Shuklendra	2nd ed	1995	Modern Law publications	Lucknow
2612	Income Tax (Law of _)	A. Shuklendra	2nd ed	1995	Modern Law publications	Lucknow
2613	Income Tax (Law of _)	A. Shuklendra	2nd ed	1995	Modern Law publications	Lucknow
2614	Income Tax (Law of _)	A. Shuklendra	2nd ed	1995	Modern Law publications	Lucknow
2615	Income Tax (Law of)	A. Shuklendra	2nd ed	1994	Modern Law publications	Allahabad
2616	Income Tax (Law of)	A. Shuklendra	2nd ed	1994	Modern Law publications	Allahabad
2617	Income Tax (Law of)	A. Shuklendra	2nd ed	1994	Modern Law publications	Allahabad
2618	Income Tax (Law of)	A. Shuklendra	2nd ed	1994	Modern Law publications	Allahabad
2619	Income Tax Act	Taxmann	1st ed	1999	Taxmann publications pvt. Ltd.	New Delhi

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2620	Income Tax Act	Taxmann	1st ed	1999	Taxmann publications pvt. Ltd.	New Delhi
2621	Income Tax Act	Taxmann	1st ed	1989	Taxmann publications pvt. Ltd.	Delhi
2622	Income Tax Act	Taxmann	1st ed	1989	Taxmann publications pvt. Ltd.	Delhi
2623	Income Tax Act	Taxmann	1st ed	1989	Taxmann publications pvt. Ltd.	Delhi
2624	Income Tax Act	Taxmann	1990 ed	1990	Taxmann publications pvt. Ltd.	Delhi
2625	Income Tax Act	Taxmann	1990 ed	1990	Taxmann publications pvt. Ltd.	Delhi
2626	Income Tax Act	Taxmann	1990 ed	1990	Taxmann publications pvt. Ltd.	Delhi
2627	Income Tax Act	Taxmann	NULL	1992	Taxmann publications pvt. Ltd.	Delhi
2628	Income Tax Act	Taxmann	2000 ed	2000	Taxmann publications pvt. Ltd.	Delhi
2629	Income Tax Act	Taxmann	2000 ed	2000	Taxmann publications pvt. Ltd.	Delhi
2630	Income Tax Act	Taxmann	2003 ed	2003	Taxmann publications pvt. Ltd.	Delhi
2631	Income Tax Act	Taxmann	2003 ed	2003	Taxmann publications pvt. Ltd.	Delhi
2632	Income Tax Act	NULL	51st ed	2007	Taxmann publications pvt. Ltd.	New Delhi
2633	Income Tax Act	NULL	51st ed	2007	Taxmann publications pvt. Ltd.	New Delhi
2634	Income Tax Act	NULL	54th ed.	2010	Taxmann publications pvt. Ltd.	New Delhi
2635	Income Tax Act	NULL	54th ed.	2010	Taxmann publications pvt. Ltd.	New Delhi
2636	Income Tax Act	NULL	54th ed.	2010	Taxmann publications pvt. Ltd.	New Delhi
2637	Income Tax Act (Hand book to _)	Taxmann	NULL	1990	Taxmann publications pvt. Ltd.	Delhi
2638	Income Tax Act (Hand book to _)	Taxmann	NULL	1990	Taxmann publications pvt. Ltd.	Delhi

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2639	Income Tax Act (Handbook to)	Taxmann	1st ed	1990	Taxmann publications pvt. Ltd.	Delhi
2640	Income Tax Act (Handbook to _)	Taxmann	1st ed	1992	Taxmann publications pvt. Ltd.	Delhi
2641	Income Tax act (Law and practice of _)	Taxmann	1st ed	1999	Taxmann publications pvt. Ltd.	New Delhi
2642	Income Tax act (Law and practice of _)	Taxmann	1st ed	1999	Taxmann publications pvt. Ltd.	New Delhi
2643	Income Tax act (Law and practice of _)	Taxmann	1st ed	1999	Taxmann publications pvt. Ltd.	New Delhi
2644	Income Tax act (Law and practice of _)	Taxmann	1st ed	1999	Taxmann publications pvt. Ltd.	New Delhi
2645	Income Tax Act,1961	NULL	2nd ed	1995	Eastern Book Company	Lucknow
2646	Income Tax Act,1961	NULL	22nd ed	1983	Central Law Agency	Allahabad
2647	Income Tax Guidelines and Mini Ready Reckoner	N.K. Jain	25th Revd. ed	1998	Nabhi publications	New Delhi
2648	Income Tax in India (Law of _)	V.S. Sundaram	12th ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
2649	Income Tax in India (Law of _)	V.S. Sundaram	12th ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
2650	Income Tax in India (Law of _)	V.S. Sundaram	12th ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
2651	Income Tax in India (Law of _)	V.S. Sundaram	12th ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
2652	Income Tax in India (Law of _)	V.S. Sundaram	12th ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
2653	Income Tax in India (Law of)	V.S. Sundaram	11th ed Rept.	1982	Law publishers	Allahabad
2654	Income Tax in India (Law of)	V.S. Sundaram	11th ed Rept.	1982	Law publishers	Allahabad
2655	Income Tax in India (Law of)	V.S. Sundaram	11th ed Rept.	1982	Law publishers	Allahabad
2656	Income Tax in India (Law of)	V.S. Sundaram	11th ed Rept.	1982	Law publishers	Allahabad
2657	Income Tax on Salaries (Guide to -)	T.V.R. Satya prasad	8th ed	2008	Asia Law House	Hyderabad
2658	Income Tax Rules	Taxmann	1st ed	1992	Taxmann publications pvt. Ltd.	Delhi
2659	Income Tax Rules	Taxmann	35th ed	2000	Taxmann publications pvt. Ltd.	Delhi
2660	Income Tax Rules	Taxmann	35th ed	2000	Taxmann publications pvt. Ltd.	Delhi
2661	Index to Case law	B.L. Goswamy	2nd ed	1976	Jain Law Agency	Chandigarh

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2662	Index to Case law	B.L. Goswamy	2nd ed	1976	Jain Law Agency	Chandigarh
2663	Index to Case Law (1996-1999)	J.C. Arora	1st ed	2000	punjab Law Agency	Chandigarh
2664	Index to Case Law (1996-1999)	J.C. Arora	1st ed	2000	punjab Law Agency	Chandigarh
2665	Index to Case Law (1996-1999)	J.C. Arora	1st ed	2000	punjab Law Agency	Chandigarh
2666	Index to Case Law (1996-1999)	J.C. Arora	1st ed	2000	punjab Law Agency	Chandigarh
2667	Index to Case Law (1996-1999)	J.C. Arora	1st ed	2000	punjab Law Agency	Chandigarh
2668	Index to Case Law (1996-1999)	J.C. Arora	1st ed	2000	punjab Law Agency	Chandigarh
2669	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2670	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2671	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2672	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2673	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2674	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2675	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2676	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2677	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2678	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2679	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2680	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2681	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2682	Indian Appeals	E.F. Moore	NULL	1980	University press	Calcutta
2683	Indian Constitutional Law	M p Jain	5th ed.	2003	Wadhwa and Company Nagpur	New Delhi
2684	Indian Constitutional Law	M p Jain	5th ed.	2003	Wadhwa and Company Nagpur	New Delhi
2685	Indian penal Code	Ratanlal	29th ed Rept.	2003	Wadhwa and Company Nagpur	Nagpur
2686	Indian penal Code	Ratanlal & Dhirajlal	32nd edn.	2010	LEXIS NEXIS	Nagpur
2687	Indian penal Code	Ratanlal & Dhirajlal	32nd edn.	2010	LEXIS NEXIS	Nagpur
2688	Indian penal Code	Ratanlal & Dhirajlal	32nd edn.	2010	LEXIS NEXIS	Nagpur
2689	Indian presidency : Constitution Law & practice	Subash C. Kashyap	NULL	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
2690	Indian presidency : Constitution Law & practice	Subash C. Kashyap	NULL	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
2691	Indian presidency : Constitution Law & practice	Subash C. Kashyap	NULL	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
2692	Indian presidency : Constitution Law & practice	Subash C. Kashyap	NULL	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
2693	Indian Stamp Act	M.N. Basu	9th Edition	2012	Orient publishing Co	New Delhi
2694	Indian Stamp Act	M.N. Basu	9th Edition	2012	Orient publishing Co	New Delhi

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2695	Indian Stamp Act	M.N. Basu	9th Edition	2012	Orient publishing Co	New Delhi
2696	Individual In International Law (Rights And Status of -)	T.R. Subramanya	1st ed	1984	Deep & Deep publications	New Delhi
2697	Industrial And Labour Laws	A. Sachdeva	1st ed	1999	Rajasthan Law House	Jodhpur
2698	Industrial And Labour Laws	A. Sachdeva	1st ed	1999	Rajasthan Law House	Jodhpur
2699	Industrial Disputes (Law of -)	O.p. Malhotra	4th ed	1985	N.M. Tripathi pvt Ltd	Bombay
2700	Industrial Disputes (Law of -)	O.p. Malhotra	4th ed	1985	N.M. Tripathi pvt Ltd	Bombay
2701	Industrial Disputes (Law of -)	O.p. Malhotra	4th ed	1985	N.M. Tripathi pvt Ltd	Bombay
2702	Industrial Disputes (Law of -)	O.p. Malhotra	4th ed	1985	N.M. Tripathi pvt Ltd	Bombay
2703	Industrial Disputes (The Law of -)	O.p. Malhotra	6th ed	2004	Butterworths	New Delhi
2704	Industrial Disputes (The Law of -)	O.p. Malhotra	6th ed	2004	Butterworths	New Delhi
2705	Industrial Disputes (The Law of -)	O.p. Malhotra	6th ed	2004	Butterworths	New Delhi
2706	Industrial Disputes (The Law of -)	O.p. Malhotra	6th ed	2004	Butterworths	New Delhi
2707	Industrial Disputes Act	K.D. Srivastava	3rd ed	1966	Eastern Book Company	Lucknow
2708	Industrial Disputes Act , 1947	S. Malik	1st ed Rept.	1999	Rajasthan Law House	Jodhpur
2709	Industrial Law	p.L. Malik	11th Ed.	1974	Eastern Book Company	Lucknow
2710	Industrial Laws (A study of Labour &)	M.Y. Khan	1st ed	1989	Metropolitan Book Co (p) Ltd.	New Delhi
2711	Information And Law (Right to)	p.S. Narayana	2nd ed	2006	Gogia Law Agency	Hyderabad
2712	Information And Law (Right to)	p.S. Narayana	2nd ed	2006	Gogia Law Agency	Hyderabad
2713	Information Gleaner	L. Jain	1st ed	2006	Capital Law House	Delhi
2714	Information Technology (Cyber Law) (Law of)	Taxmann	1st ed	2000	Taxmann Allied Services pvt. Ltd.	New Delhi
2715	Injunction Ready Referencer	A. Subzwari	2nd ed	1998	Ashok Grover & Sons	Aurungabad
2716	Injunctions (Law of -)	C.M. Row	4th ed	1976	Law Book Co	Allahabad
2717	Injunctions (Law of -)	C.M. Row	4th ed	1976	Law Book Co	Allahabad
2718	Injunctions (Law of -)	Nelson	2nd ed	1983	Law publishers	Allahabad
2719	Injunctions (Law of -)	C.M. Row	7th ed	1994	Law Book Company (p) Ltd.	Allahabad
2720	Injunctions (Law of -)	C.M. Row	7th ed	1994	Law Book Company (p) Ltd.	Allahabad

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2721	Injunctions (Law of)	V.S. Sohoni	2nd ed	2000	premier publishing Company	Allahabad
2722	Injunctions (Law of)	N D Basu	5th ed	1999	Kamal Law House	Calcutta
2723	Injunctions (Law of)	G.S. Gupta	5th ed Rept.	1999	Orient publishing Co	Allahabad
2724	Injunctions (Law Relating to)	J.G. Woodroffe	5th ed Revd.	1988	S.C. Sarkar & Sons pvt. Ltd.	Calcutta
2725	Injuntions (Law of -)	C.M. Row	6th ed Revd.	1985	Law Book Company (p) Ltd.	Allahabad
2726	Injuntions (Law of -)	C.M. Row	6th ed Revd.	1985	Law Book Company (p) Ltd.	Allahabad
2727	Injuntions (Stay Orders And Temporary -)	K.S. Chaudhari	2nd Ed	1992	Maheshwari Law publishers	Jaipur
2728	Insurance (Landmark Judgments on)	M.B. Shah	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
2729	Insurance (Landmark Judgments on)	M.B. Shah	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
2730	Insurance (Law of)	B.N.Benerjee	4th ed	1994	Law Book Company (p) Ltd.	Allahabad
2731	Insurance (Law of)	B.N.Benerjee	4th ed	1994	Law Book Company (p) Ltd.	Allahabad
2732	Intellectual property	W.R. Cornish	2nd ed	1989	Universal Law publishing Co. pvt. Ltd.	New Delhi
2733	Intellectual property (Cases And Materials on)	W.R. Cornish	2nd ed	2004	Universal Law publishing Co. pvt. Ltd.	New Delhi
2734	Intellectual property (Cases And Materials on)	W.R. Cornish	2nd ed	2004	Universal Law publishing Co. pvt. Ltd.	New Delhi
2735	Intellectual property Law In India	p.S. Narayana	1st ed	2001	Gogia Law Agency	Hyderabad
2736	Intellectual property Law In India	p.S. Narayana	1st ed	2001	Gogia Law Agency	Hyderabad
2737	Intellectual property Law In India	p.S. Narayana	1st ed	2001	Gogia Law Agency	Hyderabad
2738	Intellectual property Law In India	p.S. Narayana	1st ed	2001	Gogia Law Agency	Hyderabad
2739	International Law	M.N. Shaw	5th ed	2007	Cambridge University press	New York
2740	International Law	Starke	NULL	2007	Oxford University press	New York
2741	International Law (Indian private)	R.S. Chavan	1st ed	1982	Sterling publishers pvt. Ltd.	Jalandhar
2742	International Law (private)	Cheshire	9th ed	1974	Eastern Law House	Calcutta
2743	International Law (private)	Cheshire	11th ed	1987	Butterworths	London

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2744	International Law (private)	Cheshire	13th ed	1999	Butterworths	London
2745	International Law and Human Rights	K.C. Joshi	2nd edition	2012	Eastern Book Company	Lucknow
2746	International Law and Human Rights	K.C. Joshi	2nd edition	2012	Eastern Book Company	Lucknow
2747	International Law and Human Rights	K.C. Joshi	2nd edition	2012	Eastern Book Company	Lucknow
2748	International Law and Human Rights	K.C. Joshi	2nd edition	2012	Eastern Book Company	Lucknow
2749	Interpretation (Legislation and -)	J. Swarup	2nd ed Revd.	1974	Dandewal publishing House	Allahabad
2750	Interpretation (Legislation and -)	J. Swarup	2nd ed Revd.	1974	Dandewal publishing House	Allahabad
2751	Intestate & Testamentary Succession (Law of)	p. Diwan	3rd ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
2752	Jhala & Raju's Medical Jurisprudence	Jhala, R.M.	6th edition	1997	Eastern Book Company	Lucknow
2753	Jhala & Raju's Medical Jurisprudence	Jhala, R.M.	6th edition	1997	Eastern Book Company	Lucknow
2754	Jhala & Raju's Medical Jurisprudence	Jhala, R.M.	6th edition	1997	Eastern Book Company	Lucknow
2755	Judicial Dictionary	Stroud	4th ed	1971	Sweet & Maxwell	London
2756	Judicial Dictionary	Stroud	4th ed	1971	Sweet & Maxwell	London
2757	Judicial Dictionary	Stroud	4th ed	1971	Sweet & Maxwell	London
2758	Judicial Dictionary	Stroud	4th ed	1971	Sweet & Maxwell	London
2759	Judicial Dictionary	Stroud	4th ed	1971	Sweet & Maxwell	London
2760	Judicial Dictionary	Stroud	5th ed	1986	Sweet & Maxwell	London
2761	Judicial Dictionary	Stroud	5th ed	1986	Sweet & Maxwell	London
2762	Judicial Dictionary	Stroud	5th ed	1986	Sweet & Maxwell	London
2763	Judicial Dictionary	Stroud	5th ed	1986	Sweet & Maxwell	London
2764	Judicial Dictionary	Stroud	5th ed	1986	Sweet & Maxwell	London
2765	Judicial Dictionary	K.J. Aiyar	11th ed	1992	Law Book Company (p) Ltd.	Allahabad
2766	Judicial Dictionary	L.p. Singh	2nd ed	2001	Orient publishing Co	New Delhi
2767	Judicial Dictionary	K.J. Aiyar	9th ed	1984	Law Book Co	Allahabad
2768	Judicial Dictionary	K.J. Aiyar	8th ed	1980	Law Book Co	Allahabad
2769	Judicial Dictionary of Words & phrases	Stroud	5th ed	1993	Sweet & Maxwell	London
2770	Judicial Dictionary of Words & phrases	Stroud	5th ed	1993	Sweet & Maxwell	London
2771	Judicial Education and Training	N.R.M. Menon	1st ed	2000	S.C. Sarkar & Sons pvt. Ltd.	Calcutta
2772	Judicial power and Judicial Review	C.p. Singh	1st edition	2012	Eastern Book Company	Lucknow
2773	Judicial power and Judicial Review	C.p. Singh	1st edition	2012	Eastern Book Company	Lucknow
2774	Judicial power and Judicial Review	C.p. Singh	1st edition	2012	Eastern Book Company	Lucknow

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2775	Judicial power and Judicial Review	C.p. Singh	1st edition	2012	Eastern Book Company	Lucknow
2776	Judicial process (Nature of the)	B.N. Cardozo	4th ed Rept.	2002	Universal Law publishing Co. pvt. Ltd.	Delhi
2777	Judicial Review of public Actions	F. Karim	1st ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
2778	Judicial Review of public Actions	F. Karim	1st ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
2779	Juisprudence	R.W.M. Dias	5th ed	1985	Butterworths	London
2780	Jurisprudence (Holland on)	T.E. Holland	13th ed Rept.	2004	Universal Law publishing Co. pvt. Ltd.	New Delhi
2781	Jurisprudence (Holland on)	T.E. Holland	13th ed Rept.	2004	Universal Law publishing Co. pvt. Ltd.	New Delhi
2782	Jurisprudence (Holland on)	T.E. Holland	13th ed Rept.	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
2783	Jurisprudence (Origins of Muhammadan)	J. Schacht	1st ed rept	1979	Clarendonpress, Oxford	Oxford
2784	Jurisprudence (Salmond on)	p.J. Fitzgerald	12th ed Rept.	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
2785	Jurisprudence (Salmond on)	p.J. Fitzgerald	12th ed	1966	Sweet & Maxwell	London
2786	Jurisprudence And Legal Theory	K.p. Chakravati	1st ed	1989	Eastern Law House	Calcutta
2787	Jurisprudence Determined (province of)	J. Austin	1st ed Rept.	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
2788	Justice Courts and Delays	A. Mohan	NULL	2009	Universal Law publishing Co. pvt. Ltd.	New Delhi
2789	Justice Courts and Delays	A. Mohan	NULL	2009	Universal Law publishing Co. pvt. Ltd.	New Delhi
2790	Justice Courts and Delays	A. Mohan	NULL	2009	Universal Law publishing Co. pvt. Ltd.	New Delhi
2791	Justice Courts and Delays	A. Mohan	NULL	2009	Universal Law publishing Co. pvt. Ltd.	New Delhi
2792	Justice Courts and Delays	A. Mohan	NULL	2009	Universal Law publishing Co. pvt. Ltd.	New Delhi
2793	Justice for Women	A.S. Anand	NULL	2008	Universal Law publications	Delhi
2794	Juvenile Correctional Institutions (Administration of -)	S.K. Mukherjee	1st ed	1974	Sterling publishers pvt. Ltd.	Jalandhar

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2795	Juvenile Justice (Care And protection of Children) Act, 2000	K.S. Varma	1st ed	2002	Rajpal And Company	Allahabad
2796	Juvenile Justice Act	S. Nalwa & H.D. Kohli	NULL	2011	Universal Law publishing Co. pvt. Ltd.	New Delhi
2797	Juvenile Justice Act	S. Nalwa & H.D. Kohli	NULL	2011	Universal Law publishing Co. pvt. Ltd.	New Delhi
2798	Juvenile Justice Act, 1986	k. Rani	1st ed	2001	Alia Law Agency	Allahabad
2799	Juvenile Justice Act, 1986	k. Rani	1st ed	2001	Alia Law Agency	Allahabad
2800	Juvenile Justice Act, 1986	k. Rani	1st ed	2001	Alia Law Agency	Allahabad
2801	Kargil from surprise to victory	V.p. Malik	1st ed	2006	Harper Collins publishers India	New Delhi
2802	Key to Supreme Court Judgments 1950-1987	p.A.R. Sarma	1st ed	1988	Creative Trading Corporation	Hyderabad
2803	Key to Supreme Court Judgments 1950-1987	p.A.R. Sarma	1st ed	1988	Creative Trading Corporation	Hyderabad
2804	Key to Supreme Court Judgments 1950-1992	V. R. Manohar	1st ed	1993	All India Reporter pvt Ltd	Nagpur
2805	Key to Supreme Court Judgments 1950-1992	V. R. Manohar	1st ed	1993	All India Reporter pvt Ltd	Nagpur
2806	Labour & Service Digest 1985	V. R. Manohar	NULL	1986	All India Reporter pvt Ltd	Bombay
2807	Labour & Service Digest 1986	V. R. Manohar	NULL	1987	All India Reporter pvt Ltd	Bombay
2808	Labour and Service Digest 1984	V. R. Manohar	NULL	1985	All India Reporter pvt Ltd	Bombay
2809	Labour Law Journal Digest 1949-1965	NULL	NULL	1977	Wadhwa and Company Nagpur	Nagpur
2810	Labour Law Journal Digest 1949-1965	NULL	NULL	1977	Wadhwa and Company Nagpur	Nagpur
2811	Labour Law Journal Digest 1949-1965	NULL	NULL	1977	Wadhwa and Company Nagpur	Nagpur
2812	Labour Law Journal Digest 1949-1965	NULL	NULL	1977	Wadhwa and Company Nagpur	Nagpur
2813	Labour Law Journal Digest 1966-1975	NULL	NULL	1975	Wadhwa and Company Nagpur	Nagpur
2814	Labour Law Journal Digest 1966-1975	NULL	NULL	1975	Wadhwa and Company Nagpur	Nagpur
2815	Labour Law Journal Digest 1966-1975	NULL	NULL	1975	Wadhwa and Company Nagpur	Nagpur
2816	Labour Law Judgments Digest 1976-1982	NULL	NULL	1982	Wadhwa and Company Nagpur	Nagpur
2817	Labour Laws (Employers Rights Under _)	H.L. Kumar	1st ed Revd.	1997	Universal Law publishing Co. pvt. Ltd.	Delhi

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2818	Labour Management , Misconducts, Charge Sheets and Enquiries	H.L. Kumar	3rd ed	1984	Metropolitan Book Co (p) Ltd.	New Delhi
2819	Labour Manual Containing 26 Important Labour Act & Rules	J. Lal	2nd ed	1977	Delhi Law House	Allahabad
2820	Land Acquisition & Compensation	S. Row	7th ed	1992	Law Book Company (p) Ltd.	Allahabad
2821	Land Acquisition & Compensation	S. Row	7th ed	1992	Law Book Company (p) Ltd.	Allahabad
2822	Land Acquisition Act	H. Beverley	8th ed	1994	Law publishers (India) pvt. Ltd.	Allahabad
2823	Land Acquisition Act	H. Beverley	8th ed	1994	Law publishers (India) pvt. Ltd.	Allahabad
2824	Land Acquisition and Compensation (Law of -)	V. G. Ramachandran	5th ed	1972	Eastern Book Company	Lucknow
2825	Land Acquisition and Compensation (Law of -)	V. G. Ramachandran	5th ed	1972	Eastern Book Company	Lucknow
2826	Land Acquisition and Compensation (Law of -)	V. G. Ramachandran	5th ed	1972	Eastern Book Company	Lucknow
2827	Land Acquisition and Compensation (Law of -)	V. G. Ramachandran	5th ed	1972	Eastern Book Company	Lucknow
2828	Land Acquisition and Compensation (Law of -)	V. G. Ramachandran	7th ed	1986	Eastern Book Company	Lucknow
2829	Land Acquisition and Compensation (Law of -)	V. G. Ramachandran	7th ed	1986	Eastern Book Company	Lucknow
2830	Land Acquisition and Compensation (Law of -)	V. G. Ramachandran	2nd ed	1962	Eastern Book Company	Lucknow
2831	Land Acquisition And Compensation (Law of -)	A.B. puranik	3rd ed	2000	Orient publishing Co	Allahabad
2832	Land Acquisition And Compensation (Law of -)	A.B. puranik	3rd ed	2000	Orient publishing Co	Allahabad
2833	Land Acquisition in India	p.K. Sarkar	1st ed Rept	2002	Eastern Law House	Kolkata
2834	Land Acquisition in India	p.K. Sarkar	1st ed Rept	2002	Eastern Law House	Kolkata
2835	Land Acquisition in India	B.L. Bansal	1st ed	2004	Capital Law House	Delhi
2836	Land Acquisition in India	B.L. Bansal	1st ed	2004	Capital Law House	Delhi
2837	Land Acquisition in India	B.L. Bansal	1st ed	2004	Capital Law House	Delhi
2838	Land Acquisition in India	O.p. Aggarwala	5th ed	1988	University Book Agency	Allahabad

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2839	Land Ceiling (Urban) and Regulations Act	B. Malik	2nd ed	1983	Law publishers	Allahabad
2840	Land Disputes And Criminal Law	K.S. Chaudhari	1st ed	1993	Maheshwari Law publishers	Jaipur
2841	Land Reforms promise & performance	M.L. Shrimal	1st ed	1985	Metropolitan Book Co (p) Ltd.	New Delhi
2842	Land Reforms promise & performance	M.L. Shrimal	1st ed	1985	Metropolitan Book Co (p) Ltd.	New Delhi
2843	Land Reforms promise & performance	M.L. Shrimal	1st ed	1985	Metropolitan Book Co (p) Ltd.	New Delhi
2844	Land Revenue & Tenancy Laws (Supreme Court on)	K.L. Shethi	1st ed	1983	The Lawyers Home	Indore
2845	Land Revenue And Tenancy Laws	K.L. Shethi	1st ed	1983	The Lawyers Home	Indore
2846	Land Revenue Law of Uttar pradesh	G.D. Singh	1st ed	1953	Eastern Book Company	Lucknow
2847	Lands & peoples	NULL	NULL	2001	Grolier Educational	Conneeticut
2848	Lands & peoples	NULL	NULL	2001	Grolier Educational	Conneeticut
2849	Lands & peoples	NULL	NULL	2001	Grolier Educational	Conneeticut
2850	Lands & peoples	NULL	NULL	2001	Grolier Educational	Conneeticut
2851	Lands & peoples	NULL	NULL	2001	Grolier Educational	Conneeticut
2852	Lands & peoples	NULL	NULL	2001	Grolier Educational	Conneeticut
2853	Latin Maxims	L. Trayner	4th ed Rept.	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
2854	Latin Maxims	L. Trayner	4th ed Rept.	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
2855	Law Dictionary (Encyclopaedic)	A.R. Biswas	2nd ed	1982	Eastern Law House	Calcutta
2856	Law Dictionary (enlish - Hindi)	NULL	5th ed	2004	Hari Law Agency	Lucknow
2857	Law Lexicon	Venkataramaiya	1st ed	1975	Delhi Law House	Allahabad
2858	Law Lexicon	Venkataramaiya	1st ed	1975	Delhi Law House	Allahabad
2859	Law Lexicon	T.p. Mukherjee	3rd ed	1982	Central Law Agency	Allahabad
2860	Law Lexicon	T.p. Mukherjee	3rd ed	1982	Central Law Agency	Allahabad
2861	Law Lexicon	Wharton	14th ed	2003	Universal Law publishing Co. pvt. Ltd.	Delhi

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2862	Law Lexicon	Wharton	14th ed	2003	Universal Law publishing Co. Pvt. Ltd.	Delhi
2863	Law Lexicon	p.R. Aiyar	2nd ed Rept.	2002	Wadhwa and Company Nagpur	New Delhi
2864	Law Lexicon	p.R. Aiyar	2nd ed Rept.	2002	Wadhwa and Company Nagpur	New Delhi
2865	Law Lexicon and Legal Maxims	Venkataramaiya	2nd ed	1980	Delhi Law House	Allahabad
2866	Law Lexicon and Legal Maxims	Venkataramaiya	2nd ed	1980	Delhi Law House	Allahabad
2867	Law Lexicon and Legal Maxims	Venkataramaiya	2nd ed	1980	Delhi Law House	Allahabad
2868	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed	1986	Delhi Law House	Delhi
2869	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed	1986	Delhi Law House	Delhi
2870	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed	1986	Delhi Law House	Delhi
2871	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed	1986	Delhi Law House	Delhi
2872	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1991	Law publishers (India) Pvt. Ltd.	Allahabad
2873	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1991	Law publishers (India) Pvt. Ltd.	Allahabad
2874	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1991	Law publishers (India) Pvt. Ltd.	Allahabad
2875	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1991	Law publishers (India) Pvt. Ltd.	Allahabad
2876	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1991	Law publishers (India) Pvt. Ltd.	Allahabad
2877	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1991	Law publishers (India) Pvt. Ltd.	Allahabad
2878	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1991	Law publishers (India) Pvt. Ltd.	Allahabad
2879	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1991	Law publishers (India) Pvt. Ltd.	Allahabad
2880	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1991	Law publishers (India) Pvt. Ltd.	Allahabad
2881	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1991	Law publishers (India) Pvt. Ltd.	Allahabad
2882	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1991	Law publishers (India) Pvt. Ltd.	Allahabad
2883	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1991	Law publishers (India) Pvt. Ltd.	Allahabad
2884	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1999	Law publishers (India) Pvt. Ltd.	Allahabad
2885	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1999	Law publishers (India) Pvt. Ltd.	Allahabad
2886	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1999	Law publishers (India) Pvt. Ltd.	Allahabad
2887	Law Lexicon with Legal Maxims	Venkataramaiya	2nd ed Rept.	1999	Law publishers (India) Pvt. Ltd.	Allahabad
2888	Law Lexicon with Legal Maxims	Venkataramaiya	2nd Ed.	2000	Law publishers (India) Pvt. Ltd.	Allahabad
2889	Law Lexicon with Legal Maxims	Venkataramaiya	2nd Ed.	2000	Law publishers (India) Pvt. Ltd.	Allahabad

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2890	Law Lexicon with Legal Maxims	Venkataramaiya	2nd Ed.	2000	Law publishers (India) pvt. Ltd.	Allahabad
2891	Law Lexicon with Legal Maxims	Venkataramaiya	2nd Ed.	2000	Law publishers (India) pvt. Ltd.	Allahabad
2892	Law of Acquisition of Land	p.K. Sarkar	3rd edition	2012	Eastern Law House	New Delhi
2893	Law of Acquisition of Land	p.K. Sarkar	3rd edition	2012	Eastern Law House	New Delhi
2894	Law of Acquisition of Land	p.K. Sarkar	3rd edition	2012	Eastern Law House	New Delhi
2895	Law of Adverse possession	M. Ramamurti	6th edition	2013	Delhi Law House	Delhi
2896	Law of Adverse possession	M. Ramamurti	6th edition	2013	Delhi Law House	Delhi
2897	Law of Adverse possession	M. Ramamurti	6th edition	2013	Delhi Law House	Delhi
2898	Law of Adverse possession	p.S. Narayana	1st Edition	2013	Gogia Law Agency	Hyderabad
2899	Law of Adverse possession	p.S. Narayana	1st Edition	2013	Gogia Law Agency	Hyderabad
2900	Law of Adverse possession	p.S. Narayana	1st Edition	2013	Gogia Law Agency	Hyderabad
2901	Law of Affidavits	S. parameswaran	NULL	2008	Universal Law publications	Delhi
2902	Law Of Arbitration	S.D. Singh	6th ed	1972	Eastern Book Company	Lucknow
2903	Law of Arbitration	S.D. Singh	8th ed	1980	Eastern Book Company	Lucknow
2904	Law of Arbitration	R. S. Bachawat	1st ed	1983	Law Report pvt. Ltd.	Calcutta
2905	Law of Arbitration & Concilation	N.D. Basu	12th Edition	2012	Orient publishing Co	New Delhi
2906	Law of Arbitration & Concilation	N.D. Basu	12th Edition	2012	Orient publishing Co	New Delhi
2907	Law of Arbitration & Concilation	N.D. Basu	12th Edition	2012	Orient publishing Co	New Delhi
2908	Law of Arbitration & Concilation	Avtar Singh	10th Edition	2013	Eastern Book Company	Lucknow
2909	Law of Arbitration & Concilation	Avtar Singh	10th Edition	2013	Eastern Book Company	Lucknow
2910	Law of Arbitration & Concilation	Avtar Singh	10th Edition	2013	Eastern Book Company	Lucknow
2911	Law of Arms & Explosives	Malik	2nd Edition	2013	Delhi Law House	Delhi
2912	Law of Arms & Explosives	Malik	2nd Edition	2013	Delhi Law House	Delhi
2913	Law of Arms & Explosives	Malik	2nd Edition	2013	Delhi Law House	Delhi
2914	Law of Arms and Explossives	Saxena & Gaur	10th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2915	Law of Arms and Explossives	Saxena & Gaur	10th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2916	Law of Arms and Explossives	Saxena & Gaur	10th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2917	Law of Bail, Bonds, Arrest, Custody	D. Dhamija	Reprint	2011	LEXIS NEXIS	Nagpur

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2918	Law of Bails, Bonds, Arrest & Custody	A. Dhamija	Reprint 2011	2011	LEXIS NEXIS	Nagpur
2919	Law of Bails, Bonds, Arrest & Custody	A. Dhamija	Reprint 2011	2011	LEXIS NEXIS	Nagpur
2920	Law of Contempt	p.S. Narayana	6th edition	2012	Asia Law House	Hyderabad
2921	Law of Contempt	p.S. Narayana	6th edition	2012	Asia Law House	Hyderabad
2922	Law of Contempt	p.S. Narayana	6th edition	2012	Asia Law House	Hyderabad
2923	Law of Contempt	p.S. Narayana	6th edition	2012	Asia Law House	Hyderabad
2924	Law of Contract	T K Mukherjee	1st ed	2000	premier publishing Company	Allahabad
2925	Law of Contract	T K Mukherjee	1st ed	2000	premier publishing Company	Allahabad
2926	Law of Court Fees	M.N. Basu	12th edition	2012	Orient publishing Co	New Delhi
2927	Law of Court Fees	M.N. Basu	12th edition	2012	Orient publishing Co	New Delhi
2928	Law of Court Fees	M.N. Basu	12th edition	2012	Orient publishing Co	New Delhi
2929	Law of Crimes	Shamsul Huda	NULL	2011	Eastern Book Company	Lucknow
2930	Law of Crimes	Shamsul Huda	NULL	2011	Eastern Book Company	Lucknow
2931	Law of Defamation , Damages, Malicious prosecution	B.N. Mehrotra	7th edition	2013	Delhi Law House	Delhi
2932	Law of Defamation , Damages, Malicious prosecution	B.N. Mehrotra	7th edition	2013	Delhi Law House	Delhi
2933	Law of Defamation , Damages, Malicious prosecution	B.N. Mehrotra	7th edition	2013	Delhi Law House	Delhi
2934	Law of Easements and Licences	B.B. Katiyar	14th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
2935	Law of Easements and Licences	B.B. Katiyar	14th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
2936	Law of Easements and Licences	B.B. Katiyar	14th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
2937	Law of Easements and Licences	B.B. Katiyar	14th edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
2938	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2939	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2940	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2941	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2942	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2943	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2944	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2945	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi

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2946	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2947	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2948	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2949	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2950	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2951	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2952	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2953	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2954	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2955	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2956	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2957	Law of Evidence	C.D. Field	13th edition	2013	Delhi Law House	Delhi
2958	Law of Forests in India	R.N. Choudhry	3rd Edition	2013	Orient publishing Co	New Delhi
2959	Law of Forests in India	R.N. Choudhry	3rd Edition	2013	Orient publishing Co	New Delhi
2960	Law of Forests in India	R.N. Choudhry	3rd Edition	2013	Orient publishing Co	New Delhi
2961	Law of Injunctions	Nelson	7th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2962	Law of Injunctions	Nelson	7th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2963	Law of Injunctions	Nelson	7th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2964	Law of Injunctions	Nelson	7th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2965	Law of Injunctions	Nelson	7th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2966	Law of Injunctions	Nelson	7th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2967	Law of Insurance	A. Singh	4th edn.	2008	Eastern Book Company	Lucknow
2968	Law of Insurance	J.V.N. Jaiswal	NULL	2008	Eastern Book Company	Lucknow
2969	Law of Insurance	J.V.N. Jaiswal	NULL	2008	Eastern Book Company	Lucknow
2970	Law of Insurance	J.V.N. Jaiswal	NULL	2008	Eastern Book Company	Lucknow
2971	Law of Mines and Minerals	p.S. Rao	18th edition	2012	Asia Law House	Hyderabad
2972	Law of Mines and Minerals	p.S. Rao	18th edition	2012	Asia Law House	Hyderabad
2973	Law of Mines and Minerals	p.S. Rao	18th edition	2012	Asia Law House	Hyderabad
2974	Law of Mines and Minerals	p.S. Rao	18th edition	2012	Asia Law House	Hyderabad
2975	Law of Mines and Minerals	p.S. Rao	18th edition	2012	Asia Law House	Hyderabad
2976	Law of Mines and Minerals	p.S. Rao	18th edition	2012	Asia Law House	Hyderabad
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2978	Law of Mines and Minerals	p.S. Rao	18th edition	2012	Asia Law House	Hyderabad
2979	Law of Services & Dismissal	T.S. Doabia	4th edition	2012	LEXIS NEXIS	Nagpur

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2980	Law of Services & Dismissal	T.S. Doabia	4th edition	2012	LEXIS NEXIS	Nagpur
2981	Law of Services & Dismissal	T.S. Doabia	4th edition	2012	LEXIS NEXIS	Nagpur
2982	Law of Services & Dismissal	T.S. Doabia	4th edition	2012	LEXIS NEXIS	Nagpur
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2985	Law of Services & Dismissal	T.S. Doabia	4th edition	2012	LEXIS NEXIS	Nagpur
2986	Law of Services & Dismissal	T.S. Doabia	4th edition	2012	LEXIS NEXIS	Nagpur
2987	Law of Services & Dismissal	T.S. Doabia	4th edition	2012	LEXIS NEXIS	Nagpur
2988	Law of Services & Dismissal	T.S. Doabia	4th edition	2012	LEXIS NEXIS	Nagpur
2989	Law of Services & Dismissal	T.S. Doabia	4th edition	2012	LEXIS NEXIS	Nagpur
2990	Law of Services & Dismissal	T.S. Doabia	4th edition	2012	LEXIS NEXIS	Nagpur
2991	Law of Services & Dismissal	T.S. Doabia	4th edition	2012	LEXIS NEXIS	Nagpur
2992	Law of Services & Dismissal	T.S. Doabia	4th edition	2012	LEXIS NEXIS	Nagpur
2993	Law of Wills	M. Ramamurti	9th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2994	Law of Wills	M. Ramamurti	9th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2995	Law of Wills	M. Ramamurti	9th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2996	Law of Wills	M. Ramamurti	9th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2997	Law of Wills	M. Ramamurti	9th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2998	Law of Wills	M. Ramamurti	9th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2999	Law relating to drugs & cosmetics	V. Malik	20th ed.	2009	Eastern Book Company	Lucknow
3000	Law relating to drugs & cosmetics	V. Malik	20th ed.	2009	Eastern Book Company	Lucknow
3001	Law relating to drugs & cosmetics	V. Malik	20th ed.	2009	Eastern Book Company	Lucknow
3002	Law Relating to Gamblin, Betting, Lottories & Clubs	Sethi	4th Edn.	2013	Law publishers	Allahabad
3003	Law Relating to Gamblin, Betting, Lottories & Clubs	Sethi	4th Edn.	2013	Law publishers	Allahabad
3004	Law Relating to Gambling, Betting, Lottories & Clubs	Sethi	4th Edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
3005	Law Relating to Lok Adalats	p.S. Narayana	5th edition	2012	Asia Law House	Hyderabad
3006	Law Relating to Lok Adalats	p.S. Narayana	5th edition	2012	Asia Law House	Hyderabad

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3007	Law Relating to Lok Adalats	p.S. Narayana	5th edition	2012	Asia Law House	Hyderabad
3008	Law Relating to Lok Adalats	p.S. Narayana	5th edition	2012	Asia Law House	Hyderabad
3009	Law relating to the Contract Act, 1872 and Tenders	Sanjiva Row	11th edition	2013	Delhi Law House	Delhi
3010	Law relating to the Contract Act, 1872 and Tenders	Sanjiva Row	11th edition	2013	Delhi Law House	Delhi
3011	Law relating to the Contract Act, 1872 and Tenders	Sanjiva Row	11th edition	2013	Delhi Law House	Delhi
3012	Law relating to the Contract Act, 1872 and Tenders	Sanjiva Row	11th edition	2013	Delhi Law House	Delhi
3013	Law relating to the Contract Act, 1872 and Tenders	Sanjiva Row	11th edition	2013	Delhi Law House	Delhi
3014	Law relating to the Contract Act, 1872 and Tenders	Sanjiva Row	11th edition	2013	Delhi Law House	Delhi
3015	Law relating to the Contract Act, 1872 and Tenders	Sanjiva Row	11th edition	2013	Delhi Law House	Delhi
3016	Law relating to the Contract Act, 1872 and Tenders	Sanjiva Row	11th edition	2013	Delhi Law House	Delhi
3017	Law relating to the Contract Act, 1872 and Tenders	Sanjiva Row	11th edition	2013	Delhi Law House	Delhi
3018	Law relating to the Contract Act, 1872 and Tenders	Sanjiva Row	11th edition	2013	Delhi Law House	Delhi
3019	Law relating to the Contract Act, 1872 and Tenders	Sanjiva Row	11th edition	2013	Delhi Law House	Delhi
3020	Law relating to the Contract Act, 1872 and Tenders	Sanjiva Row	11th edition	2013	Delhi Law House	Delhi
3021	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
3022	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
3023	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
3024	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
3025	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
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3027	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
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3029	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
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3086	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
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3091	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
3092	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
3093	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
3094	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
3095	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
3096	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
3097	Law Reports : Indian Appeals	NULL	NULL	2007	Carey Street Lincons Inn. W.C.	London
3098	Law Reports : Indian Appeals Digest of Cases Volume I-L	NULL	1924 ed Rept.	1924	Carey Street Lincons Inn. W.C.	London
3099	Law Reports : Indian Appeals Supplementary	NULL	1980 ed	1980	Carey Street Lincons Inn. W.C.	London
3100	Law Terms & phrases (Manual of)	K.J. Aiyer	5th ed	1964	Law Book Co	Allahabad
3101	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3102	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London

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3103	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3104	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3105	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
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3109	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3110	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3111	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3112	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
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3119	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
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3122	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
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3133	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3134	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3135	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3136	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3137	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3138	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3139	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3140	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London

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3141	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3142	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3143	Laws of enland	Earl of Halsbury	3rd Edition	1952	Butterworth & Co. (publishers) Ltd.	London
3144	Lectures on Administrative Law	C.K. Takwani	5th edition	2012	Eastern Book Company	Lucknow
3145	Lectures on Administrative Law	C.K. Takwani	5th edition	2012	Eastern Book Company	Lucknow
3146	Lectures on Administrative Law	C.K. Takwani	5th edition	2012	Eastern Book Company	Lucknow
3147	Lectures on Administrative Law	C.K. Takwani	5th edition	2012	Eastern Book Company	Lucknow
3148	Legal and Commercial Dictionary	M. Mitra	3rd ed	1979	Eastern Law House	Calcutta
3149	Legal and Constitutional History of India	M.R. Jois	Rept ed	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3150	Legal Fictions	Vepa p. Sarathi	NULL	2012	Eastern Book Company	Lucknow
3151	Legal Fictions	Vepa p. Sarathi	NULL	2012	Eastern Book Company	Lucknow
3152	Legal Fictions	Vepa p. Sarathi	NULL	2012	Eastern Book Company	Lucknow
3153	Legal Fictions	Vepa p. Sarathi	NULL	2012	Eastern Book Company	Lucknow
3154	Legal Glossary	NULL	5th ed	1992	Govt. of India	Delhi
3155	Legal Maxims	H. Broom	10th ed	2000	Universal Law publishing Co. pvt. Ltd.	Delhi
3156	Legal Maxims	H. Broom	10th ed Rept.	2001	Universal Law publishing Co. pvt. Ltd.	Delhi
3157	Legal Maxims	H. Broom	10th ed Rept.	1993	Universal Law publishing Co. pvt. Ltd.	Delhi
3158	Legal Research and Methodology	S.K. Verma	NULL	2006	Indian Law Institute	New Delhi
3159	Legal Services Authorities Act.	A. Srivastava	2nd Edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3160	Legal Services Authorities Act.	A. Srivastava	2nd Edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3161	Legal Services Authorities Act.	A. Srivastava	2nd Edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3162	Legal Services Authorities Act.	A. Srivastava	2nd Edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3163	Legally Speaking	V.R.K. Iyer	Rept. ed	2005	Universal Law publishing Co. pvt. Ltd.	Delhi

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3164	Legislative Drafting - Shaping the Law for the New Millennium	NULL	NULL	2007	Indian Law Institute	New Delhi
3165	Limitation (Law of -)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
3166	Limitation (Law of -)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
3167	Limitation (Law of -)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
3168	Limitation (Law of -)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
3169	Limitation (Law of -)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
3170	Limitation (Law of -)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
3171	Limitation (Law of -)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
3172	Limitation (Law of -)	S.K. Mukherjee	1st ed	2005	Dwivedi Law Agency	Allahabad
3173	Limitation (Law of -)	G.p. Agarwal	3rd ed	2000	Ashoka Law House	New Delhi
3174	Limitation (Law of -)	G.p. Agarwal	3rd ed	2000	Ashoka Law House	New Delhi
3175	Limitation (Law of -)	G.p. Agarwal	3rd ed	2000	Ashoka Law House	New Delhi
3176	Limitation (Law of -)	G.p. Agarwal	3rd ed	2000	Ashoka Law House	New Delhi
3177	Limitation (Law of -) And prescription	U.N. Mitra	11th ed	2001	India Law House	New Delhi
3178	Limitation (Law of -) And prescription	U.N. Mitra	11th ed	2001	India Law House	New Delhi
3179	Limitation (Law of)	Agarwal	3rd ed	2000	Ashoka Law House	New Delhi
3180	Limitation (Law of)	Agarwal	3rd ed	2000	Ashoka Law House	New Delhi
3181	Limitation (Law of) And prescription	U.N. Mitra	10th ed	1992	India Law House	New Delhi
3182	Limitation (Law of) And prescription	U.N. Mitra	10th ed	1992	India Law House	New Delhi
3183	Limitation (Law of) And prescription	U.N. Mitra	10th ed Rept.	1999	India Law House	New Delhi
3184	Limitation (Law of) And prescription	U.N. Mitra	10th ed Rept.	1999	India Law House	New Delhi
3185	Limitation (Law of) And prescription	U.N. Mitra	10th ed Rept.	1999	India Law House	New Delhi
3186	Limitation (Law of) And prescription	U.N. Mitra	10th ed Rept.	1999	India Law House	New Delhi
3187	Limitation (Law of) And prescription	U.N. Mitra	10th ed Rept.	1999	India Law House	New Delhi
3188	Limitation (Law of) And prescription	U.N. Mitra	10th ed Rept.	1999	India Law House	New Delhi
3189	Limitation & prescription (Law of)	U.N. Mitra	10th Ed.	1998	India Law House	New Delhi
3190	Limitation & prescription (Law of)	U.N. Mitra	10th Ed.	1998	India Law House	New Delhi
3191	Limitation Act	S. Row	6th ed	1964	Law Book Co	Allahabad

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3192	Limitation Act	W.W. Chitaley	5th ed	1976	All India Reporter pvt Ltd	Bombay
3193	Limitation Act	W.W. Chitaley	5th ed	1976	All India Reporter pvt Ltd	Bombay
3194	Limitation Act	R. Mitra	3rd ed	1978	Law publishers	Allahabad
3195	Limitation Act	V. R. Manohar	6th ed	1991	All India Reporter pvt Ltd	Nagpur
3196	Limitation Act	V. R. Manohar	6th ed	1991	All India Reporter pvt Ltd	Nagpur
3197	Limitation Act	R. Mitra	5th ed	1986	Law publishers	Allahabad
3198	Limitation Act	R. Mitra	5th ed	1986	Law publishers	Allahabad
3199	Limitation Act	S. Row	8th ed	1991	Law Book Company (p) Ltd.	Allahabad
3200	Limitation Act	S. Row	8th ed	1991	Law Book Company (p) Ltd.	Allahabad
3201	Limitation Act	Malik	4th ed	1998	S.C. Sarkar & Sons pvt. Ltd.	Calcutta
3202	Limitation Act	R. Mitra	7th edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3203	Limitation Act	R. Mitra	7th edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3204	Limitation Act	R. Mitra	7th edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3205	Limitation Act	R. Mitra	7th edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3206	Limitation Act, 1963	B.B. Mitra	17th ed	1974	Eastern Law House	Calcutta
3207	Limitation Act, 1963	B.B. Mitra	18th ed	1980	Eastern Law House	Calcutta
3208	Limitation Act, 1963	S. Row	7th ed	1973	Law Book Co	Allahabad
3209	Limitation Act, 1963	S. Row	7th ed	1973	Law Book Co	Allahabad
3210	Limitation Act, 1963	S. Desai	1st ed	1998	Rajasthan Law House	Jodhpur
3211	Limitation Act, 1963	S. Desai	1st ed	1998	Rajasthan Law House	Jodhpur
3212	Lok Adalats (Law Relating to -)	p.S. Narayana	New Edition	2002	Asia Law House	Hyderabad
3213	Lok Adalats (Law Relating to -)	p.S. Narayana	New Edition	2002	Asia Law House	Hyderabad
3214	Lok Adalats (Law Relating to -)	p.S. Narayana	2nd ed	2002	Asia Law House	Hyderabad
3215	Lok Adalats (Law Relating to -)And Legal Aid	S.K. Sarkar	1st ed	2004	Orient publishing Co	New Delhi
3216	Lok Adalats (Law relating to)	p.S. Narayana	New Edition	2002	Asia Law House	Hyderabad
3217	Lord Denning	Edmund Heward	2nd edition	2011	Universal Law Book Co. pvt. Ltd.	New Delhi
3218	Mahomedan Law	A.p. Nagore	1st ed	1983	Central Law Agency	Allahabad
3219	Mahomedan Law (principles of)	Mulla	19th ed	1990	N.M. Tripathi pvt Ltd	Bombay
3220	Mahomedan Law (principles of)	Mulla	19th ed	1990	N.M. Tripathi pvt Ltd	Bombay

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3221	MahoMedan Law (principles of)	Mulla	18th ed	1988	N.M. Tripathi pvt Ltd	Bombay
3222	Maintenance (Law of -)	S.N. Aggarwal	3rd ed Rept.	2000	Orient publishing Co	New Delhi
3223	Maintenance (Law of -)	S.N. Aggarwal	3rd ed Rept.	2000	Orient publishing Co	New Delhi
3224	Maintenance of Internal Security Act ,1971	NULL	1st ed	1971	Eastern Book Company	Lucknow
3225	Management (Labour)	H.M. Kumar	3rd Revd. ed	1984	Metropolitan Book Co (p) Ltd.	New Delhi
3226	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3227	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3228	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3229	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3230	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3231	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3232	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3233	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3234	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3235	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3236	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3237	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3238	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3239	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3240	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3241	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3242	Mannual of Central Acts & Rules	NULL	8th ed	1998	Law publishers (India) pvt. Ltd.	Allahabad
3243	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3244	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3245	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3246	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad

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3247	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3248	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3249	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3250	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3251	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3252	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3253	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3254	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3255	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3256	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3257	Manual of Central Acts & Important Rules	NULL	6th Edition	1995	Law publishers (India) pvt. Ltd.	Allahabad
3258	Manual of Central Acts & Important Rules	NULL	7th Edition	1996	Law publishers (India) pvt. Ltd.	allahabad
3259	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3260	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3261	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3262	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3263	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3264	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3265	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad

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3266	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3267	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3268	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3269	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3270	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3271	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3272	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3273	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3274	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3275	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3276	Manual of Central Acts & Important Rules	NULL	8th Edition	1998	Law publishers (India) pvt. Ltd.	Allahabad
3277	Marriage , Divorce (Law of) And Other Matrimonial Disputes	p.C. pant	4th ed	2005	Orient publishing Co	New Delhi
3278	Marriage , Divorce (Law of) And Other Matrimonial Disputes	p.C. pant	2nd ed	2000	Orient publishing Co	New Delhi
3279	Marriage (Offences Relating to -)	H.S. Gour	1st ed	1977	Law publishers	Allahabad
3280	Marriage & Divorce	A.N. Saha	5th ed	1996	Eastern Law House	Calcutta
3281	Marriage Act (Special)	M. Ramamurti	2nd ed	1990	Law Book Company (p) Ltd.	Allahabad
3282	Marriage And Divorce (Law of -)	p. Diwan	4th ed	2002	Universal Law publishing Co. pvt. Ltd.	New Delhi
3283	Marriage And Divorce In India (Law of -)	B.p. Beri	1st ed	1982	Eastern Book Company	Lucknow
3284	Marriage And Divorce Laws (Hand Book on -)	NULL	1st ed	1995	Law publishers (India) pvt. Ltd.	Allahabad

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3285	Marriage And Divorce Laws (Manual)	J.p. Bhatnagar	1st ed	1977	Malhotra Law House	Allahabad
3286	Marriage Divorce And Matrimonial Disputes (Law of)	p.C. pant	4th ed	2005	Orient publishing Co	New Delhi
3287	Marriage Divorce And Other Matrimonial Disputes (Law of)	p.C. pant	2nd ed	2000	Orient publishing Co	New Delhi
3288	Married But Not Legally Wed	Charu Walikhana	NULL	2012	Kamal publishers	New Delhi
3289	Married But Not Legally Wed	Charu Walikhana	NULL	2012	Kamal publishers	New Delhi
3290	Matrimonial Laws Case Noted Compendium (Treatise on)	p.K. Deb	1st ed	1991	Karnataka Law Agency	Lucknow
3291	Mediation Reader's Handbook	S. Susheela	1st edition	2012	Asia Law House	Hyderabad
3292	Mediation Reader's Handbook	S. Susheela	1st edition	2012	Asia Law House	Hyderabad
3293	Mediation Reader's Handbook	S. Susheela	1st edition	2012	Asia Law House	Hyderabad
3294	Mediation Reader's Handbook	S. Susheela	1st edition	2012	Asia Law House	Hyderabad
3295	Mediation Reader's Handbook	S. Susheela	1st edition	2012	Asia Law House	Hyderabad
3296	Mediation, What ? Where ? How ?	N. Upadhaya	1st edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3297	Mediation, What ? Where ? How ?	N. Upadhaya	1st edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3298	Mediation, What ? Where ? How ?	N. Upadhaya	1st edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3299	Mediation, What ? Where ? How ?	N. Upadhaya	1st edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3300	Medical Dictionary	NULL	2nd ed	1978	Butterworths	London
3301	Medical Jurisprudence	R.M. Jhala	6th ed	1997	Eastern Book Company	Lucknow
3302	Medical Jurisprudence (principles and practice of)	A.S. Taylor	13th ed	1984	Churchill Livingstone	London
3303	Medical Jurisprudence & Toxicology	J.p. Modi	22nd ed Rept.	2003	Butterworths India	New Delhi
3304	Medical Jurisprudence & Toxicology	J.p. Modi	22nd ed Rept.	2003	Butterworths India	New Delhi
3305	Medical Jurisprudence & Toxicology	J.p. Modi	22nd ed Rept.	2003	Butterworths India	New Delhi
3306	Medical Jurisprudence & Toxicology	J.p. Modi	22nd ed Rept.	2003	Butterworths India	New Delhi

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3307	Medical Jurisprudence & Toxicology	J.p. Modi	22nd ed Rept.	2003	Butterworths India	New Delhi
3308	Medical Jurisprudence & Toxicology	J.p. Modi	22nd ed Rept.	2003	Butterworths India	New Delhi
3309	Medical Jurisprudence & Toxicology	J.p. Modi	22nd ed Rept.	2003	Butterworths India	New Delhi
3310	Medical Jurisprudence and Toxicology	COX, H W V	7th edition	2002	LexisNexis Butterworths India	New Delhi
3311	Medical Jurisprudence and Toxicology	COX, H W V	7th edition	2002	LexisNexis Butterworths India	New Delhi
3312	Medical Jurisprudence and Toxicology	COX, H W V	7th edition	2002	LexisNexis Butterworths India	New Delhi
3313	Medical Jurisprudence And Toxicology	N.J. Modi	20th ed	1977	N.M. Tripathi pvt Ltd	Bombay
3314	Medical Jurisprudence And Toxicology	H.W.V. Cox	5th ed	1987	Law Book Company (p) Ltd.	Allahabad
3315	Medical Jurisprudence And Toxicology	H.W.V. Cox	5th ed	1987	Law Book Company (p) Ltd.	Allahabad
3316	Medical Jurisprudence And Toxicology	K.S. Narayan Reddy	1st ed	2000	Andhera Law Times	Hyderabad
3317	Medical Jurisprudence And Toxicology	H.W.V. Cox	6th ed	1993	Law Book Company (p) Ltd.	Allahabad
3318	Medical Jurisprudence And Toxicology	H.W.V. Cox	6th ed	1990	Law Book Company (p) Ltd.	Allahabad
3319	Medical Jurisprudence and Toxicology	Modi	24th edition	2012	LEXIS NEXIS	Nagpur
3320	Medical Jurisprudence and Toxicology	Modi	24th edition	2012	LEXIS NEXIS	Nagpur
3321	Medical Jurisprudence and Toxicology	Modi	24th edition	2012	LEXIS NEXIS	Nagpur
3322	Medical Jurisprudence For India with illustrative cases	Lyon	10th Rept. ed	1988	Law publishers (India) pvt. Ltd.	Allahabad
3323	Medical Negligence And Compensation (Law of)	R.K. Bag	2nd ed	2001	Eastern Law House	Calcutta
3324	Medical Negligence And Compensation (Law of)	R.K. Bag	2nd ed	2001	Eastern Law House	Calcutta
3325	Medical Negligence And legal Remedies	A.K. Kaushal	2nd ed	1998	Universal Law publishing Co. pvt. Ltd.	Delhi

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3326	Medical Negligence And legal Remedies	A.K. Kaushal	2nd ed	1998	Universal Law publishing Co. pvt. Ltd.	Delhi
3327	Medicolegal postmortems in India	C.K. parikh	1st ed	1985	Medical publications	Bombay
3328	Military Law (Study and practice of)	G.K. Sharma	5th Revd & Er	2001	Deep & Deep publications	New Delhi
3329	Military Law (Study And practice of)	G.K. Sharma	5th Revd & Er	2001	Deep & Deep publications	New Delhi
3330	Military Law in India	D.C. Jain	1st ed	1984	Deep & Deep publications	New Delhi
3331	Mines And Minerals (Law of)	p.S. Rao	10th ed	2000	Asia Law House	Hyderabad
3332	Mines And Minerals (Law of)	p.S. Rao	10th ed	2000	Asia Law House	Hyderabad
3333	Mines And Minerals (Law of)	p.S. Rao	10th ed	2000	Asia Law House	Hyderabad
3334	Mining Laws (Encyclopaedia of)	D.D. Seth	3rd ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
3335	Misc. A Grammar of politics	H.J. Laski	1st Indian Rep	1979	S. Chand & Company pvt. Ltd.	New Delhi
3336	Misc. A Guide to F.I.R. : All Analytical Study on Object & Utility of FIR	M.S. Adil	1st ed Rept.	2006	Capital Law House	Delhi
3337	Misc. A history of India	K. Antonova	1st ed	1978	progress publishers	Moscow
3338	Misc. A History of India	K. Antonova	1st ed	1979	progress publishers	Moscow
3339	Misc. A History of the Sikh people 1469-1988	G. Singh	1st ed	1979	World Book Centre	New Delhi
3340	Misc. A Judges Miscellany	M. Hidayatullah	1st ed	1979	N.M. Tripathi pvt Ltd	Bombay
3341	Misc. A Lawyer's Journey	R.M. Sahai	2005 ed	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3342	Misc. A manual of Laws for Christians	p.N. Joshua	1st ed	1957	punjab Religious Book Society	Lahore
3343	Misc. A Second Miscellany at Law	R.E. Megarry	1st Indian Rep	1996	Universal Book Traders	Delhi
3344	Misc. A Second Miscellany at Law	R.E. Megarry	1st Indian Rep	1996	Universal Book Traders	Delhi
3345	Misc. A Second Miscellany at Law	R.E. Megarry	2nd Indian Re	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3346	Misc. A Second Miscellany at Law	R.E. Megarry	2nd Indian Re	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3347	Misc. A Second Miscellany at Law	R.E. Megarry	2nd Indian Re	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3348	Misc. A Second Miscellany at Law	R.E. Megarry	2nd Indian Re	2004	Universal Law publishing Co. pvt. Ltd.	Delhi

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3349	Misc. A Second Miscellany at Law	R.E. Megarry	2nd Indian Re	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3350	Misc. A Second Miscellany at Law	R.E. Megarry	2nd Indian Re	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3351	Misc. A Thought for Today	NULL	1st ed. Rept.	2008	Bennett, Coloman & Co., Ltd	Delhi
3352	Misc. A Tribute to Nirodbaran	Alumni	1st ed	1994	Sri Aurobindro International Centre of Education	pondicherry
3353	Misc. ABC Guide to the practice of the Supreme Court 1985-86	E. Williams	43rd ed	1985	Sweet & Maxwell	London
3354	Misc. Advanced english Essays	Sahni & Arshad	8th Enlarged e	2006	Sahni Brothers	Agra
3355	Misc. Advanced Essays for College and Competitive Exams	B.N. Ahuja	NULL	2006	New Light publishers	New Delhi
3356	Misc. Agrarian Reform in India with special reference to Kerala, Karnataka, Ap and WB	T. Bergmann	1st ed	1984	Agricole publishing Academy	New Delhi
3357	Misc. All About Words : An Adult Approach to Vocabulary Building	M. Nurnberg	2005 ed India	2005	Goyal Saab	Delhi
3358	Misc. All that I have found to say	S.M.H. Burney	1st ed	1977	Sayed Muzaffar Husain Burney	Chandigarh
3359	Misc. Alternative Dispute Resolution ; what it is and how it works	p.C. Rao	1st ed Rept.	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3360	Misc. Alternative Dispute Resolution ; what it is and how it works	p.C. Rao	1st ed Rept.	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3361	Misc. An Inroduction to Legislative Drafting	p.M. Bakshi	3rd ed	1985	N.M. Tripathi pvt Ltd	Bombay
3362	Misc. An Introduction to english Legal History	J.H. Baker	2nd ed	1979	Butterworths	London
3363	Misc. An Introduction to Legal System	NULL	1st Indian Rep	1999	Universal Law publishing Co. pvt. Ltd.	Delhi
3364	Misc. An introduction to the Conflict of Laws	H. Saharay	1st ed	1969	Nababharat publishers	Calcutta
3365	Misc. An Introduction to the International Criminal Court	W.A. Schabas	1st ed	2001	Cambridge University press	New York

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3366	Misc. An Introduction to the International Criminal Court	W.A. Schabas	1st ed	2001	Cambridge University press	New York
3367	Misc. An Introduction to the study of the Law of the Constitution	A.V. Dicey	4th Indian Reprint	2003	Universal Law publishing Co. Pvt. Ltd.	Delhi
3368	Misc. Ancient Indian Law	M.R. Jois	1st ed Reprint	2004	Universal Law publishing Co. Pvt. Ltd.	Delhi
3369	Misc. Ancient Indian Law	M.R. Jois	2002 Ed Reprint	2004	Universal Law Book Co. Pvt. Ltd.	Delhi
3370	Misc. Annual Survey of Indian Law 2001 Vol.37	NULL	NULL	2001	Indian Law Institute	New Delhi
3371	Misc. Annual Survey of Indian Law 2002 Vol.38	NULL	NULL	2002	Indian Law Institute	New Delhi
3372	Misc. Annual Survey of Indian Law 2003	NULL	NULL	2003	Indian Law Institute	New Delhi
3373	Misc. Annual Survey of Indian Law 2003	NULL	NULL	2003	Indian Law Institute	New Delhi
3374	Misc. anti-Defection Law and parliamentary privileges	S.C. Kashyap	1st ed Reprint	1995	N.M. Tripathi Pvt Ltd	Bombay
3375	Misc. Anticipatory Bail Law & practice	N. Laxmanrao	New ed	2001	Asia Law House	Hyderabad
3376	Misc. Art of Writing Judgments Law and practice	G.S. Karkara	1st ed	1993	Law publishers (India) Pvt. Ltd.	Allahabad
3377	Misc. Ayodhya 6 December 1992	p.V. Narasimha Rao	1st ed Reprint	2006	penguin Books India Pvt. Ltd.	New Delhi
3378	Misc. Back From Dead	A. Dhar	2nd ed	2007	Manas publications	New Delhi
3379	Misc. Bahri's precis, Drafting & General English	Sharma & Nanda	12th ed	2006	Bahri Brothers	Delhi
3380	Misc. Benefit of Delay to Criminals	K.S. Chaudhari	1st ed	1993	Maheshwari Law publishers	Jaipur
3381	Misc. Big Egos Small Men	R. Jethmalani	1st ed Reprint	2000	Har-Anand publications Pvt. Ltd.	New Delhi
3382	Misc. Bungalow 2	Danielle Steel	1st ed	2007	Bantam press	London
3383	Misc. Campaign against Sexual Harassment at the Workplace	p. Narula	NULL	2006	Socio-Legal Information Centre	Mumbai
3384	Misc. Career in Law	M. Arora	1st ed	2001	Universal Law publishing Co. Pvt. Ltd.	Delhi

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3385	Misc. Centre- State Relations	S. Sahni	1st ed	1984	Vikas publishing House pvt. Ltd.	New Delhi
3386	Misc. Charisma and Commitment : The mind and political thinking of Indira Gandhi	D. Deol	1st ed	1981	Sterling publishers pvt. Ltd.	New Delhi
3387	Misc. Child Rights and the Law	N. parveen Khan	2012 edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
3388	Misc. Child Rights and the Law	N. parveen Khan	2012 edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
3389	Misc. Child Rights and the Law	N. parveen Khan	2012 edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
3390	Misc. Child Rights and the Law	N. parveen Khan	2012 edition	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
3391	Misc. Citizenship- Rights and Duties	E.S. Venkataramiah	1st ed	1988	B.V. Nagarathna	Bangalore
3392	Misc. Civil Manual 1986	NULL	1st ed	1986	High Court of Judicature , Bombay	Bombay
3393	Misc. Civil Manual 1986	NULL	1st ed	1986	High Court of Judicature , Bombay	Bombay
3394	Misc. Clinical Legal Education	N.R.M. Menon	1st ed Rept.	2003	Eastern Book Company	Lucknow
3395	Misc. Colloquial French	V. Demouy	New ed	2006	Routledge Taylor & Francis Group	London
3396	Misc. Colloquial German : The complete course for beginners	D. Hatherall	1st Revd. ed.	1998	R. Cambray & Co. pvt. Ltd.	London
3397	Misc. Combating Sexual Harassment at the Workplace	T. Dannenbaum	NULL	2005	Indian Centre for Human Rights & Law	Mumbai
3398	Misc. Commissions of Inquiry Act, 1952	K.A. Ramasubramaniam	1st ed	1980	N.M. Tripathi pvt Ltd	Bombay
3399	Misc. Comparative Federalism	D.D. Basu	1st ed	1986	prentice Hall of India pvt. Ltd.	New Delhi
3400	Misc. Competing Equalities : Law and the Backward Classes in India	M. Galenter	1st ed	1984	Oxford University press	Delhi
3401	Misc. Concise G.K. Manual	J.K. Chopra	NULL	2014	Unique publishers	New Delhi
3402	Misc. Condonation of Delay	N.M. Swamy	1st ed Rept.	2005	Asia Law House	Hyderabad
3403	Misc. Conservation of Foreign Exchange and prevention of Smuggling Activities Act, 1974	S. K. Ghosh	1st ed	1975	Eastern Law House	Calcutta

Law and General Books

3404	Misc. Constitutional and Administrative Law	O.H. phillips	7th ed	1987	Sweet & Maxwell	London
3405	Misc. Constitutional and Administrative Law	I.N. Stevens	1st ed	1982	Macdonald & Evans Ltd.	plymouth
3406	Misc. Constitutional and Administrative Law	I.N. Stevens	1st ed Rept.	1984	Macdonald & Evans Ltd.	plymouth
3407	Misc. Constitutional Government and Democracy : Theory and practice in Europe and America	C.J. Friedrich	2nd ed	1974	Oxford & IBH publishing Co	Calcutta
3408	Misc. Constitutional Miscellany	V.R.K. Iyer	2nd ed	2003	Eastern Book Company	Lucknow
3409	Misc. Constitutional Miscellany	V.R.K. Iyer	2nd ed	2003	Eastern Book Company	Lucknow
3410	Misc. Constitutional Miscellany	V.R.K. Iyer	2nd ed	2003	Eastern Book Company	Lucknow
3411	Misc. Constitutional perspectives : Essays in Honour and memory of H.M. Seervai	NULL	1st ed	2001	Universal Law publishing Co. pvt. Ltd.	Delhi
3412	Misc. Constitutionalism Human Rights & the Rule of Law	NULL	1st ed	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3413	Misc. Constitutionalism in a Changing Society	O.p. Gauba	1st ed	1984	Gitanjali publishing House	New Delhi
3414	Misc. Courts and their Judgments	A. Shourie	1st ed	2001	Rupa And Company	New Delhi
3415	Misc. Craies on Statute Law	S.G.G. Edgar	7th ed	1971	Sweet & Maxwell	London
3416	Misc. Crash Course for Judicial Examinations	S. Malik	1st ed	2003	Chawla publications pvt. Ltd.	Chandigarh
3417	Misc. Credit Cards A Legal Guide with special reference to Credit Card Frauds	R. Mehta	1st ed	2001	Universal Law publishing Co. pvt. Ltd.	Delhi
3418	Misc. Criminal Justice in America	R. pound	NULL	1930	Da Capo press	New York
3419	Misc. Delhi Judicial Service Examination	S. Malik	3rd ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
3420	Misc. Democracy and Federalism	NULL	1st ed	1995	Andhra pradesh Judicial Academy	Secunderabad
3421	Misc. Democracy Beyond Borders : Justice and Representation in Global Institution	A. Kuper	1st ed	2006	Oxford University press	New York

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3422	Misc. Democracy Equality and Freedom	K.K. Mathew	1st ed	1978	Eastern Book Company	Lucknow
3423	Misc. Democracy politics and Judiciary in India	A. prasad	1st ed	1983	Deep & Deep publications	New Delhi
3424	Misc. Detention Laws in India	S.K. Awasthi	2nd ed	1984	National Law Agency	Allahabad
3425	Misc. Digest of Labour Cases 1990-1997	H.L. Kumar	1st ed	1998	Universal Law publishing Co. pvt. Ltd.	Delhi
3426	Misc. Direct Taxes Ready Reckoner with e-TDS & Tax Computation on CD	V.K. Singhania	29th ed	2006	Taxmann publications pvt. Ltd.	New Delhi
3427	Misc. Discourses on pancadasi	S. Chaitanya	1st ed	1994	Central Chinmaya Mission Trust	Bombay
3428	Misc. Disputed Documents Examination and Finger-print Identification	H.R. Hardless	5th ed	1995	Law Book Co	Allahabad
3429	Misc. Disputed Documents Handwriting and Thumb-print Identification	H.R. Hardless	4th ed	1988	Law Book Company (p) Ltd.	Allahabad
3430	Misc. Dr. Ambedkar and the Indian Constitution	NULL	1st ed	1998	Asia Law House	Hyderabad
3431	Misc. Enchantress of Florence	S. Rushdie	1st ed	2008	Jonathan Cape	London
3432	Misc. Equality, Liberty and property under the constitution of India	A.M. Bhattacharjee	1st ed	1997	Eastern Law House	Calcutta
3433	Misc. Equality, Reservation and Discrimination in India	p. Singh	1st ed	1982	Deep & Deep publications	New Delhi
3434	Misc. Essays in Constitutional Law	R.F.V. Heuston	2nd ed 1st Ind	1999	Universal Law publishing Co. pvt. Ltd.	Delhi
3435	Misc. Essays on Constitutional Law	NULL	1st ed	1986	Concept publishing Co	New Delhi
3436	Misc. Essays on the Australian Constitution	NULL	2nd ed	1961	Law Book Co	Australia
3437	Misc. Estate Duty Manual	J. Lal	1st ed	1975	Delhi Law House	Allahabad
3438	Misc. Evoking H.M. Sheervai Jurist and Authority on the Indian constitution	NULL	1st ed Rept	2005	Universal Law Book Co. pvt. Ltd.	Delhi
3439	Misc. Exporter's Guidelines 1986-87	K.p. Jain	1st ed	1986	Nabhi publications	New Delhi

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3440	Misc. Formation & Management of a Society	S.K. Kochhar	1st ed	1986	Nabhi publications	New Delhi
3441	Misc. Franchising in India	M. Abell	1st ed	1998	Eastern Law House	New Delhi
3442	Misc. Freedom of Information	V.R.K. Iyer	1st ed	1990	Eastern Book Company	Lucknow
3443	Misc. Frontiers of Legal Theory	R.A. Posner	1st Indian rept	2006	Universal Law publishing Co. Pvt. Ltd.	Delhi
3444	Misc. Fulcrum of Evil ISI, CIA, AL Qaeda Nexus	M.K. Dhar	1st ed	2006	Manas publications	New Delhi
3445	Misc. Fulcrum of Evil ISI, CIA, AL Qaeda Nexus	M.K. Dhar	1st ed	2006	Manas publications	New Delhi
3446	Misc. Fulcrum of Evil ISI, CIA, AL Qaeda Nexus	M.K. Dhar	1st ed	2006	Manas publications	New Delhi
3447	Misc. G.K. 2014 Digest	J.K. Chopra	NULL	2014	Unique publishers	New Delhi
3448	Misc. Gandhi's philosophy of Law	V.S. Hegde	1st ed	1983	Concept publishing Co	New Delhi
3449	Misc. Gazetteer of Sikkim	NULL	2nd Rept.	2005	B.R. publishing Corporation	Delhi
3450	Misc. General principles of Legal Ethics	C.L. Anand	1st ed	1965	Law Book Co	Allahabad
3451	Misc. Genital & Mammary pathology Decennial 1966-1975	NULL	NULL	1975	prentice-Hall Inc.	New York
3452	Misc. GIFTED	Nikita Lalwani	1st ed	2007	penguin Books India Pvt. Ltd.	New Delhi
3453	Misc. Glimpses of Tibet Nepal and the Himalayan Mountain	p.T. Etherton	1st ed Rept.	1983	M.C. Mittal Inter-India publications	New Delhi
3454	Misc. Glimpses of World History	Jawaharlal Nehru	NULL	2004	penguin Books India Pvt. Ltd.	New Delhi
3455	Misc. Government and politics of India	p. Sharan	1st ed	1984	Metropolitan Book Co (p) Ltd.	New Delhi
3456	Misc. Governor's Role in the Indian Constitution	S. Chatterjee	1st ed	1992	Mittal publications	New Delhi
3457	Misc. Guide to C.p.C.	N.K. Acharya	1st ed New ed	2003	Asia Law House	Hyderabad
3458	Misc. Guide to Judicial Service Examination	V.K. Gupta	1st ed Rept.	2005	Universal Law publishing Co. Pvt. Ltd.	Delhi
3459	Misc. Guide to Judicial Service Examination	NULL	NULL	2008	Universal Law publications	Delhi
3460	Misc. Guide to New patents Law	M. Arora	3rd ed	2005	Universal Law publishing Co. Pvt. Ltd.	Delhi
3461	Misc. Guide to New patents Law	M. Arora	3rd ed	2005	Universal Law publishing Co. Pvt. Ltd.	Delhi

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3462	Misc. H.R.H.	Danielle Steel	1st ed	2007	Bantam Dell	New York
3463	Misc. Harris's Hints on Advocacy	G.W. Keeton	18th ed Indian	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
3464	Misc. Haryana Civil Services Judicial Examination	A. Hans	1st ed	2005	Chawla publications pvt. Ltd.	Chandigarh
3465	Misc. Haryana Civil Services Judicial Examination	M. Mittal	1st ed	2003	Yadav Book House	Chandigarh
3466	Misc. Higher Judicial Examination	S. Malik	1st ed	2006	Chawla publications pvt. Ltd.	Delhi
3467	Misc. Higher Judicial Examination	S. Malik	1st ed	2006	Chawla publications pvt. Ltd.	Delhi
3468	Misc. History of India for law students	H.V.S. Murthy	1st ed rept.	2003	Eastern Book Company	Lucknow
3469	Misc. History of India for law students	H.V.S. Murthy	1st ed rept.	2003	Eastern Book Company	Lucknow
3470	Misc. HIV/AIDS and the Law	L. Medhini	NULL	2007	Human Rights Law Network	New Delhi
3471	Misc. HIV/AIDS and the Law	L. Medhini	NULL	2007	Human Rights Law Network	New Delhi
3472	Misc. Honeybees of Solomon	K. Aiyer	1st ed	2008	Gyan publishing house	New Delhi
3473	Misc. How to save income tax through tax planning	R.N. Lakhota	19th ed	2004	Vision Books pvt. Ltd.	New Delhi
3474	Rights : A Compilation of International Instruments	NULL	NULL	1988	United Nations	New York
3475	Misc. Human Rights in the World	A.H. Robertson	4th ed 1st Indi	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3476	Misc. Important Bird Areas of Sikkim : priority Sites for Conservation	NULL	NULL	2007	Govt. of Sikkim	Gangtok
3477	Misc. Important Bird Areas of Sikkim : priority Sites for Conservation	NULL	NULL	2007	Govt. of Sikkim	Gangtok
3478	Misc. Importer's Guidelines 1986-87	NULL	10th Revd. ed	1986	Nabhi publications	New Delhi
3479	Misc. In Search of Justice	S. K. Ghosh	1st ed	1976	Satchidananda prakashani	Calcutta
3480	Misc. In Search of Social Justice	V.R.K. Iyer	1st ed	1986	Jagrut Bharat	Dharwad
3481	Misc. India 2014	Misc. S. Manjula	NULL	2014	publications Division, Govt. of India	New Delhi

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3482	Misc. India and the Soviet Union : Cooperative and Development	NULL	1st ed	1975	Allied publishers pvt. Ltd.	Bombay
3483	Misc. India's legal system : Can it be saved ?	F.S. Nariman	1st ed	2006	penguin Books India pvt. Ltd.	New Delhi
3484	Misc. Indian Judiciary	p. Dhar	1st ed	1993	Law Book Company (p) Ltd.	Allahabad
3485	Misc. Indian Judiciary	p. Dhar	1st ed	1993	Law Book Company (p) Ltd.	Allahabad
3486	Misc. Indian Judiciary	p. Dhar	1st ed	1993	Law Book Company (p) Ltd.	Allahabad
3487	Misc. Indian Justice : perspective and problems	V.R.K. Iyer	1st ed	1984	Vedpal Law House	Indore
3488	Misc. Indians In News 2004	NULL	1st ed	2004	Medallian press	Ludhiana
3489	Misc. Indira Gandhi : An Apostle of National Integration	NULL	1st ed	1985	Vikas publishing House pvt. Ltd.	New Delhi
3490	Misc. Indira Gandhi : Selected Speeches and Writings 1972-1977	NULL	NULL	1984	Ministry of Information & Broadcasting	New Delhi
3491	Misc. Indira Gandhi : Selected Speeches and Writings 1972-1977	NULL	NULL	1984	Ministry of Information & Broadcasting	New Delhi
3492	Misc. Indira Gandhi Tributes	NULL	1st ed	1984	Ministry of Info. & Brod. Govt. of India	New Delhi
3493	Misc. Inequalities And The Law	B. Sivaramayya	1st ed	1984	Eastern Book Company	Lucknow
3494	Misc. Information Technology Law and practice (Cyber Law & E- Commerce)	V. Sharma	1st ed Rept.	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3495	Misc. Inside Sikkim Against the Tide	J.N. Kazi	1st ed	1993	Hill Media publications	Gangtok
3496	Misc. Interpersonal Conflict of Laws : India pakistan and Bangladesh	D. pearl	1st ed	1981	N.M. Tripathi pvt Ltd	Bombay
3497	Misc. Interpretation & Interpretation	N.M. Mulchandani	1st ed	1993	Daulat publications	Nagpur
3498	Misc. Interpreting the Constitution	H.H. Wellington	1st Indian Rep	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3499	Misc. Introduction to the principles of Morals and Legislation	J. Bentham	Indian Econon	2004	Universal Law publishing Co. pvt. Ltd.	Delhi

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3500	Misc. Introduction to the principles of Morals and Legislation	J. Bentham	Indian Econon	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3501	Misc. Introduction to the Study of the Law of the Constitution	A.V. Dicey	10th ed	1959	Macmillan press Ltd.	New York
3502	Misc. Islamism And Genocide of Minorities in Bangladesh	K.V. paliwal	1st ed	2005	Hindu Writers' forum	New Delhi
3503	Misc. Jackson's Machinery of Justice	J.R. Spencer	1st Indian Rep	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3504	Misc. Jawaharlal Nehru : A biography	S. Gopal	Rept. 3rd Imp.	1984	Oxford University press	Delhi
3505	Misc. Jawaharlal Nehru in Soviet perspective : A symposium	NULL	NULL	1980	Sterling publishers pvt. Ltd.	New Delhi
3506	Misc. Jawaharlal Nehru India's Foreign policy	Y. Nasenko	1st ed	1977	Sterling publishers pvt. Ltd.	New Delhi
3507	Misc. Judges and Judicial Accountability	NULL	2nd Indian Re	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3508	Misc. Judges and the Judicial power	NULL	NULL	1985	N.M. Tripathi pvt Ltd	Bombay
3509	Misc. Judicial Crises : The Supreme Court in a Changing America	NULL	1st ed	1974	John Wiley & Sons	New York
3510	Misc. Judicial Justice	V.R.K. Iyer	1st ed	1985	N.M. Tripathi pvt Ltd	Bombay
3511	Misc. Judicial Reflections of Justice Bhagwati	R.K. Choudhury	1st ed	2008	Eastern Law House	Kolkata
3512	Misc. Judicial Reforms in India : issues and aspects	NULL	1st ed	2007	Academic Foundation	Newe Delhi
3513	Misc. Judicial Review of Legislation	V.S. Deshpande	1st ed	1975	Eastern Book Company	Lucknow
3514	Misc. Judicial Service Examination	V.K. Gupta	NULL	2008	Universal Law publications	Delhi
3515	Misc. Judicial Service Examination	V.K. Gupta	NULL	2008	Universal Law publications	Delhi
3516	Misc. Judicial Service Examination	V.K. Gupta	NULL	2008	Universal Law publications	Delhi
3517	Misc. Judicial Service Examination (Guide to)	V.K. Gupta	2nd ed	2003	Universal Law publishing Co. pvt. Ltd.	Delhi

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3518	Misc. Judicial Service Examination (Guide to)	NULL	2nd ed	2006	Universal Law publishing Co. pvt. Ltd.	New Delhi
3519	Misc. Judiciary in India and Judicial process	H.R. Khanna	1st ed	1985	S.C. Sarkar & Sons pvt. Ltd.	Calcutta
3520	Misc. Justice And Beyond	V.R.K. Iyer	1st ed	1980	Deep & Deep publications	New Delhi
3521	Misc. Justice and Beyond	V.R.K. Iyer	1st ed	1982	Deep & Deep publications	New Delhi
3522	Misc. Justice as Fairness	J. Rawls	1st Indian Rep	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3523	Misc. Justice as Fairness	J. Rawls	1st Indian Rep	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3524	Misc. Justice as Fairness	J. Rawls	1st Indian Rep	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3525	Misc. Justice as Fairness : A Restatement	J. Rawls	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3526	Misc. Justice for Human : Concerns and Expressions	A.S. Anand	2nd ed	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
3527	Misc. Justice For Women : Concerns and Expressions	A.S. Anand	2nd ed	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
3528	Misc. Justice For Women : Concerns and Expressions	A.S. Anand	2nd ed	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
3529	Misc. Justice in pondicherry (1701-1968)	NULL	1973 ed	1973	N.M. Tripathi pvt Ltd	Bombay
3530	Misc. Justice in Robes	R. Dworkin	1st ed Indian	2007	Universal Law publishing Co. pvt. Ltd.	Delhi
3531	Misc. Justice Krishna Iyer at 90	NULL	1st ed	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3532	Misc. Justice Versus Justices	A.A. Desai	1st ed	1994	Taxmann Allied Services pvt. Ltd.	New Delhi
3533	Misc. Justice Versus Justices	A.A. Desai	1st ed	1994	Taxmann Allied Services pvt. Ltd.	New Delhi
3534	Misc. Lanmarks in Indian Legal and Constitutional History	V.D. Kulshreshtha	8th ed	2005	Eastern Book Company	Lucknow
3535	Misc. Last Seen in Lhasa	C. Scobie	1st ed	2006	Rider	London
3536	Misc. Law - Morality and Justice : Indian Developments	S.N. Dhyani	1st ed	1984	Metropolitan Book Co (p) Ltd.	New Delhi
3537	Misc. Law , Justice and The Disabled	V.R.K. Iyer	1st ed	1982	Deep & Deep publications	New Delhi

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3538	Misc. Law & Justice : an Anthology	NULL	1st ed	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
3539	Misc. Law and Child (part 1)	NULL	1st ed	2004	R. Cambray & Co. pvt. Ltd.	Kolkata
3540	Misc. Law and Child (part 1)	NULL	1st ed	2004	R. Cambray & Co. pvt. Ltd.	Kolkata
3541	Misc. Law and Justice : An Anthology	S.J. Sorabjee	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3542	Misc. Law and Justice : an Anthology	S.J. Sorabjee	Rept ed	2006	Universal Law Book Co. pvt. Ltd.	Delhi
3543	Misc. Law and Medicine	p.M. Bakshi	1st ed	1993	Institute of Judicial Training And Research	Uttar pradesh
3544	Misc. Law and Urbanization in India	NULL	1st ed	1969	N.M. Tripathi pvt Ltd	Bombay
3545	Misc. Law Dictionary english- Hindi	B. Babel	1st ed	1996	Central Law Agency	Allahabad
3546	Misc. Law in a Changing Society	W. Friedmann	2nd ed 3rd Inc	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
3547	Misc. Law in the Making	C.K. Allen	7th ed Rept.	1975	Oxford University press	New Delhi
3548	Misc. Law in the Scientific Era	M. Katju	1st ed	2000	Universal Law publishing Co. pvt. Ltd.	Delhi
3549	Misc. Law in the Scientific Era : The Theory of Dynamic positicism	M. Katju	1st ed	2000	Universal Law publishing Co. pvt. Ltd.	Delhi
3550	Misc. Law Justice And the Disabled	V.R.K. Iyer	1st ed	1982	Deep & Deep publications	New Delhi
3551	Misc. Law Men of Law and Education	H.R. Khanna	1st ed	1981	N.M. Tripathi pvt Ltd	Bombay
3552	Misc. Law Morality and politics	G. Lodha	1st ed	1984	Unique Traders	Jaipur
3553	Misc. Law of Appeals	p.S. Narayana	2nd ed	1999	Asia Law House	Hyderabad
3554	Misc. Law of Bank Guarantees etc.	B.C. Mitra	New ed	2001	University Book Agency	Allahabad
3555	Misc. Law of Carriage	A Singh	2nd ed	1988	Eastern Book Company	Lucknow
3556	Misc. Law of Defamation some aspects	NULL	1st ed	1986	N.M. Tripathi pvt Ltd	Bombay
3557	Misc. Law of Domestic Violence	NULL	1st ed	2001	Universal Law publishing Co. pvt. Ltd.	Delhi
3558	Misc. Law of Dying Declaration	S.K. Shanglo	1st ed	1988	Law Book Co	Allahabad
3559	Misc. Law of private Defence	Aiyer	2nd ed	1977	Law Book Co	Allahabad
3560	Misc. Law of Specific performance	L.C. Goyle	1st ed	1984	Eastern Law House	Calcutta

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3561	Misc. Law of Speedy Trial in India	B.L. Arora	1st ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
3562	Misc. Law Relating to Custodial Death & Human Rights	R.S. Verma	1st ed	1998	Verma publications	Delhi
3563	Misc. Law Relating to Execution of Decrees	R.D. Shukla	1st ed	1986	Hind publishing House	Allahabad
3564	Misc. Law Relating to Sexual Harassment at the Workplace	NULL	1st ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3565	Misc. Law's Empire	R. Dworkin	1st Indian Reprint	2002	Universal Law publishing Co. pvt. Ltd.	Delhi
3566	Misc. Lawyer's Quotation Book A Legal Companion	NULL	1st ed	1995	Universal Book Traders	London
3567	Misc. Lawyer's Wit and Wisdom (The New)	NULL	2nd Indian Reprint	2007	Universal Law publishing Co. pvt. Ltd.	Delhi
3568	Misc. Leaders of India	NULL	1st ed	2000	Indraprastha prakashan pvt. Ltd.	New Delhi
3569	Misc. Legal and Constitutional History of India	M.R. Jois	1st ed Reprint	2001	Universal Law publishing Co. pvt. Ltd.	Delhi
3570	Misc. Legal and Constitutional History of India	M.R. Jois	1st ed Reprint	2001	Universal Law publishing Co. pvt. Ltd.	Delhi
3571	Misc. Legal Ethics, Accountancy for Lawyers and Bench-Bar Relation	K. Rai	6th ed	2005	Central Law publications	Allahabad
3572	Misc. Legal General Knowledge	M. Arora	2005 ed	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3573	Misc. Legal General Knowledge	M. Arora	NULL	2008	Universal Law publications	Delhi
3574	Misc. Legal GK (General Knowledge on Law)	M. Arora	5th ed	2008	Universal Law publishing Co. pvt. Ltd.	Delhi
3575	Misc. Legal GK (General Knowledge on Law)	M. Arora	5th ed	2008	Universal Law publishing Co. pvt. Ltd.	Delhi
3576	Misc. Legal Research and Methodology	NULL	1st ed	1983	N.M. Tripathi pvt Ltd	Bombay
3577	Misc. Legal Research and Methodology	NULL	2nd ed	2001	Indian Law Institute	New Delhi
3578	Misc. Legal System and Lawyers' Reasonings	J. Stone	2nd Indian Reprint	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3579	Misc. Legal Systems of the World	NULL	2005 ed	2005	pentagon press	New Delhi

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3580	Misc. Legal Systems of the World	NULL	2005 ed	2005	pentagon press	New Delhi
3581	Misc. Legal Systems of the World	NULL	2005 ed	2005	pentagon press	New Delhi
3582	Misc. Legal Systems of the World	NULL	2005 ed	2005	pentagon press	New Delhi
3583	Misc. Legality	Scott J. Shapiro	1st Indian Rep	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
3584	Misc. Legality	Scott J. Shapiro	1st Indian Rep	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
3585	Misc. Legality	Scott J. Shapiro	1st Indian Rep	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
3586	Misc. Legality	Scott J. Shapiro	1st Indian Rep	2012	Universal Law publishing Co. pvt. Ltd.	New Delhi
3587	Misc. Legally Speaking	V.R.K. Iyer	1st ed	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
3588	Misc. Legislative, Executive and Judicial powers in Australia	W.A. Wynes	4th ed	1970	Law Book Co	Australia
3589	Misc. Lenin and the National Liberation Movement in India	E. Komarov	1st ed	1986	panchsheel publishers	New Delhi
3590	Misc. Liberty, Law And Justice	N. Anderson	1st ed	1978	Stevens & Sons Ltd	London
3591	Misc. Litigation Explosion in India	NULL	1st ed	1986	N.M. Tripathi pvt Ltd	Bombay
3592	Misc. Local prison : The Crisis in the english penal System	R.F. Sparks	1st ed	1971	Heinemann Educational Books Ltd.	London
3593	Misc. Lord Denning : a biography	E. Heward	2nd ed 3rd Inc	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
3594	Misc. Lord Denning : a biography	E. Heward	2nd ed 3rd Inc	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
3595	Misc. Lord Denning : The Judge and the Law	NULL	1st ed	1984	Sweet & Maxwell	London
3596	Misc. Lord Denning: The Judge and the Law	NULL	1st Indian Rep	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3597	Misc. Lord Denning: The Judge and the Law	NULL	1st Indian Rep	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3598	Misc. Lord Denning: The Judge and the Law	NULL	1st Indian Rep	2004	Universal Law publishing Co. pvt. Ltd.	Delhi

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3599	Misc. Lord Denning: The Judge and the Law	NULL	1st Indian Rep	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3600	Misc. Lord Halsbury	J. Hostettler	2nd Indian Re	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
3601	Misc. Lord Halsbury	J. Hostettler	2nd Indian Re	2003	Universal Law Book Co. pvt. Ltd.	Delhi
3602	Misc. Majesty of the Judiciary	V.R.K. Iyer	1st ed	2007	Universal Law publishing Co. pvt. Ltd.	Delhi
3603	Misc. Making of the India's Constitution	H.R. Khanna	NULL	1981	Eastern Book Company	Lucknow
3604	Misc. Management in Government : A Journal of Administrative Reforms	G. Bongard-Levin	NULL	1983	Govt. of India	New Delhi
3605	Misc. Management in Government : A Journal of Administrative Reforms	G. Bongard-Levin	NULL	1983	Govt. of India	New Delhi
3606	Misc. Manorama year book	Mammen Mathew	NULL	2014	Malayala Manorama	New Delhi
3607	Misc. Marriage Laws & Family Courts Act	E.L. Bhagiratha Rao	6th ed Rept.	2004	Asia Law House	Hyderabad
3608	Misc. Medico Legal Aspects of Sexual Offences	R. L. Gupta	1st ed	1964	Eastern Book Company	Lucknow
3609	Misc. Ministers And Legislators	S.C. Kashyap	1st ed	1982	Metropolitan Book Co (p) Ltd.	New Delhi
3610	Misc. MISA and Conservation of Foreign Exchange and prevention of Smuggling Activities Act, 1974	B. Malik	1st ed	1975	Law publishers	Allahabad
3611	Misc. Modern Hindu Law	R.C. Nagpal	1st ed	1983	Eastern Book Company	Lucknow
3612	Misc. Modern Theories of Law	I. Jennings	Indian Econon	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3613	Misc. Morality in Law	D.p.Singh	1st edition	2012	Eastern Book Company	Lucknow
3614	Misc. Morality in Law	D.p.Singh	1st edition	2012	Eastern Book Company	Lucknow
3615	Misc. Morality in Law	D.p.Singh	1st edition	2012	Eastern Book Company	Lucknow
3616	Misc. Morality in Law	D.p.Singh	1st edition	2012	Eastern Book Company	Lucknow
3617	Misc. Morality in Law	D.p. Singh	1st edition	2012	Eastern Book Company	Lucknow
3618	Misc. Multiple Choice on Constitution of India	R. Mishra	NULL	2008	Universal Law publications	Delhi

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3619	Misc. My Life , Law and Other Things	M.C. Setalvad	Rept ed	2006	Universal Law Book Co. Pvt. Ltd.	Delhi
3620	Misc. My Life : Law and other things	M.C. Setalvad	Rept. ed	2003	Universal Law publishing Co. Pvt. Ltd.	Delhi
3621	Misc. My Life : Law and other things	M.C. Setalvad	Rept. ed	2003	Universal Law publishing Co. Pvt. Ltd.	Delhi
3622	Misc. My Life : Law and other things	M.C. Setalvad	Rept. ed	2003	Universal Law publishing Co. Pvt. Ltd.	Delhi
3623	Misc. My Life Law and Other Things	M.C. Setalbad	1st ed rept.	1971	N.M. Tripathi Pvt Ltd	Bombay
3624	Misc. My name is Red	O. pamuk	1st ed	2001	Faber and Faber Ltd	New York
3625	Misc. My own Boswell	M. Hidayatullah	1st ed Rept.	2005	Universal Law Book Co. Pvt. Ltd.	Delhi
3626	Misc. Nabhi's Handbook of Export promotion 1986-87	V.K. puri	1st ed	1986	Nabhi publications	New Delhi
3627	Misc. Nani palkhivala : A tribute	NULL	1st ed	2004	Universal Law publishing Co. Pvt. Ltd.	Delhi
3628	Misc. Natural Justice	H.H. Marshall	3rd Indian rep	1998	Universal Law publishing Co. Pvt. Ltd.	Delhi
3629	Misc. New Dimensions of Justice	J.S. Verma	1st ed	2000	Universal Book Traders	Delhi
3630	Misc. Next please (A Judge's Daybook)	p. Mason	1st Indian Rep	2004	Universal Law publishing Co. Pvt. Ltd.	Delhi
3631	Misc. Next please (A Judge's Daybook)	p. Mason	1st Indian Rep	2004	Universal Law publishing Co. Pvt. Ltd.	Delhi
3632	Misc. Next please (A Judge's Daybook)	p. Mason	1st Indian Rep	2004	Universal Law publishing Co. Pvt. Ltd.	Delhi
3633	Misc. No pity : people with Disabilities Forging a new Civil Rights Movement	J.p. Shapiro	1st Indian Rep	1994	Universal Book Traders	Delhi
3634	Misc. No pity : people with Disabilities Forging a new Civil Rights Movement	J.p. Shapiro	1st Indian Rep	1994	Universal Book Traders	Delhi
3635	Misc. Objective G.K.	Sanjeev Kumar	NULL	2013	Lucent publisher	patna
3636	Misc. Objective G.K.	Manohar pandey	NULL	2014	Arihant publications (India) Pvt. Ltd.	New Delhi
3637	Misc. Off the Bench	V.R.K. Iyer	1st ed Rept.	2004	Universal Law publishing Co. Pvt. Ltd.	Delhi

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3638	Misc. Off the Bench	V.R.K. Iyer	1st ed Rept.	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3639	Misc. Off the Bench	V.R.K. Iyer	1st ed Rept.	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3640	Misc. Open Secrets India's Intelligence Unveiled	M.K. Dhar	3rd print.	2005	Manas publications	New Delhi
3641	Misc. Open Secrets India's Intelligence Unveiled	M.K. Dhar	3rd print.	2005	Manas publications	New Delhi
3642	Misc. Open Secrets India's Intelligence Unveiled	M.K. Dhar	3rd print.	2005	Manas publications	New Delhi
3643	Misc. Other Side of Justice	S.S. Sodhi	1st ed	2007	Hay House publication (India) pvt. Ltd.	New Delhi
3644	Misc. Other Side of Justice	S.S. Sodhi	1st ed. Rept.	2007	Hay House publication (India) pvt. Ltd.	Delhi
3645	Misc. Outlines of Indian Legal & Constitutional History	M.p. Singh	7th ed Rept.	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3646	Misc. parliament	I. Jennings	2nd ed	1970	Cambridge University press	London
3647	Misc. parliamentary privileges Judiciary and the press	NULL	NULL	1997	Macmillan India Ltd.	Mumbai
3648	Misc. partition of India : Legal And Reality	H.M. Seervai	2nd ed	1994	N.M. Tripathi pvt Ltd	Bombay
3649	Misc. partition of India Legend and Reality	H.M. Seervai	2nd ed	1994	N.M. Tripathi pvt Ltd	Mumbai
3650	Misc. pawan Chamling Daring to be Different	Y. Bali	NULL	2003	IpRD Govt. of Sikkim	Gangtok
3651	Misc. pawan Chamling Daring to be Different	Y. Bali	NULL	2003	IpRD Govt. of Sikkim	Gangtok
3652	Misc. pearson Concise G.K. Manual	Edgar Tharpe	NULL	2014	pearson	Delhi
3653	Misc. penumbra of Natural Justice	T.G. Choudhury	1st ed	1997	Eastern Law House	Calcutta
3654	Misc. people parliament Administration	B.R. Jakhar	1st ed	1982	Metropolitan Book Co (p) Ltd.	New Delhi
3655	Misc. perspective on Security in Indian Ocean region	D. Kaushik	1st ed	1987	Allied publishers pvt. Ltd.	Lucknow
3656	Misc. plain Language for Lawyers	M.M. Asprey	2nd ed 1st Ind	2002	Universal Law publishing Co. pvt. Ltd.	Delhi
3657	Misc. planning in North East India	K. Alam	1st ed	1985	Omsons publications	New Delhi

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3658	Misc. political Economy of Land Reforms	G. Thimmaiah	1st ed	1983	Ashish publishing house	New Delhi
3659	Misc. potter's Historical Introduction to english Law	A.K.R. Kiralfy	4th ed 1st Indi	1999	Universal Law publishing Co. pvt. Ltd.	Delhi
3660	Misc. president Jail Singh	V. Bhattacharya	1st ed	1984	Metropolitan Book Co (p) Ltd.	New Delhi
3661	Misc. principles and practice of Judicial property	A.S. Misra	1st ed	1986	Hind publishing House	Allahabad
3662	Misc. principles of Mahomedan Law	M. Hidayatullah	18th ed	1977	N.M. Tripathi pvt Ltd	Bombay
3663	Misc. principles of Modern Burmese Budhist Law	S.C. Lahiri	5th ed	1951	Eastern Law House	Calcutta
3664	Misc. private Defence (Law of)	K.A. Abdul Gafoor	1st ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
3665	Misc. problems & Solutions on Criminal Law	K. prasad	1st ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
3666	Misc. proceedings of the Sikkim Legislative Assembly (2nd Session & 7th assembly)	NULL	NULL	2007	Sikkim Legislative Assembly	Gangtok
3667	Misc. proceedings of the Sikkim Legislative Assembly (3rd Session)	NULL	NULL	2007	Sikkim Legislative Assembly	Gangtok
3668	Misc. professional Ethics And Advocacy	C.R. Rao	1st ed	1987	Gayatri Books	Visakhapatnar
3669	Misc. punishment to Criminals And Contemners	K.S. Chaudhari	1st ed Rept.	1993	Maheshwari Law publishers	Jaipur
3670	Misc. punjab Civil Servises Examination	H.K. Chhabra	NULL	2003	Chawla publications pvt. Ltd.	Chandigarh
3671	Misc. QUOTE IT ! Memorable Legal Quotations	NULL	1st Indian Rep	1999	Universal Law publishing Co. pvt. Ltd.	Delhi
3672	Misc. QUOTE IT ! Memorable Legal Quotations	NULL	1st Indian Rep	1999	Universal Law publishing Co. pvt. Ltd.	Delhi
3673	Misc. Quranic Concept of War	S.K. Malik	1st ed Rept.	1986	Himalayan Books	New Delhi
3674	Misc. Rajasthan Judicial Service Examination	NULL	1st ed	2006	Singhal Law publishers	Delhi

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3675	Misc. Ram Janmabhoomi Babri Masjid : Historical Documents Legal Opinions & Judgements	NULL	1st ed	1991	Universal Book Traders	Delhi
3676	Misc. Random Reflection	V.R.K. Iyer	Rept. ed	2006	Universal Law publishing Co. Pvt. Ltd.	Delhi
3677	Misc. Random Reflections	V.R.K. Iyer	1st ed	2004	Universal Law publishing Co. Pvt. Ltd.	Delhi
3678	Misc. Random Reflections	V.R.K. Iyer	1st ed	2004	Universal Law publishing Co. Pvt. Ltd.	Delhi
3679	Misc. Rape Kidnapping And Abduction	R.S. Verma	1st ed	1999	Verma publications	Delhi
3680	Misc. Recent Judgment for Law Competitive Examination	NULL	NULL	2008	Universal Law publications	Delhi
3681	Misc. Reflection of a Lawyer	K. Dayal	Rept. ed	2006	Universal Law Book Co. Pvt. Ltd.	Delhi
3682	Misc. Religion And Society in the Himalayas	T.B. Subba	1st ed	1991	Gyan publishing house	New Delhi
3683	Misc. Responsa : Selected Legal Opinions	T.B. Sapru	1st ed	1976	N.M. Tripathi Pvt Ltd	Bombay
3684	Misc. Restructuring Centre-State Relations	S. Chatterjee	1st ed	1997	Minerva Associates (publications) Pvt. Ltd.	Calcutta
3685	Misc. Right to Food	N.C. Saxena	NULL	2008	Human Rights Law Network	New Delhi
3686	Misc. Right to Travel under the Constitution	B. Errabbi	1st ed	1986	Eastern Book Company	Delhi
3687	Misc. Rights of persons with Disabilities	NULL	1st ed	2002	Indian Law Institute	New Delhi
3688	Misc. Roses in December : an Autobiography	M.C. Chagla	11th ed	2000	Bharatia Vidya Bhavan	Mumbai
3689	Misc. Rule of Law	Ian Shapiro	1st Indian Rep	2012	Universal Law publishing Co. Pvt. Ltd.	New Delhi
3690	Misc. Rule of Law	Ian Shapiro	1st Indian Rep	2012	Universal Law publishing Co. Pvt. Ltd.	New Delhi
3691	Misc. Rule of Law	Ian Shapiro	1st Indian Rep	2012	Universal Law publishing Co. Pvt. Ltd.	New Delhi
3692	Misc. Rule of Law	Ian Shapiro	1st Indian Rep	2012	Universal Law publishing Co. Pvt. Ltd.	New Delhi

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3693	Misc. Rulemaking : How Govt. Agencies Write Law and Make policy	C.M. Kerwin	1st Indian Rep	1997	Universal Book Traders	Delhi
3694	Misc. Rural Development and Human Rights in South Asia	N. MacDermot	1st ed	1983	International Commission of Jurists	Geneva
3695	Misc. Secularism : Its implications for Law and Life In India	NULL	1st ed	1966	N.M. Tripathi pvt Ltd	Bombay
3696	Misc. Secularism and the Constitution of India	p.B. Gajendragadkar	1st ed	1971	University of Bombay	Bombay
3697	Misc. Selected works of Jawaharlal Nehru	NULL	1st ed	1984	Jawaharlal Nehru Memorial Fund	New Delhi
3698	Misc. Short Essay & paragraph on Law	M. Arora	NULL	2008	Universal Law publications	Delhi
3699	Misc. Sikkim	M. pallis	1st ed	1997	Cosmo publications	New Delhi
3700	Misc. Sikkim	p.N. Chopra	1st ed	1979	S. Chand & Company pvt. Ltd.	New Delhi
3701	Misc. Sikkim : Society, polity, Economy, Environment	NULL	1st ed 2nd Re	2000	Indus publishing Co	New Delhi
3702	Misc. Sikkim : The Story of Its Integration with India	p.R. Rao	1st ed	1978	Cosmo publications	New Delhi
3703	Misc. Sikkim A Travellers Guide	Sujoy Das	3rd edition	2008	permanent Black	New Delhi
3704	Misc. Sikkim G.K.	Kumar	NULL	2014	V.K. publisher p. Ltd.,	New Delhi
3705	Misc. Sikkim perspective and Vision	NULL	1st ed	2002	IpRD Govt. of Sikkim	Gangtok
3706	Misc. Sikkim perspective and Vision	NULL	1st ed	2002	IpRD Govt. of Sikkim	Gangtok
3707	Misc. Sikkim Tourist Road Atlas	Dr. R.p. Arya	NULL	2013	Indian Map Service	Jodhpur
3708	Misc. Simplify Legal Writing	E.L. Biskind	2nd Rept.	1998	Arco publishing Co.	New York
3709	Misc. Social Action for The Rights of the Child	NULL	NULL	1990	India International Centre	New Delhi
3710	Misc. Social enineering & Constitutional protection of Weaker Sections in India	A. prasad	1st ed	1980	Deep & Deep publications	New Delhi
3711	Justice : Rhetoric & Reality	A. Sarkar	1st ed	1988	Capital Law House	Delhi

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3712	Misc. Society State and the Law	B.A. Masodkar	1st ed	1979	N.M. Tripathi pvt Ltd	Bombay
3713	Misc. Socio-Economic Justice under Indian Constitution	B.R. Sharma	1st ed	1984	Deep & Deep publications	New Delhi
3714	Misc. Some Half-Hidden Aspects of Indian Social Justice	V.R.K. Iyer	1st ed	1979	Eastern Book Company	Lucknow
3715	Misc. Soviet Economic Development And Structure	V. Mehta	1st ed	1977	Sterling publishers pvt. Ltd.	New Delhi
3716	Misc. Sri Guru Granth Sahib	G. Singh	7th ed	1987	World Sikh Centre Inc.	New Delhi
3717	Misc. Sri Guru Granth Sahib	G. Singh	7th ed	1987	World Sikh Centre Inc.	New Delhi
3718	Misc. Sri Guru Granth Sahib	G. Singh	7th ed	1987	World Sikh Centre Inc.	New Delhi
3719	Misc. Sri Guru Granth Sahib	G. Singh	7th ed	1987	World Sikh Centre Inc.	New Delhi
3720	Misc. Status of Ecology	NULL	1st ed	1984	punjab publishing House	patiala
3721	Misc. Supreme Court and the Idea of progress	A.M. Bickel	1st Indian Rep	1998	Universal Law publishing Co. pvt. Ltd.	Delhi
3722	Misc. Supreme Court of India : A Socio-Legal Critique of Its Juristic Techniques	R. Dhavan	1st ed	1977	N.M. Tripathi pvt Ltd	Bombay
3723	Misc. Supreme Court on Equal pay for Equal Work	V.B. Mishra	1st ed	1989	Allied Book Co.	Delhi
3724	Misc. Supreme Court practice And procedure	B.R. Agarwala	5th ed	1989	Eastern Book Company	Lucknow
3725	Misc. Supreme Court practice And procedure	B.R. Agarwala	5th ed	1989	Eastern Book Company	Lucknow
3726	Misc. Suspended Sentence	M. Ancel	1st ed	1971	Heinemann HCSL of Criminology & penal Reform	London
3727	Misc. Swamy Vivekananda In the West New Discoveries	M.L. Burke	4th ed	1992	Advaita Ashrama	Calcutta
3728	Misc. Swamy Vivekananda In the West New Discoveries	M.L. Burke	4th ed	1992	Advaita Ashrama	Calcutta
3729	Misc. Swamy Vivekananda In the West New Discoveries	M.L. Burke	4th ed	1992	Advaita Ashrama	Calcutta

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3730	Misc. Swamy Vivekananda In the West New Discoveries	M.L. Burke	4th ed	1992	Advaita Ashrama	Calcutta
3731	Misc. Swamy Vivekananda In the West New Discoveries	M.L. Burke	4th ed	1992	Advaita Ashrama	Calcutta
3732	Misc. Swamy Vivekananda In the West New Discoveries	M.L. Burke	4th ed	1992	Advaita Ashrama	Calcutta
3733	Misc. Sword and WIG	R. Dunn	1st ed Indian	1997	Universal Law publishing Co. pvt. Ltd.	Delhi
3734	Misc. Talks on Sankara's Vivekachoodamani	S. Chinmayananda	1st ed	1983	Central Chinmaya Mission Trust	Bombay
3735	Misc. The American Bench : Judges of the Nation	NULL	4th ed	1988	Reginald Bishop Foster & Associates, Inc.	California
3736	Misc. The American Constitution	C.H. pritchett	3rd ed	1977	Tata McGRAW Hill publishing Co. Ltd.	New Delhi
3737	Misc. The Art of A Lawyer	B. Malik	9th ed	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3738	Misc. The Art of Writing Judgments	B.N. Chaudhuri	3rd ed	1975	Law Book Co	Allahabad
3739	Misc. The Art of Writing Judgments	B.N. Chaudhuri	3rd ed	1975	Law Book Co	Allahabad
3740	Misc. The Bar on Trial	NULL	2nd ed Rept.	2000	Universal Law publishing Co. pvt. Ltd.	Delhi
3741	Misc. The Birds of Sikkim	S. Ali	1st ed 2nd Im	1989	Oxford University press	Delhi
3742	Misc. The Book of Secrets	D. Chopra	NULL	2004	Rider	London
3743	Misc. The Changing Law	A. Denning	1st ed Indian	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3744	Misc. The Complete works of Swamy Vivekananda	Vivekanand	Mayavati Mem	1992	Advaita Ashrama	Calcutta
3745	Misc. The Complete works of Swamy Vivekananda	Vivekanand	Mayavati Mem	1992	Advaita Ashrama	Calcutta
3746	Misc. The Complete works of Swamy Vivekananda	Vivekanand	Mayavati Mem	1992	Advaita Ashrama	Calcutta
3747	Misc. The Complete works of Swamy Vivekananda	Vivekanand	Mayavati Mem	1992	Advaita Ashrama	Calcutta
3748	Misc. The Complete works of Swamy Vivekananda	Vivekanand	Mayavati Mem	1992	Advaita Ashrama	Calcutta

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3749	Misc. The Complete works of Swamy Vivekananda	Vivekanand	Mayavati Mem	1992	Advaita Ashrama	Calcutta
3750	Misc. The Complete works of Swamy Vivekananda	Vivekanand	Mayavati Mem	1992	Advaita Ashrama	Calcutta
3751	Misc. The Complete works of Swamy Vivekananda	Vivekanand	Mayavati Mem	1992	Advaita Ashrama	Calcutta
3752	Misc. The Conduct of Meetings	NULL	22nd ed	1982	Rose Jordan Ltd.	London
3753	Misc. The Constitution of Jammu & Kashmir : Its development & comments	A.S. Anand	3rd ed Rept.	2000	Universal Law publishing Co. pvt. Ltd.	Delhi
3754	Misc. The Constitution of Jammu & Kashmir : Its development & comments	A.S. Anand	3rd ed Rept.	2000	Universal Law publishing Co. pvt. Ltd.	Delhi
3755	Misc. The enlish Judge	H. Cecil	22nd ed	1970	Stevens & Sons Ltd	London
3756	Misc. The Family Story	L. Denning	Rept. ed	1985	Butterworths	London
3757	Misc. The Globalization Decade : A Critical Reader	NULL	1st ed	2006	Aakar books	Delhi
3758	Misc. The Great October, Socialist Community and India	NULL	1st ed	1978	Allied publishers pvt. Ltd.	Bombay
3759	Misc. The Growth of The Law	S.N. Cardozo	Indian Econon	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3760	Misc. The Growth of the Law	B.N. Cardozo	Indian Econon	2002	Universal Law publishing Co. pvt. Ltd.	Delhi
3761	Misc. The Idea of Law	D. Lloid	1st ed	1983	Universal Book Traders	Delhi
3762	Misc. The Institution of property	B.S. Bhalla	1st ed	1984	Eastern Book Company	Lucknow
3763	Misc. The integral yoga of public law and development in the context of India	V.R.K. Iyer	1st ed	1979	Institute of Constitutional & parliamentary Studies	New Delhi
3764	Misc. The Ivory tower	V.K.S. Chaudhary	1st ed	2002	Universal Law Book Co. pvt. Ltd.	Delhi
3765	Misc. The Joke's on . . . Lawyers	S. Ross	2nd Indian Re	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3766	Misc. The Judgement	K. Nayar	1st ed	1977	Vinod publishing House	New Delhi
3767	Misc. The Judiciary I Served	p.J. Reddy	1st ed	1999	Orient Longman Ltd.	Hyderabad

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3768	Misc. The Last Mughal	W. Dalrymple	NULL	2006	penguin Group	New Delhi
3769	Misc. The Law and practice relating to Office of profit	p.D.T. Achary	1st ed	2006	Bharat Law House	New Delhi
3770	Misc. The Law and practice relating to Office of profit	p.D.T. Achary	1st ed	2006	Bharat Law House	New Delhi
3771	Misc. The Law is a Ass	NULL	2nd Indian Re	2004	Universal Law Book Co. Pvt. Ltd.	Delhi
3772	Misc. The Law of Foreigners And Registration of Foreigners	S.C. Consul	5th ed	1992	Law Book Co	Allahabad
3773	Misc. The Law of International Institutions	D.W. Bowett	4th ed 5th Indi	2003	Universal Law publishing Co. Pvt. Ltd.	Delhi
3774	Misc. The Law of International Institutions	D.W. Bowett	4th ed 3rd Ind	1998	Universal Law publishing Co. Pvt. Ltd.	Delhi
3775	Misc. The Law of Real property	R.E. Megarry	8th ed	2002	Sweet & Maxwell	London
3776	Misc. The Law of Res Judicata	p.S. Narayana	1st ed	1987	Asia Law House	Hyderabad
3777	Misc. The law of Ultra Vires	B.C. Sharma	1st ed	2004	Eastern Law House	Calcutta
3778	Misc. The Law's Strangest Cases	p. Seddon	2nd Indian Re	2004	Universal Law publishing Co. Pvt. Ltd.	Delhi
3779	Misc. The Law's Strangest Cases	p. Seddon	2nd Indian Re	2004	Universal Law publishing Co. Pvt. Ltd.	Delhi
3780	Misc. The Law's Strangest Cases	p. Seddon	2nd Indian Re	2004	Universal Law publishing Co. Pvt. Ltd.	Delhi
3781	Misc. The Least Dangerous Branch	A.M. Bickel	1st Indian Rep	1998	Universal Law publishing Co. Pvt. Ltd.	Delhi
3782	Misc. The Lepchas of Sikkim	G. Gorer	1st ed	1987	Gyan publishing house	Delhi
3783	Misc. The Orbit of Space Law	D. Wadegaonkar	1st ed	1984	N.M. Tripathi Pvt Ltd	Bombay
3784	Misc. The preamble	K.C. Markandan	1st ed	1984	National publishing House	Delhi
3785	Misc. The present Constitutional Issues and Views	M.C.J. Kagzi	1st ed	1987	Metropolitan Book Co (p) Ltd.	New Delhi
3786	Misc. The Seervai Legacy essay, speeches, tributies, letters	H.M. Seervai	NULL	2001	Universal Law Book Co. Pvt. Ltd.	Delhi
3787	Misc. The Sikkim Saga	B.S. Das	1st ed 2nd Re	2002	Vinod publishing House	New Delhi

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3788	Misc. The Social Dimensions of Law And Justice in Contemporary India : A new Jurisprudence problems, perspectives and prospects	V.R.K. Iyer	1st ed		Wadhwa Sales Corporation	Nagpur 223
3789	Misc. The World's Stupidest Laws	D. Crombie	1st Indian Rep	2005	Universal Law Book Co. pvt. Ltd.	Delhi
3790	Misc. Theory of Legislation	J. Bentham	Rept. ed	1979	N.M. Tripathi pvt Ltd	Bombay
3791	Misc. Third International Conference of Appellate Judges New Delhi- March 1984	NULL	NULL	1985	Supreme Court of India	New Delhi
3792	Misc. Third International Conference of Appellate Judges New Delhi- March 1984	NULL	NULL	1985	Supreme Court of India	New Delhi
3793	Misc. Third International Conference of Appellate Judges New Delhi- March 1984	NULL	NULL	1985	Supreme Court of India	New Delhi
3794	Misc. Towards Energy Conservation Law in India	C. Singh	1st ed	1989	N.M. Tripathi pvt Ltd	Bombay
3795	Misc. Trafficking & the Law	NULL	NULL	2006	Human Rights Law Network	New Delhi
3796	Misc. Trayner's Latin Maxim	L. Trayner	Indian Eco. Re	2006	Universal Law Book Co. pvt. Ltd.	Delhi
3797	Misc. Treaties on the Law , privileges proceedings and usage of parliament	NULL	15th ed	1950	Butterworths	London
3798	Misc. Trials and tribulations	NULL	2nd ed Rept.	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
3799	Misc. Tribal Occupational Mobility	D.N. Majumdar	1st ed	1984	Research India publications	Calcutta
3800	Misc. U.p. Higher Judicial Service Examination	R.N. Mishra	2nd ed	2005	Hind publishing House	Allahabad
3801	Misc. Unaccustomed Earth	J. Lahiri	1st ed	2008	Radom House India	New Delhi

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3802	Misc. Uncommon Law	A.p. Herbert	1st Indian Rep	1998	Universal Law publishing Co. pvt. Ltd.	Delhi
3803	Misc. Uncommon Law	A.p. Herbert	1st Indian Rep	1998	Universal Law publishing Co. pvt. Ltd.	Delhi
3804	Misc. United Nations for a Better World	NULL	1st ed	1986	Lancers Books	New Delhi
3805	Misc. Untouchability on Trial	A. Shah	NULL	2008	Human Rights Law Network	New Delhi
3806	Misc. Varied patterns of parliamentary and presidential Govtverments	p. Sharan	1st ed	1989	Metropolitan Book Co (p) Ltd.	New Delhi
3807	Misc. Views From The Bench : The Judiciary and Constitutional politics	NULL	1st edRept.	1987	Asian Books	New Delhi
3808	Misc. Voice of Justice	A.R. Lakshmanan	1st ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
3809	Misc. We, the people : India - The Largest Democracy	N.A. palkhivala	3rd ed	1984	Strand Book Stall	Bombay
3810	Misc. Welding the Nation	NULL	1st ed	1974	N.M. Tripathi pvt Ltd	Bombay
3811	Misc. What every good lawyer should know	I. Campbell	2nd ed Rept.	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3812	Misc. What Next in the Law	L. Denning	1st ed	1982	Butterworths	London
3813	Misc. Who Owns CBI	B.R. Lal	NULL	2007	Manas publications	New Delhi
3814	Misc. Wild Races of The Eastern Frontier of India	T.H. Lewin	1st ed	1984	Mittal publications	Delhi
3815	Misc. Wings of Fire : an Autobiography of ApJ Abdul Kalam with Arun Tiwari	A.p.J. Abdul Kalam	25th Impressio	2006	Universities press India pvt. Ltd.	Hyderabad
3816	Misc. Without Fear : The Life & Trial of Bhagat Singh	K. Nayar	1st ed	2007	Harper Collins publishers India	New Delhi
3817	Misc. Women, Crime, and the Criminal Justice System	L.H. Bowker	1st ed	1980	Lexington Books	Toronto
3818	Misc. Word power Made Easy	N. Lewis	2nd Indian ed.	2007	Goyal Saab	Delhi
3819	Misc. Words & phrases as Interpreted by the Supreme Court of India 1950-2002	B. Krishnan	2nd ed	2002	Modern Law publications	Allahabad

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3820	Misc. Working A Democratic Constitution	G. Austin	3rd imp.	2006	Oxford University press	New Delhi
3821	Misc. Driving Holidays	Koko Singh	NULL	2007	Rupa And Company	New Delhi
3822	Modern Equity	J.E. Martin	17th ed	2005	Sweet & Maxwell	London
3823	Modvat (Modified Value Added Tax)	S.p. Kampani	1st ed	1986	Law publishing House	Allahabad
3824	Motor Accident (Guide to)	J.p. Bhatnagar	1st ed Rept	1997	Ashoka Law House	Allahabad
3825	Motor Accident Claims	V.M. Gowda	1st ed	1989	Lalitha publications	Bangalore
3826	Motor Accident Claims	S.p. Senupta	2nd ed	1994	Kamal Law House	Calcutta
3827	Motor Accident Claims And Compensation	R.G. Chaturvedi	1st ed	2005	Bharat Law publications	Jaipur
3828	Motor Accident Compensation	A.S. Bhatnagar	4th ed	1995	Orient Law House	New Delhi
3829	Motor Insurence (Accident And)	B.C. Mitra	1st ed	1994	University Book Agency	Allahabad
3830	Motor Vehicle Laws	NULL	13th Edition	2008	LEXIS NEXIS	Nagpur
3831	Motor Vehicle Laws	NULL	13th Edition	2008	LEXIS NEXIS	Nagpur
3832	Motor Vehicle Laws	NULL	13th Edition	2008	LEXIS NEXIS	Nagpur
3833	Motor Vehicle Laws	NULL	13th Edition	2008	LEXIS NEXIS	Nagpur
3834	Motor Vehicle Laws	NULL	13th Edition	2008	LEXIS NEXIS	Nagpur
3835	Motor Vehicle Laws	NULL	13th Edition	2008	LEXIS NEXIS	Nagpur
3836	Motor Vehicles Act	N D Basu	8th ed	1999	Ashoka Law House	New Delhi
3837	Motor Vehicles Act	V. R. Manohar	3rd ed	1989	All India ltd.	Nagpur
3838	Motor Vehicles Act	S. K. Bose	6th ed	1984	Eastern Law House	Calcutta
3839	Motor Vehicles Act	R.L. Sarim	1st ed	1989	Vinod publishing House	Delhi
3840	Motor Vehicles Act	R.L. Sarim	1st ed	1989	Vinod publishing House	Delhi
3841	Motor Vehicles Act	A.K. Banerjee	1st ed	1988	Ashoka Law House	Allahabad
3842	Motor Vehicles Act	N D Basu	8th ed	1999	Ashoka Law House	New Delhi
3843	Motor Vehicles Act	N D Basu	8th ed	1999	Ashoka Law House	New Delhi
3844	Motor Vehicles Act	J.p. Bhatnagar	3rd ed	1995	Ashoka Law House	Allahabad
3845	Motor Vehicles Act (Assesment of Compensation in Accident under)	G.S. Karkara	1st ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
3846	Motor Vehicles Act (Commentaries on)	A.p. Mathur	7th ed	1973	Eastern Book Company	Delhi
3847	Motor Vehicles Act (Commentaries on)	A.p. Mathur	7th ed	1973	Eastern Book Company	Delhi
3848	Motor Vehicles Act with allied laws	D.B. Senupta	2nd ed Rept	2005	Dwivedi Law Agency	Allahabad
3849	Motor Vehicles Act with allied laws	D.B. Senupta	2nd ed Rept	2005	Dwivedi Law Agency	Allahabad

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3850	Motor Vehicles Act with allied laws	D.B. Senupta	2nd ed Rept	2005	Dwivedi Law Agency	Allahabad
3851	Motor Vehicles Act with allied laws	D.B. Senupta	2nd ed Rept	2005	Dwivedi Law Agency	Allahabad
3852	Motor Vehicles Law	R. Khanna	NULL	2008	LEXIS NEXIS	New Delhi
3853	Motor Vehicles Law	R. Khanna	NULL	2008	LEXIS NEXIS	New Delhi
3854	Motor Vehicles Laws	NULL	NULL	2009	Universal Law publishing Co. pvt. Ltd.	Delhi
3855	Motor Vehicles Laws And Rules	Jaggy	7th ed	2000	Law publishers (India) pvt. Ltd.	Allahabad
3856	Motor Vehicles Laws And Rules	Jaggy	7th ed	2000	Law publishers (India) pvt. Ltd.	Allahabad
3857	Motor Vehicles Laws And Rules	Jaggy	7th ed	2000	Law publishers (India) pvt. Ltd.	Allahabad
3858	Motor Vehicles Laws And Rules	Jaggy	7th ed	2000	Law publishers (India) pvt. Ltd.	Allahabad
3859	Motor Vehicles Laws And Rules	Jaggy	7th ed	2000	Law publishers (India) pvt. Ltd.	Allahabad
3860	Motor Vehicles Laws And Rules	Jaggy	6th ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
3861	Motor Vehicles Laws And Rules	Jaggy	5th ed	1978	Law publishers	Allahabad
3862	Motor Vehicles Laws And Rules	Jaggy	5th ed	1978	Law publishers	Allahabad
3863	Motor Vehicles Laws And Rules	Jaggy	6th ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
3864	MRTp (principles of law relating to -)	S. Krishnamurthi	2nd ed	1986	Orient Law House	New Delhi
3865	Muslim Law	M. Tayyibji	4th ed	1968	N.M. Tripathi pvt Ltd	Bombay
3866	Muslim Law of India	T. Mahmood	1st ed	1980	Law Book Co	Allahabad
3867	Muslim Marriage And Dissolution	B.R. Varma	1st ed	1975	Law Book Co	Allahabad
3868	Muslim Marriage, Maintenance & Dissolution	B.R. Varma	2nd ed	1988	Law Book Company (p) Ltd.	Allahabad
3869	Nani palkhivala : A role model	NULL	2nd ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
3870	Narcotic Drug and psychotropic Substances	Malik	2nd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3871	Narcotic Drug and psychotropic Substances	Malik	2nd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3872	Narcotic Drug and psychotropic Substances	Malik	2nd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3873	Narcotic Drug and psychotropic Substances	Malik	2nd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3874	Narcotic Drug and psychotropic Substances	Malik	2nd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad

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3875	Narcotic Drug and psychotropic Substances	Malik	2nd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3876	Narcotic Drug and psychotropic Substances	Malik	2nd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3877	Narcotic Drug and psychotropic Substances	Malik	2nd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3878	Narcotic Drug and psychotropic Substances	Malik	2nd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3879	Narcotic Drug and psychotropic Substances	Malik	2nd edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
3880	Narcotic Drugs And Chychotropic Substances Act, 1985 (Supreme Court on)	A. Talukdar	2nd ed Rept.	2005	Dwivedi Law Agency	Allahabad
3881	Narcotic Drugs and psychotropic Substances in India (Law of control on)	M.C. Mehanathan	2nd ed	2007	Capital Law House	Delhi
3882	National Security Act	R.K. Agarwal	1st ed	1986	Law Book Company (p) Ltd.	Allahabad
3883	National Security Act	R.K. Agarwal	1st ed	1986	Law Book Company (p) Ltd.	Allahabad
3884	National Security Act	R.K. Agarwal	2nd ed	1993	Law Book Company (p) Ltd.	Allahabad
3885	National Security Act , 1980s	S.K. Awasthi	1st ed	1983	National Law Agency	Allahabad
3886	Negligence (Law of)	C. Kameswara Rao	1st ed	1975	Law Book Co	Allahabad
3887	Negotiable Instrument (Law of Hundis and)	C.L. Aggarwal	9th ed	1972	Eastern Book Company	Lucknow
3888	Negotiable Instrument (Law of Hundis and)	C.L. Aggarwal	9th ed	1972	Eastern Book Company	Lucknow
3889	Negotiable Instrument Act,	S.Row	7th ed	1974	Law Book Co	Allahabad
3890	Negotiable Instrument Act, 1981	S. Row	9th ed	1992	Law Book Company (p) Ltd.	Allahabad
3891	Negotiable Instruments Act	S.p. Senupta	4th edition	2011	Kamal Law House	Kolkata
3892	Negotiable Instruments Act	S.p. Senupta	4th edition	2011	Kamal Law House	Kolkata
3893	Negotiable Instruments Act	S.p. Senupta	4th edition	2011	Kamal Law House	Kolkata
3894	Negotiable Instruments Act, 1881	S.p. Senupta	NULL	2007	Kamal Law House	Kolkata

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3923	New Encyclopaedia Britannica	NULL	15th Ed.	2005	Encyclopaedia Britannica Inc.	Chicago
3924	New Encyclopaedia Britannica	NULL	15th Ed.	2005	Encyclopaedia Britannica Inc.	Chicago
3925	New Encyclopaedia Britannica	NULL	15th Ed.	2005	Encyclopaedia Britannica Inc.	Chicago
3926	New Encyclopaedia Britannica	NULL	15th Ed.	2005	Encyclopaedia Britannica Inc.	Chicago
3927	North Eastern States of India	R.p. Arya	NULL	2013	Indian Map Service	Jodhpur
3928	Notces (Law of) Civil And Criminal	S.K. Awasthi	1st ed	2000	Vishal Book Centre	Indranagar, N
3929	Notices (Law of)	M.L. Chandak	1st ed	1969	Law Book Co	Allahabad
3930	Notices (Law of) with model Forms	S.K. Mitra	2nd ed Rept.	2000	Orient publishing Co	New Delhi
3931	Notices (Law of) with model Forms	S.K. Mitra	2nd ed Rept.	2000	Orient publishing Co	New Delhi
3932	Notices (Law of Summons and)	S.A. Chari	1st ed Rept.	1998	Asia Law House	Hyderabad
3933	Off The Bench	V.R.K. Iyer	Rept.ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
3934	Offences (Law Relating to Traffic) and Accident Claims	Seth	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
3935	Offences (Law Relating to Traffic) and Accident Claims	Seth	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
3936	Offences (Law Relating to Traffic) and Accident Claims	Seth	2nd ed	1989	Law publishers (India) pvt. Ltd.	Allahabad
3937	Oxford Advance Learner's Dictionary	NULL	5th ed	1996	Oxford University press	New Delhi
3938	Oxford Advance Learner's Dictionary	NULL	7th ed	2005	Oxford University press	New Delhi
3939	Oxford Advance Learner's Dictionary	NULL	7th ed	2005	Oxford University press	New Delhi
3940	Oxford Advance Learner's Dictionary	NULL	7th ed	2005	Oxford University press	New Delhi
3941	Oxford Advance Learner's Dictionary	NULL	7th ed	2005	Oxford University press	New Delhi
3942	Oxford Concise Dictionary of Mathematics	C. Clapham	3rd ed	2005	Oxford University press	New Delhi
3943	Oxford Hachette French Dictionary	NULL	3rd ed	2001	Oxford University press	New York
3944	Oxford Spanish Dictionary	NULL	3rd ed	2003	Oxford University press	New York
3945	Oxford Universal Dictionary Illustrated	W. Little	3rd ed Rept.	1947	Oxford University press	London

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3946	Oxford Universal Dictionary Illustrated	W. Little	3rd ed Rept.	1947	Oxford University press	London
3947	p.C.F.C. & Supreme Court Service Laws Judgments 1935-1973	NULL	NULL	1973	Law publishing House	Allahabd
3948	p.C.F.C. & Supreme Court Service Laws Judgments 1935-1973	NULL	NULL	1973	Law publishing House	Allahabd
3949	p.C.F.C. & Supreme Court Service Laws Judgments 1935-1973	NULL	NULL	1973	Law publishing House	Allahabd
3950	p.C.F.C. & Supreme Court Service Laws Judgments 1935-1973	NULL	NULL	1973	Law publishing House	Allahabd
3951	paget's Law of Banking	M. Hapgood QC	12th ed	2003	Butterworths India	New Delhi
3952	parliamentary procedure	S.C. Kashyap	2nd ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
3953	partition (Law Relating to)	M.N. Das	1st ed	1972	Eastern Law House	Calcutta
3954	partition Act	B.R. Beotra	2nd ed	1975	Law Book Co	Allahabad
3955	partition Act	H.G. Basu	3rd ed	1979	Law publishers	Allahabad
3956	partnership (Indian) Act	S.M. Lahiri	3rd ed	2005	India Law House	New Delhi
3957	partnership (Indian) Act	S.M. Lahiri	3rd ed	2005	India Law House	New Delhi
3958	partnership (Indian) Act	J.p. Singhal	5th ed	1986	Law Book Company (p) Ltd.	Allahabad
3959	partnership (Law of)	A. Singh	3rd ed	2001	Eastern Book Company	Lucknow
3960	partnership Act	R. Gopalachari	2nd ed	1983	Delhi Law House	Delhi
3961	partnership Act	R. Gopalachari	2nd ed	1983	Delhi Law House	Delhi
3962	partnership Act (Indian)	J.p. Singhal	4th ed	1977	Law Book Co	Allahabad
3963	partnership Act (Sale of Goods and -)	T.S.V. Iyer	4th ed	1984	Asia Law House	Hyderabad
3964	partnership Act (Sales of Goods and -)	pollock & Mulla	4th ed	1977	N.M. Tripathi pvt Ltd	Bombay
3965	partnership Act (Sales of Goods and -)	pollock & Mulla	4th ed	1977	N.M. Tripathi pvt Ltd	Bombay
3966	partnership In India (Law of)	S D Singh	5th ed Rept.	2000	Orient Law House	New Delhi
3967	partnership in India (Law of)	S.D. Singh	1st ed	1979	Orient Law House	Allahabad

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3968	patents Trade Marks Copyright Designs & Geographical Indications	B.L. Wadehra	3rd ed	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
3969	payment of Gratuity Act , 1972	S.C. Srivastava	1st Ed.	2002	Universal Law publishing Co. pvt. Ltd.	Delhi
3970	payment of Gratuity Act , 1972	S.C. Srivastava	1st Ed.	2002	Universal Law publishing Co. pvt. Ltd.	Delhi
3971	payment of Gratuity Act & Rules (Central) , 1972	M.Y. Khan	2nd Revd. Ed.	1989	Metropolitan Book Co (p) Ltd.	New Delhi
3972	payment of Gratuity Act, 1972	V.K. Kharbanda	8th edition	2011	Law publishing House	Allahabad
3973	payment of Gratuity Act, 1972	V.K. Kharbanda	8th edition	2011	Law publishing House	Allahabad
3974	payment of Gratuity Act, 1972	V.K. Kharbanda	8th edition	2011	Law publishing House	Allahabad
3975	payment of Gratuity Act, 1972	V.K. Kharbanda	8th edition	2011	Law publishing House	Allahabad
3976	penal Code (Cases And Materials on Indian)	V.K. Dewan	1st ed Rept.	1988	Capital Law House	Delhi
3977	penal Code (Indian)	N D Basu	7th ed	1986	Eastern Law House	Calcutta
3978	penal Code (Indian)	R.A. Nelson	6th ed	1970	Law Book Co	Allahabad
3979	penal Code (Indian)	R.A. Nelson	6th ed	1970	Law Book Co	Allahabad
3980	penal Code (Indian)	R.A. Nelson	6th ed	1970	Law Book Co	Allahabad
3981	penal Code (Indian)	R. Ranchhoddas	26th ed	1987	Wadhwa and Company Nagpur	Nagpur
3982	penal Code (Indian)	V.B. Raju	4th ed	1982	Eastern Book Company	Lucknow
3983	penal Code (Indian)	V.B. Raju	4th ed	1982	Eastern Book Company	Lucknow
3984	penal Code (Indian)	R. Ranchhoddas	28th ed Rept.	2000	Wadhwa and Company Nagpur	Agra
3985	penal Code (Indian)	R. Ranchhoddas	28th ed Rept.	2000	Wadhwa and Company Nagpur	Agra
3986	penal Code (Indian)	R. Ranchhoddas	28th ed Rept.	2000	Wadhwa and Company Nagpur	Agra
3987	penal Code (Indian)	K.D. Gaur	3rd ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3988	penal Code (Indian)	K.D. Gaur	3rd ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3989	penal Code (Indian)	K.D. Gaur	3rd ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3990	penal Code (Indian)	K.D. Gaur	3rd ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi

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3991	penal Code (Indian)	K.D. Gaur	3rd ed	2004	Universal Law publishing Co. pvt. Ltd.	Delhi
3992	penal Code (Indian)	M.L. Singhal	2nd Rept. ed	2000	premier publishing Company	Allahabad
3993	penal Code (Indian)	V.B. Raju	3rd ed	1965	Eastern Book Company	Lucknow
3994	penal Code (Indian)	V.B. Raju	3rd ed	1965	Eastern Book Company	Lucknow
3995	penal Code (Indian)	M.L. Singhal	2nd Rept. ed	2000	premier publishing Company	Allahabad
3996	penal Code (Indian)	N D Basu	8th ed	1998	Ashoka Law House	New Delhi
3997	penal Code (Indian)	R.A. Nelson	7th ed	1981	Law Book Co	Allahabad
3998	penal Code (Indian) (XLV of 1860)	D.V. Chitalley	2nd ed	1974	All India Reporter pvt Ltd	Bombay
3999	penal Code (Indian) (XLV of 1860)	D.V. Chitalley	2nd ed	1974	All India Reporter pvt Ltd	Bombay
4000	penal Code (Indian) (XLV of 1860)	D.V. Chitalley	2nd ed	1974	All India Reporter pvt Ltd	Bombay
4001	penal Code (Indian) (XLV of 1860)	D.V. Chitalley	2nd ed	1974	All India Reporter pvt Ltd	Bombay
4002	penal Code (Indian) (XLV of 1860)	W.W. Chitalley	3rd ed	1980	All India Reporter pvt Ltd	Bombay
4003	penal Code (Indian) (XLV of 1860)	W.W. Chitalley	3rd ed	1980	All India Reporter pvt Ltd	Bombay
4004	penal Code (Indian) (XLV of 1860)	W.W. Chitalley	3rd ed	1980	All India Reporter pvt Ltd	Bombay
4005	penal Law of India	H.S. Gour	10th ed	1983	Law publishers	Allahabad
4006	penal Law of India	H.S. Gour	10th ed	1983	Law publishers	Allahabad
4007	penal Law of India	H.S. Gour	10th ed	1983	Law publishers	Allahabad
4008	penal Law of India	H.S. Gour	10th ed	1983	Law publishers	Allahabad
4009	penal Law of India	H.S. Gour	10th ed	1983	Law publishers	Allahabad
4010	penal Law of India	H.S. Gour	10th ed	1983	Law publishers	Allahabad
4011	penal Law of India	H.S. Gour	10th ed	1983	Law publishers	Allahabad
4012	penal Law of India	H.S. Gour	10th ed	1983	Law publishers	Allahabad
4013	penal Law of India	H.S. Gour	9th ed	1980	Law publishers	Allahabad
4014	penal Law of India	H.S. Gour	9th ed	1980	Law publishers	Allahabad
4015	penal Law of India	H.S. Gour	9th ed	1980	Law publishers	Allahabad
4016	penal Law of India	H.S. Gour	9th ed	1980	Law publishers	Allahabad
4017	penal Law of India	H.S. Gour	9th ed	1980	Law publishers	Allahabad
4018	penal Law of India	H.S. Gour	9th ed	1980	Law publishers	Allahabad
4019	penal Law of India	H.S. Gour	9th ed	1980	Law publishers	Allahabad
4020	penal Law of India	H.S. Gour	9th ed	1980	Law publishers	Allahabad
4021	penal Law of India	H.S. Gour	9th ed	1980	Law publishers	Allahabad

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4050	penal Law of India	H.S. Gour	11th edition	2011	Law publishers (India) pvt. Ltd.	Allahabad
4051	penal Law of India	H.S. Gour	11th edition	2011	Law publishers (India) pvt. Ltd.	Allahabad
4052	penal Law of India	H.S. Gour	11th edition	2011	Law publishers (India) pvt. Ltd.	Allahabad
4053	penal Law of India	H.S. Gour	11th edition	2011	Law publishers (India) pvt. Ltd.	Allahabad
4054	penal Law of India	H.S. Gour	11th edition	2011	Law publishers (India) pvt. Ltd.	Allahabad
4055	penal Law of India	H.S. Gour	11th edition	2011	Law publishers (India) pvt. Ltd.	Allahabad
4056	penal Law of India	H.S. Gour	11th edition	2011	Law publishers (India) pvt. Ltd.	Allahabad
4057	penal Law of India	H.S. Gour	11th edition	2011	Law publishers (India) pvt. Ltd.	Allahabad
4058	personal Injury Litigation	J. pritchard	9th ed	1997	FT Law & Tax	London
4059	Phillipson on Evidence	NULL	16th ed	2005	Sweet & Maxwell	London
4060	pleading (Law of)	p.C. Mogha	12th ed	1974	Eastern Law House	Calcutta
4061	pleadings (Law of)	p.C. Mogha	14th ed	1987	Eastern Law House	Calcutta
4062	pleadings And practice	N.S. Bindra	4th ed	1969	Law Book Co	Allahabad
4063	police Act	R.B. Sethi	4th ed	1979	Law Book Co	Allahabad
4064	police Diaries	V. Mitter	10th ed	2001	Law publishers (India) pvt. Ltd.	Allahabad
4065	police Diaries	V. Mitter	10th ed	2001	Law publishers (India) pvt. Ltd.	Allahabad
4066	police Diaries , Statements, Reports	V. Mitter	7th ed	1976	Law publishers	Allahabad
4067	police Diaries , Statements, Reports	V. Mitter	7th ed	1976	Law publishers	Allahabad
4068	police Diaries Statements, Reports, And Investigations	p. Venkatesh	2nd ed	1998	premier publishing Company	Allahabad
4069	police Diaries Statements, Reports, And Investigations	p. Venkatesh	2nd ed	1998	premier publishing Company	Allahabad
4070	police Handbook	N D Basu	9th ed	1999	Orient publishing Co	New Delhi
4071	police Handbook	N D Basu	9th ed	1999	Orient publishing Co	New Delhi
4072	police Investigatin And prosecution	K. Krishnamurthi	5th ed	1986	Law Book Company (p) Ltd.	Allahabad
4073	police Manual	S.N. Bagga	1st ed	1974	Law Book Co	Allahabad
4074	pollution (Water Air) and Environment (protection) Laws	Lal	3rd ed	1990	Law publishers (India) pvt. Ltd.	Allahabad

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4075	pollution Laws (Manual of)	B.R. potdar	1st ed	1985	Vedpal Law House	Indore
4076	practice & procedure of parliament	M.N. Kaul	2nd ed	1972	Metropolitan Book Co (p) Ltd.	Delhi
4077	preamble	R.C. Lahoti	1st ed	2004	Eastern Book Company	Lucknow
4078	precedent in Indian Law	B. Agarwala	3rd ed	2009	Eastern Book Company	Lucknow
4079	precedent in Indian Law	B. Agarwala	3rd ed	2009	Eastern Book Company	Lucknow
4080	precedent in Indian Law	B. Agarwala	3rd ed	2009	Eastern Book Company	Lucknow
4081	press (Law of the -)	D.D. Basu	3rd ed	1996	prentice Hall of India pvt. Ltd.	New Delhi
4082	press in India (Law of the)	D.D. Basu	1st ed	1980	prentice Hall of India pvt. Ltd.	New Delhi
4083	prevention of Corruption Act, 1988	Malik	1st edition Re	2013	Delhi Law House	Delhi
4084	prevention of Corruption Act, 1988	Malik	1st edition Re	2013	Delhi Law House	Delhi
4085	prevention of Corruption Act, 1988	Malik	1st edition Re	2013	Delhi Law House	Delhi
4086	prevention of Corruption Act, 1988	Malik	1st edition Re	2013	Delhi Law House	Delhi
4087	prevention of Corruption Act, 1988.	Malik	2011 ed.	2011	Delhi Law House	Delhi
4088	prevention of Corruption Act, 1988.	Malik	2011 ed.	2011	Delhi Law House	Delhi
4089	prevention of Corruption Act, 1988.	Malik	2011 ed.	2011	Delhi Law House	Delhi
4090	prevention of Corruption Act.	A. Dhamija	2nd ed.	2009	Butterworths	Nagpur
4091	prevention of Corruption Act.	A. Dhamija	2nd ed.	2009	Butterworths	Nagpur
4092	prevention of Corruption Act.	A. Dhamija	2nd ed.	2009	Butterworths	Nagpur
4093	principles of Intellectual property	N.S. Gopalkrishna n	1st edn.	2009	Eastern Book Company	Lucknow
4094	principles of Intellectual property	N.S. Gopalkrishna n	1st edn.	2009	Eastern Book Company	Lucknow
4095	principles of Intellectual property	N.S. Gopalkrishna n	1st edn.	2009	Eastern Book Company	Lucknow
4096	prisoner of Judgments	B. Bhattacharjee	1st Edition	2013	Dipali publications	Siliguri
4097	probation of Offenders Act (Central & States) , 1958	R.B. Sethi	4th ed	2004	Law publishers (India) pvt. Ltd.	Allahabad

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4098	probation of Offenders Act, 1958	K.L. Sethi	2nd ed	1998	Rajasthan Law House	Jodhpur
4099	problems & solution on Criminal Law	K. prasad	NULL	2008	Universal Law publications	Delhi
4100	promissory Notes (Law , practice & procedure)	G.S. Gupta	2nd ed	1974	Andhera Law Times	Hyderabad
4101	property Law (Intellectual)	L. Bently	1st ed	2003	Oxford University press	India
4102	property Law (perspective in Intellectual -)	NULL	1st ed	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
4103	property Rights (Intellectual)	NULL	1st ed	2004	Indian Law Institute	New Delhi
4104	provincial Insolvency Act	S. Row	5th ed	1988	Law Book Company (p) Ltd.	Allahabad
4105	provincial Insolvency Act	S. Row	5th ed	1988	Law Book Company (p) Ltd.	Allahabad
4106	provincial Small Cause Courts Act,1887	R.D. Shukla	2nd ed	1984	Hind publishing House	Allahabad
4107	public Interest (Legal Implications of Disclosure in the)	Y. Cripps	2nd ed	1994	Sweet & Maxwell	London
4108	public Interest Litigation	G.Gupta	1st ed	1993	Central India Law Institute	Jabalpur
4109	public Interest Litigation	S. Jain	1st ed	2003	Deep & Deep publications	New Delhi
4110	public Interest Litigation	B.L. Wadehra	1st ed	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
4111	public Interest Litigation (Supreme Court on)	NULL	NULL	1997	LlpS publications presentation	New Delhi
4112	public Interest Litigation (Supreme Court on)	NULL	NULL	1997	LlpS publications presentation	New Delhi
4113	public Interest Litigation (Supreme Court on)	NULL	NULL	1997	LlpS publications presentation	New Delhi
4114	public Interest Litigation (Supreme Court on)	NULL	NULL	1997	LlpS publications presentation	New Delhi
4115	public Interest Litigation (Supreme Court on)	NULL	NULL	1997	LlpS publications presentation	New Delhi
4116	public Interest Litigation (Supreme Court on)	NULL	NULL	1997	LlpS publications presentation	New Delhi
4117	public Interest Litigation (Supreme Court on)	NULL	NULL	1997	LlpS publications presentation	New Delhi
4118	public Interest Litigation (Supreme Court on)	NULL	NULL	1997	LlpS publications presentation	New Delhi

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4119	public Interest Litigation (Supreme Court on)	NULL	NULL	1997	LlpS publications presentation	New Delhi
4120	public Interest Litigation (Supreme Court on)	NULL	NULL	1997	LlpS publications presentation	New Delhi
4121	public Interest Litigation (Supreme Court on)	NULL	NULL	1997	LlpS publications presentation	New Delhi
4122	public Interest Litigation (Supreme Court on)	NULL	NULL	1997	LlpS publications presentation	New Delhi
4123	public Interest Litigation & public Nuisances	S.K. Sarkar	1st ed Rept.	2003	Orient publishing Co	Allahabad
4124	public Interest Litigation And Our Rights	O.p. Mishra	1st ed	2003	Dwivedi Law Agency	Allahabad
4125	public Interest Litigation And Our Rights	O.p. Mishra	1st ed	2003	Dwivedi Law Agency	Allahabad
4126	public Interest Litigation And Our Rights	O.p. Mishra	1st ed	2003	Dwivedi Law Agency	Allahabad
4127	public Interest Litigation And Our Rights	O.p. Mishra	1st ed	2003	Dwivedi Law Agency	Allahabad
4128	public Interest Litigation in India : Concepts , Cases , Concerns	V. Upadhyay	1st ed	2007	Butterworths	Delhi
4129	public Interest Litigations	p.M. Bakshi	1st ed	1999	Ashoka Law House	New Delhi
4130	public Interest Litigations	p.M. Bakshi	1st ed	1999	Ashoka Law House	New Delhi
4131	public Interest Litigations	p.M. Bakshi	1st ed	1999	Ashoka Law House	New Delhi
4132	public International Law	M.p. Tandon	11th ed	1990	Allahabad Law Agency	Allahabad
4133	public premises (Eviction of Unauthorised Occupants) Act,1971	S.p. Gupta	2nd ed	1994	Eastern Book Company	Lucknow
4134	public premises (Law of)	S.K. Awasthi	1st ed	2000	Ashoka Law House	New Delhi
4135	public premises (Law of)	S.K. Awasthi	1st ed	2000	Ashoka Law House	New Delhi
4136	police Diaries Statement, Reports Investigations	V. Mitter	9th ed	1986	Law publishers	Allahabad
4137	police Diaries Statement, Reports Investigations	V. Mitter	9th ed	1986	Law publishers	Allahabad
4138	Quarterly Review (Law of) Volume 121	NULL	NULL	2005	Sweet & Maxwell	London

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4139	Quarterly Review (Law of) Volume 122	NULL	NULL	2006	Sweet & Maxwell	London
4140	Quinquennial Digest 1966-1970	D.V. Chitalley	NULL	1971	All India Reporter pvt Ltd	Bombay
4141	Quinquennial Digest 1966-1970	D.V. Chitalley	NULL	1971	All India Reporter pvt Ltd	Bombay
4142	Quinquennial Digest 1966-1970	D.V. Chitalley	NULL	1971	All India Reporter pvt Ltd	Bombay
4143	Quinquennial Digest 1966-1970	D.V. Chitalley	NULL	1971	All India Reporter pvt Ltd	Bombay
4144	Quinquennial Digest 1966-1970	D.V. Chitalley	NULL	1971	All India Reporter pvt Ltd	Bombay
4145	Quinquennial Digest 1971-1975	W.W. Chitaley	NULL	1976	All India Reporter pvt Ltd	Bombay
4146	Quinquennial Digest 1971-1975	W.W. Chitaley	NULL	1976	All India Reporter pvt Ltd	Bombay
4147	Quinquennial Digest 1971-1975	W.W. Chitaley	NULL	1976	All India Reporter pvt Ltd	Bombay
4148	Quinquennial Digest 1971-1975	W.W. Chitaley	NULL	1976	All India Reporter pvt Ltd	Bombay
4149	Quinquennial Digest 1971-1975	W.W. Chitaley	NULL	1976	All India Reporter pvt Ltd	Bombay
4150	Quinquennial Digest 1976-1980	V. R. Manohar	NULL	1981	All India Reporter pvt Ltd	Bombay
4151	Quinquennial Digest 1976-1980	V. R. Manohar	NULL	1981	All India Reporter pvt Ltd	Bombay
4152	Quinquennial Digest 1976-1980	V. R. Manohar	NULL	1981	All India Reporter pvt Ltd	Bombay
4153	Quinquennial Digest 1976-1980	V. R. Manohar	NULL	1981	All India Reporter pvt Ltd	Bombay
4154	Quinquennial Digest 1976-1980	V. R. Manohar	NULL	1981	All India Reporter pvt Ltd	Bombay
4155	Quinquennial Digest Civil , Criminal and Revenue 1981-1985	R. Narayanaswamy	NULL	1988	Madras Law Journal Office	Madras
4156	Quinquennial Digest Civil , Criminal and Revenue 1981-1985	R. Narayanaswamy	NULL	1988	Madras Law Journal Office	Madras
4157	Quinquennial Digest Civil , Criminal and Revenue 1981-1985	R. Narayanaswamy	NULL	1988	Madras Law Journal Office	Madras
4158	Railway property Act	S.K. Awasthi	1st ed	1984	National Law Agency	Allahabad
4159	Rayden and Jackson on Divorce and Family Maters	NULL	18th ed	2006	Butterworths	London
4160	Rayden and Jackson on Divorce and Family Maters	NULL	18th ed	2006	Butterworths	London
4161	Rayden and Jackson on Divorce and Family Maters	NULL	18th ed	2006	Butterworths	London
4162	Rayden and Jackson on Divorce and Family Maters	NULL	18th ed	2006	Butterworths	London

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4163	Rayden and Jackson on Divorce and Family Maters	NULL	18th ed	2006	Butterworths	London
4164	Rayden and Jackson on Divorce and Family Maters	NULL	18th ed	2006	Butterworths	London
4165	Reader's Digest Great Encyclopaedic Dictionary	NULL	2nd ed	1974	Reader's Digest Association	London
4166	Reader's Digest Great Encyclopaedic Dictionary	NULL	2nd ed	1974	Reader's Digest Association	London
4167	Reader's Digest Great Encyclopaedic Dictionary	NULL	2nd ed	1974	Reader's Digest Association	London
4168	Real property (Law of)	R. Megarry	6th ed	2000	Sweet & Maxwell	London
4169	Receivers (Law of)	J. Woodroffe	6th Rept. ed	1988	Law publishers (India) Pvt. Ltd.	Allahabad
4170	Receivers (Law of)	p.S.A. pillai	3rd ed	1993	Law Book Company (p) Ltd.	Allahabad
4171	Reflections of Abhishek Singhvi (Candid Corner)	A. Singhvi	1st ed	2006	Universal Law publishing Co. Pvt. Ltd.	Delhi
4172	Registration Act	S. Row	9th ed	2001	Law publishers (India) Pvt. Ltd.	Allahabad
4173	Registration Act	S. Row	7th ed	1982	Law publishers	Allahabad
4174	Registration Act	K. Rao	1st ed	2002	Dwivedi Law publications	Allahabad
4175	Registration Act	S. Row	8th ed	1995	Law publishers (India) Pvt. Ltd.	Allahabad
4176	Registration Act (Indian)	S. Row	6th ed	1978	Delhi Law House	Allahabad
4177	Registration Act (Indian)	Mulla	10th ed	1998	Butterworths India	New Delhi
4178	Registration Act (Societies)	S.K. Awasthi	1st ed Rept.	1999	Ashoka Law House	New Delhi
4179	Registration Act, 1908	S. Adhikari	1st ed	1998	Vishal Book Centre	Nasik
4180	Registrtrion Act	Sanjiva Row	14th edition	2013	Law publishers (India) Pvt. Ltd.	Allahabad
4181	Registrtrion Act	Sanjiva Row	14th edition	2013	Law publishers (India) Pvt. Ltd.	Allahabad
4182	Registrtrion Act	Sanjiva Row	14th edition	2013	Law publishers (India) Pvt. Ltd.	Allahabad
4183	Registrtrion Act	Sanjiva Row	14th edition	2013	Law publishers (India) Pvt. Ltd.	Allahabad
4184	Registrtrion Act	Sanjiva Row	14th edition	2013	Law publishers (India) Pvt. Ltd.	Allahabad
4185	Registrtrion Act	Sanjiva Row	14th edition	2013	Law publishers (India) Pvt. Ltd.	Allahabad
4186	Related S.C. & H.C. Judgements	A. Kumar	NULL	2008	TDSAT	New Delhi

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4187	Religion and Religious Affairs (Laws of India on)	T. Mahmood	1st ed	2008	Universal Law publishing Co. pvt. Ltd.	Delhi
4188	Rent and Eviction Cases (All India Control of)	S. Gopal	2nd ed	1972	Eastern Book Company	Lucknowe
4189	Rent Control (Law of)	R.B. Andhyarujina	1st ed	1974	N.M. Tripathi pvt Ltd	Bombay
4190	Rent Control Act (Delhi)	J. Singh	3rd ed	1983	pioneer publications	Delhi
4191	Rent Control Act,1958 (Delhi)	S.L. Bahl	4th ed	1975	Federal Law Depot	Delhi
4192	Representation of people Act	S.K. Ghose	2nd ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
4193	Representation of people Act,1951	K.N. Tripathi	1st ed	1974	Dandewal publishing House	Allahabad
4194	Representation of peoples Act	S. K. Ghosh	1st ed	1985	Law publishers	Allahabad
4195	Restrictive & Unfair Trade practices with Consumer protection (Law Relating to -)	S.M. Dugar	2nd ed	1992	Wadhwa and Company Nagpur	Nagpur
4196	Right to Information	S.V. Joga Rao	1st edn.	2009	pentagon press	New Delhi
4197	Right to Information	S.V. Joga Rao	1st edn.	2009	pentagon press	New Delhi
4198	Right to Information (Law - policy - practice)	R.D. Ryder	1st ed	2006	Wadhwa and Company Nagpur	New Delhi
4199	Right to Information Act (Commentary on)	J.N. Barowalia	1st ed Rept.	2007	Universal Law publishing Co. pvt. Ltd.	Delhi
4200	Right to Information Act 2005 (Universal's Handbook on)	p.K. Das	1st ed Rept.	2007	Universal Law publishing Co. pvt. Ltd.	Delhi
4201	Roget's International Thesaurus	NULL	6th edition	2001	Harper Collins publishers India	New York
4202	Roget's International Thesaurus	NULL	6th edition	2001	Harper Collins publishers India	New York
4203	Roget's International Thesaurus	NULL	6th edition	2001	Harper Collins publishers India	New York
4204	Roget's International Thesaurus	NULL	6th edition	2001	Harper Collins publishers India	New York
4205	Roget's International Thesaurus	NULL	6th edition	2001	Harper Collins publishers India	New York
4206	Russel on Arbitration	Anthony Walton	20th ed	1982	Stevens&Sons	London
4207	Russell On Arbitration	D. St. John Sutton	22nd ed	2003	Sweet & Maxwell	London
4208	S.C. Criminal Digest 2008	S. Malik	NULL	2009	Eastern Book Company	Lucknow
4209	Sale of Goods Act and Indian partnership Act	Mulla	10th edition	2012	LEXIS NEXIS	Nagpur

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4210	Sale of Goods Act and Indian partnership Act	Mulla	10th edition	2012	LEXIS NEXIS	Nagpur
4211	Sale of Goods Act and Indian partnership Act	Mulla	10th edition	2012	LEXIS NEXIS	Nagpur
4212	Sale of Goods Act,1930	O.p. Aggarwala	10th ed	1976	Metropolitan Book Co (p) Ltd.	New Delhi
4213	SC & HC Judges Conditions of Service	Justice H. Imtiyaz Hussain	1st edition	2014	Srinagar Law Journal pub.	Kashmir
4214	SC & HC Judges Conditions of Service	Justice H. Imtiyaz Hussain	1st edition	2014	Srinagar Law Journal pub.	Kashmir
4215	Scheduled Castes and Scheduled Tribes (prevention of Atrocities) Act,1989& Rules,1995 with protection of Civil Rights Act,1955& Rules, 1977	p.S. Narayana	4th ed	1999	Gogia Law Agency	Hyderabad
4216	Scheduled Castes and Scheduled Tribes (prevention of Atrocities) Act,1989& Rules,1995 with protection of Civil Rights Act,1955& Rules, 1977	p.S. Narayana	4th ed	1999	Gogia Law Agency	Hyderabad
4217	Scheduled castes and Scheduled Tribes (prevention of Atrocities) Act , 1989	S. Malik	1st ed	1994	Law publishers (India) Pvt. Ltd.	Allahabad
4218	Scheduled Castes and the Scheduled Tribes (prevention of Atrocities) Act, 1989	S.K. Awasthi	2nd ed	1999	premier publishing Company	Allahabad
4219	SEBI Capital Issues Merchant Banking and Mutual Funds	R. Suryanarayanan	1st ed	1993	Kamal Law House	Calcutta
4220	Securitisaton and Deft Recovery Laws	Srivastava	7th edition	2012	Law publishers (India) Pvt. Ltd.	Allahabad
4221	Securitisaton and Deft Recovery Laws	Srivastava	7th edition	2012	Law publishers (India) Pvt. Ltd.	Allahabad
4222	Securitisaton and Deft Recovery Laws	Srivastava	7th edition	2012	Law publishers (India) Pvt. Ltd.	Allahabad
4223	Securitisaton and Deft Recovery Laws	Srivastava	7th edition	2012	Law publishers (India) Pvt. Ltd.	Allahabad
4224	Securitisaton and Deft Recovery Laws	Srivastava	7th edition	2012	Law publishers (India) Pvt. Ltd.	Allahabad
4225	Securitisaton and Deft Recovery Laws	Srivastava	7th edition	2012	Law publishers (India) Pvt. Ltd.	Allahabad

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4226	Securitisation and Deft Recovery Laws	Srivastava	7th edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
4227	Securitisation and Deft Recovery Laws	Srivastava	7th edition	2012	Law publishers (India) pvt. Ltd.	Allahabad
4228	Servants Compendium (Government)	H.M. Sinha	1st ed		Allahabad Law Agency	Allahabad 63
4229	Service And Selection Laws In India	R.C. Gupta	2nd ed	2001	Jay Kay Book House	Jammu (J & k
4230	Service And Selection Laws In India	R.C. Gupta	2nd ed	2001	Jay Kay Book House	Jammu (J & k
4231	Service Law	I.S. Supehia	1st ed	1993	Supehia' Diary	Ahmedabad
4232	Service Law Digest 1958-1988	K.p. Chakravati	3rd ed	1988	Hind publishing House	Allahabad
4233	Service Laws And Constitutional Remedies	A.K. Kulshrestha	2nd ed	2003	Capital Law House	Delhi
4234	Service Laws in India	E. Ahmed	4th ed	1998	Ashoka Law House	New Delhi
4235	Service Laws in India	p.K. Majumdar	2nd ed Rept.	2004	Orient publishing Co	New Delhi
4236	Service Manual (All India)	A.K. Kulshrestha	1st ed	1990	Capital Law House	Delhi
4237	Service Tax	S.S. Gupta	35th Edn.	2013	Taxmann publications pvt. Ltd.	New Delhi
4238	Service Tax	S.S. Gupta	35th Edn.	2013	Taxmann publications pvt. Ltd.	New Delhi
4239	Service Tax	S.S. Gupta	35th Edn.	2013	Taxmann publications pvt. Ltd.	New Delhi
4240	Service Tax	S.S. Gupta	35th Edn.	2013	Taxmann publications pvt. Ltd.	New Delhi
4241	Service Tax	S.S. Gupta	35th Edn.	2013	Taxmann publications pvt. Ltd.	New Delhi
4242	Service Tax	S.S. Gupta	35th Edn.	2013	Taxmann publications pvt. Ltd.	New Delhi
4243	Service Tax Law & practice	Taxmann's	NULL	2013	Taxation publishers pvt. Ltd.	New Delhi
4244	Service Tax Law & practice	Taxmann's	NULL	2013	Taxation publishers pvt. Ltd.	New Delhi
4245	Service Tax Law & practice	Taxmann's	NULL	2013	Taxation publishers pvt. Ltd.	New Delhi
4246	Services Manual (All India)	R.N. Misra	8th ed	2000	Hind publishing House	Allahabad
4247	Services Manual (All India)	R.N. Misra	1st ed	1985	Hind publishing House	Allahabad

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4248	Services Manual (All India)	S.C. Sarkar	1st ed	1995	Dwivedi Law publications	Allahabad
4249	Services Manual (All India)	S.C. Sarkar	1st ed	1995	Dwivedi Law publications	Allahabad
4250	Services Manual (All India)	S.C. Sarkar	3rd ed Rept.	2005	Dwivedi Law Agency	Allahabad
4251	Services Manual (All India)	S.C. Sarkar	3rd ed Rept.	2005	Dwivedi Law Agency	Allahabad
4252	Services Manual (All India)	S.C. Sarkar	3rd ed Rept.	2005	Dwivedi Law Agency	Allahabad
4253	Services Manual (All India)	S.C. Sarkar	3rd ed Rept.	2005	Dwivedi Law Agency	Allahabad
4254	Services Manual (All India)	R.N. Mishra	7th ed	2000	Hind publishing House	Allahabad
4255	Services Manual (All India)	R.N. Mishra	7th ed	2000	Hind publishing House	Allahabad
4256	Services Manual (All India)	S.C. Sarkar	3rd ed Rept.	2005	Dwivedi Law Agency	Allahabad
4257	Services Manual (All India)	R.N. Mishra	8th ed	2000	Hind publishing House	Allahabad
4258	Services Manual (All India)	S.C. Sarkar	3rd ed Rept.	2005	Dwivedi Law Agency	Allahabad
4259	Services Manual (All India)	S.C. Sarkar	3rd ed Rept.	2005	Dwivedi Law Agency	Allahabad
4260	Services Rules (Central Civil -)	S.K. Awasthi	3rd ed Rept.	2005	Dwivedi Law Agency	Allahabad
4261	Services Rules (Central Civil -)	S.K. Awasthi	3rd ed Rept.	2005	Dwivedi Law Agency	Allahabad
4262	Services Rules (Central Civil -)	S.K. Awasthi	3rd ed Rept.	2005	Dwivedi Law Agency	Allahabad
4263	Services Rules (Central Civil -)	S.K. Awasthi	3rd ed Rept.	2005	Dwivedi Law Agency	Allahabad
4264	Sessions Trials	K.J. Aiyer	2nd ed	1969	Law Book Co	Allahabad
4265	Shorter Constitution of India	D.D. Basu	13th ed	2001	Wadhwa and Company Nagpur	Nagpur
4266	Shorter Constitution of India	D.D. Basu	14th edn.	2009	LEXIS NEXIS	Nagpur
4267	Shorter Constitution of India	D.D. Basu	14th edn.	2009	LEXIS NEXIS	Nagpur
4268	Shorter Constitution of India	D.D. Basu	14th edition	2012	LEXIS NEXIS	Nagpur
4269	Shorter Constitution of India	D.D. Basu	14th edition	2012	LEXIS NEXIS	Nagpur
4270	Shorter Constitution of India	D.D. Basu	14th edition	2012	LEXIS NEXIS	Nagpur
4271	Shorter Constitution of India	D.D. Basu	14th edition	2012	LEXIS NEXIS	Nagpur
4272	Shorter Constitution of India	D.D. Basu	14th edition	2012	LEXIS NEXIS	Nagpur
4273	Shorter Constitution of India	D.D. Basu	14th edition	2012	LEXIS NEXIS	Nagpur
4274	Shorter Oxford english Dictionary	NULL	5th ed	2003	Oxford University press	New York
4275	Shorter Oxford english Dictionary	NULL	5th ed	2003	Oxford University press	New York
4276	Shorter Oxford english Dictionary	NULL	6th edition	2007	Oxford University press	New York

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4277	Shorter Oxford English Dictionary	NULL	6th edition	2007	Oxford University press	New York
4278	Shorter Oxford English Dictionary	NULL	6th edition	2007	Oxford University press	New York
4279	Shorter Oxford English Dictionary	NULL	6th edition	2007	Oxford University press	New York
4280	Shorter Oxford English Dictionary	NULL	6th edition	2007	Oxford University press	New York
4281	Shorter Oxford English Dictionary	NULL	6th edition	2007	Oxford University press	New York
4282	Sikkim Code Volume II part 2	NULL	1st ed	1994	Govt. of Sikkim	Gangtok
4283	Sikkim Code Volume VI	NULL	NULL	2993	Govt. of Sikkim	Gangtok
4284	Sikkim Service Rules	D.K. pradhan	NULL	2006	Bonney Binding Works	Gangtok
4285	Sikkim Service Rules.	NULL	6th ed.	2009	D.K. pradhan	Gangtok
4286	Sikkim Service Rules.	NULL	6th ed.	2009	D.K. pradhan	Gangtok
4287	Sikkim Service Rules.	NULL	6th ed.	2009	D.K. pradhan	Gangtok
4288	Sikkim Service Rules.	NULL	6th ed.	2009	D.K. pradhan	Gangtok
4289	Sikkim Service Rules.	NULL	6th ed.	2009	D.K. pradhan	Gangtok
4290	Sikkim Value Added Tax	Manoj Rai	1st edition	2005	Manoj Rai	Sikkim
4291	Sikkim Value Added Tax	Manoj Rai	1st edition	2005	Manoj Rai	Sikkim
4292	Sikkim Value Added Tax	Manoj Rai	1st edition	2005	Manoj Rai	Sikkim
4293	Smuggling Activities Act, 1974 (MISA and Conservation of Foreign Exchange and prevention of -)	B. Malik	1st ed	1975	Law publishers	Allahabad
4294	Snell Equity	J. McGhee QC	31st ed	2005	Sweet & Maxwell	London
4295	Snell's Equity	J. McGhee QC	Gen. ed	2006	Sweet & Maxwell	London
4296	Social Justice	A.Sarkar	1st ed	1988	Capital Law House	Delhi
4297	Social Justice (Natural and)	R.G. Chaturvedi	2nd ed	1975	Law Book Co	Allahabad
4298	Social Status (Law of)	R. prasad	1st ed	1998	Hind Law publications	pune
4299	Specific Relief	Anand	9th ed	1984	Law publishers	Allahabad
4300	Specific Relief	Anand	9th ed	1984	Law publishers	Allahabad
4301	Specific Relief	Anand	9th ed	1984	Law publishers	Allahabad
4302	Specific Relief	Anand	9th ed	1984	Law publishers	Allahabad
4303	Specific Relief	Anand	9th ed	1984	Law publishers	Allahabad
4304	Specific Relief	Anand	9th ed	1984	Law publishers	Allahabad
4305	Specific Relief	Anand	7th ed	1977	Law publishers	Allahabad
4306	Specific Relief	Anand	7th ed	1977	Law publishers	Allahabad
4307	Specific Relief	Anand	7th ed	1977	Law publishers	Allahabad

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4308	Specific Relief (Law of)	S.C. Banerjee	7th ed Rept.	1984	Law Book Co	Allahabad
4309	Specific Relief (Law of)	S.C. Banerjee	6th ed Rept.	1979	Law Book Co	Allahabad
4310	Specific Relief (Law of)	S.C. Banerjee	10th ed	1996	Law Book Company (p) Ltd.	Allahabad
4311	Specific Relief (Law of)	S.C. Banerjee	9th ed	1992	Law Book Company (p) Ltd.	Allahabad
4312	Specific Relief (Law of)	S.C. Banerjee	9th ed	1992	Law Book Company (p) Ltd.	Allahabad
4313	Specific Relief (Law of)	S.C. Banerjee	9th ed	1992	Law Book Company (p) Ltd.	Allahabad
4314	Specific Relief (Law of)	G.C.V. Subba Rao	5th ed	2000	Orient publishing Co	New Delhi
4315	Specific Relief (Law of)	G.C.V. Subba Rao	5th ed	2000	Orient publishing Co	New Delhi
4316	Specific Relief (Law of)	G.C.V. Subba Rao	5th ed	2000	Orient publishing Co	New Delhi
4317	Specific Relief (Law of)	G.C.V. Subba Rao	5th ed	2000	Orient publishing Co	New Delhi
4318	Specific Relief (Law of)	G.C.V. Subba Rao	5th ed	2000	Orient publishing Co	New Delhi
4319	Specific Relief (Law of)	G.C.V. Subba Rao	5th ed	2000	Orient publishing Co	New Delhi
4320	Specific Relief Act	Sarkar	16th edn.	2009	LEXIS NEXIS	Nagpur
4321	Specific Relief Act	Sarkar	16th edn.	2009	LEXIS NEXIS	Nagpur
4322	Specific Relief Act	Sarkar	16th edn.	2009	LEXIS NEXIS	Nagpur
4323	Specific Relief Act,1963 (Law of)	V.S. Sohoni	2nd ed Rept.	1999	premier publishing Company	Allahabad
4324	Specific Relief Act,1963 (Law of)	V.S. Sohoni	2nd ed Rept.	1999	premier publishing Company	Allahabad
4325	Specific Relief Act,1963 (Law of)	K. prasad	1st ed	2005	Dwivedi Law publications	Allahabad
4326	Specific Relief Act,1963 (Law of)	K. prasad	1st ed	2005	Dwivedi Law publications	Allahabad
4327	Speech of the president of India Smt. prativa Devisingh patel on " Gender Justice & Empowerment of Women "	NULL	NULL	2010	High Court of Sikkim	Gangtok
4328	Stamp Act ,1899 (Indian)	M.N. Basu	8th ed	2000	Orient publishing Co	New Delhi
4329	Stamp Act ,1899 (Indian)	M.N. Basu	8th ed	2000	Orient publishing Co	New Delhi
4330	Stamp Act ,1899 (Indian)	M.N. Basu	8th ed	2000	Orient publishing Co	New Delhi
4331	Stamp Act (Indian)	S. Row	4th ed	1977	Law Book Co	Allahabad

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4332	Stamp Act (Indian) with state amendments	S. Row	6th ed	1986	Law Book Company (p) Ltd.	Allahabad
4333	Stamp Act,1899 (Indian)	A.C. patra	2nd ed	1963	Eastern Book Company	Lucknow
4334	Standard Illustrated Dictionary	NULL	12th ed Rept.	2004	Bhargava Book Depot	Varanasi
4335	Statutes (Interpretation of -)	V.p. Sarathi	4th ed	2003	Eastern Book Company	Lucknow
4336	Statutes (Interpretation of)	N.S. Bindra	6th ed	1975	Law Book Co	Allahabad
4337	Statutes (Interpretation of)	N.S. Bindra	7th ed	1984	Law Book Co	Allahabad
4338	Statutes (Interpretation of)	p.St. J. Langan	12th ed	1969	N.M. Tripathi pvt Ltd	Bombay
4339	Statutes (Interpretation of)	N.S. Bindra	7th ed	1984	Law Book Company (p) Ltd.	Allahabad
4340	Statutes (Interpretation of)	V.p. Sarathi	3rd ed	1986	Eastern Book Company	Lucknow
4341	Statutes (Interpretation of)	V.p. Sarathi	3rd ed	1986	Eastern Book Company	Lucknow
4342	Statutes (Interpretation of)	V.p. Sarathi	3rd ed	1986	Eastern Book Company	Lucknow
4343	Statutes (Interpretation of)	N.S. Bindra	9th ed	2002	Butterworths India	New Delhi
4344	Statutes (Interpretation of)	N.S. Bindra	9th ed	2002	Butterworths India	New Delhi
4345	Statutes (Interpretation of)	T. Bhattacharyy a	6th ed	2006	Central Law Agency	Allahabad
4346	Statutes (Interpretation of)	p.St. J. Langan	12th ed	2006	Butterworths	New Delhi
4347	Statutes (Supreme Court on Interpretation of -)	S. Malik	1st ed	1977	Eastern Book Company	Lucknow
4348	Statutory Interpretation (principles of)	G.p. Singh	10th ed	2006	Wadhwa and Company Nagpur	New Delhi
4349	Statutory Interpretation (principles of)	G.p. Singh	9th ed	2004	Wadhwa and Company Nagpur	New Delhi
4350	Statutory Interpretation (principles of)	G.p. Singh	9th ed	2004	Wadhwa and Company Nagpur	New Delhi
4351	Statutory Interpretation (principles of)	G.p. Singh	2nd ed	1975	Bharat Law House	Allahabad
4352	Statutory Interpretation (principles of)	G.p. Singh	7th ed	1999	Wadhwa and Company Nagpur	Agra
4353	Statutory Interpretation (principles of)	G.p. Singh	7th ed	1999	Wadhwa and Company Nagpur	Agra
4354	Statutory Manual (Commercial's)	NULL	Millennium Ed	2000	Commercial Law publishers India pvt. Ltd.	Delhi

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4355	Statutory Manual (Commercial's)	NULL	Millennium Ed	2000	Commercial Law publishers India pvt. Ltd.	Delhi
4356	Statutory Manual (Commercial's)	NULL	Millennium Ed	2000	Commercial Law publishers India pvt. Ltd.	Delhi
4357	Statutory Manual (Commercial's)	NULL	Millennium Ed	2000	Commercial Law publishers India pvt. Ltd.	Delhi
4358	Statutory Manual (Commercial's)	NULL	Millennium Ed	2000	Commercial Law publishers India pvt. Ltd.	Delhi
4359	Statutory Manual (Commercial's)	NULL	Millennium Ed	2000	Commercial Law publishers India pvt. Ltd.	Delhi
4360	Statutory Manual (Commercial's)	NULL	Millennium Ed	2000	Commercial Law publishers India pvt. Ltd.	Delhi
4361	Statutory Manual (Commercial's)	NULL	Millennium Ed	2000	Commercial Law publishers India pvt. Ltd.	Delhi
4362	Statutory Rules of India	H.S. Sharma	1st ed	2000	India Law House	New Delhi
4363	Stroud's Judicial Dictionary	NULL	5th Ed.	1986	Sweet & Maxwell	London
4364	Stroud's Judicial Dictionary	NULL	5th Ed.	1986	Sweet & Maxwell	London
4365	Stroud's Judicial Dictionary	NULL	5th Ed.	1986	Sweet & Maxwell	London
4366	Stroud's Judicial Dictionary	NULL	5th Ed.	1986	Sweet & Maxwell	London
4367	Stroud's Judicial Dictionary	NULL	5th Ed.	1986	Sweet & Maxwell	London
4368	Stroud's Judicial Dictionary (Words & phrases)	J.S. James	5th Ed.	1997	Sweet & Maxwell	London
4369	Succession (Law of)	N D Basu	6th ed	2000	Ashoka Law House	New Delhi
4370	Succession (Law of)	N D Basu	6th ed	1999	Ashoka Law House	New Delhi
4371	Succession (Law of Intestate & Testamentary _)	p. Diwan	2nd ed	1998	Universal Law publishing Co. pvt. Ltd.	Delhi
4372	Succession Act (Indian)	S. Row	6th ed	1992	Law Book Company (p) Ltd.	Allahabad
4373	Succession Act (Indian)	S. Row	6th ed	1992	Law Book Company (p) Ltd.	Allahabad
4374	Succession Act (Indian)	S. Row	6th ed	1992	Law Book Company (p) Ltd.	Allahabad
4375	Succession Act (Indian)	T. Mahmood	1st ed	1986	All India Reporter pvt Ltd	Nagpur
4376	Succession Act (Indian)	T. Mahmood	1st ed	1986	All India Reporter pvt Ltd	Nagpur

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4377	Succession And Related Income Tax (Hindu)	B. Malik	2nd ed	1976	Law publishers	Allahabad
4378	Succession Certificate (Law of)	R.L. Anand	3rd ed	1979	Law publishers	Allahabad
4379	Suprem Court Yearly Digest 2007	S. Malik	NULL	2007	Eastern Book Company	DELHI
4380	Supreme court cases finder 2008	S. Malik	NULL	2008	Eastern Book Company	Lucknow
4381	Supreme court cases finder 2008	S. Malik	NULL	2008	Eastern Book Company	Lucknow
4382	Supreme court cases finder 2008	S. Malik	NULL	2008	Eastern Book Company	Lucknow
4383	Supreme court cases finder 2008	S. Malik	NULL	2008	Eastern Book Company	Lucknow
4384	Supreme court cases finder 2008	S. Malik	NULL	2008	Eastern Book Company	Lucknow
4385	Supreme court cases finder 2008	S. Malik	NULL	2008	Eastern Book Company	Lucknow
4386	Supreme Court Cases Referencer 1950-1975	p.M. Verma	NULL	1976	Supreme publication	Allahabad
4387	Supreme Court Cases Referencer 1950-1975	p.M. Verma	NULL	1976	Supreme publication	Allahabad
4388	Supreme Court Cases Referencer 1950-1975	p.M. Verma	NULL	1976	Supreme publication	Allahabad
4389	Supreme Court Cases Referencer 1950-1975	p.M. Verma	NULL	1976	Supreme publication	Allahabad
4390	Supreme Court Cases Referencer 1950-1975	p.M. Verma	NULL	1976	Supreme publication	Allahabad
4391	Supreme Court Cases Referencer 1950-1975	p.M. Verma	NULL	1976	Supreme publication	Allahabad
4392	Supreme Court Criminal Digest	S. Malik	NULL	1987	Eastern Book Company	Lucknow
4393	Supreme Court Criminal Digest	S. Malik	NULL	1987	Eastern Book Company	Lucknow
4394	Supreme Court Criminal Digest	S. Malik	NULL	1987	Eastern Book Company	Lucknow
4395	Supreme Court Criminal Digest	S. Malik	NULL	1987	Eastern Book Company	Lucknow
4396	Supreme Court Criminal Digest	S. Malik	NULL	1987	Eastern Book Company	Lucknow
4397	Supreme Court Criminal Digest	S. Malik	NULL	1987	Eastern Book Company	Lucknow
4398	Supreme Court Criminal Digest	S. Malik	NULL	1987	Eastern Book Company	Lucknow
4399	Supreme Court Criminal Digest	S. Malik	NULL	1987	Eastern Book Company	Lucknow
4400	Supreme Court Criminal Digest	S. Malik	NULL	1987	Eastern Book Company	Lucknow

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4401	Supreme Court Criminal Digest 1950-1975	S.K. Agrawal	3rd ed	1976	Law Book Co	Allahabad
4402	Supreme Court Criminal Digest 1950-1975	S.K. Agrawal	3rd ed	1976	Law Book Co	Allahabad
4403	Supreme Court Criminal Digest 2006	S. Malik	NULL	2007	Eastern Book Company	New Delhi
4404	Supreme Court Criminal Digest, 1950-1980	S.K. Agrawal	4th ed	1981	Law Book Co	Allahabad
4405	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4406	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4407	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4408	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4409	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4410	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4411	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4412	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4413	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4414	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4415	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4416	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4417	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4418	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4419	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi

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4420	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4421	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4422	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4423	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4424	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4425	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4426	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4427	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4428	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4429	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4430	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4431	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4432	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4433	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4434	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4435	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4436	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4437	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4438	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi

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4439	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4440	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4441	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4442	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4443	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4444	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4445	Supreme Court Digest 1950-1986	V. R. Manohar	NULL	1987	All India Reporter pvt Ltd	Bombay
4446	Supreme Court Digest 1950-1986	V. R. Manohar	NULL	1987	All India Reporter pvt Ltd	Bombay
4447	Supreme Court Digest 1950-1986	V. R. Manohar	NULL	1987	All India Reporter pvt Ltd	Bombay
4448	Supreme Court Digest 1950-1986	V. R. Manohar	NULL	1987	All India Reporter pvt Ltd	Bombay
4449	Supreme Court Digest 1950-1986	V. R. Manohar	NULL	1987	All India Reporter pvt Ltd	Bombay
4450	Supreme Court Digest 1950-1986	V. R. Manohar	NULL	1987	All India Reporter pvt Ltd	Bombay
4451	Supreme Court Digest 1950-1986	V. R. Manohar	NULL	1987	All India Reporter pvt Ltd	Bombay
4452	Supreme Court Digest 1950-1986	V. R. Manohar	NULL	1987	All India Reporter pvt Ltd	Bombay
4453	Supreme Court Digest 1987-1988	V. R. Manohar	NULL	1989	All India Reporter pvt Ltd	Bombay
4454	Supreme Court Digest on Criminal procedure Code (1950 - 1990)	M. Wasim	1st ed	1991	Apex Law publications	Lucknow
4455	Supreme Court Education Cases	S. Malik	9th edition	2012	Eastern Book Company	Lucknow
4456	Supreme Court Education Cases	S. Malik	9th edition	2012	Eastern Book Company	Lucknow
4457	Supreme Court Education Cases	S. Malik	9th edition	2012	Eastern Book Company	Lucknow
4458	Supreme Court Education Cases	S. Malik	9th edition	2012	Eastern Book Company	Lucknow
4459	Supreme Court Education Cases	S. Malik	9th edition	2012	Eastern Book Company	Lucknow
4460	Supreme Court Education Cases	S. Malik	9th edition	2012	Eastern Book Company	Lucknow
4461	Supreme Court Education Cases	S. Malik	9th edition	2012	Eastern Book Company	Lucknow
4462	Supreme Court Education Cases	S. Malik	9th edition	2012	Eastern Book Company	Lucknow

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4463	Supreme Court Education Cases	S. Malik	9th edition	2012	Eastern Book Company	Lucknow
4464	Supreme Court Education Cases	S. Malik	9th edition	2012	Eastern Book Company	Lucknow
4465	Supreme Court Education Cases	S. Malik	9th edition	2012	Eastern Book Company	Lucknow
4466	Supreme Court Education Cases	S. Malik	9th edition	2012	Eastern Book Company	Lucknow
4467	Supreme Court Labour & Services Digest 1950-1978	S. Malik	1st ed	1979	Eastern Book Company	Lucknow
4468	Supreme Court Labour & Services Digest 1950-1978	S. Malik	1st ed	1979	Eastern Book Company	Lucknow
4469	Supreme Court Labour & Services Digest 1950-1978	S. Malik	1st ed	1979	Eastern Book Company	Lucknow
4470	Supreme Court Labour & Services Digest 1950-1978	S. Malik	1st ed	1979	Eastern Book Company	Lucknow
4471	Supreme Court Millennium Digest 1950-2000	V. R. Manohar	NULL	2000	All India Reporter pvt Ltd	Mumbai
4472	Supreme Court Millennium Digest 1950-2000	V. R. Manohar	NULL	2000	All India Reporter pvt Ltd	Mumbai
4473	Supreme Court Nominal Table (1950 - 1980)	V. R. Manohar	NULL	1981	All India Reporter pvt Ltd	Bombay
4474	Supreme Court of India (Comparative Table 1950-93) Nominal Index 1950- 1991	NULL	Rept.ed	1997	Hindusthan publications	Delhi
4475	Supreme Court of India (Comparative Table 1950-93) Nominal Index 1950- 1991	NULL	Rept.ed	1997	Hindusthan publications	Delhi
4476	Supreme Court of India (Comparative Table 1950-93) Nominal Index 1950- 1991	NULL	Rept.ed	1997	Hindusthan publications	Delhi
4477	Supreme Court of India (Comparative Table 1950-93) Nominal Index 1950- 1991	NULL	Rept.ed	1997	Hindusthan publications	Delhi
4478	Supreme Court of India (Comparative Table 1950-93) Nominal Index 1950- 1991	NULL	Rept.ed	1997	Hindusthan publications	Delhi

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4479	Supreme Court of India (Comparative Table 1950-93) Nominal Index 1950-1991	NULL	Rept.ed	1997	Hindusthan publications	Delhi
4480	Supreme Court of India (Comparative Table 1950-93) Nominal Index 1950-1991	NULL	Rept.ed	1997	Hindusthan publications	Delhi
4481	Supreme Court of India (Comparative Table 1950-93) Nominal Index 1950-1991	NULL	Rept.ed	1997	Hindusthan publications	Delhi
4482	Supreme Court on Arbitration.	S. Malik	2001 ed.	2001	Eastern Book Company	Lucknow
4483	Supreme Court on Arbitration.	S. Malik	2001 ed.	2001	Eastern Book Company	Lucknow
4484	Supreme Court on Arbitration.	S. Malik	2001 ed.	2001	Eastern Book Company	Lucknow
4485	Supreme Court on Consumer protection	S. Malik	NULL	2009	Eastern Book Company	Lucknow
4486	Supreme Court on Consumer protection	S. Malik	NULL	2009	Eastern Book Company	Lucknow
4487	Supreme Court on Consumer protection	S. Malik	NULL	2009	Eastern Book Company	Lucknow
4488	Supreme Court on Contract & Spcific Relief	S. Malik	NULL	2009	Eastern Book Company	Lucknow
4489	Supreme Court on Contract & Spcific Relief	S. Malik	NULL	2009	Eastern Book Company	Lucknow
4490	Supreme Court on Contract & Spcific Relief	S. Malik	NULL	2009	Eastern Book Company	Lucknow
4491	Supreme Court on Contract & Spcific Relief	S. Malik	NULL	2009	Eastern Book Company	Lucknow
4492	Supreme Court on Contract & Spcific Relief	S. Malik	NULL	2009	Eastern Book Company	Lucknow
4493	Supreme Court on Contract & Spcific Relief	S. Malik	NULL	2009	Eastern Book Company	Lucknow
4494	Supreme Court on Corruption	S. Malik	NULL	2012	Eastern Book Company	Lucknow
4495	Supreme Court on Corruption	S. Malik	NULL	2012	Eastern Book Company	Lucknow
4496	Supreme Court on Corruption	S. Malik	NULL	2012	Eastern Book Company	Lucknow
4497	Supreme Court on Corruption	S. Malik	NULL	2012	Eastern Book Company	Lucknow

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4498	Supreme Court on Criminal procedure Code & Criminal Trial	S. Malik	NULL	2011	Eastern Book Company	Lucknow
4499	Supreme Court on Criminal procedure Code & Criminal Trial	S. Malik	NULL	2011	Eastern Book Company	Lucknow
4500	Supreme Court on Criminal procedure Code & Criminal Trial	S. Malik	NULL	2011	Eastern Book Company	Lucknow
4501	Supreme Court on Criminal procedure Code & Criminal Trial	S. Malik	NULL	2011	Eastern Book Company	Lucknow
4502	Supreme Court on Criminal procedure Code & Criminal Trial	S. Malik	NULL	2011	Eastern Book Company	Lucknow
4503	Supreme Court on Criminal procedure Code & Criminal Trial	S. Malik	NULL	2011	Eastern Book Company	Lucknow
4504	Supreme Court on Death Sentence in Murder Cases	Surendra Malik	1st edition	2012	Eastern Book Company	Lucknow
4505	Supreme Court on Death Sentence in Murder Cases	Surendra Malik	1st edition	2012	Eastern Book Company	Lucknow
4506	Supreme Court on Death Sentence in Murder Cases	Surendra Malik	1st edition	2012	Eastern Book Company	Lucknow
4507	Supreme Court on Death Sentence in Murder Cases	Surendra Malik	1st edition	2012	Eastern Book Company	Lucknow
4508	Supreme Court on penal Code	Surendra Malik	NULL	2012	Eastern Book Company	Lucknow
4509	Supreme Court on penal Code	Surendra Malik	NULL	2012	Eastern Book Company	Lucknow
4510	Supreme Court on penal Code	Surendra Malik	NULL	2012	Eastern Book Company	Lucknow
4511	Supreme Court on penal Code	Surendra Malik	NULL	2012	Eastern Book Company	Lucknow
4512	Supreme Court on penal Code	Surendra Malik	NULL	2012	Eastern Book Company	Lucknow
4513	Supreme Court on penal Code	Surendra Malik	NULL	2012	Eastern Book Company	Lucknow
4514	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4515	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4516	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi

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4517	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4518	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4519	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4520	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4521	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4522	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4523	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4524	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4525	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4526	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4527	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4528	Supreme Court on public Interest Litigation	NULL	NULL	2004	LlpS publications pvt. Ltd.	New Delhi
4529	Supreme Court on Words , phrases and Lega Expressions.	T.L. Garg	NULL	2010	Adroit Works (India)	New Delhi
4530	Supreme Court on Words , phrases and Lega Expressions.	T.L. Garg	NULL	2010	Adroit Works (India)	New Delhi
4531	Supreme Court on Words , phrases and Lega Expressions.	T.L. Garg	NULL	2010	Adroit Works (India)	New Delhi
4532	Supreme Court on Words , phrases and Lega Expressions.	T.L. Garg	NULL	2010	Adroit Works (India)	New Delhi
4533	Supreme Court on Words , phrases and Lega Expressions.	T.L. Garg	NULL	2010	Adroit Works (India)	New Delhi

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4534	Supreme Court on Words , phrases and Lega Expressions.	T.L. Garg	NULL	2010	Adroit Works (India)	New Delhi
4535	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4536	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4537	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4538	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4539	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4540	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4541	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4542	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4543	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4544	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4545	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4546	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4547	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4548	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4549	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4550	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4551	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4552	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow

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4553	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4554	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4555	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4556	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4557	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4558	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4559	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4560	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4561	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4562	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4563	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4564	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4565	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4566	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4567	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4568	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4569	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4570	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4571	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow

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4572	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4573	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4574	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4575	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4576	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4577	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4578	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4579	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4580	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4581	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4582	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4583	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4584	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4585	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4586	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4587	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4588	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4589	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4590	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow

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4591	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4592	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4593	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4594	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4595	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4596	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4597	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4598	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4599	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4600	Supreme Court Reference Citations (1950-1976)	p.J. patel	2nd ed	1977	Legal Research Bureau	Gujarat
4601	Supreme Court Reference Citations (1950-1976)	p.J. patel	2nd ed	1977	Legal Research Bureau	Gujarat
4602	Supreme Court Words and phrases	Surendre Malik	1st edition	2012	Eastern Book Company	Lucknow
4603	Supreme Court Words and phrases	Surendre Malik	1st edition	2012	Eastern Book Company	Lucknow
4604	Supreme Court Words and phrases	Surendre Malik	1st edition	2012	Eastern Book Company	Lucknow
4605	Supreme Court Words and phrases	Surendre Malik	1st edition	2012	Eastern Book Company	Lucknow
4606	Supreme Court Yearly Digest 1996	S. Malik	Rept.	1999	Eastern Book Company	Delhi
4607	Supreme Court Yearly Digest 1997	S. Malik	Rept. ed	1998	Eastern Book Company	Delhi
4608	Supreme Court Yearly Digest 1998	S. Malik	Rept. ed	1999	Eastern Book Company	Delhi
4609	Supreme Court Yearly Digest 1999	S. Malik	Rept. ed	2000	Eastern Book Company	Delhi
4610	Supreme Court Yearly Digest 2000	S. Malik	Rept. ed	2001	Eastern Book Company	Delhi
4611	Supreme Court Yearly Digest 2001	S. Malik	Rept. ed	2002	Eastern Book Company	Delhi
4612	Supreme Court Yearly Digest 2001	NULL	NULL	2009	Eastern Book Company	Lucknow
4613	Supreme Court Yearly Digest 2001	NULL	NULL	2009	Eastern Book Company	Lucknow

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4614	Supreme Court Yearly Digest 2001	NULL	NULL	2009	Eastern Book Company	Lucknow
4615	Supreme Court Yearly Digest 2001	NULL	NULL	2009	Eastern Book Company	Lucknow
4616	Supreme Court Yearly Digest 2001	NULL	NULL	2009	Eastern Book Company	Lucknow
4617	Supreme Court Yearly Digest 2002	S. Malik	Rept. ed	2003	Eastern Book Company	Delhi
4618	Supreme Court Yearly Digest 2002	NULL	NULL	2009	Eastern Book Company	Lucknow
4619	Supreme Court Yearly Digest 2002	NULL	NULL	2009	Eastern Book Company	Lucknow
4620	Supreme Court Yearly Digest 2002	NULL	NULL	2009	Eastern Book Company	Lucknow
4621	Supreme Court Yearly Digest 2002	NULL	NULL	2009	Eastern Book Company	Lucknow
4622	Supreme Court Yearly Digest 2002	NULL	NULL	2009	Eastern Book Company	Lucknow
4623	Supreme Court Yearly Digest 2003	S. Malik	Rept. ed	2004	Eastern Book Company	Delhi
4624	Supreme Court Yearly Digest 2004	S. Malik	Rept. ed	2005	Eastern Book Company	Delhi
4625	Supreme Court Yearly Digest 2004	NULL	NULL	2005	Eastern Book Company	Lucknow
4626	Supreme Court Yearly Digest 2004	NULL	NULL	2005	Eastern Book Company	Lucknow
4627	Supreme Court Yearly Digest 2004	NULL	NULL	2005	Eastern Book Company	Lucknow
4628	Supreme Court Yearly Digest 2004	NULL	NULL	2005	Eastern Book Company	Lucknow
4629	Supreme Court Yearly Digest 2004	NULL	NULL	2005	Eastern Book Company	Lucknow
4630	Supreme Court Yearly Digest 2005	S. Malik	Rept.ed	2006	Eastern Book Company	Delhi
4631	Supreme Court Yearly Digest 2005	NULL	NULL	2006	Eastern Book Company	Lucknow
4632	Supreme Court Yearly Digest 2005	NULL	NULL	2006	Eastern Book Company	Lucknow
4633	Supreme Court Yearly Digest 2005	NULL	NULL	2006	Eastern Book Company	Lucknow
4634	Supreme Court Yearly Digest 2005	NULL	NULL	2006	Eastern Book Company	Lucknow
4635	Supreme Court Yearly Digest 2006	NULL	NULL	2007	Eastern Book Company	Lucknow
4636	Supreme Court Yearly Digest 2006	NULL	NULL	2007	Eastern Book Company	Lucknow
4637	Supreme Court Yearly Digest 2006	NULL	NULL	2007	Eastern Book Company	Lucknow
4638	Supreme Court Yearly Digest 2006	NULL	NULL	2007	Eastern Book Company	Lucknow
4639	Supreme Court Yearly Digest 2006	NULL	NULL	2007	Eastern Book Company	Lucknow
4640	Supreme Court Yearly Digest 2006	NULL	NULL	2007	Eastern Book Company	Lucknow
4641	Supreme Court Yearly Digest 2006	NULL	NULL	2007	Eastern Book Company	Lucknow

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4642	Supreme Court Yearly Digest 2007	NULL	NULL	2007	Eastern Book Company	Lucknow
4643	Supreme Court Yearly Digest 2007	NULL	NULL	2007	Eastern Book Company	Lucknow
4644	Supreme Court Yearly Digest 2007	NULL	NULL	2007	Eastern Book Company	Lucknow
4645	Supreme Court Yearly Digest 2007	NULL	NULL	2007	Eastern Book Company	Lucknow
4646	Supreme Court Yearly Digest 2007	NULL	NULL	2007	Eastern Book Company	Lucknow
4647	Supreme Court Yearly Digest 2008	NULL	NULL	2008	Eastern Book Company	Lucknow
4648	Supreme Court Yearly Digest 2008	NULL	NULL	2008	Eastern Book Company	Lucknow
4649	Supreme Court Yearly Digest 2008	NULL	NULL	2008	Eastern Book Company	Lucknow
4650	Supreme Court Yearly Digest 2008	NULL	NULL	2008	Eastern Book Company	Lucknow
4651	Supreme Court Yearly Digest 2008	NULL	NULL	2008	Eastern Book Company	Lucknow
4652	Supreme Court Yearly Digest 2008	NULL	NULL	2008	Eastern Book Company	Lucknow
4653	Supreme Court Yearly Digest 2009	NULL	NULL	2009	Eastern Book Company	Lucknow
4654	Supreme Court Yearly Digest 2009	NULL	NULL	2009	Eastern Book Company	Lucknow
4655	Supreme Court Yearly Digest 2009	NULL	NULL	2009	Eastern Book Company	Lucknow
4656	Supreme Court Yearly Digest 2009	NULL	NULL	2009	Eastern Book Company	Lucknow
4657	Supreme Court Yearly Digest 2009	NULL	NULL	2009	Eastern Book Company	Lucknow
4658	Supreme Court Yearly Digest 2009	NULL	NULL	2009	Eastern Book Company	Lucknow
4659	Supreme Court Yearly Digest 2009	NULL	NULL	2009	Eastern Book Company	Lucknow
4660	Supreme Court Yearly Digest 2012	S. Malik	2013 edition	2013	Eastern Book Company	Lucknow
4661	Supreme Court Yearly Digest 2012	S. Malik	2013 edition	2013	Eastern Book Company	Lucknow
4662	Supreme Court Yearly Digest 2012	S. Malik	2013 edition	2013	Eastern Book Company	Lucknow
4663	Supreme Court Yearly Digest 2012	S. Malik	2013 edition	2013	Eastern Book Company	Lucknow
4664	Supreme Court Yearly Digest 2012	S. Malik	2013 edition	2013	Eastern Book Company	Lucknow
4665	Supreme Court yearly Digest 2013	Surendra Malik	NULL	2014	Eastern Book Company	Lucknow
4666	Supreme Court yearly Digest 2013	Surendra Malik	NULL	2014	Eastern Book Company	Lucknow
4667	Supreme Court yearly Digest 2013	Surendra Malik	NULL	2014	Eastern Book Company	Lucknow
4668	Supreme Court yearly Digest 2013	Surendra Malik	NULL	2014	Eastern Book Company	Lucknow
4669	Supreme Court yearly Digest 2013	Surendra Malik	NULL	2014	Eastern Book Company	Lucknow

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4670	Supreme Court Yearly Digest, 1999	S. Malik	NULL	2000	Eastern Book Company	Lucknow
4671	Supreme Court Yearly Digest, 2005	S. Malik	NULL	2006	Eastern Book Company	Lucknow
4672	Supreme Court Yearly Digest, 2010	Surendra Malik	2011 edition	2011	Eastern Book Company	Lucknow
4673	Supreme Court Yearly Digest, 2010	Surendra Malik	2011 edition	2011	Eastern Book Company	Lucknow
4674	Supreme Court Yearly Digest, 2010	Surendra Malik	2011 edition	2011	Eastern Book Company	Lucknow
4675	Supreme Court Yearly Digest, 2010	Surendra Malik	2011 edition	2011	Eastern Book Company	Lucknow
4676	Supreme Court Yearly Digest, 2010	Surendra Malik	2011 edition	2011	Eastern Book Company	Lucknow
4677	Supreme Court Yearly Digest, 2010	Surendra Malik	2011 edition	2011	Eastern Book Company	Lucknow
4678	Supreme Court Yearly Digest, 2010	Surendra Malik	2011 edition	2011	Eastern Book Company	Lucknow
4679	Supreme Court Yearly Digest, 2011	Surendra Malik	2012 edition	2012	Eastern Book Company	Lucknow
4680	Supreme Court Yearly Digest, 2011	Surendra Malik	2012 edition	2012	Eastern Book Company	Lucknow
4681	Supreme Court Yearly Digest, 2011	Surendra Malik	2012 edition	2012	Eastern Book Company	Lucknow
4682	Supreme Court Yearly Digest, 2011	Surendra Malik	2012 edition	2012	Eastern Book Company	Lucknow
4683	Supreme Court Yearly Digest, 2011	Surendra Malik	2012 edition	2012	Eastern Book Company	Lucknow
4684	Supreme Court Yearly Digest, 2011	Surendra Malik	2012 edition	2012	Eastern Book Company	Lucknow
4685	Supreme Court Yearly Digest, 2011	Surendra Malik	2012 edition	2012	Eastern Book Company	Lucknow
4686	Supreme Court Yearly Digest,1996	S. Malik	Rept. ed	1997	Eastern Book Company	Lucknow
4687	Supreme Court Yearly Digest,1997	S. Malik	NULL	1998	Eastern Book Company	Lucknow
4688	Supreme Court Yearly Digest,1998	S. Malik	NULL	1999	Eastern Book Company	Lucknow
4689	Supreme Court Yearly Digest,2000	S. Malik	NULL	2001	Eastern Book Company	Lucknow
4690	Supreme Court Yearly Digest,2001	S. Malik	NULL	2002	Eastern Book Company	Lucknow
4691	Supreme Court Yearly Digest,2002	S. Malik	Rept.2005	2003	Eastern Book Company	Lucknow
4692	Supreme Court Yearly Digest,2003	S. Malik	2004 ed	2004	Vinod publications pvt. Ltd.	Delhi
4693	Supreme Court Yearly Digest,2004	S. Malik	NULL	2005	Eastern Book Company	Lucknow
4694	Supreme Court Yearly Digest,2006	S. Malik	NULL	2007	Eastern Book Company	Lucknow
4695	Supreme Court Yearly Digest,2006	S. Malik	NULL	2007	Eastern Book Company	Lucknow
4696	Suspension and Reinstatement (Law of)	S.K.p. Shrinivas	New Ed	2005	Orient publishing Co	New Delhi

Law and General Books

4697	Swamy General Financial Rules	p.Muthuswamy	11th Ed.	1989	Swamy publishers pvt. Ltd.	Madras
4698	Swamy General Financial Rules	p.Muthuswamy	11th Ed.	1989	Swamy publishers pvt. Ltd.	Madras
4699	Swamy General Financial Rules	p.Muthuswamy	11th Ed.	1989	Swamy publishers pvt. Ltd.	Madras
4700	Swamy General Financial Rules	p.Muthuswamy	11th Ed.	1989	Swamy publishers pvt. Ltd.	Madras
4701	Swamy Standardized Ready Reckoner pay Tables	p.Muthuswamy	11th Ed.	1989	Swamy publishers pvt. Ltd.	Madras
4702	Swamy Standardized Ready Reckoner pay Tables	p.Muthuswamy	11th Ed.	1989	Swamy publishers pvt. Ltd.	Madras
4703	Swamy Standardized Ready Reckoner pay Tables	p.Muthuswamy	11th Ed.	1989	Swamy publishers pvt. Ltd.	Madras
4704	Swamy Standardized Ready Reckoner pay Tables	p.Muthuswamy	11th Ed.	1989	Swamy publishers pvt. Ltd.	Madras
4705	Swamy's Advances to Central Govt. Staff	Muthuswamy	8th ed	2008	Swamy publishers pvt. Ltd.	Chennai
4706	Swamy's Advances to Central Govt. Staff	Muthuswamy	8th ed	2008	Swamy publishers pvt. Ltd.	Chennai
4707	Swamy's All India Services Manual	p.Muthuswamy	NULL	1989	Swamy publishers pvt. Ltd.	Madras
4708	Swamy's All India Services Manual	p.Muthuswamy	NULL	1989	Swamy publishers pvt. Ltd.	Madras
4709	Swamy's All India Services Manual	p.Muthuswamy	NULL	1989	Swamy publishers pvt. Ltd.	Madras
4710	Swamy's All India Services provident Fund Rules	p.Muthuswamy	1st Ed.	1989	Swamy publishers pvt. Ltd.	Madras
4711	Swamy's All India Services provident Fund Rules	p.Muthuswamy	1st Ed.	1989	Swamy publishers pvt. Ltd.	Madras
4712	Swamy's All India Services Rules	p.Muthuswamy	1st ed	1989	Swamy publishers pvt. Ltd.	Madras
4713	Swamy's All India Services Rules	p.Muthuswamy	1st ed	1989	Swamy publishers pvt. Ltd.	Madras
4714	Swamy's All India Services Rules	p.Muthuswamy	1st ed	1989	Swamy publishers pvt. Ltd.	Madras

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4715	Swamy's All India Servises Rules	p.Muthuswamy	1st ed	1989	Swamy publishers pvt. Ltd.	Madras
4716	Swamy's Allotment and Licence Fee of Govt. Residence	Muthuswamy	1st ed	2005	Swamy publishers pvt. Ltd.	Chennai
4717	Swamy's Allotment and Licence Fee of Govt. Residence	Muthuswamy	1st ed	2005	Swamy publishers pvt. Ltd.	Chennai
4718	Swamy's Annual 1986	p.Muthuswamy	NULL	1989	Swamy publishers pvt. Ltd.	Madras
4719	Swamy's Annual 1986	p.Muthuswamy	NULL	1989	Swamy publishers pvt. Ltd.	Madras
4720	Swamy's Annual 1986	p.Muthuswamy	NULL	1989	Swamy publishers pvt. Ltd.	Madras
4721	Swamy's Annual 1986	p.Muthuswamy	NULL	1989	Swamy publishers pvt. Ltd.	Madras
4722	Swamy's Annual 1987	p.Muthuswamy	NULL	1990	Swamy publishers pvt. Ltd.	Madras
4723	Swamy's Annual 1987	p.Muthuswamy	NULL	1990	Swamy publishers pvt. Ltd.	Madras
4724	Swamy's Annual 1987	p.Muthuswamy	NULL	1990	Swamy publishers pvt. Ltd.	Madras
4725	Swamy's Annual 1987	p.Muthuswamy	NULL	1990	Swamy publishers pvt. Ltd.	Madras
4726	Swamy's Annual 1988	p.Muthuswamy	NULL	1990	Swamy publishers pvt. Ltd.	Madras
4727	Swamy's Annual 1988	p.Muthuswamy	NULL	1990	Swamy publishers pvt. Ltd.	Madras
4728	Swamy's Annual 1988	p.Muthuswamy	NULL	1990	Swamy publishers pvt. Ltd.	Madras
4729	Swamy's Annual 1988	p.Muthuswamy	NULL	1990	Swamy publishers pvt. Ltd.	Madras
4730	Swamy's Annual 2000	Muthuswamy	NULL	2001	Swamy publishers pvt. Ltd.	Chennai
4731	Swamy's Annual 2000	Muthuswamy	NULL	2001	Swamy publishers pvt. Ltd.	Chennai
4732	Swamy's Annual 2000	Muthuswamy	2000 annual	2001	Swamy publishers pvt. Ltd.	Chennai
4733	Swamy's Annual 2001	Muthuswamy	NULL	2002	Swamy publishers pvt. Ltd.	Chennai

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4734	Swamy's Annual 2001	Muthuswamy	NULL	2002	Swamy publishers pvt. Ltd.	Chennai
4735	Swamy's Annual 2001	Muthuswamy	NULL	2002	Swamy publishers pvt. Ltd.	Chennai
4736	Swamy's Annual 2002	Muthuswamy	NULL	2003	Swamy publishers pvt. Ltd.	Chennai
4737	Swamy's Annual 2002	Muthuswamy	NULL	2003	Swamy publishers pvt. Ltd.	Chennai
4738	Swamy's Annual 2002	Muthuswamy	NULL	2003	Swamy publishers pvt. Ltd.	Chennai
4739	Swamy's Annual 2003	Muthuswamy	NULL	2004	Swamy publishers pvt. Ltd.	Chennai
4740	Swamy's Annual 2003	Muthuswamy	NULL	2004	Swamy publishers pvt. Ltd.	Chennai
4741	Swamy's Annual 2003	Muthuswamy	2003 annual	2004	Swamy publishers pvt. Ltd.	Chennai
4742	Swamy's Annual 2004	Muthuswamy	NULL	2005	Swamy publishers pvt. Ltd.	Chennai
4743	Swamy's Annual 2004	Muthuswamy	NULL	2005	Swamy publishers pvt. Ltd.	Chennai
4744	Swamy's Annual 2004	Muthuswamy	2004 annual	2005	Swamy publishers pvt. Ltd.	Chennai
4745	Swamy's Annual 2005	Muthuswamy	NULL	2006	Swamy publishers pvt. Ltd.	Chennai
4746	Swamy's Annual 2005	Muthuswamy	NULL	2006	Swamy publishers pvt. Ltd.	Chennai
4747	Swamy's Annual 2005	Muthuswamy	2005 annual	2006	Swamy publishers pvt. Ltd.	Chennai
4748	Swamy's Annual 2006	Muthuswamy	NULL	2007	Swamy publishers pvt. Ltd.	Chennai
4749	Swamy's Annual 2006	Muthuswamy	NULL	2007	Swamy publishers pvt. Ltd.	Chennai
4750	Swamy's Annual 2006	Muthuswamy	2006 annual	2007	Swamy publishers pvt. Ltd.	Chennai
4751	Swamy's Brochure on D.A from 1-7- 1989	p.Muthuswa my	NULL	1990	Swamy publishers pvt. Ltd.	Madras
4752	Swamy's C C S Leave Travel Consession Rules	p.Muthuswa my	22nd Ed.	1986	Swamy publishers pvt. Ltd.	Madras

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4753	Swamy's C C S Leave Travel Consession Rules	p.Muthuswa my	26th Ed.	1990	Swamy publishers pvt. Ltd.	Madras
4754	Swamy's C C S Leave Travel Consession Rules	p.Muthuswa my	26th Ed.	1990	Swamy publishers pvt. Ltd.	Madras
4755	Swamy's C C S Leave Travel Consession Rules	p.Muthuswa my	31st Ed.	1996	Swamy publishers pvt. Ltd.	Madras
4756	Swamy's C C S Leave Travel Consession Rules	p.Muthuswa my	37th Ed.	2006	S. Chand & Company pvt. Ltd.	Madras
4757	Swamy's C C S Revised pay Rules	p.Muthuswa my	NULL	1989	Swamy publishers pvt. Ltd.	Madras
4758	Swamy's C C S Revised pay Rules	p.Muthuswa my	NULL	1989	Swamy publishers pvt. Ltd.	Madras
4759	Swamy's C C S Revised pay Rules	p.Muthuswa my	NULL	1989	Swamy publishers pvt. Ltd.	Madras
4760	Swamy's C C S Revised pay Rules	p.Muthuswa my	NULL	1989	Swamy publishers pvt. Ltd.	Madras
4761	Swamy's C C S Revised pay Rules 1997 (5th pay Commn.)	p.Muthuswa my	4th Ed.	2001	Swamy publishers pvt. Ltd.	Madras
4762	Swamy's CCS CCA Rules	Muthuswamy	31st ed	2007	Swamy publishers pvt. Ltd.	Chennai
4763	Swamy's CCS CCA Rules	Muthuswamy	31st ed	2007	Swamy publishers pvt. Ltd.	Chennai
4764	Swamy's CCS Extraordinary pension Rules	NULL	NULL	2010	Swamy publishers pvt. Ltd.	Chennai
4765	Swamy's CCS Extraordinary pension Rules	NULL	NULL	2010	Swamy publishers pvt. Ltd.	Chennai
4766	Swamy's CCS Extraordinary pension Rules	NULL	NULL	2010	Swamy publishers pvt. Ltd.	Chennai
4767	Swamy's CCS Revised pay Rules 2008	NULL	NULL	2010	Swamy publishers pvt. Ltd.	Chennai
4768	Swamy's CCS Revised pay Rules 2008	NULL	NULL	2010	Swamy publishers pvt. Ltd.	Chennai
4769	Swamy's CCS Revised pay Rules 2008	NULL	NULL	2010	Swamy publishers pvt. Ltd.	Chennai
4770	Swamy's Central Administrative Tribunal (Act, Rules and Orders)	Muthuswamy	10th ed	2005	Swamy publishers pvt. Ltd.	Chennai

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4771	Swamy's Central Administrative Tribunal (Acts, Rules & Orders)	Muthuswamy	10th ed	2005	Swamy publishers Pvt. Ltd.	Chennai
4772	Swamy's Central Administrative Tribunal (Acts, Rules & Orders)	Muthuswamy	10th ed	2005	Swamy publishers Pvt. Ltd.	Chennai
4773	Swamy's Central Civil Service Extraordinary pension Rules	Muthuswamy	NULL	2006	Swamy publishers Pvt. Ltd.	Chennai
4774	Swamy's Central Civil Service Extraordinary pension Rules	Muthuswamy	NULL	2006	Swamy publishers Pvt. Ltd.	Chennai
4775	Swamy's Central Civil Services Commutation of pension Rules	Muthuswamy	NULL	2007	Swamy publishers Pvt. Ltd.	Chennai
4776	Swamy's Central Civil Services Commutation of pension Rules	Muthuswamy	NULL	2007	Swamy publishers Pvt. Ltd.	Chennai
4777	Swamy's Central Civil Services Revised pay Rules 1997	Muthuswamy	7th ed	2006	Swamy publishers Pvt. Ltd.	Chennai
4778	Swamy's Central Civil Services Revised pay Rules 1997	Muthuswamy	7th ed	2006	Swamy publishers Pvt. Ltd.	Chennai
4779	Swamy's Central Civil Services(Commutation of pension) Rules	p.Muthuswamy	NULL	1989	Swamy publishers Pvt. Ltd.	Madras
4780	Swamy's Central Civil Services(Commutation of pension) Rules	p.Muthuswamy	NULL	1989	Swamy publishers Pvt. Ltd.	Madras
4781	Swamy's Central Civil Services(Commutation of pension) Rules	p.Muthuswamy	NULL	1989	Swamy publishers Pvt. Ltd.	Madras
4782	Swamy's Central Govt. Account Receipts & payments Rules	Muthuswamy	12th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
4783	Swamy's Central Govt. Account Receipts & payments Rules	Muthuswamy	12th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
4784	Swamy's Central Govt. Acct Receipts & payments Rules	p.Muthuswamy	NULL	1990	Swamy publishers Pvt. Ltd.	Madras

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4785	Swamy's Central Govt. Acct Receipts & payments Rules	p.Muthuswamy	NULL	1990	Swamy publishers Pvt. Ltd.	Madras
4786	Swamy's Central Govt. Acct Receipts & payments Rules	p.Muthuswamy	NULL	1990	Swamy publishers Pvt. Ltd.	Madras
4787	Swamy's Central Govt. Acct Receipts & payments Rules	p.Muthuswamy	NULL	1990	Swamy publishers Pvt. Ltd.	Madras
4788	Swamy's Central Govt. Departmental Canteens	Muthuswamy	5th ed	2005	Swamy publishers Pvt. Ltd.	Chennai
4789	Swamy's Central Govt. Departmental Canteens	Muthuswamy	5th ed	2005	Swamy publishers Pvt. Ltd.	Chennai
4790	Swamy's Central Govt. Departmental Canteens	Muthuswamy	5th ed	2005	Swamy publishers Pvt. Ltd.	Chennai
4791	Swamy's Central Treasury Rules	p.Muthuswamy	NULL	1977	Swamy publishers Pvt. Ltd.	Madras
4792	Swamy's Central Treasury Rules Volume 1	Muthuswamy	17th ed	2006	Swamy publishers Pvt. Ltd.	Chennai
4793	Swamy's Central Treasury Rules Volume 1	Muthuswamy	17th ed	2006	Swamy publishers Pvt. Ltd.	Chennai
4794	Swamy's Children's Educational Assistance	Muthuswamy	22nd ed	2006	Swamy publishers Pvt. Ltd.	Chennai
4795	Swamy's Children's Educational Assistance	Muthuswamy	22nd ed	2006	Swamy publishers Pvt. Ltd.	Chennai
4796	Swamy's Children's Educational Assistance	Muthuswamy	23rd ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4797	Swamy's compilation of Allotment and Licence Fee of Government Residences	Muthuswamy	1st ed	2005	Swamy publishers Pvt. Ltd.	Chennai
4798	Swamy's Compilation of Allotment and Licence Fee of Govt. Residence	NULL	NULL	2010	Swamy publishers Pvt. Ltd.	Chennai
4799	Swamy's Compilation of Allotment and Licence Fee of Govt. Residence	NULL	NULL	2010	Swamy publishers Pvt. Ltd.	Chennai
4800	Swamy's Compilation of Allotment and Licence Fee of Govt. Residence	NULL	NULL	2010	Swamy publishers Pvt. Ltd.	Chennai

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4801	Swamy's compilation of Central Civil Services Commutation of pension Rules	Muthuswamy	NULL	2007	Swamy publishers Pvt. Ltd.	Chennai
4802	Swamy's compilation of Central Govt. Account Receipts and payments Rules	Muthuswamy	13th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4803	Swamy's Compilation of Central Treasury Rules Vol. I	Muthuswamy	18th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4804	Swamy's compilation of Conduct Rules	Muthuswamy	38th ed	2009	Swamy publishers Pvt. Ltd.	Chennai
4805	Swamy's compilation of Contributory provident Fund Rules	Muthuswamy	19th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
4806	Swamy's compilation of Delegation of Financial powers Rules	Muthuswamy	24th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4807	Swamy's Compilation of Delegation of Financial powers Rules	NULL	25th ed.	2011	Swamy publishers Pvt. Ltd.	Chennai
4808	Swamy's Compilation of Delegation of Financial powers Rules	NULL	25th ed.	2011	Swamy publishers Pvt. Ltd.	Chennai
4809	Swamy's Compilation of Delegation of Financial powers Rules	NULL	25th ed.	2011	Swamy publishers Pvt. Ltd.	Chennai
4810	Swamy's Compilation of F.R.S.R. part II	NULL	NULL	2009	Swamy publishers Pvt. Ltd.	Chennai
4811	Swamy's Compilation of F.R.S.R. part II	NULL	NULL	2009	Swamy publishers Pvt. Ltd.	Chennai
4812	Swamy's Compilation of F.R.S.R. part II	NULL	NULL	2009	Swamy publishers Pvt. Ltd.	Chennai

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4813	Swamy's compilation of FR & SR part- IV Dearness Allowance , Dearness Relief and Ex Gratia to CpF Beneficiaries	Muthuswamy	19th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4814	Swamy's compilation of FRSR part- I General Rules	Muthuswamy	19th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4815	Swamy's Compilation of General Financial Rules	NULL	NULL	2010	Swamy publishers Pvt. Ltd.	Chennai
4816	Swamy's Compilation of General Financial Rules	NULL	NULL	2010	Swamy publishers Pvt. Ltd.	Chennai
4817	Swamy's Compilation of General Financial Rules	NULL	NULL	2010	Swamy publishers Pvt. Ltd.	Chennai
4818	Swamy's compilation of General Financial Rules incorporating Compendium of rules on Advances to central govt. servants	Muthuswamy	23rd ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4819	Swamy's Compilation of General provident Fund Rules	Muthuswamy	29th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
4820	Swamy's compilation of House Building Advance Rules	Muthuswamy	23rd ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4821	Swamy's compilation of Medical Attendance Rules	Muthuswamy	31st ed	2007	Swamy publishers Pvt. Ltd.	Chennai
4822	Swamy's Compilation of Receipts & payments Rules	NULL	14th ed.	2010	Swamy publishers Pvt. Ltd.	Chennai
4823	Swamy's Compilation of Receipts & payments Rules	NULL	14th ed.	2010	Swamy publishers Pvt. Ltd.	Chennai
4824	Swamy's Compilation of Receipts & payments Rules	NULL	14th ed.	2010	Swamy publishers Pvt. Ltd.	Chennai
4825	Swamy's Compilation of Sixth pay Commission Reports. part I	NULL	NULL	2008	Swamy publishers Pvt. Ltd.	Chennai

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4826	Swamy's Compilation of Sixth pay Commission Reports. part I	NULL	NULL	2008	Swamy publishers Pvt. Ltd.	Chennai
4827	Swamy's Compilation of Sixth pay Commission Reports. part I	NULL	NULL	2008	Swamy publishers Pvt. Ltd.	Chennai
4828	Swamy's compilation of Staff Car Rules	Muthuswamy	16th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4829	Swamy's compilation on Advances to central govt. staff	Muthuswamy	8th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4830	Swamy's Compilation on Advances to Central Govt. Staffs	NULL	8th ed.	2008	Swamy publishers Pvt. Ltd.	Chennai
4831	Swamy's Compilation on Advances to Central Govt. Staffs	NULL	8th ed.	2008	Swamy publishers Pvt. Ltd.	Chennai
4832	Swamy's Compilation on Advances to Central Govt. Staffs	NULL	8th ed.	2008	Swamy publishers Pvt. Ltd.	Chennai
4833	Swamy's Compilation on CCS CCA Rules	NULL	34th ed.	2011	Swamy publishers Pvt. Ltd.	Chennai
4834	Swamy's Compilation on CCS CCA Rules	NULL	34th ed.	2011	Swamy publishers Pvt. Ltd.	Chennai
4835	Swamy's Compilation on CCS CCA Rules	NULL	34th ed.	2011	Swamy publishers Pvt. Ltd.	Chennai
4836	Swamy's Compilation on CCS Commutation of pension Rules	NULL	NULL	2010	Swamy publishers Pvt. Ltd.	Chennai
4837	Swamy's Compilation on CCS Commutation of pension Rules	NULL	NULL	2010	Swamy publishers Pvt. Ltd.	Chennai
4838	Swamy's Compilation on CCS Commutation of pension Rules	NULL	NULL	2010	Swamy publishers Pvt. Ltd.	Chennai
4839	Swamy's Compilation on CCS Leave Travel Concession Rules	NULL	41st ed.	2010	Swamy publishers Pvt. Ltd.	Chennai
4840	Swamy's Compilation on CCS Leave Travel Concession Rules	NULL	41st ed.	2010	Swamy publishers Pvt. Ltd.	Chennai

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4841	Swamy's Compilation on CCS Leave Travel Concession Rules	NULL	41st ed.	2010	Swamy publishers Pvt. Ltd.	Chennai
4842	Swamy's Compilation on CCS Temporary Service Rules	NULL	17th ed.	2008	Swamy publishers Pvt. Ltd.	Chennai
4843	Swamy's Compilation on CCS Temporary Service Rules	NULL	17th ed.	2008	Swamy publishers Pvt. Ltd.	Chennai
4844	Swamy's Compilation on CCS Temporary Service Rules	NULL	17th ed.	2008	Swamy publishers Pvt. Ltd.	Chennai
4845	Swamy's Compilation on Central Administrative Tribunal	NULL	11th ed.	2009	Swamy publishers Pvt. Ltd.	Chennai
4846	Swamy's Compilation on Central Administrative Tribunal	NULL	11th ed.	2009	Swamy publishers Pvt. Ltd.	Chennai
4847	Swamy's Compilation on Central Administrative Tribunal	NULL	11th ed.	2009	Swamy publishers Pvt. Ltd.	Chennai
4848	Swamy's compilation on Central Administrative Tribunal (Act, Rules and Orders)	Muthuswamy	10th ed	2005	Swamy publishers Pvt. Ltd.	Chennai
4849	Swamy's compilation on Central Civil Service Temporary Service Rules	Muthuswamy	17th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4850	Swamy's Compilation on Central Treasury Rules Volume 1	NULL	18th ed.	2008	Swamy publishers Pvt. Ltd.	Chennai
4851	Swamy's Compilation on Central Treasury Rules Volume 1	NULL	18th ed.	2008	Swamy publishers Pvt. Ltd.	Chennai
4852	Swamy's Compilation on Central Treasury Rules Volume 1	NULL	18th ed.	2008	Swamy publishers Pvt. Ltd.	Chennai
4853	Swamy's Compilation on Children's Educational Assistance	NULL	24th ed.	2011	Swamy publishers Pvt. Ltd.	Chennai

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4854	Swamy's Compilation on Children's Educational Assistance	NULL	24th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4855	Swamy's Compilation on Children's Educational Assistance	NULL	24th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4856	Swamy's Compilation on Conduct Rules	NULL	39th ed.	2010	Swamy publishers pvt. Ltd.	Chennai
4857	Swamy's Compilation on Conduct Rules	NULL	39th ed.	2010	Swamy publishers pvt. Ltd.	Chennai
4858	Swamy's Compilation on Conduct Rules	NULL	39th ed.	2010	Swamy publishers pvt. Ltd.	Chennai
4859	Swamy's Compilation on Confidential Reports	NULL	NULL	2011	Swamy publishers pvt. Ltd.	Chennai
4860	Swamy's Compilation on Confidential Reports	NULL	NULL	2011	Swamy publishers pvt. Ltd.	Chennai
4861	Swamy's Compilation on Confidential Reports	NULL	NULL	2011	Swamy publishers pvt. Ltd.	Chennai
4862	Swamy's compilation on Confidential Reports of Central Govt. Employees	Muthuswamy	10th ed	2006	Swamy publishers pvt. Ltd.	Chennai
4863	Swamy's Compilation on Contributory provident Fund Rules	NULL	21st ed.	2010	Swamy publishers pvt. Ltd.	Chennai
4864	Swamy's Compilation on Contributory provident Fund Rules	NULL	21st ed.	2010	Swamy publishers pvt. Ltd.	Chennai
4865	Swamy's Compilation on Contributory provident Fund Rules	NULL	21st ed.	2010	Swamy publishers pvt. Ltd.	Chennai
4866	Swamy's Compilation on Departmental Canteens	NULL	5th ed.	2005	Swamy publishers pvt. Ltd.	Chennai
4867	Swamy's Compilation on Departmental Canteens	NULL	5th ed.	2005	Swamy publishers pvt. Ltd.	Chennai

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4868	Swamy's Compilation on Departmental Canteens	NULL	5th ed.	2005	Swamy publishers pvt. Ltd.	Chennai
4869	Swamy's Compilation on General provident Fund Rules	NULL	31st ed.	2010	Swamy publishers pvt. Ltd.	Chennai
4870	Swamy's Compilation on General provident Fund Rules	NULL	31st ed.	2010	Swamy publishers pvt. Ltd.	Chennai
4871	Swamy's Compilation on General provident Fund Rules	NULL	31st ed.	2010	Swamy publishers pvt. Ltd.	Chennai
4872	Swamy's Compilation on Group Insurance Schemes	NULL	18th ed.	2009	Swamy publishers pvt. Ltd.	Chennai
4873	Swamy's Compilation on Group Insurance Schemes	NULL	18th ed.	2009	Swamy publishers pvt. Ltd.	Chennai
4874	Swamy's Compilation on Group Insurance Schemes	NULL	18th ed.	2009	Swamy publishers pvt. Ltd.	Chennai
4875	Swamy's compilation on Group Insurance Schemes for central govt. employees and union territory govt. employees	Muthuswamy	17th ed	2007	Swamy publishers pvt. Ltd.	Chennai
4876	Swamy's Compilation on House Building Advance Rules	NULL	23rd ed.	2008	Swamy publishers pvt. Ltd.	Chennai
4877	Swamy's Compilation on House Building Advance Rules	NULL	23rd ed.	2008	Swamy publishers pvt. Ltd.	Chennai
4878	Swamy's Compilation on House Building Advance Rules	NULL	23rd ed.	2008	Swamy publishers pvt. Ltd.	Chennai
4879	Swamy's compilation on Introduction to Indian Government Accounts and Audit	Muthuswamy	9th ed	2007	Swamy publishers pvt. Ltd.	Chennai
4880	Swamy's Compilation on Introduction to Indian Govt. Accounts & Audit	NULL	10th ed.	2009	Swamy publishers pvt. Ltd.	Chennai

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4881	Swamy's Compilation on Introduction to Indian Govt. Accounts & Audit	NULL	10th ed.	2009	Swamy publishers Pvt. Ltd.	Chennai
4882	Swamy's Compilation on Introduction to Indian Govt. Accounts & Audit	NULL	10th ed.	2009	Swamy publishers Pvt. Ltd.	Chennai
4883	Swamy's Compilation on Know Your Retirement Benefits	NULL	11th ed.	2011	Swamy publishers Pvt. Ltd.	Chennai
4884	Swamy's Compilation on Know Your Retirement Benefits	NULL	11th ed.	2011	Swamy publishers Pvt. Ltd.	Chennai
4885	Swamy's Compilation on Know Your Retirement Benefits	NULL	11th ed.	2011	Swamy publishers Pvt. Ltd.	Chennai
4886	Swamy's Compilation on Medical Attendance Rules	NULL	33rd ed.	2010	Swamy publishers Pvt. Ltd.	Chennai
4887	Swamy's Compilation on Medical Attendance Rules	NULL	33rd ed.	2010	Swamy publishers Pvt. Ltd.	Chennai
4888	Swamy's Compilation on Medical Attendance Rules	NULL	33rd ed.	2010	Swamy publishers Pvt. Ltd.	Chennai
4889	Swamy's Compilation on New pension Scheme	NULL	4th ed.	2010	Swamy publishers Pvt. Ltd.	Chennai
4890	Swamy's Compilation on New pension Scheme	NULL	4th ed.	2010	Swamy publishers Pvt. Ltd.	Chennai
4891	Swamy's Compilation on New pension Scheme	NULL	4th ed.	2010	Swamy publishers Pvt. Ltd.	Chennai
4892	Swamy's Compilation on Re- employment of pensioners	NULL	NULL	2009	Swamy publishers Pvt. Ltd.	Chennai
4893	Swamy's Compilation on Re- employment of pensioners	NULL	NULL	2009	Swamy publishers Pvt. Ltd.	Chennai
4894	Swamy's Compilation on Re- employment of pensioners	NULL	NULL	2009	Swamy publishers Pvt. Ltd.	Chennai

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4895	Swamy's Compilation on Re- Employment of pensioners (Civilians and Ex- Servicemen)	Muthuswamy	9th ed	2006	Swamy publishers pvt. Ltd.	Chennai
4896	Swamy's Compilation on Reservations & Concessions	NULL	10th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4897	Swamy's Compilation on Reservations & Concessions	NULL	10th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4898	Swamy's Compilation on Reservations & Concessions	NULL	10th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4899	Swamy's compilation on Reservations and Concessions for SC, ST, OBCs, etc.	Muthuswamy	9th ed	2008	Swamy publishers pvt. Ltd.	Chennai
4900	Swamy's Compilation on Seniority and promotion	NULL	14th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4901	Swamy's Compilation on Seniority and promotion	NULL	14th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4902	Swamy's Compilation on Seniority and promotion	NULL	14th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4903	Swamy's compilation on Seniority and promotion in Central Govt. Service	Muthuswamy	12th ed	2008	Swamy publishers pvt. Ltd.	Chennai
4904	Swamy's Compilation on Staff Car Rules	NULL	17th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4905	Swamy's Compilation on Staff Car Rules	NULL	17th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4906	Swamy's Compilation on Staff Car Rules	NULL	17th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4907	Swamy's Compilation on Suspention & Reinstatement	NULL	18th ed.	2009	Swamy publishers pvt. Ltd.	Chennai
4908	Swamy's Compilation on Suspention & Reinstatement	NULL	18th ed.	2009	Swamy publishers pvt. Ltd.	Chennai

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4909	Swamy's Compilation on Suspension & Reinstatement	NULL	18th ed.	2009	Swamy publishers Pvt. Ltd.	Chennai
4910	Swamy's compilation on Uniforms for Group 'C' & 'D' Employees of central govt.	Muthuswamy	11th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
4911	Swamy's Compilation on Uniforms for Group C & D Employees of Central Govt.	NULL	NULL	2010	Swamy publishers Pvt. Ltd.	Chennai
4912	Swamy's Compilation on Uniforms for Group C & D Employees of Central Govt.	NULL	NULL	2010	Swamy publishers Pvt. Ltd.	Chennai
4913	Swamy's Compilation on Uniforms for Group C & D Employees of Central Govt.	NULL	NULL	2010	Swamy publishers Pvt. Ltd.	Chennai
4914	Swamy's Complete manual on Stablishment and Administration for Central Govt. Officers	Muthuswamy	11th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4915	Swamy's Complete manual on Stablishment and Administration for Central Govt. Officers	Muthuswamy	11th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4916	Swamy's Conduct Rules	Muthuswamy	37th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
4917	Swamy's Conduct Rules	Muthuswamy	37th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
4918	Swamy's Confidential Reports of Central govt. Employees	Muthuswamy	10th ed	2006	Swamy publishers Pvt. Ltd.	Chennai
4919	Swamy's Confidential Reports of Central govt. Employees	Muthuswamy	10th ed	2006	Swamy publishers Pvt. Ltd.	Chennai
4920	Swamy's Contributory provident Fund Rules	Muthuswamy	19th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
4921	Swamy's Contributory provident Fund Rules	Muthuswamy	19th ed	2007	Swamy publishers Pvt. Ltd.	Chennai

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4922	Swamy's Delegation of Financial powers Rules	p.Muthuswamy	NULL	1990	Swamy publishers Pvt. Ltd.	Madras
4923	Swamy's Delegation of Financial powers Rules	p.Muthuswamy	NULL	1990	Swamy publishers Pvt. Ltd.	Madras
4924	Swamy's Delegation of Financial powers Rules	p.Muthuswamy	NULL	1990	Swamy publishers Pvt. Ltd.	Madras
4925	Swamy's Delegation of Financial powers Rules	p.Muthuswamy	NULL	1990	Swamy publishers Pvt. Ltd.	Madras
4926	Swamy's Delegation of Financial powers Rules	p.Muthuswamy	7th Ed.	1996	Swamy publishers Pvt. Ltd.	Madras
4927	Swamy's Delegation of Financial powers Rules	p.Muthuswamy	NULL	1997	Swamy publishers Pvt. Ltd.	Madras
4928	Swamy's Delegation of Financial powers Rules	Muthuswamy	23rd ed	2007	Swamy publishers Pvt. Ltd.	Chennai
4929	Swamy's Delegation of Financial powers Rules	Muthuswamy	23rd ed	2007	Swamy publishers Pvt. Ltd.	Chennai
4930	Swamy's Disciplinary proceedings for Central Govt. Servants	p.Muthuswamy	6th Ed.	1996	Swamy publishers Pvt. Ltd.	Madras
4931	Swamy's Establishment & Administration for Central Govt. Servants	p.Muthuswamy	1st Ed. Rept.	1987	Swamy publishers Pvt. Ltd.	Madras
4932	Swamy's Establishment & Administration for Central Govt. Servants	p.Muthuswamy	2nd Ed.	1989	Swamy publishers Pvt. Ltd.	Madras
4933	Swamy's Establishment & Administration for Central Govt. Servants	p.Muthuswamy	2nd Ed.	1989	Swamy publishers Pvt. Ltd.	Madras
4934	Swamy's Establishment & Administration for Central Govt. Servants	p.Muthuswamy	2nd Ed.	1989	Swamy publishers Pvt. Ltd.	Madras
4935	Swamy's F.R.S.R. part I	NULL	NULL	2010	S. Chand & Company Pvt. Ltd.	Chennai
4936	Swamy's F.R.S.R. part I	NULL	NULL	2010	S. Chand & Company Pvt. Ltd.	Chennai
4937	Swamy's F.R.S.R. part I	NULL	NULL	2010	S. Chand & Company Pvt. Ltd.	Chennai

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4938	Swamy's F.R.S.R. part III	NULL	41st ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4939	Swamy's F.R.S.R. part III	NULL	41st ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4940	Swamy's F.R.S.R. part III	NULL	41st ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4941	Swamy's F.R.S.R. part IV	NULL	20th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4942	Swamy's F.R.S.R. part IV	NULL	20th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4943	Swamy's F.R.S.R. part IV	NULL	20th ed.	2011	Swamy publishers pvt. Ltd.	Chennai
4944	Swamy's FRSR DA DR & Ex Gratia to CpF Beneficiaries	Swamy	18th ed.	2006	Swamy publishers pvt. Ltd.	Chennai
4945	Swamy's FRSR DA DR & Ex Gratia to CpF Beneficiaries	Swamy	18th ed.	2006	Swamy publishers pvt. Ltd.	Chennai
4946	Swamy's FRSR Leave Rules part III	Swamy	38th ed.	2007	Swamy publishers pvt. Ltd.	Chennai
4947	Swamy's FRSR Leave Rules part III	Swamy	38th ed.	2007	Swamy publishers pvt. Ltd.	Chennai
4948	Swamy's FRSR part IV DA, DR and etc. 2nd Suppl.	Swamy	18th ed	2006	Swamy publishers pvt. Ltd.	Chennai
4949	Swamy's FRSR part IV DA, DR and etc. 2nd Suppl.	Swamy	18th ed	2006	Swamy publishers pvt. Ltd.	Chennai
4950	Swamy's FRSR part IV Suppl. to DA, DR and ex gratia to CpF Beneficiaries	Swamy	18th ed.	2006	Swamy publishers pvt. Ltd.	Chennai
4951	Swamy's FRSR part IV Suppl. to DA, DR and ex gratia to CpF Beneficiaries	Swamy	18th ed.	2006	Swamy publishers pvt. Ltd.	Chennai
4952	Swamy's FRSR part V HRA and CCA	Swamy	19th ed.	2006	Swamy publishers pvt. Ltd.	Chennai
4953	Swamy's FRSR part V HRA and CCA	Swamy	19th ed.	2006	Swamy publishers pvt. Ltd.	Chennai
4954	Swamy's FRSR part- V HRA and CCA	Muthuswamy	20th ed	2008	Swamy publishers pvt. Ltd.	Chennai
4955	Swamy's FRSR Travelling Allowances part II	Swamy	18th ed.	2006	Swamy publishers pvt. Ltd.	Chennai

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4956	Swamy's FRSR Travelling Allowances part II	Swamy	18th ed.	2006	Swamy publishers Pvt. Ltd.	Chennai
4957	Swamy's Fundamental Rules & Supplementary Rules (p-1 Gen. Rules)	p.Muthuswamy	10 th Ed.	1990	Swamy publishers Pvt. Ltd.	Madras
4958	Swamy's Fundamental Rules & Supplementary Rules (p-1 Gen. Rules)	p.Muthuswamy	10 th Ed.	1990	Swamy publishers Pvt. Ltd.	Madras
4959	Swamy's Fundamental Rules & Supplementary Rules (p-1 Gen. Rules)	p.Muthuswamy	10 th Ed.	1990	Swamy publishers Pvt. Ltd.	Madras
4960	Swamy's Fundamental Rules & Supplementary Rules (p-1 Gen. Rules)	p.Muthuswamy	10 th Ed.	1990	Swamy publishers Pvt. Ltd.	Madras
4961	Swamy's Fundamental Rules & Supplementary Rules (p-1 Gen. Rules)	p.Muthuswamy	10 th Ed.	1990	Swamy publishers Pvt. Ltd.	Madras
4962	Swamy's Fundamental Rules & Supplementary Rules (p-1 Gen. Rules)	p.Muthuswamy	8th Ed.	1986	Swamy publishers Pvt. Ltd.	Madras
4963	Swamy's Fundamental Rules & Supplementary Rules (p-2 T.A)	p.Muthuswamy	8 th Ed.	1985	Swamy publishers Pvt. Ltd.	Madras
4964	Swamy's Fundamental Rules & Supplementary Rules (p-2 T.A)	p.Muthuswamy	10th ed.	1989	Swamy publishers Pvt. Ltd.	Madras
4965	Swamy's Fundamental Rules & Supplementary Rules (p-2 T.A)	p.Muthuswamy	10th ed.	1989	Swamy publishers Pvt. Ltd.	Madras
4966	Swamy's Fundamental Rules & Supplementary Rules (p-2 T.A)	p.Muthuswamy	10th ed.	1989	Swamy publishers Pvt. Ltd.	Madras
4967	Swamy's Fundamental Rules & Supplementary Rules (p-2 T.A)	p.Muthuswamy	10th ed.	1989	Swamy publishers Pvt. Ltd.	Madras
4968	Swamy's Fundamental Rules & Supplementary Rules (p-2 T.A)	p.Muthuswamy	10th ed.	1989	Swamy publishers Pvt. Ltd.	Madras

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4969	Swamy's Fundamental Rules & Supplimentary Rules (p-2 T.A)	p.Muthuswa my	13th Ed.	1996	Swamy publishers pvt. Ltd.	Madras
4970	Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules)	p.Muthuswa my	NULL	1985	Swamy publishers pvt. Ltd.	Madras
4971	Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules)	p.Muthuswa my	NULL	1990	Swamy publishers pvt. Ltd.	Madras
4972	Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules)	p.Muthuswa my	NULL	1990	Swamy publishers pvt. Ltd.	Madras
4973	Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules)	p.Muthuswa my	NULL	1990	Swamy publishers pvt. Ltd.	Madras
4974	Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules)	p.Muthuswa my	NULL	1990	Swamy publishers pvt. Ltd.	Madras
4975	Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules)	p.Muthuswa my	29th Ed.	1996	Swamy publishers pvt. Ltd.	Madras
4976	Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules)	p.Muthuswa my	29th Ed.	1996	Swamy publishers pvt. Ltd.	Madras
4977	Swamy's Fundamental Rules & Supplimentary Rules (p-4 D.A & D.R)	p.Muthuswa my	15th Ed.	2000	Swamy publishers pvt. Ltd.	Madras
4978	Swamy's Fundamental Rules & Supplimentary Rules (p-4 D.A)	p.Muthuswa my	NULL	1989	Swamy publishers pvt. Ltd.	Madras
4979	Swamy's Fundamental Rules & Supplimentary Rules (p-4 D.A)	p.Muthuswa my	NULL	1989	Swamy publishers pvt. Ltd.	Madras
4980	Swamy's Fundamental Rules & Supplimentary Rules (p-4 D.A)	p.Muthuswa my	NULL	1989	Swamy publishers pvt. Ltd.	Madras

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4981	Swamy's Fundamental Rules & Supplimentary Rules (p-4 D.A)	p.Muthuswamy	NULL	1989	Swamy publishers Pvt. Ltd.	Madras
4982	Swamy's Fundamental Rules & Supplimentary Rules (p-4 D.A)	p.Muthuswamy	NULL	1989	Swamy publishers Pvt. Ltd.	Madras
4983	Swamy's Fundamental Rules & Supplimentary Rules (p-4 D.A)	p.Muthuswamy	13th Ed.	1995	Swamy publishers Pvt. Ltd.	Madras
4984	Swamy's Fundamental Rules & Supplimentary Rules (p-4 D.A)	p.Muthuswamy	13th Ed.	1995	Swamy publishers Pvt. Ltd.	Madras
4985	Swamy's Fundamental Rules & Supplimentary Rules (p-5 H.R.A & C.C.A)	p.Muthuswamy	NULL	1989	Swamy publishers Pvt. Ltd.	Madras
4986	Swamy's Fundamental Rules & Supplimentary Rules (p-5 H.R.A & C.C.A)	p.Muthuswamy	14th Ed.	1996	Swamy publishers Pvt. Ltd.	Madras
4987	Swamy's Fundamental Rules & Supplimentary Rules (p-5 H.R.A & C.C.A)	p.Muthuswamy	14th Ed.	1996	Swamy publishers Pvt. Ltd.	Madras
4988	Swamy's Fundamental Rules & Supplimentary Rules	p.Muthuswamy	4th Edition	1974	Swamy publishers Pvt. Ltd.	Madras
4989	Swamy's Fundamental Rules & Supplimentary Rules	p.Muthuswamy	5th Edition	1977	Swamy publishers Pvt. Ltd.	Madras
4990	Swamy's Fundamental Rules and Supplementary Rules part -I General Rules	Muthuswamy	19th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4991	Swamy's Fundamental Rules and Supplementary Rules part -I General Rules	Muthuswamy	19th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4992	Swamy's General Financial Rules	p.Muthuswamy	4th Ed.	1978	Swamy publishers Pvt. Ltd.	Madras
4993	Swamy's General Financial Rules	p.Muthuswamy	8th Ed.	1985	Swamy publishers Pvt. Ltd.	Madras

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4994	Swamy's General Financial Rules incorporating Compendium of rules on Advances	Muthuswamy	23rd ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4995	Swamy's General Financial Rules incorporating Compendium of rules on Advances	Muthuswamy	23rd ed	2008	Swamy publishers Pvt. Ltd.	Chennai
4996	Swamy's General provident Fund (Central Services) Rules	p.Muthuswamy	NULL	1977	Swamy publishers Pvt. Ltd.	Madras
4997	Swamy's General provident Fund Rules	p.Muthuswamy	NULL	1990	Swamy publishers Pvt. Ltd.	Madras
4998	Swamy's General provident Fund Rules	p.Muthuswamy	NULL	1990	Swamy publishers Pvt. Ltd.	Madras
4999	Swamy's General provident Fund Rules	p.Muthuswamy	NULL	1990	Swamy publishers Pvt. Ltd.	Madras
5000	Swamy's General provident Fund Rules	p.Muthuswamy	NULL	1990	Swamy publishers Pvt. Ltd.	Madras
5001	Swamy's General provident Fund Rules	p.Muthuswamy	20th Ed.	1996	Swamy publishers Pvt. Ltd.	Madras
5002	Swamy's General provident Fund Rules	p.Muthuswamy	20th Ed.	1996	Swamy publishers Pvt. Ltd.	Madras
5003	Swamy's General provident Fund Rules	Muthuswamy	29th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
5004	Swamy's General provident Fund Rules	Muthuswamy	29th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
5005	Swamy's Group Insurance Schemes	Muthuswamy	17th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
5006	Swamy's Group Insurance Schemes	Muthuswamy	17th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
5007	Swamy's Handbook 1996	p.Muthuswamy	22nd Ed.	1996	Swamy publishers Pvt. Ltd.	Madras
5008	Swamy's Handbook 1997	p.Muthuswamy	23 rd Ed.	1997	Swamy publishers Pvt. Ltd.	Madras
5009	Swamy's Handbook 1997	p.Muthuswamy	23 rd Ed.	1997	Swamy publishers Pvt. Ltd.	Madras
5010	Swamy's Handbook 2001	p.Muthuswamy	27th Ed.	2001	Swamy publishers Pvt. Ltd.	Madras

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5011	Swamy's Handbook 2008	Muthuswamy	34th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
5012	Swamy's Handbook 2008	Muthuswamy	34th ed	2008	Swamy publishers Pvt. Ltd.	Chennai
5013	Swamy's Handbook 2011	NULL	27th ed.	2011	Swamy publishers Pvt. Ltd.	Chennai
5014	Swamy's Handbook 2011	NULL	27th ed.	2011	Swamy publishers Pvt. Ltd.	Chennai
5015	Swamy's Handbook 2011	NULL	27th ed.	2011	Swamy publishers Pvt. Ltd.	Chennai
5016	Swamy's House Building Advance Rules	Muthuswamy	22nd ed	2005	Swamy publishers Pvt. Ltd.	Chennai
5017	Swamy's House Building Advance Rules	Muthuswamy	22nd ed	2005	Swamy publishers Pvt. Ltd.	Chennai
5018	Swamy's House Building Advanced Rules	p.Muthuswa my	14th Ed.	1989	Swamy publishers Pvt. Ltd.	Madras
5019	Swamy's House Building Advanced Rules	p.Muthuswa my	14th Ed.	1989	Swamy publishers Pvt. Ltd.	Madras
5020	Swamy's House Building Advanced Rules	p.Muthuswa my	14th Ed.	1989	Swamy publishers Pvt. Ltd.	Madras
5021	Swamy's House Building Advances	p.Muthuswa my	NULL	1978	Swamy publishers Pvt. Ltd.	Madras
5022	Swamy's Income Tax on Salaries 2007-2008	Muthuswamy	39th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
5023	Swamy's Income Tax on Salaries 2007-2008	Muthuswamy	39th ed	2007	Swamy publishers Pvt. Ltd.	Chennai
5024	Swamy's Income Tax on Salaries 1996-1997	p.Muthuswa my	28th Edition	1997	Swamy publishers Pvt. Ltd.	Madras
5025	Swamy's Interpretations on Service Rules Vol. III	Muthuswamy	3rd ed	2006	Swamy publishers Pvt. Ltd.	Chennai
5026	Swamy's Interpretations on Service Rules Volume III	Muthuswamy	NULL	2006	Swamy publishers Pvt. Ltd.	Chennai
5027	Swamy's Interpretations on Service Rules Volume III	Muthuswamy	NULL	2006	Swamy publishers Pvt. Ltd.	Chennai
5028	Swamy's Introduction to Indian Govt. Accounts & Audit	Muthuswamy	9th ed	2007	Swamy publishers Pvt. Ltd.	Chennai

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5029	Swamy's Introduction to Indian Govt. Accounts & Audit	Muthuswamy	9th ed	2007	Swamy publishers pvt. Ltd.	Chennai
5030	Swamy's Know Your Retirement Benefits for central govt. employees & pensioners	Muthuswamy	9th ed	2006	Swamy publishers pvt. Ltd.	Chennai
5031	Swamy's Know Your Retirement Benefits for central govt. employees & pensioners	Muthuswamy	9th ed	2006	Swamy publishers pvt. Ltd.	Chennai
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5033	Swamy's Leave Travel Concession Rules	Muthuswamy	28th ed	2007	Swamy publishers pvt. Ltd.	Chennai
5034	Swamy's List of Medicines	Muthuswamy	21st ed	2007	Swamy publishers pvt. Ltd.	Chennai
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5036	Swamy's List of Medicines (admissible & Inadmissible)	Muthuswamy	21st ed	2007	Swamy publishers pvt. Ltd.	Chennai
5037	Swamy's List of Medicines(Admissible & Inadmissible)	p.Muthuswamy	15th Edition	1995	Swamy publishers pvt. Ltd.	Madras
5038	Swamy's List of Medicines(Admissible & Inadmissible)	p.Muthuswamy	15th Edition	1995	Swamy publishers pvt. Ltd.	Madras
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5063	Swamy's Overtime Allowance to Central Govt. Employees	Muthuswamy	22nd ed	2006	Swamy publishers pvt. Ltd.	Chennai
5064	Swamy's pension Compilation	p.Muthuswamy	9th Edition	1983	Swamy publishers pvt. Ltd.	Madras
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5100	Tax (Central Sales) Act	K. Chaturvedi	4th ed	1975	Eastern Law House	Calcutta
5101	Tax (Central Sales) Act with Supreme Court Decisions 1957-83	M.G. Merchant	1st ed	1983	Wadhwa and Company Nagpur	Indore
5102	Tax Act (Wealth) and Gift Tax Act	Taxmann	1st ed	1992	Taxmann publications Pvt. Ltd.	Delhi
5103	Tax Cases (Analysis of)	K. Kumar	1st ed	1994	Current Tax Reporter	Jodhpur
5104	Tax Cases (Analysis of)	K. Kumar	1st ed	1994	Current Tax Reporter	Jodhpur
5105	Tax Cases (Analysis of)	K. Kumar	1st ed	1994	Current Tax Reporter	Jodhpur
5106	Tax Cases (Analysis of)	K. Kumar	1st ed	1994	Current Tax Reporter	Jodhpur
5107	Tax Laws (Hindu Undivided Family Under Direct)	H.B. Seth	2nd ed	1984	Wadhwa and Company Nagpur	Indore
5108	TAXATION LAW REpORT 2008	NULL	NULL		All India Reporter Pvt Ltd	Nagpur 520
5109	TAXATION LAW REpORT 2008	NULL	NULL		All India Reporter Pvt Ltd	Nagpur 768
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5117	Taxation Manual (All India _)	J.p. Bhatnagar	11th ed	1975	Central Law Agency	Allahabad
5118	Taxation Manual (All India _)	J.p. Bhatnagar	11th ed	1975	Central Law Agency	Allahabad
5119	Taxes (Direct) Manual	Taxmann	1st ed	1994	Taxmann publications pvt. Ltd.	New Delhi
5120	Taxes (Direct) Manual	Taxmann	1st ed	1994	Taxmann publications pvt. Ltd.	New Delhi
5121	Taxes (Direct) Manual	Taxmann	1st ed	1994	Taxmann publications pvt. Ltd.	New Delhi
5122	Taxes (Direct) Ready Reckoner	Taxmann	15th ed	1992	Taxmann publications pvt. Ltd.	Delhi
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5128	Taxes Manual (Direct _)	Taxmann	NULL	1992	Taxmann publications pvt. Ltd.	Delhi
5129	Telecom Appeal & Cable Appeal 2001 - 2008	A. Kumar	NULL	2008	TDSAT	New Delhi
5130	Telecom petition 1998 - 1999	A. Kumar	NULL	1999	TDSAT	New Delhi
5131	Telecom petition 2001	A. Kumar	NULL	2001	TDSAT	New Delhi
5132	Telecom petition 2002	A. Kumar	NULL	2002	TDSAT	New Delhi
5133	Telecom petition 2004	A. Kumar	NULL	2004	TDSAT	New Delhi
5134	Telecom petition 2005	A. Kumar	NULL	2005	TDSAT	New Delhi
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5136	Telecommunications Law Handbook	J. Angel	1st ed	1997	Black Stone press Ltd.	London
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5142	Tender And Govt. Contracts (Law Relating to)	T.R. Desai	New Ed	2000	University Book Agency	Allahabad
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5144	Terrell on the Law of patents	S. Thorley	16th ed	2006	Sweet & Maxwell	London
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5146	Terrorist Law (Encyclopaedia of _)	S. Malik	1st ed	1993	Law publishers (India) pvt. Ltd.	Allahabad
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5151	Terrorists TADA (Law against _)	V.N. Swamy	1st ed	1993	SMC Law publications	Bangalore
5152	Textbook of Medical Jurisprudence Forensic Medicine and Toxicology	PARIKH, C.K.	6th edition, Re	1990	CBS Publishers & Distributors Pvt. Ltd.	New Delhi
5153	The Family Story	Lord Denning	NULL	2010	Oxford University press	New Delhi
5154	The Family Story	Lord Denning	NULL	2010	Oxford University press	New Delhi
5155	The Family Story	Lord Denning	NULL	2010	Oxford University press	New Delhi
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5172	Tort (Law of)	S.p. Singh	4th ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
5173	Tort (Law of Governmental Liability in) with reference to India	K.C. Joshi	1st ed	1985	Vishal publications	Kurukshetra
5174	Torts (Law of)	R.F.V. Heuston	19th ed	1987	Sweet & Maxwell	London
5175	Torts (Law of)	Salmond	17th ed	1977	Sweet & Maxwell	London
5176	Torts (Law of)	R. Iyer	7th ed	1975	N.M. Tripathi pvt Ltd	Bombay
5177	Torts (Law of)	R.L. Anand	5th ed	1985	Law Book Company (p) Ltd.	Allahabad
5178	Torts (law of)	R.L. Anand	1st ed	1952	Law Book Co	Allahabad
5179	Torts (Law of)	R.L. Anand	4th ed	1980	Law Book Co	Allahabad
5180	Torts (Law of)	R.F.V. Heuston	20th ed	1992	Universal Law publishing Co. pvt. Ltd.	Delhi
5181	Torts (Law of)	R. Iyer	10th ed	2007	Butterworths India	New Delhi
5182	Torts (Law of)	R. Ranchhoddas	21st ed	1987	Wadhwa and Company Nagpur	Nagpur
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5184	Trade Marks	p. Narayanan	3rd ed	1981	Eastern Law House	Calcutta

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5204	Transfer of property Act	V. R. Manohar	5th ed	1984	All India Reporter pvt Ltd	Bombay
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5215	Transfer of property Act ,1882	V.S. Sohoni	1st ed Rept.	1999	premier publishing Company	Allahabad
5216	Transfer of property Act, (1882)	S.Row	4th ed	1982	Law Book Co	Allahabad
5217	Transfer of property Act, (1882)	S.Row	4th ed	1982	Law Book Co	Allahabad
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5221	Transfer of property Act,1882	K.D. Mulla	5th ed	1966	N.M. Tripathi pvt Ltd	Bombay
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5223	Transfer of property Act,1882	K.D. Mulla	9th ed	2000	Butterworths India	New Delhi
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5228	TRANSpORT & ACCIDENTS CASES 2007	NULL	NULL		Sodhi publications	New Delhi 10
5229	TRANSpORT & ACCIDENTS CASES 2007	NULL	NULL		Sodhi publications	New Delhi 10
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5233	Trusts (Indian) Act, 1882	O.p. Aggarwala	7th ed	1974	Metropolitan Book Co (p) Ltd.	Delhi

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5234	Trusts (Indian) Act, 1882	A.K. Aggarwal	1st ed	1984	Metropolitan Book Co (p) Ltd.	New Delhi
5235	Twenty First Century Dictionary	NULL	Revd. Ed	2003	Allied Chambers (India) Ltd.	New Delhi
5236	Twenty-one Years Supreme Court Digest,1950-70	S.K. Agrawal	1st ed Rept.	1972	Law Book Co	Allahabad
5237	Twenty-one Years Supreme Court Digest,1950-70	S.K. Agrawal	1st ed Rept.	1972	Law Book Co	Allahabad
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5242	Txmann's Service Tax	S.S. Gupta	29th ed.	2010	Taxmann Allied Services pvt. Ltd.	New Delhi
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5251	Violation of Freedom of the press	U. Loghani	NULL	1986	N.M. Tripathi pvt Ltd	Bombay
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5254	Water perspectives, Issues, Concerns	R.R. Iyer	1st ed	2003	SAGE publications	New Delhi

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5256	water Rights And principles of Water Resources Management	C. Singh	1st ed	1991	N.M. Tripathi pvt Ltd	Bombay
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5259	Webster's Student Dictionary of the enlish Language	NULL	1st ed	2000	CBS publishers & Distributers	New Delhi
5260	Weight And Measures (A Treatise on Standards)	S.V. Gupta	1st ed	1999	Commercial Law publishers India pvt. Ltd.	Delhi
5261	West Benal Laws	NULL	1st ed	1984	Hindusthan Law Book Co.	Calcutta
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5264	West Benal Laws	NULL	1st ed	1984	Hindusthan Law Book Co.	Calcutta
5265	West Benal Laws	NULL	1st ed	1984	Hindusthan Law Book Co.	Calcutta
5266	West Benal Laws	NULL	1st ed	1984	Hindusthan Law Book Co.	Calcutta
5267	West Benal Laws	NULL	1st ed	1984	Hindusthan Law Book Co.	Calcutta
5268	West Benal Laws	NULL	1st ed	1984	Hindusthan Law Book Co.	Calcutta
5269	West Benal Laws	NULL	1st ed	1984	Hindusthan Law Book Co.	Calcutta
5270	West Benal Laws	NULL	1st ed	1984	Hindusthan Law Book Co.	Calcutta
5271	West Benal Laws	NULL	1st ed	1984	Hindusthan Law Book Co.	Calcutta
5272	West Benal Laws	NULL	1st ed	1984	Hindusthan Law Book Co.	Calcutta
5273	West Benal Laws	NULL	1st ed	1984	Hindusthan Law Book Co.	Calcutta
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5275	West Benal Laws	NULL	1st ed	1984	Hindusthan Law Book Co.	Calcutta
5276	West Benal Laws	NULL	1st ed	1984	Hindusthan Law Book Co.	Calcutta
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5283	What Next in the Law	Lord Denning	NULL	2011	Oxford University press	New Delhi
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5285	Whither Governace	K.S.Rao	1st Ed.	2002	South Asia Foundation	New Delhi
5286	Wills (Law of)	N.I. Jafri	1st ed	1998	Hind publishing House	Allahabad
5287	Wills (Law of)	M. Ramamurti	4th ed Rept.	1995	Law publishers (India) pvt. Ltd.	Allahabad
5288	Wills in India And pakistan (Law of)	M. Ramamurti	4th ed	1988	Law publishers	Allahabad
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5290	Wolf's Fang	D.p. Tenzing	NULL	2005	p.G. Tenzing	Gangtok
5291	Words & phrases under the Constitution	K.p. Chakravati	2nd ed	2003	Eastern Law House	Kolkata
5292	Workmen's Compensation Act , 1923	S D puri	1st ed	2003	Snow White publications pvt. Ltd	Mumbai
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5298	World Book Encyclopaedia	NULL	NULL	1993	World Book , Enc.	London
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5302	World Book Encyclopaedia	NULL	NULL	1993	World Book , Enc.	London
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5314	Writ Jurisdiction	B.L. Hansaria	3rd ed	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
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5318	Writs (Law of)	A.S. Chaudhari	4th ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
5319	Writs (Law of)	M. Saharay	1st ed	2005	premier publishing Company	Allahabad
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5329	Yearly All India Civil Digest , 1986	S.K. Awasthi	NULL	1988	Law Book Company (p) Ltd.	Allahabad
5330	Yearly All India Criminal Digest 1991	S.K. Awasthi	21st published	1991	Law Book Company (p) Ltd.	Allahabad
5331	Yearly All India Criminal Digest 1991	S.K. Awasthi	21st published	1991	Law Book Company (p) Ltd.	Allahabad
5332	Yearly All India Criminal Digest 1992	S.K. Awasthi	22nd publicati	1992	Law Book Company (p) Ltd.	Allahabad
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5334	Yearly All India Criminal Digest 1993	S.K. Awasthi	23rd publicatic	1993	Law Book Company (p) Ltd.	Allahabad
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5336	Yearly All India Criminal Digest 1995	S.K. Awasthi	25th publicatic	1995	Law Book Company (p) Ltd.	Allahabad
5337	Yearly All India Criminal Digest, 1973	S.K. Agrawal	NULL	1974	Law Book Co	Allahabad
5338	Yearly All India Criminal Digest, 1978	S.K. Agrawal	8th ed	1979	Law Book Co	Allahabad
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5340	Yearly All India Criminal Digest, 1979	S.K. Agrawal	9th	1980	Law Book Co	Allahabad
5341	Yearly All India Criminal Digest, 1980	S.K. Agrawal	10th	1981	Law Book Co	Allahabad
5342	Yearly All India Criminal Digest, 1981	S.K. Agrawal	11th	1982	Law Book Co	Allahabad
5343	Yearly All India Criminal Digest, 1985	R.G. Chaturvedi	15th	1987	Law Book Co	Allahabad
5344	Yearly All India Criminal Digest, 1986	S.K. Awasthi	16th	1987	Law Book Company (p) Ltd.	Allahabad
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5350	Yearly All India Criminal Digest, 1976	S.K. Agrawal	NULL	1977	Law Book Co	Allahabad
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5353	Yearly All India Criminal Digest, 1982	C.L. Gupta	12th	1983	Law Book Co	Allahabad
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5356	Yearly All India Criminal Digest, 1988	S.K. Awasthi	18th	1990	Law Book Company (p) Ltd.	Allahabad
5357	Yearly Digest	NULL	NULL	1983	Law Book Company (p) Ltd.	Allahabad
5358	Yearly Supreme Court Digest & Digest of High Court' Landmark Decisions	Taxmann	NULL	2004	Taxmann Allied Services pvt. Ltd.	New Delhi
5359	Yearly Supreme Court Digest & Digest of High Court' Landmark Decisions	Taxmann	NULL	2004	Taxmann Allied Services pvt. Ltd.	New Delhi
5360	Yearly Supreme Court Digest, 1974	S.K. Agrawal	NULL	1975	Law Book Co	Allahabad
5361	Yearly Supreme Court Digest, 1975	S.K. Agrawal	NULL	1976	Law Book Co	Allahabad
5362	Yearly Supreme Court Digest, 1976	S.K. Agrawal	NULL	1977	Law Book Co	Allahabad
5363	Yearly Supreme Court Digest, 1978	S.K. Agrawal	NULL	1979	Law Book Co	Allahabad
5364	Yearly Supreme Court Digest, 1979	S.K. Agrawal	NULL	1980	Law Book Co	Allahabad
5365	Yearly Supreme Court Digest, 1980	S.K. Agrawal	NULL	1981	Law Book Co	Allahabad
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5367	Yearly Supreme Court Digest, 1984	C.L. Gupta	NULL	1985	Law Book Co	Allahabad
5368	Yearly Supreme Court Digest, 1986	S.K. Awasthi	NULL	1987	Law Book Company (p) Ltd.	Allahabad
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5372	Yearly Supreme Court Digest, 1982	C.L. Gupta	NULL	1983	Law Book Co	Allahabad
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5376	Years of Endeavour	NULL	Rept. ed	1983	Govt. of India	New Delhi